

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 481 of 2023**

IN THE MATTER OF:

Balbir Sandhu & Ors.

Applicants

Vs.

State of U.P. & Anr.

Respondents

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(Nazimuddin)
Scientist F

Central Pollution Control Board
Delhi – 110032

Dated: 21.01.2024

Place: Delhi

**REPORT IN THE MATTER OF ORIGINAL APPLICATION NO. 481/2023 TITLED
AS BALBIR SANDHU & ORS. Vs STATE OF U.P. & ANR.
(In compliance of Para 7 of order dated-04.08.2023)**

Hon'ble National Green Tribunal (Principal Bench) Delhi in Original Application No. 481 of 2023 in the matter of Balbir Sandhu & Ors. Versus State of U.P. & Anr. vide order dated-04.08.2023 directed as below:

“

2. In their application, the applicants have expressed their grievances regarding the following aspects:-

Grievances regarding illegal mining in District Saharanpur, Uttar Pradesh:

1. Causing of loss of revenue to the extent of Rs. 5000/- by the Administrative Officers in collusion with the mining mafia.
2. Commercial Mining by illegal stone crushers in the flood plain area of river Yamuna in the name of mining on agricultural land.
3. Mining of about 1 crore 80 lakhs cubic meters sand, murum, boulder in three years without grant of CTE/CTO by PCB.
4. Illegal mining in the area of Yamuna on the basis of MM-11 permits issued for mining in agricultural land.
5. Misappropriation of amount of Rs. 350 crores in the name of reclaiming agricultural land for cultivation.
6. Misappropriation of GST reverse charge on mining in agricultural land.
7. Allowing illegal mining in area prohibited under the River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016 and MoEF&CC circular dated 14.02.2022.
8. Violation of Sustainable Sand Mining Guidelines, 2016 and Enforcement and Monitoring Guidelines for Sand Mining, 2020.
9. Concealment of information regarding mining in agricultural land by non-inclusion thereof in DSR.

Grievances of illegal mining in District Yamuna Nagar, Haryana:

1. Illegal mining by showing sale of sand as sale of boulder by misuse of Mineral Dealer License.
2. Illegal mining in the area of river Yamuna under the garb of ERavana issued for other places.
3. Continuance of illegal mining despite prohibitive orders passed by this Tribunal and Hon'ble Punjab and Haryana High Court.
4. Illegal recovery of Gunda Tax by unsocial elements on Government check-posts.
5. Investment of black money by money laundering in mining leases carried out in District Yamuna Nagar and Saharanpur.
6. Illegal mining under forged E-Ravanas procured from other States.

7. *Illegal mining by showing longer distances in E-Ravana to enable the vehicles to make more round trips within the time mentioned.*
8. *Overloading of illegally mined material for transportation. The applicant has further submitted that use of satellite imagery and google maps will substantiate high incidence of illegal mining.*

.....

7. *In view of the averments made in the application, we consider it appropriate that a Joint Committee be constituted to verify the **factual position** and **suggest appropriate remedial action**. Accordingly, we constitute a Joint Committee under the Chairmanship of Chairman, Central Pollution Control Board (CPCB) which shall in addition comprise of Member Secretaries, Uttar Pradesh and Haryana and District Magistrates, Yamuna Nagar, Haryana and Saharanpur, Uttar Pradesh and direct the same to look into the following aspects: -*

- a. *Details of replenishment studies carried out in District Yamuna Nagar, Haryana and District Saharanpur, Uttar Pradesh respectively and DSRs prepared;*
- b. *Number of mining leases (area and quantity) and permits sanctioned in District Yamuna Nagar, Haryana and District Saharanpur, Uttar Pradesh respectively with details of EC/CTE/CTO;*
- c. *Number of mining permits for mining in agricultural land granted in District Yamuna Nagar, Haryana and District Saharanpur, Uttar Pradesh respectively with details of EC/CTE/CTO;*
- d. *Number of stone crushers established/operating in District Yamuna Nagar, Haryana and District Saharanpur, Uttar Pradesh respectively with details of EC/CTE/CTO;*
- e. *Status of compliance with Sustainable Sand Mining Guidelines, 2016 and Enforcement and Monitoring Guidelines for Sand Mining, 2020;*
- f. *Particulars regarding show cause notices and closure notices issued and action taken on the same;*
- g. *Particulars of criminal cases registered with details regarding name of the complainant, name of the accused and offence committed; and*
- h. *Details of amount of environmental compensation imposed, recovered and utilized for restoration of environment.*

8. *The District Magistrates, Yamuna Nagar, Haryana and Saharanpur, Uttar Pradesh respectively are also directed to upload information regarding all mining leases, mining permits granted and stone crushers with details regarding EC/CTE/CTO in Districts Yamuna Nagar, Haryana and Saharanpur, Uttar Pradesh respectively within two weeks.*

..... ”

Follow-up actions by CPCB:

1. In compliance of Hon'ble NGT order dt-04.08.2023, CPCB has taken the following actions for collection of information as per Para 7 from concerned authorities.
 - State Pollution Control Board and Mining Department of Saharanpur Uttar Pradesh and Yamunanagar Haryana vide letter & e-mail dated-28.08.2023 were requested to submit/provide the details as per Hon'ble NGT order.
 - District Mining Offices and Regional Office State Pollution Control Boards of Saharanpur & Yamunanagar were requested to provide further information Further vide emails dated-18.10.2023 & 23.10.2023.
 - CPCB officers along Regional Office of SPCBs contacted District Mining Office of Yamunanagar and Saharanpur on 04.01.2024 to ensure submission of required information in the matter and requested SPCBs and Mining Officers of both districts by e-mail dated-05.01.2024 to provide updated information.
 - CPCB by e-mail dated-11.01.2024 Regional Office and Mining Office of both districts and by email dated 15.01.2024 and reminder email dated 18.01.2024 requested joint committee members to provide comments/inputs regarding suggestion for remedial measures.

Information provided by SPCBs and District authorities on Para 7:

District Saharanpur

- a. UP PCB RO - Saharanpur vide letter dated-04.09.2023 submitted information on mining leases and stone crushers in the District Saharanpur and subsequently provided updated information vide letter dated **16.01.2024** which is attached. (**Annexure-1**)
- b. District Mining Office Saharanpur vide letter dated- **05.09.2023** submitted information on mining leases and mining permits in the District Saharanpur and subsequently provided updated information on replenishment study in reference to the earlier letter on 16.01.2024 which is attached. (**Annexure-2**)

District Yamunanagar

- a. HSPCB RO-Yamunanagar vide letter dated-**15.09.2023** submitted information on mining leases and stone crushers in the District Yamunanagar. (**Annexure-3**)
- b. District Mining Office Yamunanagar vide letter dated-**19.01.2024** submitted information regarding action taken in the matter of sand mining. (**Annexure-4**)

The **factual position** based on above information is summarised in Tables in next pages.

The comments regarding suggested remedial actions are awaited from Committee members. It is proposed to finalise the suggested **remedial actions** in the second Committee (as per Para 9) which includes subject experts and institutions.

**Status summary as per information provided by SPCB and District Mining Office
District Saharanpur, UP**

Point No. of Para 7	Status summary	
<i>a. Details of replenishment studies carried out in District Yamuna Nagar, Haryana and District Saharanpur, Uttar Pradesh respectively and DSRs prepared;</i>	Details of replenishment study are provided in the letter dated 05.09.2023 of Mining Officer (annexure updated 16.01.2024). District Survey Report as available on website of Saharanpur District is attached (Annexure-5)	
<i>b. Number of mining leases (area and quantity) and permits sanctioned in District Yamuna Nagar, Haryana and District Saharanpur, Uttar Pradesh respectively with details of EC/CTE/CTO;</i>	Total	09
	EC	09/09
	CTE	01/09
	CTO	04/09
<i>c. Number of mining permits for mining in agricultural land granted in District Yamuna Nagar, Haryana and District Saharanpur, Uttar Pradesh respectively with details of EC/CTE/CTO;</i>	61 (during April to June 2023) (without EC and Consent)	
<i>d. Number of stone crushers established/operating in District Yamuna Nagar, Haryana and District Saharanpur, Uttar Pradesh respectively with details of EC/CTE/CTO;</i>	Total	113 Operational + 72 Closed
	EC	09
	CTE granted	113
	CTO granted	110
	CTO applied	02
	CTO expired	01
<i>e. Status of compliance with Sustainable Sand Mining Guidelines, 2016 and Enforcement and Monitoring Guidelines for Sand Mining, 2020;</i>	Informed in reply that replenishment study is prepared in compliance of EMGSM 2020	
<i>f. Particulars regarding show cause notices and closure notices issued and action taken on the same;</i>	Show-Cause Notice (mines)	06
<i>g. Particulars of criminal cases registered with details regarding name of the complainant, name of the accused and offence committed;</i>	List of 23 cases registered and copies of four FIRs attached with letter dated 05.09.2023 of the Mining Officer	
<i>h. Details of amount of environmental compensation imposed, recovered and utilized for restoration of environment.</i>	Details of action taken in 07 cases provided with letter dated 16.01.2024 of Regional Office	

**Status summary as per information provided by SPCB and District Mining Office
District Yamunanagar, Haryana**

Point No. of Para 7	Status summary	
<i>a. Details of replenishment studies carried out in District Yamuna Nagar, Haryana and District Saharanpur, Uttar Pradesh respectively and DSRs prepared;</i>	It is informed by letter dated 19.01.2024 of Mining Office that as per Clause 19 of Environmental Clearance, annual replenishment study are to be submitted by PPs along with periodic compliance reports. District Survey Report as available on website of Yamunanagar District is attached (Annexure-6)	
<i>b. Number of mining leases (area and quantity) and permits sanctioned in District Yamuna Nagar, Haryana and District Saharanpur, Uttar Pradesh respectively with details of EC/CTE/CTO;</i>	Mining leases and permits	25
	EC	25/25
	CTE	25/25
	CTO	25/25
	Operational mining blocks	10
<i>c. Number of mining permits for mining in agricultural land granted in District Yamuna Nagar, Haryana and District Saharanpur, Uttar Pradesh respectively with details of EC/CTE/CTO;</i>	Mining permits	10
	EC	10
	CTE	10
	CTO	07
	Operational mining blocks	3
<i>d. Number of stone crushers established/operating in District Yamuna Nagar, Haryana and District Saharanpur, Uttar Pradesh respectively with details of EC/CTE/CTO;</i>	Total	204
	CTE	204
	CTO	174
	Closed	30
<i>e. Status of compliance with Sustainable Sand Mining Guidelines, 2016 and Enforcement and Monitoring Guidelines for Sand Mining, 2020;</i>	It is stated in letter dated 19.01.2024 of Mining Office that mining blocks are carrying out mining in compliance of guidelines	
<i>f. Particulars regarding show cause notices and closure notices issued and action taken on the same;</i>	SPCB has informed that no action pending as on date	
<i>g. Particulars of criminal cases registered with details regarding name of the complainant, name of the accused and offence committed;</i>	List of sixty-four actions taken attached with letter dated 19.01.2024 of the Mining Office	
<i>h. Details of amount of environmental compensation imposed, recovered and utilized for restoration of environment.</i>	Details of action taken in four cases (3+1) provided with letter dated 19.01.2024 of the Mining Office letter dated 15.09.2023 of Regional Office, respectively	

*25 includes 15 leases in river and 10 permits in agricultural fields

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दूरभाष : 2713526

क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियन्त्रण बोर्ड

33/18 कपिल बिहार, सहारनपुर-247001

पत्रांक: 1043/एनजीटी/ओ०ए०-481/2023(बलबीर)/2024

दिनांक: 16.01.2024

To,

Shri Nazimuddin,
Scientist "F" DH-IPC-II,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi-110032.

Subject – In reference of Hon'ble NGT O.A. No. 481/2023 Balbir Sandhu & Ors Versus State of U.P. & Anr.Order Dated 04.08.2023.

Respected Sir,

Please refer to your oral direction dated 04.01.2024 regarding above Hon'ble NGT O.A. No. 481/2023 Balbir Sandhu & Ors Versus State of U.P. & Anr.Order Dated 04.08.2023. The update required information as per office record, is here by submitted in the format as enclosed.

Here is humble request to you please update these required information in modified draft report dated 15th Jan. 2024.

With Regards,

Ecloser- As above.

Your Faithfully

(Ankit Singh)

Regional Officer

Ref. No.and dated – as above.

Copy To:-

1. District Magistrate, Saharanpur for information.
2. Mining officer, Mining Office, Saharanpur for information and necessary action.
3. Chief Law officer, U.P. Pollution Control Board, Lucknow for information and necessary action.
4. Shri Pradeep Mishra, Advocated, Hon'ble Supreme Court/ Hon'ble N.G.T., Delhi.

Regional Officer

Regional Office
UP Pollution Control Board Saharanpur
Status of Mining Lease in District Saharanpur

S. No	Mine Lease	Location of Mine Lease	Area	Enviornmental Clearance (EC)	Quantity as per (EC)	Volume as per EC	CTO/CTE
	Date with validity	River or Flood Plain	Sq.m	Date with valdity	Tonne/Annum	s	Date with validity
1	M/s Star Mines, Gata No 01, Yamuna River Village- Bartha Korsi, Tehsil-Behat, District- Saharanpur, U.P. (Lease Area 36.00 Ha)	River	360000	EC dt.26-03-2021 Validity - 05 years		756,000	CTE not obtained CTO Validity 18-12-2021 to 31-12-2025
2	M/s Balaji Trading Company, Gata No.- 839, 841 to 856, 858, 859, 860, 861, 863, 864, 865, 866, 867, 871, 872, 888, 889, 406, 407, in Village- Dhikka Kalan, Tehsil- Nakur, District- Sahanranpur, U.P.	River	526300	EC dt.21-06-2019 Validity - 05 years	17,05,262	947368	CTE not obtained CTO Validity 21-12-2021 to 31-12-2024
3	M/s Shakumbari Mines Gata No.-8/1, 19, & 22, Village- Haiderpur Hinduwala, Tehsil- Behat, District-Saharanpur, U.P., (Leased Area: 4.20 Ha)	River	42000	EC dt.24-08-2020 Validity - 05 years		94500	CTE not obtained CTO Validity 09-03-2022 to 31-12-2026
4	M/s Adesh Pandey , Gata No.-378/2 & 379/2, Village- Sherpur Pelo, Tehsil- Behat, District- Saharanpur, U.P. (Lease Area 7.00 Ha)	River	70000	EC dt.13-01-2021 Validity - 05 years		197500	CTE/CTO not obtained
5	M/s Prime Vision Industries Ltd, Gata No 1/1, Yamuna River (Lease Area 52.63 Hectare) Village- Dariya Baramad, Tehsil and District Saharanpur	River	526300	EC dt.28-06-2019 Validity - 05 years		947368	CTE/CTO not obtained
6	Project of Building Stone (Sand, Bajri & Boulder) Mining Project at khand No/ Gata no 03, Lot No 03 (Area 08.05 hectare) mining lease Village Rehna, Tehsil- Behat, District- Saharanpur, U.P operated by Shri Satendra Kumar S/o Shri Virendra Singh, Village & Post Khaira Najafgarh, Nai Dilli	River	80500	EC dt.18-06-2020 Validity - 05 years		138462	CTE/CTO not obtained
7	Project of Building Stone (Sand, Bajri & Boulder) Mining Project at Gata No 14/1 (Area 3.10 Hectare) mining lease Village Badshahi Bagh Ra Tehsil - Behat , District Saharanpur, UP operated by Shri Rajesh Kumar S/o Shri Ranveer Singh, R/o- Garhi Birwal, Tehsil- Indri, District- Karnal, Haryana	River	31000	EC dt.27-05-2020 Validity - 05 years		69750	CTE/CTO not obtained
8	Project of Building Stone (Sand, Bajri & Boulder) Mining Project at Gata No.- 179/2, Village-Rahna, Tehsil-Behat, District- Saharanpur, U.P. (Leased Area- 3.75 ha) mining lease operated by Shri Sanjay Bhatiya S/o Late Shri Anand Prakash Bhatiya by R/o- 1/472, Ramchandrapuri, Maida Mill Phatak, Thana- Qutubsher	River	37500	EC dt.27-05-2020 Validity - 05 years		67500	CTE/CTO not obtained
9	M/s Shanti Enterprises (Leased Area-24.29 Ha) Gata No.-1/1/1, Laat No.- 38, Village-Nuniyari Aehatmal, Tehsil-Behat	River	242900	EC dt.17-09-2021 Validity - 01 years EC Revoked by SEIAA in the compliance of Hon'ble NGT order dt 11-03-2022. Revised Enviornmental Clearance is under process		437247	CTE 08-12-2021 CTO Validity 13-12-2021 to 31-12-2025. Letter Dated 03.07.2023 sent to H.O. for Revoked CTO/CTE due to revoked of Issued E.C. Dated 17.09.2021

जनपद सहारनपुर के क्षेत्रांतर्गत वर्तमान में संचालित स्टोन क्रेशर/स्क्रीनिंग प्लान्ट की सूची जिनके द्वारा यमुना नदी के फलड जोन से दूरी के सम्बन्ध में सिंचाई विभाग व निकटतम स्थित आरक्षित वन क्षेत्र से दूरी के सम्बन्ध में वन विभाग से दूरियां प्राप्त की गयी है तथा वर्तमान में कार्यालय जिलाधिकारी खनन अनुभाग, सहारनपुर से भण्डारण लाईसेन्स/अनुज्ञा पत्र व राज्य बोर्ड से वैध सहमति जल व वायु प्राप्त की गयी है।

क्र 0 सं०	स्टोन केशर का नाम व पता	पर्यावरणीय स्वीकृति (EC) का विवरण	अनापत्ति प्रमाण पत्र (CTE) का विवरण	उत्पादन क्षमता	सहमति (CTO) का विवरण
1.	श्री० नीलकण्ठ स्टोन केशर, ग्राम बरथा कोरसी, तहसील बेहट, जनपद सहारनपुर	231/Parya/SEIAA/5763/2019, Dated-11.08.2020	वर्ष 2013 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट, स्टोन डस्ट बजरी कोरसीण्ड 250 मी०टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
2.	श्री० जय भगवती स्टोन केशर, ग्राम असलमपुर बरथा, तहसील बेहट, जनपद सहारनपुर		वर्ष 2015 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट, स्टोन डस्ट बजरी कोरसीण्ड 300 मी०टन/दिन	वर्ष दिनांक 31.07.2026 तक सहमति निर्गत
3.	श्री० रायल इण्डस्ट्रीज, ग्राम असलमपुर बरथा, तहसील बेहट, जनपद सहारनपुर	627/Parya/SEIAA/5852/2020, Dated-15-01-2021	2014 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट, स्टोन डस्ट बजरी कोरसीण्ड 300 मी०टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
4.	श्री० साईबाबा स्टोन केशर एंड स्क्रीनिंग प्लान्ट, पूर्वनाम श्री० साईबाबा स्क्रीनिंग प्लान्ट, ग्राम फौजाबाद, तहसील बेहट, जनपद सहारनपुर		वर्ष 2019 में अनापत्ति प्रमाण पत्र निर्गत।	स्टोन ग्रेट, स्टोन डस्ट बजरी कोरसीण्ड 300 मी०टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
5.	श्री० वृन्दा स्टोन केशर, ग्राम बरथा कोरसी, परगना फौजाबाद, तहसील बेहट,		वर्ष 2019 में अनापत्ति प्रमाण	स्टोन ग्रेट, स्टोन डस्ट बजरी	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत

	जनपद सहारनपुर	पत्र प्राप्त	कोरसैण्ड 1500 मी०टन/दिन	
6.	मै० नटराज स्टोन केशर, ग्राम बरथा कोरसी, परगना फौजाबाद, तहसील बेहट जनपद सहारनपुर	वर्ष 2019 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 600 मी०टन/दिन	वर्ष दिनांक 31.07.2024 तक सहमति निर्गत
7.	मै० गडवाल स्टोन केशर, ग्राम बरथा कोरसी, परगना फौजाबाद, तहसील बेहट जनपद सहारनपुर	वर्ष 2019 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 500 मी०टन/दिन	वर्ष दिनांक 31.07.2026 तक सहमति निर्गत
8.	मै० महारानी इन्टरप्राइजेज, ग्राम बरथा कोरसी, परगना फौजाबाद, तहसील बेहट जनपद सहारनपुर	वर्ष 2020 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 400 मी०टन/दिन	वर्ष दिनांक 31.07.2026 तक सहमति निर्गत
9.	मै० नारुति एसोसिएट्स, ग्राम शहजादपुर बांसए परगना फौजाबाद, तहसील बेहट जनपद सहारनपुर	वर्ष 2020 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 500 मी०टन/दिन	वर्ष दिनांक 31.07.2024 तक सहमति निर्गत
10.	मै० आकाश गंगा स्टोन केशर, ग्राम सैद मोहम्मदपुर गडए फौजाबाद, तहसील बेहट जनपद सहारनपुर	वर्ष 2020 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 500 मी०टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
11.	मै० अनादित्या स्टोन केशर, ग्राम बरथा कोरसी, परगना फौजाबाद, तहसील बेहट, जनपद सहारनपुर	वर्ष 2020 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 500 मी०टन/दिन	वर्ष दिनांक 31.07.2026 तक सहमति निर्गत



12.	मै० कंदार शिटर, ग्राम अराजी जेवडी अहतमाल, परगना फौजाबाद, तहसील बेहट जनपद सहारनपुर	-	वर्ष 2020 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन शिटर, स्टोन डस्ट बजरी कोरसेण्ड 800 मी०टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
13.	मै० सहारनपुर स्टोन केशर, ग्राम बरथा कोरसी, परगना फौजाबाद, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2020 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन शिटर, स्टोन डस्ट बजरी कोरसेण्ड 600 मी०टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
14.	मै० पैराडाइज स्टोन केशर, ग्राम अराजी जेवडी अहतमाल, फौजाबाद, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2020 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन शिटर, स्टोन डस्ट बजरी कोरसेण्ड 500 मी०टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
15.	मै० भारत स्टोन केशर, ग्राम बरथा कोरसी, परगना फौजाबाद, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2020 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन शिटर, स्टोन डस्ट बजरी कोरसेण्ड 500 मी०टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
16.	मै० श्री महाबली स्टोन केशर, ग्राम बरथा कोरसी, परगना फौजाबाद तहसील बेहट, जनपद सहारनपुर	-	2020 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन शिटर, स्टोन डस्ट बजरी कोरसेण्ड 500 मी०टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
17.	मै० रुद्रा स्टोन केशर, ग्राम बरथा कोरसी, परगना फौजाबाद, तहसील बेहट जनपद सहारनपुर	-	2020 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन शिटर, स्टोन डस्ट बजरी कोरसेण्ड 480 मी०टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
18.	मै० शिवत स्टोन केशर, ग्राम मडती अहतमाल, फौजाबाद, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2019 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन शिटर, स्टोन डस्ट बजरी कोरसेण्ड 500	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत



19.	श्री मोदी स्कीनिंग एंड स्टोन केशर ग्राम असलमपुर बरथा, परगना फैजाबाद, तहसील बेहट, जनपद सहारनपुर	-	2020 में अनापत्ति प्रमाण पत्र प्राप्त	मी0टन/दिन स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसेण्ड 500 मी0टन/दिन	वर्ष दिनांक 31.07.2024 तक सहमति निर्गत
20.	श्री शिवा स्टोन केशर, ग्राम सहजादपुर बंस परगना फैजाबाद, तहसील बेहट, जनपद सहारनपुर	-	2019 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसेण्ड 500 मी0टन/दिन	वर्ष दिनांक 31.07.2026 तक सहमति निर्गत
21.	श्री मोहर सिंह एंड कम्पनी, ग्राम बरथा कोरसी, परगना फैजाबाद, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2020 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसेण्ड 500 मी0टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
22.	श्री श्री राम इण्डस्ट्रीज (स्टोन केशर, एंड स्कीनिंग प्लान्ट) ग्राम-मायापुर रूपपुर, परगना-फैजाबाद, तहसील-बेहट, सहारनपुर।	-	वर्ष 2021 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसेण्ड 700 मी0टन/दिन	वर्ष दिनांक 31.07.2026 तक सहमति निर्गत
23.	श्री खालसा स्टोन केशर ग्राम नित्यानन्दपुर, परगना फैजाबाद, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2020 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसेण्ड 300 मी0टन/दिन	वर्ष दिनांक 31.07.2026 तक सहमति निर्गत
24.	श्री शिव भोले स्टोन केशर, ग्राम व परगना फैजाबाद, तहसील बेहट, जनपद सहारनपुर	-	2021 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसेण्ड 800 मी0टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
25.	श्री कैलाश स्टोन केशर, ग्राम मढती मुस्ताकम परगना फैजाबाद, तहसील	-	2022 में अनापत्ति प्रमाण	स्टोन ग्रिट, स्टोन डस्ट बजरी	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत



	बेहट ,जनपद सहारनपुर		पत्र प्राप्त	कोरसीण्ड 500 मी0टन / दिन	
26.	ब्रह्मपुत्र स्टोन केशर, ग्राम नुनियारी परगना फौजाबाद, तहसील बेहट ,जनपद सहारनपुर	-	2023 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसीण्ड 1000 मी0टन / दिन	वर्ष दिनांक 31.07.2024 तक सहमति निर्गत
27.	कावेरी कंस्ट्रक्शन ग्राम बढकला परगना फौजाबाद, तहसील बेहट ,जनपद सहारनपुर	-	2023 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसीण्ड 1000 मी0टन / दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
28.	गणपति इन्टरप्राइजेज, ग्राम पंचकुआ परगना सुल्तानपुर तहसील सदर ,जनपद सहारनपुर	-	2022 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसीण्ड 1000 मी0टन / दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
29.	श्री शाकुम्बरी इन्टरप्राइजेज, ग्राम पंचकुआ परगना सुल्तानपुर तहसील सदर ,जनपद सहारनपुर	- -	2022 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसीण्ड 1000 मी0टन / दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
30.	मैसर्स श्याम देवाय इन्टरप्राइजेज, ग्राम पंचकुआ परगना सुल्तानपुर तहसील सदर ,जनपद सहारनपुर	-	2022 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसीण्ड 25000 मी0टन / माह	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
31.	मै0 राधे स्टोन केशर, ग्राम बरछा कोरसी, परगना फौजाबाद, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2022 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसीण्ड 800 मी0टन / दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत

17/10/25

32.	मै० साईं ट्रेडिंग, ग्राम बरथा कोरसी, परगना फौजाबाद, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2021 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट, स्टोन डस्ट बजरी कोरसीण्ड 750 मी०टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
33.	मै० कुन्ज स्टोन केशर, ग्राम बरथा कोरसी, परगना फौजाबाद, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2023 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट, स्टोन डस्ट बजरी कोरसीण्ड 1600 मी०टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
34.	मै० चौहान स्टोन केशर, ग्राम कालूवाला पहाड़ीपुर तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2020 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट, स्टोन डस्ट बजरी कोरसीण्ड 500 मी०टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
35.	मै० वासुदेव इन्टरप्राइजेज, ग्राम पंचकुआ परगना सुल्तानपुर तहसील सदर, जनपद सहारनपुर	-	2022 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट, स्टोन डस्ट बजरी कोरसीण्ड 900 मी०टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
36.	मै० भगवती स्टोन केशर, ग्राम पंचकुआ परगना सुल्तानपुर तहसील सदर, जनपद सहारनपुर	-	2023 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट, स्टोन डस्ट बजरी कोरसीण्ड 1000 मी०टन/दिन	वर्ष दिनांक 31.07.2026 तक सहमति निर्गत
37.	मै० त्रिवेणी इन्डस्ट्रीज ग्राम पंचकुआ परगना सुल्तानपुर तहसील सदर, जनपद सहारनपुर	-	2022 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट, स्टोन डस्ट बजरी कोरसीण्ड 1000 मी०टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
38.	मै० एम०एन०एस० इण्डिया स्टोन केशर ग्राम पंचकुआ परगना सुल्तानपुर तहसील सदर, जनपद सहारनपुर	-	2023 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट, स्टोन डस्ट बजरी कोरसीण्ड 1000	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत



39.	मै0 सोभाग्य स्टोन केशर ग्राम रामपुर बदकला परगना फैजाबाद, तहसील बेहट, जनपद सहारनपुर	-	2022 में अनापत्ति प्रमाण पत्र प्राप्त	मी0टन/दिन स्टोन फ्रिट, स्टोन डस्ट बजरी कोरसीण्ड 500 मी0टन/दिन	वर्ष दिनांक 31.07.2024 तक सहमति निर्गत
40.	मै0 श्री कृष्णा इन्टरप्राइजेज, ग्राम खुहाहालीपुर, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2015में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन फ्रिट, स्टोन डस्ट बजरी कोरसीण्ड 300 मी0टन/दिन	वर्ष दिनांक 31.07.2026 तक सहमति निर्गत
41.	मै0 संगम स्टोन केशर, ग्राम असलमपुर बरथा, परगना फैजाबाद, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2021 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन फ्रिट, स्टोन डस्ट बजरी कोरसीण्ड 500 मी0टन/दिन	वर्ष दिनांक 31.07.2026 तक सहमति निर्गत
42.	मै0 देवभूमि इन्टरप्राइजेज, ग्राम असलमपुर बरथा, परगना फैजाबाद, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2021 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन फ्रिट, स्टोन डस्ट बजरी कोरसीण्ड 750 मी0टन/दिन	वर्ष दिनांक 31.07.2026 तक सहमति निर्गत
43.	मै0 सरस्वती स्टोन केशर ग्राम रामपुर बदकला परगना फैजाबाद, तहसील बेहट, जनपद सहारनपुर	-	2021 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन फ्रिट, स्टोन डस्ट बजरी कोरसीण्ड 500 मी0टन/दिन	वर्ष दिनांक 31.07.2023 तक सहमति निर्गत सहमति नवीनीकरण हेतु आवेदित
44.	मै0 एस0एस0 स्टोन इण्डस्ट्रीज, ग्राम बरथा कोरसी, परगना फैजाबाद, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2021 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन फ्रिट, स्टोन डस्ट बजरी कोरसीण्ड 600 मी0टन/दिन	वर्ष दिनांक 31.07.2023 तक सहमति निर्गत सहमति नवीनीकरण हेतु आवेदित
45.	मै0 पहल स्टोन केशर, ग्राम मायापुररुपपुर व सफीपुर परगना	-	वर्ष 2021 में अनापत्ति प्रमाण	स्टोन फ्रिट, स्टोन डस्ट बजरी	वर्ष दिनांक 31.07.2023 तक सहमति निर्गत



	फैजाबाद, तहसील बेहट, जनपद सहारनपुर		पत्र प्राप्त	कोरसेण्ड 500 मी0टन/दिन	सहमति नवीनीकरण हेतु आवेदित
46.	मै0 अम्बे इन्टरप्राइजेज, ग्राम बरखा कोरसी, परगना फैजाबाद, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2021 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसेण्ड 500 मी0टन/दिन	वर्ष दिनांक 31.07.2023 तक सहमति निर्गत सहमति नवीनीकरण हेतु नोटिस प्रेषित
47.	मै0 यमुना इन्टरप्राइजेज, ग्राम अबुतालबपुर गढ़ (करबागढ़), तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2015 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसेण्ड 330 मी0टन/दिन	वर्ष दिनांक 31.07.2023 तक सहमति निर्गत सहमति नवीनीकरण हेतु आवेदित
48.	मै0 हिमालय स्टोन केशर, ग्राम मसूदपुर गढ़, परगना फैजाबाद, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2021 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसेण्ड 500 मी0टन/दिन	वर्ष दिनांक 31.07.2026 तक सहमति निर्गत
49.	मै0 गंगा यमुना एसोसिएट्स, पूर्वनाम मै0 एस0एस0 ग्रामोद्योग संस्थान ग्राम कालूवाला जहानपुर, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2003 में पूर्वनाम मै0 एस0एस0 ग्रामोद्योग संस्थान के नाम से अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, डस्ट, बजरी व कोरसेण्ड 175 मी0टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
50.	मै0 दिल्ली स्टोन केशर, ग्राम सतपुरा, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2006 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, डस्ट, बजरी व कोरसेण्ड 160 मी0टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
51.	मै0 भगवती स्टोन केशर, ग्राम खुशालीपुर, तहसील बेहट, जनपद सहारनपुर	-	स्टोन केशर को प्रथमबार वर्ष 2007 में सहमति निर्गत	स्टोन ग्रिट, स्टोन डस्ट, 200 मी0टन/दिन	वर्ष दिनांक 31.07.2024 तक सहमति निर्गत

52.	मै० बाजपुर स्टोन केशर, पूर्वनाम न्यू गोल्डन मिनरल इण्डस्ट्रीज, अलाउद्दीनपुर, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2007 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन चिट, डस्ट, बजरी व कोरसैण्ड 750 मी०टन/दिन	वर्ष दिनांक 31.07.2026 तक सहमति निर्गत
53.	मै० सिंह ब्रदर्स, ग्राम सैद मोहम्मदपुर गढ, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2010 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन चिट, स्टोन डस्ट बजरी कोरसैण्ड 800 मी०टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
54.	मै० उत्तम ग्रामोद्योग संस्थान, ग्राम टांको सुन्दरपुर, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2001 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन चिटस 160 मी०टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
55.	मै० माताजी खादी ग्रामोद्योग संस्थान, मायापुर रूपपुर, तहसील बेहट, जनपद सहारनपुर	-	कार्यालय महाबन्धक, जिला उद्योग केन्द्र सहारनपुर के पत्रांक दिनांक 19.01.2004 द्वारा अनापत्ति प्रमाण पत्र डीमंड एप्रुवल	स्टोन चिट, स्टोन डस्ट बजरी कोरसैण्ड 200 मी०टन/दिन	वर्ष दिनांक 31.07.2024 तक सहमति निर्गत
56.	मै० शिव स्टोन केशर प्रा०लि० (पूर्व नाम गुरुकृष्ण साइन्स एवं स्टोन्स/लक्ष्मी स्टोन केशर), ग्राम नित्यानन्दपुर, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2010 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन चिट, स्टोन डस्ट बजरी कोरसैण्ड 800 मी०टन/दिन	वर्ष दिनांक 31.07.2026 तक सहमति निर्गत
57.	मै० श्री गणपति स्टोन केशर, पूर्वनाम श्री गणेश उद्योग, ग्राम कालूवाला जहानपुर, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2005 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन चिट 175मी०टन/दिन स्टोन डस्ट 25 मी०टन/दिन	वर्ष दिनांक 31.07.2024 तक सहमति निर्गत



58.	मै0 मेहनदीपुर बालाजी कन्स्ट्रक्शन पूर्वनाम मै0 सुन्दरपुर श्रिटस/तोमर स्टोन केशर, ग्राम टांको सुन्दरपुर, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2001 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन श्रिट, स्टोन डस्ट बजरी कोरसैण्ड 500 मी0टन/दिन	वर्ष दिनांक 31.07.2024 तक सहमति निर्गत
59.	मै0 महावीर स्टोन इण्डस्ट्रीज, पूर्वनाम मै0 जय हनुमान स्टोन केशर ग्रामोद्योग मण्डल, ग्राम सुन्दरपुर, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2002 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन श्रिट, स्टोन डस्ट बजरी कोरसैण्ड 300 मी0टन/दिन	वर्ष दिनांक 31.07.2024 तक सहमति निर्गत
60.	मै0 न्यू कन्हैया स्टोन केशर पूर्व नाम मै0 श्री काली कन्हैया श्रिटस/कन्हैया श्रिटस, ग्राम फतेहपुर पैलो, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2006 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन श्रिट, स्टोन डस्ट बजरी कोरसैण्ड 300 मी0टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
61.	मै0 पारस स्टोन केशर, पूर्वनाम मै0 वक्तुण्ड स्टोन्स /भस्त ग्रामोद्योग संस्थान, ग्राम सुंदरपुर, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2004 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन श्रिट, स्टोन डस्ट बजरी कोरसैण्ड 300 मी0टन/दिन	वर्ष दिनांक 31.07.2024 तक सहमति निर्गत
62.	मै0 बी0बी0एस0बी0 स्टोन केशर प्रोलि0, पूर्वनाम राधा कृष्णा इन्टर प्राइजेज, अकबरपुर बांस, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2010 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन श्रिट, स्टोन डस्ट बजरी कोरसैण्ड 500 मी0टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
63.	मै0 को0जी0एफ0 मिनरल्स प्रोलि0 पूर्वनाम मै0 खालसा स्टोन केशर, ग्राम असलमपुर बरधा, तहसील बेहट, जनपद सहारनपुर	231/Parya/ SEIAA /5763/2019 Dated 11.08.2020	वर्ष 2009 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन श्रिट, स्टोन डस्ट बजरी कोरसैण्ड 300 मी0टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
64.	मै0 जय शाकुम्बरी स्टोन केशर ग्राम, निरगपुर पंजूवाला, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 1986 में पूर्वनाम मै0 पवन एवं कं0 के नाम से	स्टोन श्रिट, स्टोन डस्ट बजरी कोरसैण्ड 100	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत

			अनापत्ति प्रमाण पत्र प्राप्त	मी0टन/दिन	
65.	मी0 राव स्टोन केशर, पूर्वनाम मी0 नीलकण्ठ स्टोन प्रोजेक्टस, ग्राम फतेहपुर पेलो पोस्ट जहानपुर, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2005 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसीण्ड 500 मी0टन/दिन	वर्ष दिनांक 31.07.2024 तक सहमति निर्गत
66.	मी0 बालाजी स्टोन केशर, ग्राम रामपुर मागूवाला, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2006 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट 160 मी0टन/दिन	वर्ष दिनांक 31.07.2024 तक सहमति निर्गत
67.	मी0 शिव शक्ति माइन्स एण्ड मिनरल्स पूर्वनाम मी0 शिवा स्टोन केशर/यमुना शमोद्योग समिति, ग्राम मायापुर रूपपुर फैजाबाद, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2001 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट 160 मी0टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
68.	मी0 हेमकुण्ठ ग्रिट पूर्वनाम साईकृपा स्टोन्स, ग्राम कालूवाला जहानपुर तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2005 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसीण्ड 300 मी0टन/दिन	वर्ष दिनांक 31.07.2024 तक सहमति निर्गत
69.	मी0 घाड मिनरल इण्डस्ट्रीज, ग्राम नौरगपुर, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2006 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसीण्ड 160 मी0टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
70.	मी0 आशीवाद स्टोन केशर, ग्राम व पो0 फैजाबाद, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2011 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसीण्ड 1400 मी0टन/दिन	वर्ष दिनांक 31.07.2024 तक सहमति निर्गत
71.	मी0 रायल स्टोन केशर पूर्वनाम मी0 स्लेक्सी मिनरल इण्डस्ट्रीज, ग्राम मायापुर रूपपुर, तहसील बेहट, जनपद	-	वर्ष 2007 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट व स्टोन डस्ट 300	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत

	सहारनपुर			मी0टन/दिन	
72.	मै0 गायत्री स्टोन केशर (पूर्व नाम श्री गुरुनानक स्टोन केशर/शिवा केशर) ग्राम बरथा कोरसी, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2009 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसीण्ड 300 मी0टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
73.	मै0 कालिन्दी स्टोन केशर, ग्राम कालूवाला जहानपुर	-	वर्ष 2011 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसीण्ड 270 मी0टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
74.	मै0 सम्राट स्टोन केशर पूर्वनाम मै0 अमन स्टोन केशर, ग्राम बरथा कोरसी, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2011 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसीण्ड 270 मी0टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
75.	मै0 रानाजी स्टोन केशर, पूर्वनाम मै0 मारडन एसोसिएट्स, ग्राम मायापुर रूपपुर, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2011 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट 1500 मी0टन/दिन	वर्ष दिनांक 31.07.2024 तक सहमति निर्गत
76.	मै0 जय दुर्गा इन्टरप्राइजेज, ग्राम बरथा कोरसी, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2009 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसीण्ड 300 मी0टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
77.	मै0 नेशनल एसोसिएट्स, ग्राम असलमपुर बरथा, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2010 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसीण्ड 300 मी0टन/दिन	वर्ष दिनांक 31.07.2024 तक सहमति निर्गत
78.	मै0 बाबा बंशी स्टोन केशर, ग्राम बरथा कोरसी, तहसील बेहट, जनपद	-	वर्ष 2009 में अनापत्ति प्रमाण	स्टोन ग्रिट, स्टोन डस्ट बजरी	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत

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	सहारनपुर		पत्र प्राप्त	कोरसेण्ड 300 मी०टन/दिन	
79.	मे० राजधानी स्टोन केशर, शहजादपुर बॉस, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2007 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन फ्रिट, स्टोन डस्ट बजरी कोरसेण्ड 120000 मी०टन/माह	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
80.	मे० मिष्ठी फूड्स एंड डेवरेजेज प्रा०लि० पूर्वनाम महालक्ष्मी इन्डस्ट्रीज, बरथा कोरसी, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2011 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन फ्रिट, स्टोन डस्ट बजरी कोरसेण्ड 300 मी०टन/दिन	वर्ष दिनांक 31.07.2024 तक सहमति निर्गत
81.	मे० जियो डवलपर्स प्रा०लि० पूर्वनाम बरकत स्टोन केशर, ग्राम असलमपुर बरथा, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2010 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन फ्रिट 250 मी०टन/दिन	वर्ष दिनांक 31.07.2026 तक सहमति निर्गत
82.	मे० सहारा स्टोन केशर, ग्राम अबदुल्लापुर नौगावा, तहसील बेहट जनपद सहारनपुर	-	वर्ष 2004 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन फ्रिट, स्टोन डस्ट 225 मी०टन/दिन	वर्ष दिनांक 31.07.2024 तक सहमति निर्गत
83.	मे० श्री राम इन्टरप्राइजेज ग्राम अबुतालबपुर गढ़, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2011 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन फ्रिट, स्टोन डस्ट बजरी कोरसेण्ड 220 मी०टन/दिन	वर्ष दिनांक 31.07.2026 तक सहमति निर्गत
84.	मे० शिवालिक स्टोन केशर पूर्वनाम अमित स्टोन्स, ग्राम बरथा कोरसी, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2007 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन फ्रिट, स्टोन डस्ट बजरी कोरसेण्ड 360 मी०टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
85.	मे० चौधरी स्टोन केशर, ग्राम फौजाबाद, तहसील बेहट, जनपद सहारनपुर	-	अनापत्ति प्रमाण पत्र प्राप्त नहीं। वर्ष 2013 में	स्टोन फ्रिट, स्टोन डस्ट 175	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत



			प्रथमवार सहमति निर्गत	मी0टन/दिन	
86.	मी0 मोहित स्टोन केशर, ग्राम बरथा कोरसी, तहसील बेहट, जनपद सहारनपुर	73/पर्या/एस0ई0आई0ए0ए0/5779/ 2020, दिनांक-10.06.2021	वर्ष 2012 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसीण्ड 260 मी0टन/दिन	वर्ष दिनांक 31.07.2024 तक सहमति निर्गत
87.	मी0 बाबा स्टोन केशर, पूर्वनाम तिरुपति स्टोन केशर, ग्राम खुशालीपुर तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2004 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट 175 मी0टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
88.	मी0 श्री शिव शक्ति स्टोन केशर, महमूदपुर नगली, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2007 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसीण्ड 300 मी0टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
89.	मी0 जय लक्ष्मी स्टोन केशर, ग्राम असलमपुर बरथा, तहसील बेहट, जनपद सहारनपुर	72/Parya/SEIAA/5774/2020 Dated 10.06.2021	वर्ष 2011 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट 300 मी0टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
90.	मी0 श्री शाकुम्बरी स्टोन केशर, ग्राम असलमपुर बरथा, तहसील बेहट, जनपद सहारनपुर	68/Parya/SEIAA/5777/2020, दिनांक-10.06.2021	वर्ष 2013 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसीण्ड 360 मी0टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
91.	मैसर्स मंगोत्री स्टोन केशर पूर्वनाम विश्वास स्टोन केशर, असलमपुर बरथा, तहसील बेहट, जनपद सहारनपुर	71/Parya/SEIAA/5775/2020 Dated 10.06.2021	वर्ष 2013 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसीण्ड 310 मी0टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
92.	मी0 जय साई राम इन्टरप्राइजेज, ग्राम असलमपुर बरथा, तहसील बेहट, जनपद सहारनपुर	*779/Parya/SEIAA/5837/2020, Dated-02.03.2021	2014	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसीण्ड	वर्ष दिनांक 31.07.2026 तक सहमति निर्गत.



				300 मी०टन/दिन	
93.	मै० देव स्टोन केशर पूर्व नाम मै० मल्टी स्टोन केशर, ग्राम मदनपुरा घोलाकुआ, तहसील बेहट, जनपद सहारनपुर	-	स्टोन केशर को प्रथमबार सहमति वर्ष 2013 में प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसीण्ड 175 मी०टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
94.	मै० राधा कृष्णा स्टोन केशर, ग्राम बरथा कोरसी, तहसील बेहट, जनपद सहारनपुर	-	स्टोन केशर को प्रथमबार सहमति वर्ष 2013 में निर्गत	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसीण्ड 200 मी०टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
95.	मै० महाराजा स्टोन केशर, ग्राम फौजाबाद, तहसील बेहट, जनपद सहारनपुर	-	स्टोन केशर को प्रथमबार सहमति वर्ष 2009 में निर्गत	स्टोन ग्रिट, स्टोन डस्ट 300 मी०टन/दिन	वर्ष दिनांक 31.07.2026 तक सहमति निर्गत
96.	मै० हरे कृष्णा स्टोन केशर पूर्व नाम महाराजा स्टोन केशर, असलमपुर बरथा, तहसील बेहट, जनपद सहारनपुर	-	स्टोन केशर इकाई को प्रथम बार वर्ष बोर्ड मुख्यालय के पत्रांक दिनांक 13.01.2012 द्वारा अनापत्ति प्रमाण पत्र निर्गत किये जाने का निर्णय लिया गया था। प्रथम सहमति वर्ष 2013 में निर्गत। स्क्रीनिंग प्लान्ट हेतु अनापत्ति प्रमाण पत्र 2019 में निर्गत	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसीण्ड 250 मी०टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत



97.	मै० कै०जी०एन० स्टोन केशर, ग्राम अबुतालबपुर गढ़, फौजाबाद, तहसील बेहट, जनपद सहारनपुर	626/Parya/SEIAA/5877/2020 Dated 15.01.2021	2009 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट 200 मी०टन/दिन	वर्ष दिनांक 31.07.2026 तक सहमति निर्गत
98.	मै० बाबा सीताराम इन्टरप्राइजेज, ग्राम खेडी मडती रायपुर, तहसील बेहट, जनपद सहारनपुर	-	1999 में पूर्वनाम मै० अरीडा स्टोन केशर से अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, डस्ट, बजरी व कोरसैण्ड 100 मी०टन/दिन	वर्ष दिनांक 31.07.2026 तक सहमति निर्गत
99.	मै० शिव गंगा स्टोन केशर, ग्राम नुनियारी, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2009 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 300 मी०टन/दिन	वर्ष दिनांक 31.07.2026 तक सहमति निर्गत
100	मै० आस्था स्टोन केशर, ग्राम फौजाबाद, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2004 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 160 मी०टन/दिन	वर्ष दिनांक 31.07.2026 तक सहमति निर्गत
101	मै० न्यू किसान स्टोन केशर, ग्राम अबुतालबपुर गढ़, परगना फौजाबाद, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2009 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 225 मी०टन/दिन	वर्ष दिनांक 31.07.2026 तक सहमति निर्गत
102	मै० अरिहन्त स्टोन केशर पूर्वनाम मै० शिवम स्टोन केशर ग्रामोद्योग संस्थान, ग्राम मायापुर-रूपपुर, तहसील बेहट, जनपद सहारनपुर	-	उद्योग को प्रथमबार सहमति वर्ष 2013 में निर्गत में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट 175 मी०टन/दिन	वर्ष दिनांक 31.07.2026 तक सहमति निर्गत
103	मै० न्यू हरियाणा स्टोन केशर, पूर्वनाम मै० हरियाणा ग्रिट उद्योग ग्राम मायापुर-रूपपुर, तहसील बेहट, जनपद सहारनपुर	-	वर्ष 2004 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 400	वर्ष दिनांक 31.07.2022 तक सहमति निर्गत बिना सहमति संघालित किये जाने के दृष्टिगत कारण बताओ नोटिस 07.07.

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				मी0टन/दिन	2023 को जारी एवं क्षेत्रीय कार्यालय के पत्रांक-1011/सी/एसआरई/एच-7 /2024 दिनांक-02.01.2024 द्वारा कारण बताओ नोटिस को निक्षेप किये जाने की संस्तुति बोर्ड मुख्यालय प्रेषित की गयी है।
104	मी0 एम0जे0 स्टोन केशर पूर्वनाम मी0 श्रीराम स्टोन केशर एंड स्कीनर, ग्राम कस्बागढ़, तहसील बेहट, जनपद सहारनपुर	237/Parya/ SEIAA/5761/2019 Dated 11.08.2020	वर्ष 2018 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट, स्टोन डस्ट बजरी कोरसैण्ड 300 मी0टन/दिन	वर्ष दिनांक 31.07.2026 तक सहमति निर्गत
105	मी0 कृष्णा स्कीनिंग प्लान्ट, ग्राम फाजाबाद, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	स्कीनिंग प्लान्ट इकाई को प्रथम बार सहमति वर्ष 2014 में निर्गत।	स्टोन बोल्टर, बजरी, कोरसैण्ड 200 मी0टन/दिन	वर्ष दिनांक 31.07.2026 तक सहमति निर्गत वर्तमान में उद्योग स्वयं के कारणों से बन्द।
106	मी0 शिवम मिनरल इंडस्ट्रीज, ग्राम बरथा कोरसी, तहसील बेहट, जनपद सहारनपुर	79/Parya/SEIAA/5780/2020 Dated 10.06.2021	वर्ष 2013 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट, बोल्टर बजरी 300मी0टन/दिन	वर्ष दिनांक 31.07.2026 तक सहमति निर्गत
107	मी0 राजाराम इन्टरप्राइजेज, ग्राम असलमपुर बरथा, तहसील बेहट, जनपद सहारनपुर	69/Parya/SEIAA/5778/2020 Dated 10.06.2021	वर्ष 2013 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट, बोल्टर बजरी 800मी0टन/दिन	वर्ष दिनांक 31.07.2026 तक सहमति निर्गत
108	मी0 नीलकण्ठ स्टोन प्रोडक्ट्स सीद मोहम्मदपुर गढ़, तहसील बेहट, जनपद सहारनपुर	302/parya/SEAC/5839/2019 Dated 09.11.2021	वर्ष 2013 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट, बोल्टर बजरी कोरसैण्ड 300मी0टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
109	मी0 एस0एस0 स्टोन केशर, ग्राम बरथा कोरसी, तहसील बेहट, जनपद सहारनपुर	70/parya/SEIAA/5776/2020 Dated 10.06.2021	वर्ष 2011 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट, बोल्टर बजरी कोरसैण्ड 300मी0टन/दिन	वर्ष दिनांक 31.07.2026 तक सहमति निर्गत
110	मी0 रंगोत्री एसोसिएट्स, पूर्वनाम मी0 विश्वास स्टोन केशर, ग्राम कानुवाला पहाड़ीपुर, तहसील बेहट, जनपद सहारनपुर	सन्दर्भसं-71/Parya/SEIAA/5775/2020, दिनांक-10.06.2021	वर्ष 2013 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट व स्टोन डस्ट 300 मी0टन/दिन	वर्ष दिनांक 31.07.2025 तक सहमति निर्गत
111	मी0 आर0टी0स्टोन केशर पूर्वनाम मी0 संगम इण्डस्ट्रीज, ग्राम बरथा कोरसी,	लागू नहीं	वर्ष 2013 में अनापत्ति प्रमाण	स्टोन ग्रेट, स्टोन डस्ट बजरी	वर्ष दिनांक 31.07.2026 तक सहमति निर्गत

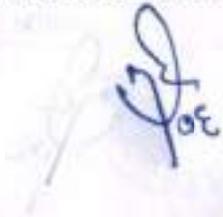
30/11/2024

	तहसील बेहट, जनपद सहारनपुर		पत्र प्राप्त	कोरसैण्ड 300 मी०टन/दिन	
112	मै० न्यू डोईवाला स्टोन केशर, पूर्वनाम मै० डोईवाला स्टोन केशर, ग्राम कालूवाला जहानपुर, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2003 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट व स्टोन डस्ट 180 मी०टन/दिन	सहमति प्राप्त किये जाने हेतु आवेदन किया गया है। जो कि कार्यालय स्तर पर लम्बित है।
113	मै० सलारिया स्टोन केशर, ग्राम मढती अहतमाल, तहसील बेहट, जनपद सहारनपुर	72/Parya/SEIAA/5774/2020 Dated 10.06.2021	वर्ष 2013 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, बोल्टर बजरी 300मी०टन/दिन	सहमति प्राप्त किये जाने हेतु आवेदन किया गया है। जो कि कार्यालय स्तर पर लम्बित है।

नोट :-

1. ई०आई०ए० अधिसूचना 2006 के अनुसार स्टोन केशर इकाई ई०आई०ए० अधिसूचना 2006 की अनुसूची में सूचीबद्ध नहीं है।
2. वर्ष 2012 में मा० सर्वोच्च न्यायालय में योजित विशेष रिट याचिका संख्या 19628-19629/2009 दीपक कुमार व अन्य बनाम हरियाणा राज्य व अन्य में मा० सर्वोच्च न्यायालय द्वारा दिनांक-16.01.2012 के अनुपालन में जिलाधिकारी महोदय, सहारनपुर के पत्रांक 526(4)/खनिज, दिनांक 20.01.2012 द्वारा गठित कमेटी द्वारा यमुना नदी के किनारे प्रतिबंधित क्षेत्र एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड की गाईड लाईन का उल्लंघन करने वाली इकाईयों/प्रतिबंधित क्षेत्र में स्थित कुल 172 स्टोन केशर एवं 133 स्क्रीनिंग प्लान्ट पर बन्दी/डिस्मेन्टलिंग की कार्यवाही एवं अवैध खनिज सीज की कार्यवाही की गयी थी। तदसमय 172 स्टोन केशर इकाईयों में से 114 स्टोन केशर इकाईयों पर बन्दी एवं शेष 58 स्टोन केशर इकाईयों पर डिस्मेन्टलिंग की कार्यवाही की गयी थी। उक्त के अतिरिक्त 133 स्क्रीनिंग प्लान्टों में से 01 स्क्रीनिंग प्लान्ट पर बन्दी एवं शेष 132 स्क्रीनिंग प्लान्ट पर डिस्मेन्टलिंग की कार्यवाही की गयी थी। तत्पश्चात् मा० सर्वोच्च न्यायालय द्वारा पारित अग्रिम आदेश दिनांक-30.01.2012 का मुख्य अंश निम्नवत् है:-

"All the impleading applications stand disposed of permitting the applicants to approach the District Magistrate, Saharanpur, U.P. who were examine whether they are functioning legally, after perusing documents produced in support of their claim. The District Magistrate will take a decision after hearing the applicants within a period of one month from the date of receipt of copy of this order."



उक्त आदेश में मा० सर्वोच्च न्यायालय द्वारा निर्देश दिये गये थे कि प्रत्यावेदन जिलाधिकारी सहारनपुर को प्रस्तुत किये जायें। जिलाधिकारी सहारनपुर, गुण-दोष के आधार पर वैध/अवैध स्टोन क्रेशर/स्क्रीनिंग प्लान्ट के संचालन हेतु कार्यवाही करेंगे। जिलाधिकारी महोदय सहारनपुर को स्टोन क्रेशर/स्क्रीनिंग प्लान्ट द्वारा आवेदित प्रत्यावेदनों को आवेदित तिथि के 01 माह के अन्दर निस्तारित करने हेतु आदेश पारित किये गये थे।

मा० सर्वोच्च न्यायालय द्वारा पारित उक्त आदेश दिनांक-30.01.2012 के अनुपालन में तत्समय जनपद सहारनपुर के क्षेत्रान्तर्गत स्थित स्टोन क्रेशर/स्क्रीनिंग प्लान्ट के स्वामियों द्वारा स्टोन क्रेशर/स्क्रीनिंग प्लान्ट के पुर्न संचालन के सम्बन्ध में प्रत्यावेदन जिलाधिकारी महोदय, सहारनपुर को प्रेषित किये गये। जिलाधिकारी महोदय, सहारनपुर द्वारा उक्त प्रत्यावेदनों को सम्बन्धित विभागों:- सिंचाई विभाग व वन विभाग को प्रेषित किये गये थे। सिंचाई विभाग द्वारा प्रत्यावेदनों पर कार्यवाही करते हुये स्टोन क्रेशर/स्क्रीनिंग प्लान्ट की यमुना नदी फलड जोन से दूरियां तथा वन विभाग द्वारा स्टोन क्रेशर/स्क्रीनिंग प्लान्ट की निकटतम आरक्षित वन क्षेत्र से दूरियां कार्यालय जिलाधिकारी, सहारनपुर खन्न अनुभाग को प्रेषित की गयी थी। कार्यालय अपर जिलाधिकारी (वि/रा०) द्वारा उक्त दूरियों को संकलित कर सम्बन्धित स्टोन क्रेशर/स्क्रीनिंग प्लान्ट के पुर्न संचालन हेतु आवश्यक कार्यवाही किये जाने के सम्बन्ध में पत्र प्रेषित किये गये थे।

सम्बन्धित सिंचाई विभाग द्वारा जिन स्टोन क्रेशर/स्क्रीनिंग प्लान्ट इकाईयों की यमुना नदी फलड जोन से दूरी 500 मी० अथवा 500 मी० से अधिक सत्यापित कर प्रेषित की गयी थी, एवं सम्बन्धित वन विभाग द्वारा निकटतम आरक्षित वन क्षेत्र से दूरी 01 किमी० से अधिक सत्यापित कर प्रेषित की गयी थी, उन स्टोन क्रेशरों/स्क्रीनिंग प्लान्टों के पुर्न संचालन हेतु आवश्यक कार्यवाही किये जाने के सम्बन्ध में सिंचाई विभाग व वन विभाग की दूरियां संलग्न कर आख्याएँ बोर्ड मुख्यालय, लखनऊ प्रेषित की गयी थी। बोर्ड मुख्यालय से अनुमोदन प्राप्त होने के पश्चात ही तत्समय स्टोन क्रेशर/स्क्रीनिंग प्लान्ट इकाईयों को सहमति निर्गत की गयी थी।

J.E., UP Pollution Control Board
Saharanpur.

— क्षेत्रीय कार्यालय सहारनपुर के क्षेत्रान्तर्गत स्थापित स्टोन केशर/स्कीनिंग प्लान्ट इकाईयों की सूची जो बन्द है, का विवरण

क्र० सं०	स्टोन केशर का नाम व पता	पर्यावरणीय स्वीकृति (EC) का विवरण	अनापत्ति प्रमाण पत्र (CTE) प्राप्त करने का वर्ष	उत्पादन क्षमता	सहमति (CTO) का विवरण	अन्य विवरण
1.	मै० अमृत कन्स्ट्रक्शन क०, ग्राम मढती, परगना फौजाबाद, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2019 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट, स्टोन डस्ट बजरी कोरसैण्ड 500 मी०टन/दिन	वर्ष दिनांक 31.07.2023 तक सहमति निर्गत	स्वतः बन्द
2.	मै० निर्माण स्टोन केशर ग्राम मुर्तजापुर सऊर परगना फौजाबाद तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2021 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट, स्टोन डस्ट बजरी कोरसैण्ड 300 मी०टन/दिन	वर्ष दिनांक 31.07.2023 तक सहमति निर्गत	स्वतः बन्द
3.	मै० शिव शंकर स्टोन केशर, ग्राम फौजाबाद तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2010 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट, डस्ट, बजरी व कोरसैण्ड 450 मी०टन/दिन	वर्ष दिनांक 31.07.2022 तक सहमति निर्गत	स्वतः बन्द
4.	मै० जय भारत स्टोन केशर, ग्राम फौजाबाद, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2010 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट, डस्ट, बजरी व कोरसैण्ड 300 मी०टन/दिन	वर्ष दिनांक 31.07.2022 तक सहमति निर्गत	स्वतः बन्द
5.	मै० गणपति स्टोन केशर, ग्राम गणेशपुर, बिहारीगढ़, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2000 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट, स्टोन डस्ट बजरी कोरसैण्ड 160 मी०टन/दिन	वर्ष दिनांक 31.07.2022 तक सहमति निर्गत	स्वतः बन्द
6.	मै० श्री तिरुपति बालाजी मिनरल्स, पूर्वनाम मै० बालाजी मिनरल्स, ग्राम फौजाबाद, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2004 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट 245 मी०टन/दिन	वर्ष दिनांक 31.07.2022 तक सहमति निर्गत	स्वतः बन्द
7.	मै० शिखर स्टोन केशर, ग्राम फौजाबाद, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2010 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट, स्टोन डस्ट बजरी कोरसैण्ड 1500 मी०टन/दिन	वर्ष दिनांक 31.07.2023 तक सहमति निर्गत	स्वतः बन्द
8.	मै० दशमेश इण्डरट्रीज पूर्वनाम नीरंगपुर स्टोन केशर, ग्राम नीरंगपुर, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2005 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट, स्टोन डस्ट बजरी कोरसैण्ड 300 मी०टन/दिन	वर्ष दिनांक 31.07.2021 तक सहमति निर्गत	स्वतः बन्द

9.	मै0 लोटस एग्रीकेन्ट एंड सेन्ट. पूर्वनाम मै0 पंजाब स्टोन केशर ग्राम बादशाहपुर पोस्ट जहानपुर, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2008 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट व स्टोन डस्ट 225 मी0टन/दिन	वर्ष 31.12.2013 तक सहमति निर्गत	डिस्ट्रिक्टल
10.	मै0 देहसदून मिनरल्स प्रा0लि0 पूर्वनाम मै0 शिवओम स्टोन केशर, ग्राम कालूवाला जहानपुर, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2003 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट व स्टोन डस्ट 160 मी0टन/दिन	वर्ष 31.07.2020 तक सहमति निर्गत	स्वतः बन्द
11.	मै0 शिव शंकर स्टोन केशर, ग्राम कालूवाला जहानपुर, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2004 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट व स्टोन डस्ट 175 मी0टन/दिन	वर्ष 31.07.2020 तक सहमति निर्गत	स्वतः बन्द
12.	मै0 विक्रान्त स्टोन केशर, पूर्वनाम दीप ग्रामोद्योग संस्थान ग्राम कुरडीखेडा, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2000 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट व स्टोन डस्ट 64680 मी0टन/वर्ष	वर्ष 31.07.2020 तक सहमति निर्गत	स्वतः बन्द
13.	मै0 श्री नासयण ग्रिट उद्योग ग्राम कालूवाला जहानपुर	लागू नहीं	वर्ष 2006 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट व स्टोन डस्ट 300 मी0टन/दिन	वर्ष 31.12.2014 तक सहमति निर्गत	स्वतः बन्द
14.	मै0 ईश्वर ग्रामोद्योग संस्थान, ग्राम कालूवाला जहानपुर, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2000 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट व स्टोन डस्ट 200 मी0टन/दिन	वर्ष 31.07.2020 तक सहमति निर्गत	स्वतः बन्द
15.	मै0 गंगा स्टोन कंसिग इंडस्ट्रीज पूर्वनाम रामकिशन लधु ग्रामोद्योग संस्थान, ग्राम कालूवाला जहानपुर, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2003 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट व स्टोन डस्ट 200 मी0टन/दिन	वर्ष 31.12.2014 तक सहमति निर्गत	स्वतः बन्द
16.	मै0 गोल्डन ग्रामोद्योग संस्थान, ग्राम जयन्तीपुर कुरडीखेडा, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 1999 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट व स्टोन डस्ट 34000 मी0टन/वर्ष	वर्ष 31.12.2013 तक सहमति निर्गत	स्वतः बन्द
17.	मै0 गगन स्टोन कंसिग इंडस्ट्रीज, कालूवाला जहानपुर, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2006 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट व स्टोन डस्ट 300 मी0टन/दिन	वर्ष 31.12.2014 तक सहमति निर्गत	स्वतः बन्द
18.	मै0 एशियन ग्रामोद्योग संस्थान,	लागू नहीं	वर्ष 2000 में	स्टोन ग्रिट व	वर्ष 31.07.2020	स्वतः बन्द

	ग्राम खुशालीपुर, तहसील बेहट, जनपद सहारनपुर		अनापत्ति प्रमाण पत्र प्राप्त	स्टोन डस्ट 200मी०टन/दिन	तक सहमति निर्गत	
19.	मै० प्रभु स्टोन केशर, पूर्वनाम चौपरी स्टोन केशर, ग्राम खुशालीपुर, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	उद्योग को प्रथमबार सहमति वर्ष 2009 में निर्गत।	स्टोन ग्रेट, स्टोन डस्ट बजरी कोरसैण्ड 200 मी०टन/दिन	वर्ष दिनांक 31.07.2020 तक सहमति निर्गत	स्वतः बन्द
20.	मै० दुर्गा स्टोन केशर, ग्राम खुशालीपुर, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2003 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट व स्टोन डस्ट 150 मी०टन/दिन	वर्ष 31.12.2014 तक सहमति निर्गत	स्वतः बन्द
21.	मै० श्री बाताजी स्टोन पूर्वनाम वर्मा स्टोन केशर, ग्राम खुशालीपुर, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 1998 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट व स्टोन डस्ट 150 मी०टन/दिन	वर्ष 31.12.2014 तक सहमति निर्गत	स्वतः बन्द
22.	मै० बाके बिहारी स्टोन केशर, ग्राम कालूवाला जहानपुर, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2003 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट व स्टोन डस्ट 175मी०टन/दिन	वर्ष 31.07.2020 तक सहमति निर्गत	स्वतः बन्द
23.	मै० दुर्गा स्टोन केशर, ग्राम फीजाबाद, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2006 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट व स्टोन डस्ट 250मी०टन/दिन	वर्ष 31.07.2020 तक सहमति निर्गत	स्वतः बन्द
24.	मै० साई कृपा इंटरप्राइजेज पूर्व नाम मै० श्री शिव स्टोन्स/मै० जय मै० शारदा स्टोन केशर, खुशालीपुर, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2004 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट व स्टोन डस्ट 178 मी०टन/दिन	वर्ष 31.07.2020 तक सहमति निर्गत	स्वतः बन्द
25.	मै० शिव ग्रामोद्योग संस्थान, ग्राम टांको सुन्दरपुर, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 1999 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट व स्टोन डस्ट 66000 मी०टन/वर्ष	वर्ष 31.12.2013 तक सहमति निर्गत	स्वतः बन्द
26.	मै० जय श्रीराम खादी एवं ग्रामोद्योग संस्थान, ग्राम टांको सुन्दरपुर, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 1995 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट व स्टोन डस्ट 65 मी०टन/दिन	वर्ष 31.07.2020 तक सहमति निर्गत	स्वतः बन्द
27.	मै० आर०एस० ग्रेट्स पूर्वनाम कैं०डी० स्टोन ग्राम, कालूवाला जहानपुर, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2004 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट व स्टोन डस्ट 500 मी०टन/दिन	वर्ष 31.07.2020 तक सहमति निर्गत	स्वतः बन्द
28.	मै० अजीत ट्रांसपोर्ट कं०, ग्राम	लागू नहीं	वर्ष 2000 में	स्टोन ग्रेट -	वर्ष 31.12.2013	स्वतः बन्द

	खुशालीपुर, तहसील बेहट, जनपद सहारनपुर		अनापत्ति प्रमाण पत्र प्राप्त	150मी०टन/दिन	तक सहमति निर्गत	
29.	मै० प्रधान स्टोन केशर,ग्राम कालूवाला जहानपुर, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2006 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट व स्टोन डस्ट 220 मी०टन/दिन	वर्ष 31.12.2013 तक सहमति निर्गत	स्वतः बन्द
30.	मै० सर्वोत्तम इन्टरप्राइजेज, पूर्वनाम मै० सर्वोत्तम ग्रामोद्योग समिति, ग्राम बादशाहपुर, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2006 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट व स्टोन डस्ट 175मी०टन/दिन	वर्ष 31.07.2020 तक सहमति निर्गत	स्वतः बन्द
31.	मै० सत्या ग्रिट्स उद्योग, कालूवाला जहानपुर, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2003 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट व स्टोन डस्ट 175 मी०टन/दिन	वर्ष 31.07.2020 तक सहमति निर्गत	स्वतः बन्द
32.	मै० श्री गणेश स्टोन केशर पूर्वनाम(हरे कृष्णा ग्रामोद्योग संस्थान, ग्राम फतेहपुर पेली, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2003 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट व स्टोन डस्ट 175मी०टन/दिन	वर्ष 31.07.2020 तक सहमति निर्गत	स्वतः बन्द
33.	मै० अम्बा स्टोन केशर, पूर्वनाम मै० हरियाणा स्टोन केशर ग्राम खुशालीपुर, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2002 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट व स्टोन डस्ट 300 मी०टन/दिन	वर्ष 31.12.2014 तक सहमति निर्गत	स्वतः बन्द
34.	मै० राजहंस स्टोन केशर पूर्वनाम दीप स्टोन केशर ग्रामोद्योग संस्थान, ग्राम खुशालीपुर	लागू नहीं	वर्ष 2003 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट व स्टोन डस्ट 160मी०टन/दिन	वर्ष 31.07.2020 तक सहमति निर्गत	स्वतः बन्द
35.	मै० हरिकृष्णा ग्रामोद्योग संस्थान, ग्राम कालूवाला जहानपुर, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2004 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट व स्टोन डस्ट 175मी०टन/दिन	वर्ष 31.12.2014 तक सहमति निर्गत	स्वतः बन्द
36.	मै० श्री श्यामाजी इन्टरप्राइजेज, पूर्वनाम सहारनपुर स्टोन प्रोडैक्ट्स, फतेहपुर पेली, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2006 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट व स्टोन डस्ट 160मी०टन/दिन	वर्ष 31.12.2014 तक सहमति निर्गत	स्वतः बन्द
37.	मै० शिव शक्ति ट्रेडर्स, पूर्वनाम मै० शिव शक्ति ग्रामोद्योग संस्थान, ग्राम खुशालीपुर, तहसील बेहट, जनपद	लागू नहीं	वर्ष 2006 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट व स्टोन डस्ट 160मी०टन/दिन	वर्ष 31.07.2020 तक सहमति निर्गत	स्वतः बन्द

38.	सहारनपुर मै० श्री राम स्टोन्स (मरुति) कालूवाला जहानपुर, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2006 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट व स्टोन डस्ट 250मी०टन/दिन	वर्ष 31.07.2020 तक सहमति निर्गत	स्वतः बन्द
39.	श्री शिव इन्टरप्राइजेज, पूर्वनाम जय भारत स्टोन, तहसील बेहट, जनपद सहारनपुर केशर कुरडीखेडा, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2013 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट व स्टोन डस्ट 200 मी०टन/दिन	वर्ष 31.07.2020 तक सहमति निर्गत	स्वतः बन्द
40.	मै० उज्जवल ग्रामोद्योग संस्थान, कोठरी बहलोलपुर, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2004 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट व स्टोन डस्ट 360 मी०टन/दिन	वर्ष 31.07.2020 तक सहमति निर्गत	स्वतः बन्द
41.	मै० शिवातिक स्टोन केशर, ग्राम थापुल ईस्माइलपुर तहसील बेहट, सहारनपुर	लागू नहीं	वर्ष 2004 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट व डस्ट 220 मी०टन/दिन	31.07.2022 तक सहमति निर्गत	स्वतः बन्द
42.	मै० न्यू चौधरी स्टोन केशर पूर्वनाम मै० चौधरी स्टोन केशर/मै० शिवांगी ग्रामोद्योग संस्थान, ग्राम कालूवाला पहाडीपुर, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2007 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट व स्टोन डस्ट 200 मी०टन/दिन	वर्ष 31.07.2020 तक सहमति निर्गत	स्वतः बन्द
43.	मै० रीवर स्टोन केशर, ग्राम कुरडीखेडा, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2006 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट व स्टोन डस्ट 225 मी०टन/दिन	वर्ष 31.12.2014 तक सहमति निर्गत	स्वतः बन्द
44.	मै० तुमानिया ग्रामोद्योग संस्थान, ग्राम कुरडीखेडा, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 1999 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट व स्टोन डस्ट 200 मी०टन/दिन	वर्ष 31.12.2015 तक सहमति निर्गत	स्वतः बन्द
45.	मै० हिमगिरि ग्रामोद्योग संस्थान, ग्राम कोठरी बहलोलपुर	लागू नहीं	वर्ष 2000 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट व स्टोन डस्ट 200 मी०टन/दिन	वर्ष 31.12.2014 तक सहमति निर्गत	स्वतः बन्द
46.	मै० देवगुरु स्टोन केशर, ग्राम जानीपुर, फजाबाद, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2007 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट व स्टोन डस्ट 300 मी०टन/दिन	वर्ष 31.12.2014 तक सहमति निर्गत	स्वतः बन्द
47.	मै० महादेव स्टोन केशर पूर्वनाम मै० गणपति स्टोन केशर, ग्राम रेहना, बादशाहीबाग, तहसील बेहट,	लागू नहीं	वर्ष 2008 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट 240 मी०टन/दिन स्टोन डस्ट 60 मी०टन/दिन	वर्ष 31.07.2020 तक सहमति निर्गत	स्वतः बन्द

	जनपद सहारनपुर					
48.	मै० हिमालय स्टोन केशर, पूर्वनाम मै० शाकुम्बरी स्टोन केशर, ग्राम खुशातीपुर कला, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2005 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट स्टोन डस्ट, बजरी एवं कोरसैण्ड - 250 मी०टन/दिन	वर्ष 31.07.2020 तक सहमति निर्गत	स्वतः बन्द
49.	मै० एल०एस०सी० इन्फ्राटेक लि० पूर्वनाम लालकुआ स्टोन केशर्स लि०, मुर्तजापुर, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2009 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 26800 मी०टन/दिन	वर्ष दिनांक 31.12.2015 तक सहमति निर्गत	स्वतः बन्द
50.	मै० स्टार स्टोन केशर, ग्राम कालूवाला जहानपुर, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2005 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट व स्टोन डस्ट 220 मी०टन/दिन	वर्ष 31.12.2012 तक सहमति निर्गत	स्वतः बन्द
51.	मै० विशाल(ए०एस०) स्टोन केशर, कालूवाला जहानपुर, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2006 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट व स्टोन डस्ट 220 मी०टन/दिन	वर्ष 31.12.2012 तक सहमति निर्गत	स्वतः बन्द
52.	मै० एवरैस्ट स्टोन केशर, ग्राम व पोस्ट रायपुर, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2003 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट व स्टोन डस्ट 220 मी०टन/दिन	वर्ष 31.12.2012 तक सहमति निर्गत	स्वतः बन्द
53.	मै० श्री बालाजी इन्टरप्राइजेज, पूर्वनाम मै० बालाजी ग्रामोद्योग संस्थान ग्राम मढती मुस्तकहम, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 1999 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, 200 मी०टन/दिन	वर्ष दिनांक 31.12.2014 तक सहमति निर्गत	स्वतः बन्द
54.	मै० श्री गुरुनानक स्टोन केशर, शाहपुर बांस तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2009 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 800 मी०टन/दिन	वर्ष दिनांक 31.07.2020 तक सहमति निर्गत	स्वतः बन्द
55.	मै० अनन्त स्टोन केशर, मढती मुस्तकहम, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2010 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट 300 मी०टन/दिन	वर्ष दिनांक 31.12.2015 तक सहमति निर्गत	डिस्मिन्ट
56.	मै० शिव शक्ति स्टोन केशर, ग्राम बरथा कोरसी, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2010 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, 1400 मी०टन/दिन	वर्ष दिनांक 31.07.2020 तक सहमति निर्गत	स्वतः बन्द
57.	मै० क्लासिक स्टोन केशर, बरथा कोरसी फौजाबाद, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2013 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड	वर्ष दिनांक 31.07.2020 तक सहमति निर्गत	स्वतः बन्द

58.	सहारनपुर मै0 माजिद स्टोन केशर एवं स्कीनर., ग्राम मढती, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2014 में अनापत्ति प्रमाण पत्र प्राप्त	500 मी0टन/दिन स्टोन ग्रेट, स्टोन डस्ट बजरी कोरसैण्ड 300 मी0टन/दिन	वर्ष दिनांक 31. 07.2020 तक सहमति निर्गत	डिस्मेन्टल
59.	मै0 श्री गंगा स्टोन केशर, ग्राम बरथा कोरसी, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2014 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट, स्टोन डस्ट बजरी कोरसैण्ड 300 मी0टन/दिन	वर्ष दिनांक 31. 07.2020 तक सहमति निर्गत	स्वतः बन्द
60.	मै0 जे0पी0 स्टोन केशर, ग्राम महमूदपुर नंगली, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2010 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट व स्टोन डस्ट 800 मी0टन/दिन	वर्ष 31.07.2020 तक सहमति निर्गत	स्वतः बन्द
61.	मै0 इंडियन स्टोन केशर, ग्राम शोरपुर पैलो मिर्जापुर, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 1999 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट व स्टोन डस्ट 175 मी0टन/दिन	वर्ष 31.12.2014 तक सहमति निर्गत	स्वतः बन्द
62.	मै0 दून स्टोन केशर, ग्राम मढती परगना फजाबाद, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2017 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट, स्टोन डस्ट बजरी कोरसैण्ड 1000 मी0टन/दिन	वर्ष दिनांक 31. 07.2020 तक सहमति निर्गत	स्वतः बन्द
63.	मै0 न्यू किसान स्टोन केशर, ग्राम घोलाकुआ, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 2005 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट व स्टोन डस्ट 150 मी0टन/दिन	वर्ष दिनांक 31. 07.2020 तक सहमति निर्गत	स्वतः बन्द
64.	मैसर्स राब कृष्णा स्कीनिंग प्लान्ट, ग्राम बरथा कोरसी, तहसील-बेहट, जनपद-सहारनपुर	प्राप्त नहीं	अनापत्ति प्रमाण पत्र प्राप्त नहीं। वर्ष 2013 में सर्वप्रथम सहमति प्राप्त	स्टोन बोल्टर बजरी कोरसैण्ड 300 मी0टन/दिन	वर्ष दिनांक 31. 12.2013 तक सहमति निर्गत	इकाई मा0 एन0जी0टी के आदेशों के क्रम में बोर्ड मुख्यालय द्वारा जारी बंदी आदेश दिनांक 13.10.2016 के अधीन बन्द/डिस्मेन्टल है।
65.	मैसर्स चौधरी स्कीनिंग प्लान्ट, ग्राम असलमपुर बरथा, तहसील-बेहट, जनपद-सहारनपुर	प्राप्त नहीं	अनापत्ति प्रमाण पत्र प्राप्त नहीं। वर्ष 2014 में सर्वप्रथम सहमति प्राप्त	स्टोन बोल्टर बजरी कोरसैण्ड 300 मी0टन/दिन	वर्ष दिनांक 31. 12.2013 तक सहमति निर्गत	इकाई मा0 एन0जी0टी के आदेशों के क्रम में बोर्ड मुख्यालय द्वारा जारी बंदी आदेश दिनांक 13.10.2016 के अधीन बन्द/डिस्मेन्टल है।
66.	मै0 सलामती स्टोन केशर, ग्राम ढाबा खेडी मढती रायपुर, तहसील बेहट, जनपद सहारनपुर	प्राप्त नहीं	वर्ष 1999 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट 220 मी0टन/दिन	वर्ष 31.12.2014 तक सहमति निर्गत	इकाई मा0 एन0जी0टी के आदेशों के क्रम में बोर्ड मुख्यालय द्वारा जारी बंदी आदेश दिनांक 13.10.2016 के अधीन बन्द है।
67.	मै0 चौधरी स्टोन केशर, ग्राम	प्राप्त नहीं	वर्ष 2013 में	स्टोन ग्रेट, स्टोन	वर्ष दिनांक 31	इकाई मा0 एन0जी0टी के

	असलमपुर बरथा, तहसील बेहट, जनपद सहारनपुर		अनापत्ति प्रमाण पत्र प्राप्त	डस्ट बजरी कोरसेण्ड 300 मी०टन/दिन	12.2013 तक सहमति निर्गत	आदेशों के क्रम में बोर्ड मुख्यालय द्वारा जारी बंदी आदेश दिनांक 13.10.2016 के अधीन बन्द है।
68.	श्री सजय कन्स्ट्रक्शन ग्राम बरथा कोसरी, तहसील बेहट, जनपद सहारनपुर	प्राप्त नहीं	वर्ष 2011 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट 500 मी०टन/दिन	वर्ष 31.12.2014 तक सहमति निर्गत	इकाई मा० एन०जी०टी के आदेशों के क्रम में बोर्ड मुख्यालय द्वारा जारी बंदी आदेश दिनांक 13.10.2016 के अधीन बन्द है।
69.	मैसर्स अरमान स्कीनिंग प्लान्ट पूर्व नाम मैसर्स मिल स्कीनिंग प्लान्ट, ग्राम मढती मुहस्तकम, तहसील बेहट, जनपद-सहारनपुर	लागू नहीं	अनापत्ति प्रमाण पत्र प्राप्त नहीं। वर्ष 2009 में सर्वप्रथम सहमति प्राप्त	बजरी व कोरसेण्ड 200 मी०टन/दिन	वर्ष 31.12.2014 तक	डिस्मिन्टल।
70.	श्री कोहिनूर स्टोन केशर, ग्राम फीजाबाद, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	उद्योग को प्रथमबार सहमति वर्ष 2013 में निर्गत	स्टोन ग्रेट व स्टोन डस्ट 800 मी०टन/दिन	वर्ष 31.12.2013 तक सहमति निर्गत	डिस्मिन्टल
71.	श्री अविसेना स्टोन्स एंड मिनरल्स, निवधानन्दपुर, तहसील बेहट, जनपद सहारनपुर		स्कीनिंग प्लान्ट इकाई को प्रथम बार सहमति वर्ष 2014 में निर्गत। स्कीनिंग प्लान्ट इकाई में स्टोन केशर इकाई की स्थापना हेतु वर्ष 2019 में अनापत्ति प्रमाण पत्र निर्गत।	स्टोन ग्रेट, स्टोन डस्ट बजरी कोरसेण्ड 600 मी०टन/दिन	वर्ष दिनांक 31.07.2023 तक सहमति निर्गत	स्वतः बन्द
72.	श्री पी०एच० स्टोन केशर पूर्वनाम श्री रहीमी स्टोन केशर/सम कृष्ण ग्रामोद्योग संस्थान, ग्राम शेरपुर, तहसील बेहट, जनपद सहारनपुर	लागू नहीं	वर्ष 1991 में अनापत्ति प्रमाण पत्र प्राप्त	स्टोन ग्रेट व स्टोन डस्ट 160 मी०टन/दिन	वर्ष 31.07.2020 तक सहमति निर्गत	स्वतः बन्द

नोट :-

1. ई०आई०ए० अधिसूचना 2006 के अनुसार स्टोन केशर इकाई ई०आई०ए० अधिसूचना 2006 की अनुसूची में सूचीबद्ध नहीं है।



2. वर्ष 2012 में मा० सर्वोच्च न्यायालय में योजित विशेष रिट याचिका संख्या 19628-19629/2009 दीपक कुमार व अन्य बनाम हरियाणा राज्य व अन्य में मा० सर्वोच्च न्यायालय द्वारा दिनांक-16.01.2012 के अनुपालन में जिलाधिकारी महोदय, सहारनपुर के पत्रांक 526(4)/खनिज, दिनांक 20.01.2012 द्वारा गठित कमेटी द्वारा यमुना नदी के किनारे प्रतिबंधित क्षेत्र एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड की गार्ड लाईन का उल्लंघन करने वाली इकाईयों/प्रतिबंधित क्षेत्र में स्थित कुल 172 स्टोन क्रेशर एवं 133 स्क्रीनिंग प्लान्ट पर बन्दी/डिस्मेन्टलिंग की कार्यवाही एवं अवैध खनिज सीज की कार्यवाही की गयी थी। तदसमय 172 स्टोन क्रेशर इकाईयों में से 114 स्टोन क्रेशर इकाईयों पर बन्दी एवं शेष 58 स्टोन क्रेशर इकाईयों पर डिस्मेन्टलिंग की कार्यवाही की गयी थी। उक्त के अतिरिक्त 133 स्क्रीनिंग प्लान्टों में से 01 स्क्रीनिंग प्लान्ट पर बन्दी एवं शेष 132 स्क्रीनिंग प्लान्ट पर डिस्मेन्टलिंग की कार्यवाही की गयी थी। तत्पश्चात् मा० सर्वोच्च न्यायालय द्वारा पारित अग्रिम आदेश दिनांक-30.01.2012 का मुख्य अंश निम्नवत् है:-

"All the impleading applications stand disposed of permitting the applicants to approach the District Magistrate, Saharanpur, U.P. who were examine whether they are functioning legally, after perusing documents produced in support of their claim. The District Magistrate will take a decision after hearing the applicants within a period of one month from the date of receipt of copy of this order."

उक्त आदेश में मा० सर्वोच्च न्यायालय द्वारा निर्देश दिये गये थे कि प्रत्यावेदन जिलाधिकारी सहारनपुर को प्रस्तुत किये जायें। जिलाधिकारी सहारनपुर, गुण-दोष के आधार पर वैध/अवैध स्टोन क्रेशर/स्क्रीनिंग प्लान्ट के संचालन हेतु कार्यवाही करेंगे। जिलाधिकारी महोदय सहारनपुर को स्टोन क्रेशर/स्क्रीनिंग प्लान्ट द्वारा आवेदित प्रत्यावेदनों को आवेदित तिथि के 01 माह के अन्दर निस्तारित करने हेतु आदेश पारित किये गये थे।

मा० सर्वोच्च न्यायालय द्वारा पारित उक्त आदेश दिनांक-30.01.2012 के अनुपालन में तत्समय जनपद सहारनपुर के क्षेत्रान्तर्गत स्थित स्टोन क्रेशर/स्क्रीनिंग प्लान्ट के स्वामियों द्वारा स्टोन क्रेशर/स्क्रीनिंग प्लान्ट के पुर्न संचालन के सम्बन्ध में प्रत्यावेदन जिलाधिकारी महोदय, सहारनपुर को प्रेषित किये गये। जिलाधिकारी महोदय, सहारनपुर द्वारा उक्त प्रत्यावेदनों को सम्बन्धित विभागों:- सिंचाई विभाग व वन विभाग को प्रेषित किये गये थे। सिंचाई विभाग द्वारा प्रत्यावेदनों पर कार्यवाही करते हुये स्टोन क्रेशर/स्क्रीनिंग प्लान्ट की यमुना नदी फ्लड जोन से दूरियां तथा वन विभाग द्वारा स्टोन क्रेशर/स्क्रीनिंग प्लान्ट की निकटतम आरक्षित वन क्षेत्र से दूरियां कार्यालय जिलाधिकारी, सहारनपुर खनन अनुभाग को प्रेषित की गयी थी। कार्यालय अपर जिलाधिकारी (वि/रा०) द्वारा उक्त दूरियां को संकलित कर सम्बन्धित स्टोन क्रेशर/स्क्रीनिंग प्लान्ट के पुर्न संचालन हेतु आवश्यक कार्यवाही किये जाने के सम्बन्ध में पत्र प्रेषित किये गये थे।

सम्बन्धित सिंचाई विभाग द्वारा जिन स्टोन क्रेशर/स्क्रीनिंग प्लान्ट इकाईयों की यमुना नदी फ्लड जोन से दूरी 500 मी० अथवा 500 मी० से अधिक सत्यापित कर प्रेषित की गयी थी एवं सम्बन्धित वन विभाग द्वारा निकटतम आरक्षित वन क्षेत्र से दूरी 01 किमी० से अधिक सत्यापित कर प्रेषित की गयी थी, उन स्टोन क्रेशरों/स्क्रीनिंग प्लान्टों के पुर्न संचालन हेतु आवश्यक कार्यवाही किये जाने के सम्बन्ध में सिंचाई विभाग व वन विभाग की दूरियां संलग्न कर आख्याएँ बोर्ड मुख्यालय, लखनऊ प्रेषित की गयी थी। बोर्ड मुख्यालय से अनुमोदन प्राप्त होने के पश्चात ही तत्समय स्टोन क्रेशर/स्क्रीनिंग प्लान्ट इकाईयों के सहमति आवेदनों का निस्तारण किया गया था।


J.E., UP Pollution Control
Board, Saharanpur.

Regional Office
UP Pollution Control Board, Saharanpur
Action Taken Report against Mining Lease in District Saharanpur

S. No	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/ Realized in Rs.)	Environmental Compensation is Pending	Remarks	Status
1	M/s Star Mines, Gata No 01, Yamuna River Village-Bartha Korsi, Tehsil- Behat, District- Saharanpur, U.P. (Lease Area 36.00 Ha)	Saharanpur	18-12-21	30-12-21	-	No	Yes	Yes	No	22,10,01,716.00	-	22,10,01,716.00	Stay order has been issued by the Hon'ble Supreme Court on E.C.	Operational
2	M/s Balaji Trading Company, Gata No.- 839, 841 to 856, 858, 859, 860, 861, 863, 864, 865, 866, 867, 871, 872, 888, 889, 406, 407, in Village- Dhikka Kalan, Tehsil- Nakur, District- Saharanpur, U.P.	Saharanpur	20-01-22	20-01-22	-	No	Yes	Yes	No	50,10,000.00	35,80,000.00	14,30,000.00	Show cause notice on dated 11.01.2023 issued regarding EC of Rs. 13,36,74,324 (Stay order has been issued by the Hon'ble Supreme Court on Show Cause of E.C.)	Operational
3	M/s Shakumbari Mines Gata No.-8/1, 19, & 22, Village- Haiderpur Hinduwala, Tehsil- Behat, District- Saharanpur, U.P., (Leased Area: 4.20 Ha)	Saharanpur	01-02-22	11-03-22	-	No	Yes	Yes	No	12,90,000	12,90,000	-	Show cause notice on dated 11.01.2023 issued regarding EC of Rs. 1,25,01,153 (Stay order has been issued by the Hon'ble Supreme Court on Show Cause of E.C.)	Operational
4	M/s Adesh Pandey , Gata No.-378/2 & 379/2, Village- Sherpur Pelo, Tehsil- Behat, District- Saharanpur, U.P. (Lease Area 7.00 Ha)	Saharanpur	23-12-21	-	27-01-22	No	Yes	Yes	No	14,20,000.00	-	14,20,000.00	Show cause notice on dated 11.01.2023 issued regarding EC of Rs. 3,33,72,248 (Stay order has been issued by the Hon'ble Supreme Court on Show Cause of E.C.)	Closed (The Operation of Mining Lease is closed since 19.06.2021)
5	M/s Prime Vision Industries Ltd, Gata No 1/1, Yamuna River (Lease Area 52.63 Hectare) Village- Dariya Baramad, Tehsil and District Saharanpur	Saharanpur	18-07-21	-	08-10-21	No	Yes	Yes	No	54,40,000.00	-	54,40,000.00	Show cause notice on dated 11.01.2023 issued regarding EC of Rs. 15,96,71,203 (Stay order has been issued by the Hon'ble Supreme Court on Show Cause of E.C.)	Closure order issued by Board Dated 10.01.2024 (The Operation of Mining Lease is closed since 30.06.2021)
6	Project of Building Stone (Sand, Bajri & Boulder) Mining Project at khand No/ Gata no 03, Lot No 03 (Area 08.05 hectare) mining lease Village Rehna, Tehsil- Behat, District- Saharanpur, U.P operated by Shri Satendra Kumar S/o Shri Virendra Singh, Village & Post Khaira Najafgarh, Nai Dilli	Saharanpur	Not Applied	-	-	No	Yes	Yes	No	-	-	-	Show cause notice on dated 11.01.2023 issued regarding EC of Rs. 5,34,53,015 (Stay order has been issued by the Hon'ble Supreme Court on Show Cause of E.C.)	Closure order issued by Board Dated 10.01.2024 (The Operation of Mining Lease is closed since 10.01.2021)

7	Project of Building Stone (Sand, Bajri & Boulder) Mining Project at Gata No 14/1 (Area 3.10 Hectare) mining lease Village Badshahi Bagh Ra Tehsil - Behat , District Saharanpur, UP operated by Shri Rajesh Kumar S/o Shri Ranveer Singh, R/o- Garhi Birwal, Tehsil- Indri, District- Karnal, Haryana	Saharanpur	Not Applied	-	-	No	Yes	Yes	No	2,33,60,916	-	2,33,60,916	-	Closure order issued by Board Dated 10.01.2024 (The Opeation of Mining Lease is closed since 12.06.2021)
8	Project of Building Stone (Sand, Bajri & Boulder) Mining Project at Gata No.- 179/2, Village-Rahna, Tehsil- Behat, District- Saharanpur, U.P, (Leased Area-3.75 ha) mining lease operated by Shri Sanjay Bhatiya S/o Late Shri Anand Prakash Bhatiya by R/o- 1/472, Ramchandrapuri, Maida Mill Phatak, Thana-Qutubsher	Saharanpur	Not Applied	-	-	No	Yes	Yes	No	29,80,000.00	-	29,80,000.00	Show cause notice on dated 11.01.2023 issued regarding EC of Rs. 1,31,57,942 (Stay order has been issued by the Hon'ble Supreme Court on Show Cause of E.C.)	Cosure order issued by Board Dated 10.01.2024 (The Opeation of Mining Lease is closed since 01.02.2021)
9	M/s Shanti Enterprises (Leased Area-24.29 Ha) Gata No.- 1/1/1, Laat No.- 38, Village-Nuniyari Aehatmal, Tehsil- Behat	Saharanpur	13-12-21	15-12-21	-	No	No	Yes	No	-	-	-	-	

कार्यालय जिलाधिकारी, सहारनपुर।
(खनन अनुभाग)

पत्र संख्या 1601 /ख0अनु0/2023-24

दिनांक: 05/09/2023

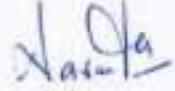
विषय: In reference to Hon'ble NGT OA No. 481/2023 dated 04/08/2023 - reg.

क्षेत्रीय अधिकारी,
उ0प्र0 प्रदूषण नियंत्रण बोर्ड,
सहारनपुर।

कृपया उपरोक्त विषयक अपने पत्र संख्या IPC-II/CM-13011/127/2023 दिनांक 28.08.2023 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा माननीय राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित ओरिजिनल एप्लीकेशन संख्या 481/2023 बलबीर सन्धु व अन्य बनाम उत्तर प्रदेश सरकार व अन्य के सम्बन्ध में पारित आदेश दिनांक 04.08.2023 के पैरा-7 में लिखित बिन्दुओं पर सूचना तैयार कर उपलब्ध कराये जाने हेतु निर्देशित किया गया है।

उक्त पत्र दिनांक 28.08.2023 के क्रम में माननीय राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित ओरिजिनल एप्लीकेशन संख्या 481/2023 बलबीर सन्धु व अन्य बनाम उत्तर प्रदेश सरकार व अन्य के सम्बन्ध में पारित आदेश दिनांक 04.08.2023 के पैरा-7 में लिखित बिन्दुओं हेतु सूचना इस पत्र के साथ संलग्न कर आवश्यक कार्यावाही हेतु प्रेषित की जा रही है।

संलग्नक:-यथोक्त



संयुक्त निदेशक,
क्षेत्रीय कार्यालय
सहारनपुर।

पत्र संख्या व दिनांक उपरोक्तानुसार
प्रतिलिपि:-

1. निदेशक महोदय, भूतत्व एवं खनिकर्म निदेशालय, उ0प्र0 खनिज भवन लखनऊ को सादर सूचनार्थ।
2. जिलाधिकारी महोदय, सहारनपुर को सादर सूचनार्थ प्रेषित।
3. श्री नजीमुद्दीन वैज्ञानिक (F & DH-IPC-II) केन्द्रीय प्रदूषण नियंत्रण बोर्ड, परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।


संयुक्त निदेशक,
क्षेत्रीय कार्यालय
सहारनपुर।

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Enforcement & Monitoring Guidelines for Sand Mining - 2020 के अध्याय (05) में दिए गए दिशा निर्देशों के अनुपालन में, मानसून सत्र-2022 में पुनः पूर्ति अध्ययन (Replenishment Study) हेतु कार्य की रूप रेखा (Line of Action)

प्री मानसून पुनः पूर्ति अध्ययन (Pre-Monsoon Replenishment Study)

- माह जून-2022 में प्रस्तावित।

क्र०सं०	कार्य विवरण	अनुमानित कार्य दिवस
1	क्षेत्र के प्री-मानसून अध्ययन कार्य में वर्तमान में विभिन्न नदी तटों में उपलब्ध उनखनिजों का वर्तमान आकलन हेतु क्षेत्र को जिओ-टैग कर भौतिक सर्वे, डीजीपीएस सर्वे और ड्रोन सर्वे का कार्य।	15 दिन
2	जिओ-टैग करे क्षेत्रों का भौतिक सर्वे, डीजीपीएस सर्वे और ड्रोन सर्वे डेटा को एकत्र कर सॉफ्टवेयर सर्वर में संचालित कर संचालित कर आउटपुट रिपोर्ट बनाने का कार्य।	12 दिन
3	प्राप्त आंकड़ों के आधार पर पुनः पूर्ति अध्ययन की रिपोर्ट का प्राख्यान कर प्री-मानसून पुनः पूर्ति अध्ययन रिपोर्ट को परिणामों एवं विश्लेषण के आधार पर (03) खण्डों में तैयार करने का कार्य।	8 दिन
कुल कार्य दिवस अवधि (प्री-मानसून पुनः पूर्ति)		35 दिन

पोस्ट-मानसून पुनः पूर्ति अध्ययन (Post-Monsoon Replenishment Study)

- यथावत्। अक्टूबर - 2022 में प्रस्तावित।

अपर जिलाधिकारी (वि०.रा०),
सहारनपुर
(अध्यक्ष)

प्रभारणी कर्माधिकारी,
शिक्षाधिकारक वन प्रभाग, सहारनपुर
(सदस्य)

अधिष्ठापी अभियंता,
सिंचाई निर्माण खण्ड, सहारनपुर
(सदस्य)

अधिष्ठापी अभियंता,
लोक निर्माण विभाग, सहारनपुर
(सदस्य)

राज्य कर्मचारी प्रशिक्षण बोर्ड,
उ० प्र० प्रदूषण नियंत्रण बोर्ड, सहारनपुर
(सदस्य)

अधीक्षक अभियंता,
सहारनपुर
(सदस्य)

जिलाधिकारी, सहारनपुर

जिलाधिकारी
सहारनपुर

जिलाधिकारी,
सहारनपुर।

कृपया अवगत कराना है कि माननीय राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित ओ०ए० संख्या 90/2020 प्रमोद बनाम उ०प्र० सरकार व अन्य में दिनांक 06.04.2021 को पारित आदेश निम्नवत् है—

Accordingly, we direct that replenishment study may now be got conducted by the State, in accordance with the earlier orders of this Tribunal within three months and further mining be allowed consistent with the replenishment study. Till such study is carried out, mining may be suitably restricted. No mining be allowed upstream of Hathnikund Barrage in villages Mayapur and Rehna unless permissibility of such mining is found to be conducive to the environment and there is valid ground to ignore the opinion of the FRI.

The application is disposed of.

A copy of this order be forwarded to the District Magistrate, Saharanpur and SEIAA, U.P. by e-mail for compliance.

In view of order in the main matter, I.A. No. 39/2021 also stands disposed of.

उपरोक्त प्राप्त आदेशों के क्रम में अनुपालन आख्या निम्न प्रकार है—

1. जिसके क्रम में Enforcement & Monitoring Guidelines for Sand Mining- 2020 के प्रावधानों के अनुसार जनपद सहारनपुर में पुनः पूर्ति अध्ययन (Replenishment Study) हेतु सब-डिविजनल कमिटी (Sub-Divisional Committee) का गठन कार्यालय के पत्र संख्या 1383/ख०अनु०1/ई-निविदा-कमेटी/2021 दिनांक 02.05.2022 द्वारा किया गया। निदेशक, भूतत्व एवं खनिकर्म निदेशालय, खनिज भवन, लखनऊ के कार्यवृत्त में दिये गये निर्देशों के क्रम में क्षेत्रों की पुनः पूर्ति अध्ययन (Replenishment Study) हेतु कार्यालय के पत्र संख्या 1384/ख०अनु०/ई-निविदा/2022 दिनांक 02.05.2022 द्वारा विज्ञप्ति एन०आई०सी० के वेबसाइट www.ctender.up.nic.in दिनांक 05.05.2022 से 13.05.2022 तक ई-निविदा आमंत्रित कि गई। जिसके द्वारा न्यूनतम बिड दिये जाने पर मैसर्स यौनसहृष्टिया कन्सलटिंग प्रा० लि० पता- 608-611, संवल 5 शोपरिक्स गौल, सैक्टर-5 वैशाली गाजियाबाद को क्षेत्र में कार्य करने हेतु उपकरण एवं स्टाफ की सहायता प्राप्त करने के लिये चयनित किया गया।
2. कमेटी द्वारा Enforcement & Monitoring Guidelines for Sand Mining- 2020 के अध्याय (05) में दिये गये निर्देशों के अनुपालन में मानसून सत्र-2022 में पुनः पूर्ति अध्ययन हेतु क्षेत्रों के निरीक्षण एवं अध्ययन हेतु कार्य की रूप रेखा (Line of action) बनाई गई। (संलग्नक-1)
3. जनपद सहारनपुर में अधिकांश खनन क्षेत्र यमुना नदी पर स्थित है। सभी उपखनिजों की खण्ड एक दूसरे से सटे हैं, जिनकी संख्या 16 है तथा खंरावली रो, बादशाहीबाग रो, बडकला रो, गैसरा रो, कालूवाला रो में 08 उपखनिज के क्षेत्र उपलब्ध है। सभी नदियाँ साथ ही आस पास ही स्थित है, जिसमें कुल उपखनिज की खनन क्षेत्रों की संख्या 22 है। (संलग्नक-2)
4. अध्ययन कार्य रूप रेखा के अनुरूप सब-डिविजनल कमिटी (Sub-Divisional Committee) द्वारा प्री-मानसून पुनः पूर्ति अध्ययन (Pre-Monsoon Replenishment Study) कुल 22 क्षेत्रों में दिनांक 02.06.2022 से आरम्भ कर दिनांक 20.06.2022 तक (19 दिनों की अवधि में) करवाई गई, जिसमें भौतिक सर्वेक्षण, डीजीपीएस सर्वेक्षण एवं ड्रॉग सर्वेक्षण द्वारा येसलाईन उखा एकत्र किया गया।
5. रेत, बजरी और बोल्टर (छोटे आकार) (RBM) की उपलब्धता/धमता के अध्ययन एवं विश्लेषण के लिए खनन क्षेत्रों को जियो-टैग कर सर्वेक्षण किया गया।

6. विभिन्न निदरों के तहत में उपखनिज की उपलब्धता के वर्तमान आँकड़न (Existing Reserve) हेतु नियमित अंतराल पर भौतिक सर्वेक्षण के आधार पर पिट प्रोफाइल कर सर्वेक्षण किया गया।
7. क्षेत्र से एकत्र किये गये डीजीपीएस और ड्रोन डाटा को दिनांक 21.06.2022 से 10.07.2022 (कुल 20 दिनों) की अवधि में सॉफ्टवेयर सर्वर में संकलित एवं संसाधित (Complied, Processed) किया गया और आउटपुट रिकॉर्ड तैयार किया गया।
8. उत्पन्न आँकड़ों के आधार पर पुनः पूर्ति अध्ययन की रिपोर्ट प्रारूप पर दिनांक 01.07.2022 से 20.07.2022 की अवधि (कुल 10 दिनों) की अवधि में कार्य किया गया एवं प्री-मानसून पुनः पूर्ति अध्ययन (Pre Monsoon Replenishment Study) रिपोर्ट को परिणामों एवं विश्लेषण के आधार पर (03) खण्डों में तैयार किया गया। (संलग्नक-3)
9. इस प्रकार प्री-मानसून पुनः पूर्ति अध्ययन (Pre Monsoon Replenishment Study) का कार्य कुल 49 दिनों की अवधि में सम्पूर्ण किया जा सका।
10. Enforcement & Monitoring Guidelines for Sand Mining- 2020 के दिशा-निर्देशों के अनुसार विभिन्न कारकों को ध्यान में रखते हुये मात्रा MRL के आँकड़ों को एकत्र किया गया एवं अध्ययन रिपोर्ट तैयार की गयी, जिसको मानसून के बाद के परिणामों के आधार पर विश्लेषण के उपरान्त मिलाया जायेगा एवं निष्कर्ष के साथ अन्तिम रिपोर्ट को मूल्यांकन हेतु SELAA/UFPCCB को भेजा जाएगा।

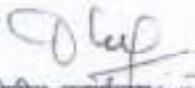
सब-डिविजनल कमिटी (Sub-Divisional Committee) द्वारा प्री-मानसून पुनः पूर्ति अध्ययन (Pre- Monsoon Replenishment Study) कुल 22 क्षेत्रों की Enforcement & Monitoring Guidelines for Sand Mining- 2020 के दिशा निर्देशों के अनुसार विभिन्न कारकों को ध्यान में रखते हुये मात्रा MRL के आँकड़ों को एकत्र किया गया एवं अध्ययन रिपोर्ट की स्वीकृति की जाती है।

अतः महोदय से अनुरोध है कि प्री-मानसून पुनः पूर्ति अध्ययन (Pre- Monsoon Replenishment Study) कुल 22 क्षेत्रों स्वीकृत अध्ययन रिपोर्ट से नाननीय राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित ओ0ए0 संख्या 90/2020 प्रमोव बनाम उ0प्र0 सरकार व अन्य में पारित आवेदा दिनांक 06. 04.2021 के संबंध में अवगत कराने का कष्ट करें।


संयुक्त निदेशक/
खान अधिकारी
सहारनपुर


अधिरात्री अभियन्ता
लोक निर्माण विभाग
सहारनपुर


अधिरात्री अभियन्ता
सिंचाई निर्माण खण्ड
सहारनपुर


क्षेत्रीय कमिटी सदस्य (अध्यक्ष)
उ0प्र0 प्रदूषण नियंत्रण बोर्ड
सहारनपुर


प्रभागीय कर्ताधिकारी
शिवालिक वन प्रभाग
सहारनपुर


अपर जिलाधिकारी (पि0/रा0)
सहारनपुर



ज़िलाधिकारी,
सहारनपुर।

कृपया अवगत कराना है कि माननीय राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित ओ०ए० संख्या 90/2020 प्रभेद बनाम उ०प्र० सरकार व अन्य में दिनांक 06.04.2021 को पारित आदेश निम्नवत् है—

Accordingly, we direct that replenishment study may now be got conducted by the State, in accordance with the earlier orders of this Tribunal within three months and further mining be allowed consistent with the replenishment study. Till such study is carried out, mining may be suitably restricted. No mining be allowed upstream of Hathnukund Barrage in villages Mayapur and Rehaa unless permissibility of such mining is found to be conducive to the environment and there is valid ground to ignore the opinion of the FRI.

The application is disposed of.

A copy of this order be forwarded to the District Magistrate, Saharanpur and SEIAA, U.P. by e-mail for compliance.

In view of order in the main matter, I.A. No. 39/2021 also stands disposed of.

उपरोक्त प्राप्त आदेशों के क्रम में अनुपालन महोदय की अध्यक्षता में दिनांक 26.12.2022 को बैठक आहूत की गई जिसमें निम्न बिन्दुओं पर आख्या प्रस्तुत की गई थी—

1. जिसके क्रम में Enforcement & Monitoring Guidelines for Sand Mining- 2020 के प्रावधानों के अनुसार जनपद सहारनपुर में पुनः पूर्ति अध्ययन (Replenishment Study) हेतु सब-डिविजनल कमिटी (Sub-Divisional Committee) का गठन जज्जालय के पत्र संख्या 1383/ख०अनु०१ /ई-निविदा-कमेटी/2021 दिनांक 02.06.2022 द्वारा किया गया। निदेशक, पूतल एवं खनिकर्म निदेशालय, खनिज भवन, लखनऊ के कार्यवृत्त में दिये गये निर्देशों के क्रम में क्षेत्रों की पुनः पूर्ति अध्ययन (Replenishment Study) हेतु कार्यालय के पत्र संख्या 1384/ख०अनु/ई- निविदा/2022 दिनांक 02.05.2022 द्वारा विज्ञप्ति एन०आई०सी० के वेबसाइट www.ecinder.up.nic.in दिनांक 05.05.2022 से 13.05.2022 तक ई-निविदा आमंत्रित कि गई। जिसके द्वारा न्यूनतम विड दिये जाने पर नैसर्स ग्रीनस्ट्रिडिया कन्सलटिंग प्रा० लि० पता- 608-611, लेवल 5 शोपरेक्स मॉल, सेक्टर-5 वैशाली गाजियाबाद को क्षेत्र में कार्य करने हेतु उपकरण एवं स्टाफ की सहायता प्राप्त करने के लिये चयनित किया गया।
2. कमेटी द्वारा Enforcement & Monitoring Guidelines for Sand Mining- 2020 के अध्याय (05) में दिये गये निर्देशों के अनुपालन में मानसून सत्र-2022 में पुनः पूर्ति अध्ययन हेतु क्षेत्रों के निरीक्षण एवं अध्ययन हेतु कार्य की रूप रेखा (Line of action) बनाई गई। (संलग्नक-1)
3. जनपद सहारनपुर में अधिकांश खनन क्षेत्र यमुना नदी पर स्थित हैं। सभी उपखनिजों की खण्ड एक दूसरे से सटे हैं, जिनकी संख्या 16 है तथा खैरावली रॉ, बादशाहीबाग रॉ, बडकला रॉ, गैसरा रॉ, कालूवाला रॉ में 06 उपखनिज के क्षेत्र उपलब्ध हैं। सभी नदियाँ साथ ही आस पास ही स्थित हैं, जिसमें कुल उपखनिज की खनन क्षेत्रों की संख्या 22 है। (संलग्नक-2)
4. अध्ययन कार्य रूप रेखा के अनुरूप सब-डिविजनल कमिटी (Sub-Divisional Committee) द्वारा प्री-मानसून पुनः पूर्ति अध्ययन (Pre- Monsoon Replenishment Study) कुल 22 क्षेत्रों में दिनांक 02.06.2022 से आरम्भ कर दिनांक 20.06.2022 तक (19 दिनों की अवधि में) करवाई गई, जिसमें भौतिक सर्वेक्षण, डीजीपीएस सर्वेक्षण एवं ड्रोन सर्वेक्षण द्वारा वेसलाईन डाटा एकत्र किया गया।
5. रेत, गजरी और गोल्टर (छोटे आकार) (RBM) की उपलब्धता/क्षमता के अध्ययन एवं विश्लेषण के लिए खनन क्षेत्रों को जियो-टैग कर सर्वेक्षण किया गया।
6. विभिन्न नदियों के तट में उपखनिज की उपलब्धता के वर्तमान आंकलन (Existing Reserve) हेतु नियमित अंतराल पर भौतिक सर्वेक्षण के आधार पर पिट प्रोफाइल कर सर्वेक्षण किया गया।

7. क्षेत्र से एकत्र किये गये डीजीपीएस और ड्रोन डेटा को दिनांक 21.06.2022 से 10.07.2022 (कुल 20 दिनों) की अवधि में सॉफ्टवेयर सर्वर में संकलित एवं संसाधित (Compiled, Processed) किया गया और आउटपुट रिपोर्ट तैयार किया गया।
8. उत्पन्न आँकड़ों के आधार पर पुनः पूर्ति अध्ययन की रिपोर्ट प्रारूप पर दिनांक 01.07.2022 से 20.07.2022 की अवधि (कुल 10 दिनों) की अवधि में तैयार किया गया एवं प्री-मानसून पुनः पूर्ति अध्ययन (Pre Monsoon Replenishment Study) रिपोर्ट को परिणामों एवं विश्लेषण के आधार पर (03) खण्डों में तैयार किया गया। (संलग्नक-3)
9. इस प्रकार प्री-मानसून पुनः पूर्ति अध्ययन (Pre Monsoon Replenishment Study) का कार्य कुल 49 दिनों की अवधि में सम्पूर्ण किया जा सका।
10. Enforcement & Monitoring Guidelines for Sand Mining- 2020 के दिशा-निर्देशों के अनुसार विभिन्न कारकों को ध्यान में रखते हुए मात्रा MRL के आँकड़ों को एकत्र किया गया एवं अध्ययन रिपोर्ट तैयार की गयी, जिसको मानसून के बाद के परिणामों के आधार पर विश्लेषण के उपरान्त मिलाया जायेगा एवं निष्कर्ष के साथ अन्तिम रिपोर्ट को मूल्यांकन हेतु SELIA/UPPCB को भेजा जाएगा।

सब-डिविजनल कमिटी (Sub-Divisional Committee) द्वारा प्री-मानसून पुनः पूर्ति अध्ययन (Pre-Monsoon Replenishment Study) कुल 22 क्षेत्रों की Enforcement & Monitoring Guidelines for Sand Mining- 2020 के दिशा-निर्देशों के अनुसार विभिन्न कारकों को ध्यान में रखते हुए मात्रा MRL के आँकड़ों को एकत्र किया गया एवं अध्ययन रिपोर्ट की स्वीकृति गई।

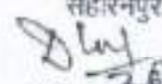
उपरोक्त के अनुक्रम में पोस्ट मानसून पुनः पूर्ति अध्ययन (Post-Monsoon Replenishment Study)

जल स्तर बढ़े होने के कारण माह नवम्बर-2022 में की गई जिसका विवरण निम्न प्रकार है -

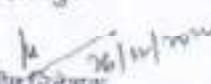
1. क्षेत्र के पोस्ट-मानसून अध्ययन कार्य में वर्तमान में विभिन्न नदी तटों में उपलब्ध उपखनिजों का वर्तमान आकलन हेतु क्षेत्र को जिओ-टैग कर भौतिक सर्वे डीजीपीएस सर्वे ड्रोन सर्वे का कार्य।
2. जिओ-टैग करे क्षेत्रों का भौतिक सर्वे डीजीपीएस सर्वे और ड्रोन सर्वे डेटा को एकत्र कर सॉफ्टवेयर सर्वर में संकलित कर संसाधित कर आउटपुट रिपोर्ट बनाने का कार्य।
3. प्राप्त आँकड़ों के आधार पर पुनः पूर्ति अध्ययन की रिपोर्ट का प्रारूपण कर पोस्ट-मानसून पुनः पूर्ति अध्ययन रिपोर्ट को परिणामों एवं विश्लेषण के आधार पर (03) खण्डों में तैयार कराने का कार्य।

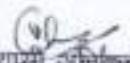
अतः महोदय से अनुरोध है कि प्री-मानसून पुनः पूर्ति अध्ययन (Pre-Monsoon Replenishment Study) एवं (Post-Monsoon Replenishment Study) कुल 22 क्षेत्रों स्वीकृत अध्ययन रिपोर्ट से माननीय राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित ओ0ए0 संख्या 90/2020 प्रगोद बनाम उ0प्र0 सरकार व अन्य में पारित आदेश दिनांक 06.04.2021 के संबंध में निवेदक, भूतत्व एवं खनिकर्म निदेशालय, खनिज भवन, लखनऊ के माध्यम से अग्रगत कराने का कष्ट करें।

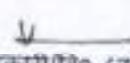

संयुक्त निदेशक
खान अधिकारी
सहारनपुर

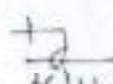

क्षेत्रीय अधिकारी
उ0प्र0 प्रदूषण नियंत्रण बोर्ड
सहारनपुर


अधिसाक्षी अभियन्ता
लोक निर्माण विभाग
सहारनपुर


प्रभाग निदेशक
सामाजिकी पानिकी प्रभाग,
सहारनपुर


अधिसाक्षी अभियन्ता
सिंचाई निर्माण खण्ड
सहारनपुर


अपर जिलाधिकारी(वि0/र0)
सहारनपुर


46/12/1-22

सिंचाई विभाग
सहारनपुर



जनपद सहारनपुर
DISTRICT SAHARANPUR

**Post-Monsoon Replenishment Study
&
Reserve Estimation Report of
R.B.M. Mining Leases - District Saharanpur
(Study period – Post-monsoon-2022)**



VOLUME-IV

Prepared by Sub-Divisional Committee – District Saharanpur

Submitted to Hon'ble District Magistrate, Saharanpur

PREFACE

A Drainage system is the pattern formed by streams, rivers and lakes in a drainage basin. In a drainage system, streams or rivers always connect together to form networks. Several factors such as topography, soil type, bedrock type, climate and vegetation cover influence input, output and transport of sediment and water in a drainage basin (Charlton, 2008). Such factors also influence the nature of the pattern of water bodies (Twidale, 2004). As a consequence, drainage pattern can reflect geographical characteristics of a river network to a certain extent. There are several types of drainage pattern. So far, much research has been done on the description of drainage patterns in geography and hydrology (e.g. Howard, 1967; Lambert, 1998; Twidale, 2004; Pidwimy, 2006).

In addition, sediment transport knowledge is important in river restoration, ecosystem protection, navigation, watershed studies and its management. Bed load represents the lower portion of sediment load in natural rivers. Fluvial sediment load materials are transported by rivers. Sediment load can be divided into bed load and suspended load based on the mode of transport. Bed load is transported close to the bed where particles moved by rolling, sliding, or jumping (Adegbola, 2012). Xiaoping (2003) explained that bed load transport in natural rivers is a complicated phenomenon. Its movement is quite uneven in both the transverse and longitudinal directions, which vary considerably.

The state of Uttar Pradesh has great importance in the local, regional, national and international perspectives due to its distinct physiographic conditions. It is endowed with diverse vegetation types, ranging from tropical to subtropical, temperate and alpine including riverine, grasslands and wetlands. The rivers of Uttar Pradesh play an important role for the nation and provide water required by various sectors such as irrigation, drinking, recreation and industrial requirements etc. Besides, mining activities are also being carried out in the rivers for the developmental process.

Removal of excess sand and stone from river bed helps to maintain the carrying capacity and provides protection from flooding during monsoon season. Further, continuous flow of river is essential for ecological and economic needs such as irrigation and biodiversity etc. Therefore, drainage study of the river helps to understand potential carrying capacity of water during monsoon season which is generated from rainfall in the watershed and quantity of di-siltation of rivers under mining affected areas.

In line with same, Replenishment study was carried out for operative/new/planned R.B.M. leases of District Saharanpur. Quantification and estimation of river bed material (RBM) was accomplished by following three scientific approaches as envisaged in Sustainable Sand Management Guidelines – 2016 (SSMG-2016) and its contemporary guidelines Enforcement & Monitoring Guidelines for Sand Mining (EMSM-2020) issued by MoEF&CC in January-2020.

Mining areas were geo-tagged and surveyed for analysis of study of the availability/potential of sand and gravel. Estimation of deposition and safe limit for extraction/ removal of deposited river bed material (RBM) available in the various rivers/streams were done by analysing elevation profiles and pit profiles at regular intervals and Drone based Survey.

The Pre-Monsoon Report was prepared and published in Three Volumes namely VOLUME-I, VOLUME-II and VOLUME-III and is completed with results.

The current report has been prepared and published in next Three Volumes namely VOLUME-IV, VOLUME-V and VOLUME-VI

The pre and post monsoon data has been analysed and co-related and final results with river wise recommendation has been recommended in the report.

Sub Divisional Committee – District Saharanpur

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CHAPTER	1
CONTENT	Background & Introduction of post-monsoon Replenishment Study Report.

Background

- The replenishment study report of district Saharanpur has been prepared in compliance the provisions of Sustainable Sand Management Guidelines – 2016 and its latest guidelines EM Guidelines for Sand Mining – 2020.
- The important details related to sediment transport and composition, purpose of study, methodology , district profile , ground water scenario, regional geology of district, mineral resources, rainfall & climate , description of study area rivers, analysis of particle size distribution, gradient analysis , list of software / manpower and equipment's, inventory of leases with pre-monsoon results has been covered in the VOLUME-I of the report.
- The details related to Three Layer Survey method i.e physical, DGPS and Drone based survey has been covered in Chapter-3 of the the VOLUME-1 of the report.
- The details and findings related to drainage and features of study area has been mapped on Survey of India Toposheet and google earth images, lease wise DGPS survey records having contour map, DSM , Otho Maps and DGPS record sets in tabular format and

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its mapping in surface map has been reported in the VOLUME-II of the report.

- The conclusion of pre-monsoon results along with recommendations has been covered on the Chapter-8 of the VOLUME-I of the pre-monsoon replenishment study report.
- In total Twenty-Two (22) leases measuring 422.635 ha. were surveyed and studied in various River Channels in pre-monsoon period.
- The concluding recommendation of the Sub-Divisional committee in the pre-monsoon report and its operative para is as under:-

“The pre-monsoon baseline data of 22 leases has been collected and adequate minable reserves has been found in all the leases. The sub-divisional committee recommends that lease wise present quantum of deposit and results should be co-related in post-monsoon scenario. The Macro Assessment of river stretch shall be done to report overall mineral potential in the entire river stretch area so as to assess and determine the overall sediment flow patten of the rivers”

Introduction of post-monsoon Replenishment Study Report

- The current post-monsoon report has been prepared and published in 3 volumes namely VOLUME-IV , VOLUME-V0 and VOLUME-VI.
- The final interpretation of leases, replenished quantity, mineral reserves estimation with conclusion and recommendation has been reported in the VOLUME-IV of the post-monsoon replenishment study report.

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- The interpretation of post-monsoon replenishment study results on the basis of supporting Drainage Maps, DGPS baseline data, Drone Survey Data as reported in VOLUME-IV of the Report and lease wise study coverage and filed photographs of Physical Survey, DGPS Survey and Drone Survey has been covered in VOLUME-VI of this report.

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CHAPTER	2
CONTENT	Inventory of R.B.M. Leases in District Saharanpur

Sl.	Tehsil	River	Village	Gata No. / Khand No. / Zone No.	Area	Pillar	Latitude	Longitude
1	Behat	Radshahibagh Rav.	Mayapur Rooppur	Gata No. 14/1	3.100	A	30° 19' 21.41" N	77° 38' 26.35" E
						B	30° 19' 17.62" N	77° 38' 30.56" E
						C	30° 19' 13.68" N	77° 38' 35.07" E
						D	30° 19' 17.44" N	77° 38' 20.78" E
2	Behat	Yamuna	Bartha Korsi	Gata No. - 1	36.000	A	30° 14' 00.94" N	77° 31' 13.91" E
						B	30° 14' 16.50" N	77° 31' 24.43" E
						C	30° 14' 13.60" N	77° 31' 31.10" E
						D	30° 14' 19.50" N	77° 31' 37.85" E
						E	30° 14' 37.10" N	77° 31' 40.80" E
						F	30° 14' 39.19" N	77° 31' 36.25" E
						G	30° 14' 26.08" N	77° 31' 29.05" E
						H	30° 14' 9.19" N	77° 31' 2.18" E
3	Behat	Badkala Ra	Haidarpur Hindwala	Khand No / Gata No. - 8/1, 19 & 22	4.200	A	30° 15' 20.64" N	77° 40' 42.10" E
						B	30° 15' 20.54" N	77° 41' 00.42" E
						C	30° 15' 17.98" N	77° 41' 01.84" E
						D	30° 15' 17.71" N	77° 40' 42.89" E
4	Behat	Khurwala Ra	Sherpur Falon	Gata No. - 378/2 & 379/2	7.000	A	30° 15' 52.04" N	77° 39' 22.56" E
						B	30° 15' 51.84" N	77° 39' 27.43" E
						C	30° 16' 06.24" N	77° 39' 31.26" E
						D	30° 16' 07.18" N	77° 39' 25.07" E
5	Behat	Yamuna	Nuniyari Achatamal	Gata No. - 1/1/1 Last 38	24.290	A	30° 11' 00.90" N	77° 29' 25.83" E
						B	30° 11' 12.98" N	77° 29' 12.21" E
						C	30° 11' 14.93" N	77° 29' 20.28" E
						D	30° 11' 21.79" N	77° 29' 29.68" E
						E	30° 11' 20.39" N	77° 29' 33.03" E
						F	30° 11' 18.64" N	77° 29' 33.83" E
						G	30° 11' 17.01" N	77° 29' 34.70" E
						H	30° 11' 14.93" N	77° 29' 32.91" E
						I	30° 11' 09.54" N	77° 29' 31.35" E
						J	30° 11' 03.46" N	77° 29' 29.55" E

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6.	Behat	Yamuna	Rehna	Khand No. / Gata no. - 03, Lot No - 03	8.050	A	30° 21' 36.45" N	77° 36' 05.61" E
						B	30° 21' 29.62" N	77° 36' 00.26" E
						C	30° 21' 37.95" N	77° 35' 50.38" E
						D	30° 21' 41.71" N	77° 36' 02.50" E
7	Behat	Gaisara Rao	Rahena	Gata No. 179/2	3.750	A	30° 19' 56.61" N	77° 36' 32.69" E
						B	30° 19' 54.45" N	77° 36' 35.03" E
						C	30° 19' 47.72" N	77° 36' 20.40" E
						D	30° 19' 49.81" N	77° 36' 18.31" E
8	Nakur	Yamuna	Dhikkan Kalan	Gata No. - 839, 841 to 856, 858, 859, 860, 861, 863, 864, 865, 866, 867, 871, 872, 888, 889, 406, 407	52.63	A	30° 1' 20.61" N	77° 17' 23.68" E
						B	30° 1' 24.58" N	77° 17' 15.45" E
						C	30° 1' 32.77" N	77° 17' 19.87" E
						D	30° 1' 42.25" N	77° 17' 31.40" E
						E	30° 1' 41.34" N	77° 17' 31.04" E
						F	30° 1' 52.02" N	77° 17' 39.00" E
						G	30° 1' 54.80" N	77° 17' 51.61" E
						H	30° 1' 56.88" N	77° 17' 43.96" E
						I	30° 2' 22.71" N	77° 18' 5.82" E
						J	30° 1' 50.86" N	77° 18' 8.25" E
						K	30° 1' 57.85" N	77° 18' 7.25" E
						L	30° 1' 58.76" N	77° 18' 5.82" E
						M	30° 1' 57.46" N	77° 18' 4.89" E
						N	30° 1' 57.00" N	77° 18' 1.96" E
						O	30° 1' 53.50" N	77° 18' 0.53" E
						P	30° 1' 47.64" N	77° 17' 52.52" E
Q	30° 1' 42.10" N	77° 17' 46.53" E						
R	30° 1' 32.38" N	77° 17' 39.44" E						
S	30° 1' 27.11" N	77° 17' 31.55" E						
9	Behat	Khairawali Ra	Sherpur Felon	403, 404/1, 405, 406/1, 416/2, 421/1, 422/2, 423/2, 424/2, 429 and 431	6.475	A	30° 16' 35.16" N	77° 39' 44.44" E
						B	30° 16' 32.34" N	77° 39' 51.41" E
						C	30° 16' 21.11" N	77° 39' 36.26" E
						D	30° 16' 22.11" N	77° 39' 34.41" E
10	Behat	Kaluwala	Kaluwala Pahadipur	119/1, 120/1, 192/1, 193/1, 125/4	14.90	A	30° 12' 08.76" N	77° 45' 37.77" E
						B	30° 12' 06.03" N	77° 45' 42.25" E
						C	30° 12' 00.52" N	77° 45' 38.93" E
						D	30° 11' 40.91" N	77° 45' 32.39" E
						E	30° 11' 41.72" N	77° 45' 25.51" E
						F	30° 12' 02.80" N	77° 45' 33.06" E

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11	Behat	Yamuna	Akbarpur Bans Achatmal	1	17.90 0	A	30°16'27.80"N	77°32'46.96"E
						B	30°16'34.01"N	77°32'47.53"E
						C	30°16'42.58"N	77°32'53.94"E
						D	30°16'43.84"N	77°32'58.19"E
						E	30°16'50.96"N	77°32'47.76"E
						F	30°16'46.69"N	77°32'43.28"E
						G	30°16'39.98"N	77°32'41.04"E
						H	30°16'36.08"N	77°32'33.91"E
12	Behat	Yamuna	Arazi Jevadi Ahatmal and Masoodpur Garh Achatmal	1 and 1	13.80 0	A	30°15'51.33"N	77°32'21.84"E
						B	30°15'58.45"N	77°32'08.63"E
						C	30°15'45.65"N	77°32'03.15"E
						D	30°15'41.84"N	77°32'13.01"E
13	Behat	Yamuna	Shehjadpur Bans Achatmal	1	13.00 0	A	30°15'24.84"N	77°31'57.01"E
						B	30°15'12.32"N	77°31'47.88"E
						C	30°15'16.01"N	77°31'36.94"E
						D	30°15'28.43"N	77°31'48.83"E
14	Behat	Yamuna	Alauddinpu r Bans Achatmal	1/1	9.580	A	30°16'14.92"N	77°32'39.76"E
						B	30°16'17.99"N	77°32'32.74"E
						C	30°16'08.09"N	77°32'23.84"E
						D	30°16'02.92"N	77°32'31.72"E
15	Behat	Yamuna	Mehmoodp ur Nangli Achatmal	1	13.70 0	A	30°16'02.98"N	77°32'30.74"E
						B	30°16'10.84"N	77°32'18.84"E
						C	30°16'00.40"N	77°32'11.56"E
						D	30°15'51.70"N	77°32'23.64"E
16	Behat	Yamuna	Shahpur Bans Achatmal	1/1	15.60 0	A	30°16'27.75"N	77°32'46.14"E
						B	30°16'16.01"N	77°32'38.50"E
						C	30°16'20.43"N	77°32'28.70"E
						D	30°16'35.53"N	77°32'33.20"E
17	Behat	Yamuna	Nityanandp ur Achatmal and Suid- mohansdp ur Achatmal	1 and 1na	17.70 0	A	30°15'25.77"N	77°31'57.79"E
						B	30°15'41.32"N	77°32'12.89"E
						C	30°15'46.16"N	77°32'00.64"E
						D	30°15'28.87"N	77°31'50.13"E
18	Behat	Yamuna		1	17.00 0	A	30°14'41.78"N	77°31'38.30"E
						B	30°14'49.46"N	77°31'21.34"E

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			Abutalibpur Garh Achatmal			C	30°14'16.20"N	77°31'36.25"E
						D	30°14'11.96"N	77°31'46.05"E
19	Behat	Yamuna	Nuniyari Athmal – Khand Second	1/1/1	23.20 0	A	30°10'00.50"N	77°29'25.19"E
						B	30°10'59.39"N	77°29'23.26"E
						C	30°10'58.86"N	77°29'15.55"E
						D	30°10'55.77"N	77°29'10.53"E
						E	30°10'46.29"N	77°29'04.02"E
						F	30°10'39.87"N	77°29'00.42"E
						G	30°10'46.96"N	77°29'51.89"E
						H	30°10'51.56"N	77°29'56.86"E
						I	30°10'49.46"N	77°29'58.83"E
						J	30°11'02.30"N	77°29'11.12"E
						K	30°11'07.26"N	77°29'05.46"E
						L	30°11'12.52"N	77°29'11.64"E
20	Behat	Yamuna	Aslampur Bartha – First	1	36.60 0	A	30°13'45.87"N	77°31'09.07"E
						B	30°13'23.05"N	77°31'53.85"E
						C	30°13'13.45"N	77°31'42.33"E
						D	30°13'16.67"N	77°31'36.60"E
						E	30°13'50.98"N	77°31'57.80"E
21	Behat	Yamuna	Rasoolpur Urf Rasooli	1	34.00 0	A	30°12'17.09"N	77°30'18.81"E
						B	30°12'16.42"N	77°30'17.32"E
						C	30°12'05.34"N	77°30'13.17"E
						D	30°11'59.82"N	77°30'01.24"E
						E	30°11'46.33"N	77°29'58.50"E
						F	30°11'59.32"N	77°29'43.47"E
						G	30°12'21.10"N	77°30'16.04"E
22	Behat	Yamuna	Aslampur Bartha – Second	1	28.16 0	A	30°13'04.93"N	77°30'44.59"E
						B	30°12'35.50"N	77°30'28.50"E
						C	30°12'38.19"N	77°30'18.84"E
						D	30°13'09.39"N	77°30'35.57"E

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CHAPTER	3
CONTENT	The concept of Natural Resource Accounting with Monitoring Mechanism

- The Sub-Divisional committee went through following references while conducting Replenishment Study of the leases prior recommending the promulgation of the concept of Natural Resource Accounting with Monitoring Mechanism: -

Sl. No	Reference	Details
1	Section-3 of the Enforcement & Monitoring Guidelines for Sand Mining-2020	The Section deals with the Objective of Guidelines wherein Identification and Quantification of Mineral Resource and its optimal utilization, To regulate the Sand & Gravel Mining in the Country since its identification to its final end-use by the consumers and the general public. Reduction in demand & supply gaps. To control the instance of illegal mining and other factors has been recommended.
2	Uttar Pradesh Sand Mining Policy – 2017 and subsequent G.O.'s	The said policies and G.O.'s deals with the identification and allotment of long term lease for a period of 5 (five) years on e-auction basis.
3	Section-9 of the Enforcement & Monitoring Guidelines for Sand Mining-2020	The Section deals with the Monitoring Mechanism by referring the provisions of 23(C) of MMDR Act empowering State Government to make rules to prevent illegal mining and transportation (9.1) , standard practice for assessing illegal mining and Monitoring Mechanism (9.4)
4	EAC meeting Minutes Dated 24 &	Wherein the EAC opined the issues related to replenishment study for perennial and non-perennial rivers.

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	25 – October – 2016 (non-coal mining)	
5	Sand Mining Framework 2018 issued by Ministry of Mines	Registration of lease holder, stock holders and transporters in portal, assessment of quantity by joint inspection team, geo-fencing, monitoring the de-casting of river beds, e-permits, transportation monitoring using CCTV/Drone.

The Sub-Divisional Committee opines and suggests following: -

1. Time to time identification of lease with mineral potential is required to canalize river.
2. Time to time identification of lease with mineral potential is required to address the market needs and demand/supply gaps.
3. Time to time identification of lease with mineral potential and its timely auction is required; as there are larger chances of illegal mining in vacant lease areas.
4. Time to time identification of lease with mineral potential is required to generate employment, state royalties to enable development.
5. However, there has to be balance between exploitation and conservation of mineral resources and the same has to be closely monitored.
6. The exploitation / conservation monitoring to promote and regulate sustainable mining can be achieved by a check-n-balance model.
7. The studies has shown that leases in its existing form are mineral rich and surface removal is required for occurrence of new replenishment and river channelization.
8. The Sub-Divisional Committee suggests the concept of Natural Resource Accounting with Monitoring Mechanism.

Proposed Concept of Natural Resource Accounting with Monitoring Mechanism:-

1. The concept shall work in the simple but effective principals of accounting methods wherein the existing mineral potential shall be treated as opening balance and replenished quantity shall be treated as a income.
2. The addition of existing mineral potential and replenished quantity shall be treated a Total Mineral Balance available on the lease.
3. A life of mine (in years) shall be derived by dividing Total Mineral Balance with the sanctioned annual production.
4. The Total Mineral Balance will then be reduced by subtracting the actual mineral dispatches and revised life of mine (in years) shall be derived on yearly basis.
5. If the life of mine (in years) at any juncture of point shall be observed to be less than 3 (three) months , a red alert shall be raised and the Monitoring Mechanism shall be implemented as per the recommended clause ***“Project Proponent shall decrease / stop the mining in case replenishment is lower than the approved rate of production till the replenishment is completed”***

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6. The illustrative Natural Resource Accounting with Monitoring Mechanism model is proposed as under:-

SL.	Lease Detail	Sanctioned Production	Existing Reserve	Replenished Reserve	Net Reserve	Life of Mine	Mineral Production	Balance Reserve	Revised Life of Mine
		(in cum)	(in cum)	(in cum)	(in cum)	(in years)	(in cum)	(in cum)	(in years)
I	A	B	C	D	$E = C + D$	$F = E / B$	G	$H = E - G$	$I = H / B$
	XYZ	4,00,000	12,50,000	3,00,000	15,50,000	3.90	400000	1250000	3.125
	XYZ	4,00,000	12,50,000	2,00,000	14,50,000	3.62	400000	10,50,000	2.625

7. The summary of lease wise pre and post monsoon replenishment study with replenished quantity and net reserves along with expected Life Of Mine has been reported in TABLE No. - PM/001.

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CHAPTER	4
CONTENT	Lease wise analysis , post monsoon (2022) replenishment study results with recommendation

1. Post-monsoon study of total Twenty-Two (22) operative leases where done as per the methodology elaborated in VOLUME-I of the Report.
2. The present survey is was done to report the quantity of new mineral arriving / depleting after monsoon after interpreting the post-monsoon baseline data collection of elevation profiles through DGPS and Drone Survey.
3. The results of such year wise surveys will help the state government to establish the replenishment rate of the river based on which future action may be planned.
4. The Physical topographic Survey of the leases using DGPS and Drone Survey was done in post-monsoon period in order to record and report the current elevation profiles of the lease areas. Pit profiles up-to the depth of 3 meters were done to estimate the quantity of reserve and analyse sustainable mining to be recommended for grant/operations of leases.
5. Baseline data of elevation status in grids where recorded on cross sections and prepared depending on the condition of site.

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6. Field books and database of recordings were prepared in a tabulated manner narrating the mRL of OGL (On Ground Level) Points having longitude/latitude.
7. GIS software modelling were done to correlate the data and net results are shown in graphical forms with appropriate scales.
8. Lease wise results are reported in this chapter. The results of pre-monsoon baseline data collection have been co-related with post-monsoon data to report overall replenishment occurring in the study areas.

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OPERATIVE LEASES

Particulars	Details / Observation
Serial Number	01
Tehsil	Behat
Village	Mayapur Rcoppur
Gata No. / Khand No.	Gata No. 14/1
Area	3.100 ha.
River	Badshahibagh Rao (Seasonal River)
Classification of Minor Mineral	R.B.M. (River Bed Material – Sand/Bajri/Boldure) in mixed state.
Period of Survey	Nov-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME V & VI of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> The highest elevation observed in the lease is 395.331 The lowest elevation observed is 389.971. The lease has an overall elevation difference of 5.360 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> Pre & Post monsoon Ground Control Points and elevation profiles are recorded, serially tabulated and schematically presented in VOLUME-V. Section wise net change in elevation profile has been interpreted and replenished volume has been reported.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> Pit Profiles upto depth of 3 meters were conducted at regular intervals. R.B.M. in mixed state in moist form was found up-to a depth of 3 meters. Ground water intersection was non observed while conducting pit profiles.
Conclusion:- <ul style="list-style-type: none"> The Replenished quantity has been derived upon, on the basis of comparative change in elevation profiles of lease in pre and post monsoon period recorded by DRONE and DGPS survey method's. The reserves of lease have been calculated by offsetting all elevated contours upto one meter above the water level. 	<ul style="list-style-type: none"> Pre-monsoon reserves - 92993 cum. Replenished Quantity – 6895 cum Post -monsoon reserves – 99888 cum The current mineral reserve is capable to support production for long term periods.

**POST-MONSOON REPLENISHMENT STUDY REPORT YEAR -
2022 - (VOLUME-IV)**

Particulars	Details / Observation
Serial Number	02
Tehsil	Behat
Village	Bartha Korsi
Gate No. / Khand No.	Gate No. – 1
Area	36.000 ha.
River	Yamuna (Perennial River)
Classification of Minor Mineral	R.B.M. (River Bed Material – Sand/Bajri/Bouldure) in mixed state.
Period of Survey	Nov-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME V & VI of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> • The highest elevation observed in the lease is 303.601 • The lowest elevation observed is 292.200. • The lease has an overall elevation difference of 11.401 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> • Pre & Post monsoon Ground Control Points and elevation profiles are recorded, serially tabulated and schematically presented in VOLUME-V. Section wise net change in elevation profile has been interpreted and replenished volume has been reported.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> • Pit Profiles upto depth of 3 meters were conducted at regular intervals. • R.B.M. in mixed state in moist form was found up-to a depth of 3 meters. • Ground water intersection was non observed while conducting pit profiles.
Conclusion:- <ul style="list-style-type: none"> • The Replenished quantity has been derived upon, on the basis of comparative change in elevation profiles of lease in pre and post monsoon period recorded by DRONE and DGPS survey method's. • The reserves of lease have been calculated by offsetting all elevated contours upto one meter above the water level. 	<ul style="list-style-type: none"> • Pre-monsoon reserves - 173732 cum. • Replenished Quantity – 700626 cum • Post-monsoon reserves – 874358 cum • The current mineral reserve is capable to support production for long term periods.

**POST-MONSOON REPLENISHMENT STUDY REPORT YEAR -
2022 - (VOLUME-IV)**

Particulars	Details / Observation
Serial Number	03
Tehsil	Behat
Village	Haidarpur Hindwala
Gata No. / Khand No.	Khand No / Gata No. - 8/1 , 19 & 22
Area	4.200 ha.
River	Badkala Ra (Seasonal River)
Classification of Minor Mineral	R.B.M. (River Bed Material – Sand/Bajri/Boldure) in mixed state.
Period of Survey	Nov-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME V & VI of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> • The highest elevation observed in the lease is 377.38 • The lowest elevation observed is 367.496 • The lease has an overall elevation difference of 9.884meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> • Pre & Post monsoon Ground Control Points and elevation profiles are recorded, serially tabulated and schematically presented in VOLUME-V. Section wise net change in elevation profile has been interpreted and replenished volume has been reported.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> • Pit Profiles upto depth of 3 meters were conducted at regular intervals. • R.B.M. in mixed state in moist form was found up-to a depth of 3 meters. • Ground water intersection was non observed while conducting pit profiles.
Conclusion:- <ul style="list-style-type: none"> • The Replenished quantity has been derived upon, on the basis of comparative change in elevation profiles of lease in pre and post monsoon period recorded by DRONE and DGPS survey method's. • The reserves of lease have been calculated by offsetting all elevated contours upto one meter above the water level. 	<ul style="list-style-type: none"> • Pre-monsoon reserves - 143893 cum. • Replenished Quantity – 14063 cum • Post -monsoon reserves – 158576 cum • The current mineral reserve is capable to support production for long term periods.

**POST-MONSOON REPLENISHMENT STUDY REPORT YEAR -
2022 - (VOLUME-IV)**

Particulars	Details / Observation
Serial Number	04
Tehsil	Behat
Village	Sherpur Pelon
Gata No. / Khand No.	Gata No. - 378/2 & 379/2
Area	7.000 ha.
River	Khurwari Ra (Seasonal River)
Classification of Minor Mineral	R.B.M. (River Bed Material – Sand/Bajri/Bouldure) in mixed state
Period of Survey	Nov-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME V & VI of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> The highest elevation observed in the lease is 355.444 The lowest elevation observed is 349.38. The lease has an overall elevation difference of 6.064meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> Pre & Post monsoon Ground Control Points and elevation profiles are recorded, serially tabulated and schematically presented in VOLUME-V. Section wise net change in elevation profile has been interpreted and replenished volume has been reported.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> Pit Profiles upto depth of 3 meters were conducted at regular intervals. R.B.M. in mixed state in moist form was found up-to a depth of 3 meters. Ground water intersection was non observed while conducting pit profiles.
Conclusion:- <ul style="list-style-type: none"> The Replenished quantity has been derived upon, on the basis of comparative change in elevation profiles of lease in pre and post monsoon period recorded by DRONE and DGPS survey method's. The reserves of lease have been calculated by offsetting all elevated contours upto one meter above the water level. 	<ul style="list-style-type: none"> Pre-monsoon reserves - 206037cum. Replenished Quantity – 12627 cum Post -monsoon reserves – 218664 cum The current mineral reserve is capable to support production for long term periods.

**POST-MONSOON REPLENISHMENT STUDY REPORT YEAR -
2022 - (VOLUME-IV)**

Particulars	Details / Observation
Serial Number	05
Tehsil	Behat
Village	Nuniyari Aahatmal
Gata No. / Khand No.	Gata No. - 1/1/1 Laat 38
Area	24.290 ha.
River	Yamuna (Perennial River)
Classification of Minor Mineral	R.B.M. (River Bed Material – Sand/Bejri/Boldure) in mixed state
Period of Survey	Nov-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME V & VI of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> The highest elevation observed in the lease is 296.203 The lowest elevation observed is 284.652. The lease has an overall elevation difference of 11.551meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> Pre & Post monsoon Ground Control Points and elevation profiles are recorded, serially tabulated and schematically presented in VOLUME-V. Section wise net change in elevation profile has been interpreted and replenished volume has been reported.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> Pit Profiles upto depth of 3 meters were conducted at regular intervals. R.B.M. in mixed state in moist form was found up-to a depth of 3 meters. Ground water intersection was non observed while conducting pit profiles.
Conclusion:- <ul style="list-style-type: none"> The Replenished quantity has been derived upon, on the basis of comparative change in elevation profiles of lease in pre and post monsoon period recorded by DRONE and DGPS survey method's. The reserves of lease have been calculated by offsetting all elevated contours upto one meter above the water level. 	<ul style="list-style-type: none"> Pre-monsoon reserves - 607313 cum. Replenished Quantity – 359639 cum Post -monsoon reserves – 966952 cum The current mineral reserve is capable to support production for long term periods.

**POST-MONSOON REPLENISHMENT STUDY REPORT YEAR -
2022 - (VOLUME-IV)**

Particulars	Details / Observation
Serial Number	06
Tehsil	Behat
Village	Rehna
Gata No. / Khand No.	Khand No. / Gata no. - 03, Lot No – 03
Area	8.050 ha.
River	Yamuna (Perennial River)
Classification of Minor Mineral	R.R.M. (River Bed Material – Sand/Bajri/Roldure) in mixed state.
Period of Survey	Nov-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME V & VI of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> The highest elevation observed in the lease is 358.565 The lowest elevation observed is 345.816 The lease has an overall elevation difference of 12.749 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> Pre & Post monsoon Ground Control Points and elevation profiles are recorded, serially tabulated and schematically presented in VOLUME-V. Section wise net change in elevation profile has been interpreted and replenished volume has been reported.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> Pit Profiles upto depth of 3 meters were conducted at regular intervals. R.B.M. in mixed state in moist form was found up-to a depth of 3 meters. Ground water intersection was non observed while conducting pit profiles.
Conclusion:- <ul style="list-style-type: none"> The Replenished quantity has been derived upon, on the basis of comparative change in elevation profiles of lease in pre and post monsoon period recorded by DRONE and DGPS survey method's. The reserves of lease have been calculated by offsetting all elevated contours upto one meter above the water level. 	<ul style="list-style-type: none"> Pre-monsoon reserves - 195089 cum. Replenished Quantity – 71575 cum Post-monsoon reserves – 266664 cum The current mineral reserve is capable to support production for long term periods.

**POST-MONSOON REPLENISHMENT STUDY REPORT YEAR -
2022 - (VOLUME-IV)**

Particulars	Details / Observation
Serial Number	07
Tehsil	Behat
Village	Rehna
Gata No. / Khand No.	Gata No. 179/2
Area	3.750 ha.
River	Gaisara Rao (Seasonal River)
Classification of Minor Mineral	R.B.M. (River Bed Material – Sand/Bajri/Bouldure) in mixed state
Period of Survey	Nov-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME V & VI of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> The highest elevation observed in the lease is 357.431 The lowest elevation observed is 351.681. The lease has an overall elevation difference of 5.750 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> Pre & Post monsoon Ground Control Points and elevation profiles are recorded, serially tabulated and schematically presented in VOLUME-V. Section wise net change in elevation profile has been interpreted and replenished volume has been reported.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> Pit Profiles upto depth of 3 meters were conducted at regular intervals. R.B.M. in mixed state in moist form was found up-to a depth of 3 meters. Ground water intersection was non observed while conducting pit profiles.
Conclusion:- <ul style="list-style-type: none"> The Replenished quantity has been derived upon, on the basis of comparative change in elevation profiles of lease in pre and post monsoon period recorded by DRONE and DGPS survey method's. The reserves of lease have been calculated by offsetting all elevated contours upto one meter above the water level. 	<ul style="list-style-type: none"> Pre-monsoon reserves - 111795 cum. Replenished Quantity – 7252 cum Post -monsoon reserves – 119047 cum The current mineral reserve is capable to support production for long term periods.

**POST-MONSOON REPLENISHMENT STUDY REPORT YEAR -
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Particulars	Details / Observation
Serial Number	08
Tehsil	Nukur
Village	Dhikkan Kalan
Gata No. / Khand No.	Gata No. - 839, 841 to 856, 858, 859, 860, 861, 863, 864, 865, 866, 867, 871, 872, 888, 889, 406, 407
Area	52.63 ha.
River	Yamuna (Perennial River)
Classification of Minor Mineral	Ordinary Sand
Period of Survey	Nov-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME V & VI of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> The highest elevation observed in the lease is 278.005 The lowest elevation observed is 261.100 The lease has an overall elevation difference of 16.905 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> Pre & Post monsoon Ground Control Points and elevation profiles are recorded, serially tabulated and schematically presented in VOLUME-V. Section wise net change in elevation profile has been interpreted and replenished volume has been reported.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> Pit Profiles upto depth of 3 meters were conducted at regular intervals. R.B.M. in mixed state in moist form was found up-to a depth of 3 meters. Ground water intersection was non observed while conducting pit profiles.
Conclusion:- <ul style="list-style-type: none"> The Replenished quantity has been derived upon, on the basis of comparative change in elevation profiles of lease in pre and post monsoon period recorded by DRONE and DGPS survey method's. The reserves of lease have been calculated by offsetting all elevated contours upto one meter above the water level. 	<ul style="list-style-type: none"> Pre-monsoon reserves - 26767 cum. Replenished Quantity – 755349 cum Post -monsoon reserves – 782116 cum The current mineral reserve is capable to support production for long term periods.

POST-MONSOON REPLENISHMENT STUDY REPORT YEAR - 2022 - (VOLUME-IV)

NON-OPERATIVE LEASES

Particulars	Details / Observation
Serial Number	01
Tehsil	Behat
Village	Sherpur Pelon
Gata No. / Khand No.	403, 404/1, 405, 406/1, 416/2, 421/1, 422/2, 423/2, 424/2, 429 and 431
Area	6.475 ha
River	Khairawali Ra (Seasonal River)
Classification of Minor Mineral	R.B.M. (River Bed Material – Sand/Bajri/Bouldure) in mixed state.
Period of Survey	Nov-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME V & VI of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> • The highest elevation observed in the lease is 377.84 • The lowest elevation observed is 360.109. • The lease has an overall elevation difference of 17.731 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> • Pre & Post monsoon Ground Control Points and elevation profiles are recorded, serially tabulated and schematically presented in VOLUME-V. Section wise net change in elevation profile has been interpreted and replenished volume has been reported.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> • Pit Profiles upto depth of 3 meters were conducted at regular intervals. • R.B.M. in mixed state in moist form was found up-to a depth of 3 meters. • Ground water intersection was non observed while conducting pit profiles.
Conclusion:- <ul style="list-style-type: none"> • The Replenished quantity has been derived upon, on the basis of comparative change in elevation profiles of lease in pre and post monsoon period recorded by DRONE and DGPS survey method's. • The reserves of lease have been calculated by offsetting all elevated contours upto one meter above the water level. 	<ul style="list-style-type: none"> • Pre-monsoon reserves - 229913 cum. • Replenished Quantity – 66426 cum • Post -monsoon reserves – 296339 cum • The current mineral reserve is capable to support production for long term periods.

**POST-MONSOON REPLENISHMENT STUDY REPORT YEAR -
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Particulars	Details / Observation
Serial Number	02
Tehsil	Behat
Village	Kaluwala Pahadipur
Gata No. / Khand No.	119/1, 120/1, 192/1, 193/1, 125/4
Area	14.900 ha.
River	Kaluwala (Seasonal River)
Classification of Minor Mineral	R.R.M. (River Bed Material – Sand/Bajri/Roldure) in mixed state.
Period of Survey	Nov-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME V & VI of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> The highest elevation observed in the lease is 385.730 The lowest elevation observed is 359.12 The lease has an overall elevation difference of 26.610 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> Pre & Post monsoon Ground Control Points and elevation profiles are recorded, serially tabulated and schematically presented in VOLUME-V. Section wise net change in elevation profile has been interpreted and replenished volume has been reported.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> Pit Profiles upto depth of 3 meters were conducted at regular intervals. R.B.M. in mixed state in moist form was found up-to a depth of 3 meters. Ground water intersection was non observed while conducting pit profiles.
Conclusion:- <ul style="list-style-type: none"> The Replenished quantity has been derived upon, on the basis of comparative change in elevation profiles of lease in pre and post monsoon period recorded by DRONE and DGPS survey method's. The reserves of lease have been calculated by offsetting all elevated contours upto one meter above the water level. 	<ul style="list-style-type: none"> Pre-monsoon reserves - 359485 cum. Replenished Quantity – 130439 cum Post-monsoon reserves – 489924 cum The current mineral reserve is capable to support production for long term periods.

**POST-MONSOON REPLENISHMENT STUDY REPORT YEAR -
2022 - (VOLUME-IV)**

Particulars	Details / Observation
Serial Number	03
Tehsil	Behat
Village	Akbarpur Bans Aehatmal
Gata No. / Khand No.	1
Area	17.900 ha.
River	Yamuna (Perennial River)
Classification of Minor Mineral	R.B.M. (River Bed Material – Sand/Bajri/Bouldure) in mixed state.
Period of Survey	Nov-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME V & VI of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> The highest elevation observed in the lease is 319.057 The lowest elevation observed is 308.100 The lease has an overall elevation difference of 10.957 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> Pre & Post monsoon Ground Control Points and elevation profiles are recorded, serially tabulated and schematically presented in VOLUME-V. Section wise net change in elevation profile has been interpreted and replenished volume has been reported.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> Pit Profiles upto depth of 3 meters were conducted at regular intervals. R.B.M. in mixed state in moist form was found up-to a depth of 3 meters. Ground water intersection was non observed while conducting pit profiles.
Conclusion:- <ul style="list-style-type: none"> The Replenished quantity has been derived upon, on the basis of comparative change in elevation profiles of lease in pre and post monsoon period recorded by DRONE and DGPS survey methods. The reserves of lease have been calculated by offsetting all elevated contours upto one meter above the water level. 	<ul style="list-style-type: none"> Pre-monsoon reserves - 248739 cum. Replenished Quantity – 485450 cum Post -monsoon reserves – 734189 cum The current mineral reserve is capable to support production for long term periods.

**POST-MONSOON REPLENISHMENT STUDY REPORT YEAR -
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Particulars	Details / Observation
Serial Number	04
Tehsil	Behat
Village	Arazi Jevadi Ahatmal and Masoodpur Garh Aehatmal
Gata No. / Khand No.	1 and 1
Area	13.800 ha.
River	Yamuna (Perennial River)
Classification of Minor Mineral	R R M (River Red Material – Sand/Rajri/Roldure) in mixed state.
Period of Survey	Nov-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME V & VI of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> The highest elevation observed in the lease is 319.036 The lowest elevation observed is 302.818 The lease has an overall elevation difference of 16.218 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> Pre & Post monsoon Ground Control Points and elevation profiles are recorded, serially tabulated and schematically presented in VOLUME-V. Section wise net change in elevation profile has been interpreted and replenished volume has been reported.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> Pit Profiles upto depth of 3 meters were conducted at regular intervals. R.B.M. in mixed state in moist form was found upto a depth of 3 meters. Ground water intersection was non observed while conducting pit profiles.
Conclusion:- <ul style="list-style-type: none"> The Replenished quantity has been derived upon, on the basis of comparative change in elevation profiles of lease in pre and post monsoon period recorded by DRONE and DGPS survey method's. The reserves of lease have been calculated by offsetting all elevated contours upto one meter above the water level. 	<ul style="list-style-type: none"> Pre-monsoon reserves - 412595 cum. Replenished Quantity – 119541 cum Post -monsoon reserves – 532136 cum The current mineral reserve is capable to support production for long term periods.

**POST-MONSOON REPLENISHMENT STUDY REPORT YEAR -
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Particulars	Details / Observation
Serial Number	05
Tehsil	Behat
Village	Shehjadpur Bans Aehatmal
Gata No. / Khand No.	1
Area	13.000 ha.
River	Yamuna (Perennial River)
Classification of Minor Mineral	R.B.M. (River Bed Material – Sand/Bajri/Bouldure) in mixed state.
Period of Survey	Nov-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME V & VI of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> The highest elevation observed in the lease is 312.585 The lowest elevation observed is 302.563 The lease has an overall elevation difference of 10.022 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> Pre & Post monsoon Ground Control Points and elevation profiles are recorded, serially tabulated and schematically presented in VOLUME-V. Section wise net change in elevation profile has been interpreted and replenished volume has been reported.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> Pit Profiles upto depth of 3 meters were conducted at regular intervals. R.B.M. in mixed state in moist form was found up-to a depth of 3 meters. Ground water intersection was non observed while conducting pit profiles.
Conclusion:- <ul style="list-style-type: none"> The Replenished quantity has been derived upon, on the basis of comparative change in elevation profiles of lease in pre and post monsoon period recorded by DRONE and DGPS survey method's. The reserves of lease have been calculated by offsetting all elevated contours upto one meter above the water level. 	<ul style="list-style-type: none"> Pre-monsoon reserves - 383857cum. Replenished Quantity – 188528 cum Post -monsoon reserves – 572385 cum The current mineral reserve is capable to support production for long term periods.

**POST-MONSOON REPLENISHMENT STUDY REPORT YEAR -
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Particulars	Details / Observation
Serial Number	06
Tehsil	Behat
Village	Alauddinpur Bans Aehatmal
Gata No. / Khand No.	1/1
Area	9.580 ha.
River	Yamuna (Perennial River)
Classification of Minor Mineral	R.B.M. (River Bed Material – Sand/Bajri/Bouldure) in mixed state
Period of Survey	Nov-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME V & VI of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> The highest elevation observed in the lease is 312.715 The lowest elevation observed is 303.99 The lease has an overall elevation difference of 8.725 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> Pre & Post monsoon Ground Control Points and elevation profiles are recorded, serially tabulated and schematically presented in VOLUME-V. Section wise net change in elevation profile has been interpreted and replenished volume has been reported.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> Pit Profiles upto depth of 3 meters were conducted at regular intervals. R.B.M. in mixed state in moist form was found up-to a depth of 3 meters. Ground water intersection was non observed while conducting pit profiles.
Conclusion:- <ul style="list-style-type: none"> The Replenished quantity has been derived upon, on the basis of comparative change in elevation profiles of lease in pre and post monsoon period recorded by DRONE and DGPS survey method's. The reserves of lease have been calculated by offsetting all elevated contours upto one meter above the water level. 	<ul style="list-style-type: none"> Pre-monsoon reserves - 145022 cum. Replenished Quantity – 335551 cum Post -monsoon reserves – 480573 cum The current mineral reserve is capable to support production for long term periods.

**POST-MONSOON REPLENISHMENT STUDY REPORT YEAR -
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Particulars	Details / Observation
Serial Number	07
Tehsil	Behat
Village	Mehmoodpur Nangli Aehatmal
Gata No. / Khand No.	1
Area	15.700 ha.
River	Yamuna (Perennial River)
Classification of Minor Mineral	R.B.M. (River Bed Material – Sand/Bajri/Bouldure) in mixed state
Period of Survey	Nov-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME V & VI of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> The highest elevation observed in the lease is 319.259 The lowest elevation observed is 303.237 The lease has an overall elevation difference of 16.022 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> Pre & Post monsoon Ground Control Points and elevation profiles are recorded, serially tabulated and schematically presented in VOLUME-V. Section wise net change in elevation profile has been interpreted and replenished volume has been reported.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> Pit Profiles upto depth of 3 meters were conducted at regular intervals. R.B.M. in mixed state in moist form was found up-to a depth of 3 meters. Ground water intersection was non observed while conducting pit profiles.
Conclusion:- <ul style="list-style-type: none"> The Replenished quantity has been derived upon, on the basis of comparative change in elevation profiles of lease in pre and post monsoon period recorded by DRONE and DGPS survey method's. The reserves of lease have been calculated by offsetting all elevated contours upto one meter above the water level. 	<ul style="list-style-type: none"> Pre-monsoon reserves - 523459 cum. Replenished Quantity – 181049 cum Post -monsoon reserves – 709508 cum The current mineral reserve is capable to support production for long term periods.

**POST-MONSOON REPLENISHMENT STUDY REPORT YEAR -
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Particulars	Details / Observation
Serial Number	08
Tehsil	Behat
Village	Shahpur Bans Aehatmal
Gata No. / Khand No.	1/1
Area	15.600 ha.
River	Yamuna (Perennial River)
Classification of Minor Mineral	R R M (River Bed Material – Sand/Rajji/Roldure) in mixed state.
Period of Survey	Nov-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME V & VI of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> The highest elevation observed in the lease is 321.442 The lowest elevation observed is 306.286 The lease has an overall elevation difference of 15.156 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> Pre & Post monsoon Ground Control Points and elevation profiles are recorded, serially tabulated and schematically presented in VOLUME-V. Section wise net change in elevation profile has been interpreted and replenished volume has been reported.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> Pit Profiles upto depth of 3 meters were conducted at regular intervals. R.B.M. in mixed state in moist form was found up-to a depth of 3 meters. Ground water intersection was non observed while conducting pit profiles.
Conclusion:- <ul style="list-style-type: none"> The Replenished quantity has been derived upon, on the basis of comparative change in elevation profiles of lease in pre and post monsoon period recorded by DRONE and DGPS survey method's. The reserves of lease have been calculated by offsetting all elevated contours upto one meter above the water level. 	<ul style="list-style-type: none"> Pre-monsoon reserves - 351410 cum. Replenished Quantity – 144427 cum Post -monsoon reserves – 495837 cum The current mineral reserve is capable to support production for long term periods.

**POST-MONSOON REPLENISHMENT STUDY REPORT YEAR -
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Particulars	Details / Observation
Serial Number	09
Tehsil	Behat
Village	Nityanandpur Aehatmal and Said-mohamadpur Aehatmal
Gata No. / Khand No.	1 and 1ma
Area	17.700 ha.
River	Yamuna (Perennial River)
Classification of Minor Mineral	R R M (River Bed Material – Sand/Rajri/Roldure) in mixed state.
Period of Survey	Nov-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME V & VI of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> • The highest elevation observed in the lease is 311.403 • The lowest elevation observed is 297.159 • The lease has an overall elevation difference of 14.244 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> • Pre & Post monsoon Ground Control Points and elevation profiles are recorded, serially tabulated and schematically presented in VOLUME-V. Section wise net change in elevation profile has been interpreted and replenished volume has been reported.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> • Pit Profiles upto depth of 3 meters were conducted at regular intervals. • R.B.M. in mixed state in moist form was found up-to a depth of 3 meters. • Ground water intersection was non observed while conducting pit profiles.
Conclusion:- <ul style="list-style-type: none"> • The Replenished quantity has been derived upon, on the basis of comparative change in elevation profiles of lease in pre and post monsoon period recorded by DRONE and DGPS survey method's. • The reserves of lease have been calculated by offsetting all elevated contours upto one meter above the water level. 	<ul style="list-style-type: none"> • Pre-monsoon reserves - 593005 cum. • Replenished Quantity – 328459 cum • Post -monsoon reserves – 921464 cum • The current mineral reserve is capable to support production for long term periods.

**POST-MONSOON REPLENISHMENT STUDY REPORT YEAR -
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Particulars	Details / Observation
Serial Number	10
Tehsil	Behat
Village	Abutalibpur Garh Aahatmal
Gata No. / Khand No.	1
Area	37.000 ha.
River	Yamuna (Perennial River)
Classification of Minor Mineral	R.B.M. (River Bed Material – Sand/Bajri/Bouldure) in mixed state
Period of Survey	Nov-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME V & VI of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> The highest elevation observed in the lease is 308.291 The lowest elevation observed is 297.116 The lease has an overall elevation difference of 11.175 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> Pre & Post monsoon Ground Control Points and elevation profiles are recorded, serially tabulated and schematically presented in VOLUME-V. Section wise net change in elevation profile has been interpreted and replenished volume has been reported.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> Pit Profiles upto depth of 3 meters were conducted at regular intervals. R.B.M. in mixed state in moist form was found up-to a depth of 3 meters. Ground water intersection was non observed while conducting pit profiles.
Conclusion:- <ul style="list-style-type: none"> The Replenished quantity has been derived upon, on the basis of comparative change in elevation profiles of lease in pre and post monsoon period recorded by DRONE and DGPS survey method's. The reserves of lease have been calculated by offsetting all elevated contours upto one meter above the water level. 	<ul style="list-style-type: none"> Pre-monsoon reserves - 1217817 cum. Replenished Quantity – 983797 cum Post -monsoon reserves – 2201614 cum The current mineral reserve is capable to support production for long term periods.

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Particulars	Details / Observation
Serial Number	11
Tehsil	Behat
Village	Nuniyari Athmal – Khand Second
Gata No. / Khand No.	1/1/1
Area	23.200 ha.
River	Yamuna (Perennial River)
Classification of Minor Mineral	R.B.M. (River Bed Material – Sand/Bajri/Bouldure) in mixed state.
Period of Survey	Nov-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME V & VI of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> The highest elevation observed in the lease is 290.173 The lowest elevation observed is 281.874 The lease has an overall elevation difference of 8.299 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> Pre & Post monsoon Ground Control Points and elevation profiles are recorded, serially tabulated and schematically presented in VOLUME-V. Section wise net change in elevation profile has been interpreted and replenished volume has been reported.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> Pit Profiles upto depth of 3 meters were conducted at regular intervals. R.B.M. in mixed state in moist form was found up-to a depth of 3 meters. Ground water intersection was non observed while conducting pit profiles.
Conclusion:- <ul style="list-style-type: none"> The Replenished quantity has been derived upon, on the basis of comparative change in elevation profiles of lease in pre and post monsoon period recorded by DRONE and DGPS survey method's. The reserves of lease have been calculated by offsetting all elevated contours upto one meter above the water level. 	<ul style="list-style-type: none"> Pre-monsoon reserves - 519716 cum. Replenished Quantity – 225414 cum Post -monsoon reserves – 745130 cum The current mineral reserve is capable to support production for long term periods.

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Particulars	Details / Observation
Serial Number	12
Tehsil	Behat
Village	Aslampur Bartha – First
Gata No. / Khand No.	1
Area	36.600 ha.
River	Yamuna (Perennial River)
Classification of Minor Mineral	R.B.M. (River Bed Material – Sand/Bajri/Bouldure) in mixed state
Period of Survey	Nov-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME V & VI of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> The highest elevation observed in the lease is 309.568 The lowest elevation observed is 292.056 The lease has an overall elevation difference of 17.512 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> Pre & Post monsoon Ground Control Points and elevation profiles are recorded, serially tabulated and schematically presented in VOLUME-V. Section wise net change in elevation profile has been interpreted and replenished volume has been reported.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> Pit Profiles upto depth of 3 meters were conducted at regular intervals. R.B.M. in mixed state in moist form was found up-to a depth of 3 meters. Ground water intersection was non observed while conducting pit profiles.
Conclusion:- <ul style="list-style-type: none"> The Replenished quantity has been derived upon, on the basis of comparative change in elevation profiles of lease in pre and post monsoon period recorded by DRONE and DGPS survey method's. The reserves of lease have been calculated by offsetting all elevated contours upto one meter above the water level. 	<ul style="list-style-type: none"> Pre-monsoon reserves - 1250795 cum. Replenished Quantity – 414321 cum Post -monsoon reserves – 1665116 cum The current mineral reserve is capable to support production for long term periods.

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Particulars	Details / Observation
Serial Number	13
Tehsil	Behat
Village	Rasoolpur Urf Rasooli
Gata No. / Khand No.	1
Area	34.000 ha.
River	Yamuna (Perennial River)
Classification of Minor Mineral	R.B.M. (River Bed Material – Sand/Bejri/Boldure) in mixed state
Period of Survey	Nov-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME V & VI of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> The highest elevation observed in the lease is 298.059 The lowest elevation observed is 286.839 The lease has an overall elevation difference of 11.220 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> Pre & Post monsoon Ground Control Points and elevation profiles are recorded, serially tabulated and schematically presented in VOLUME-V. Section wise net change in elevation profile has been interpreted and replenished volume has been reported.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> Pit Profiles upto depth of 3 meters were conducted at regular intervals. R.B.M. in mixed state in moist form was found up-to a depth of 3 meters. Ground water intersection was non observed while conducting pit profiles.
Conclusion:- <ul style="list-style-type: none"> The Replenished quantity has been derived upon, on the basis of comparative change in elevation profiles of lease in pre and post monsoon period recorded by DRONE and DGPS survey method's. The reserves of lease have been calculated by offsetting all elevated contours upto one meter above the water level. 	<ul style="list-style-type: none"> Pre-monsoon reserves - 897564 cum. Replenished Quantity – 364931 cum Post -monsoon reserves – 1262495 cum The current mineral reserve is capable to support production for long term periods.

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Particulars	Details / Observation
Serial Number	14
Tehsil	Behat
Village	Aslampur Bartha – Second
Gata No. / Khand No.	1
Area	28.160 ha.
River	Yamuna (Perennial River)
Classification of Minor Mineral	R.B.M. (River Bed Material – Sand/Bajri/Bouldure) in mixed state.
Period of Survey	Nov-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME V & VI of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> • The highest elevation observed in the lease is 300.668 • The lowest elevation observed is 289.023 • The lease has an overall elevation difference of 11.645 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> • Pre & Post monsoon Ground Control Points and elevation profiles are recorded, serially tabulated and schematically presented in VOLUME-V. Section wise net change in elevation profile has been interpreted and replenished volume has been reported.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> • Pit Profiles upto depth of 3 meters were conducted at regular intervals. • R.B.M. in mixed state in moist form was found up-to a depth of 3 meters. • Ground water intersection was non observed while conducting pit profiles.
Conclusion:- <ul style="list-style-type: none"> • The Replenished quantity has been derived upon, on the basis of comparative change in elevation profiles of lease in pre and post monsoon period recorded by DRONE and DGPS survey method's. • The reserves of lease have been calculated by offsetting all elevated contours upto one meter above the water level. 	<ul style="list-style-type: none"> • Pre-monsoon reserves - 726618 cum. • Replenished Quantity – 225401 cum • Post-monsoon reserves – 952019 cum • The current mineral reserve is capable to support production for long term periods.

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CHAPTER	5
CONTENT	Final Recommendation of Sub-Divisional Committee

Final Recommendation of Sub-Divisional Committee

- The Sub-Divisional Committee of district Saharanpur has identified and evaluated the mineral potential and replenishment of 22 leases admeasuring 422.635 ha. which are spread across 6 Rivers.
- On the basis of pre-monsoon and post-monsoon replenishment study results the recommendation of the Sub-Divisional committee is as under:-

Recommendation on River Yamuna -

- Out of 22 leases, 16 leases admeasuring 383.21 ha. are located in river Yamuna which is a perennial river, has shown existing mineral potential and replenishment.
- The study results show naturally occurring replenishment in these areas and no erosion and land cutting where observed in post-monsoon period. The list of 16 leases are located in river Yamuna is summarised as under :-

Sl.	Teshil	Minor Mineral	River	Village	Gata/Khand/Zone	Area (in Ha.)
1	Behat	R.B.M.	Yamuna	Rehna	Khand No. / Gata no. - 03, Lot No - 03	8.050
2	Behat	R.B.M.	Yamuna	Akbarpur Bans Aehatmal	1	17.900
3	Behat	R.B.M.	Yamuna	Arazi Jevadi Ahatmal and Masoodpur Garh Aehatmal	1 and 1	13.800
4	Behat	R.B.M.	Yamuna	Alauddinpur Bans Aehatmal	1/1	9.580

Sub-Divisional Committee – District Saharanpur

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5	Behat	R.B.M.	Yamuna	Mehmoodpur Nangli Achatmal	1	15.700
6	Behat	R.B.M.	Yamuna	Shahpur Bans Achatmal	1/1	15.600
7	Behat	R.B.M.	Yamuna	Nityanandpur Achatmal and Said-mohamadpur Achatmal	1 and 1ma	17.700
8	Behat	R.B.M.	Yamuna	Shehjadpur Bans Achatmal	1	13.000
9	Behat	R.B.M.	Yamuna	Abutalibpur Garh Achatmal	1	37.000
10	Behat	R.B.M.	Yamuna	Bartha Korsai	Gata No. - 1	36.000
11	Behat	R.B.M.	Yamuna	Aslampur Bartha - First	1	36.600
12	Behat	R.B.M.	Yamuna	Aslampur Bartha - Second	1	28.100
13	Behat	R.B.M.	Yamuna	Rasoolpur Urf Rascoli	1	34.000
14	Behat	R.B.M.	Yamuna	Nuniyari Achatmal	Gata No. - 1/1/1 Laat 38	24.290
15	Behat	R.B.M.	Yamuna	Nuniyari Achatmal - Khand Second	1/1/1	23.200
16	Nukur	Sand	Yamuna	Dhikkan Kalan	Gata No. - 839, 841 to 856, 858, 859, 860, 861, 863, 864, 865, 866, 867, 871, 872, 888, 889, 406, 407	52.630
TOTAL AREA						383.210

- It was also observed that 12 out of 16 leases in river Yamuna are non-operational since past 5-6 years which are currently over replenished. The elevation levels of such leases above the water level are much high, as a result of which the replenishment has now started in its adjoining areas. It is recommended that removal of existing deposits in such leases should be done in a timely manner so as to maintain the natural river course. In such manner time-to-time surface removal of excessive deposits will enable to maintain the geometry of river and invite proper replenishment in coming times.
- The timely operations of such lease is also recommended to control the illegal mining (if any) in the vacant areas which are having existing substantial deposits.

Sub-Divisional Committee – District Saharanpur

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- The list of such long vacant 12 leases are as under:-

Sl.	Teshil	Minor Mineral	River	Village	Gata/Khand/Zone	Area (in Ha.)
1	Behat	R.B.M.	Yamuna	Akbarpur Bans Aehatmal	1	17.900
2	Behat	R.B.M.	Yamuna	Arazi Jevadi Ahatmal and Masoodpur Garh Aehatmal	1 and 1	13.800
3	Behat	R.B.M.	Yamuna	Alauddinpur Bans Aehatmal	1/1	9.580
4	Behat	R.B.M.	Yamuna	Mehmoodpur Nangli Aehatmal	1	15.700
5	Behat	R.B.M.	Yamuna	Shahpur Bans Aehatmal	1/1	15.600
6	Behat	R.B.M.	Yamuna	Nityanandpur Aehatmal and Said-mohamadpur Aehatmal	1 and 1ma	17.700
7	Behat	R.B.M.	Yamuna	Shehjadpur Bans Aehatmal	1	13.000
8	Behat	R.B.M.	Yamuna	Abutaltipur Garh Aehatmal	1	37.000
9	Behat	R.B.M.	Yamuna	Aslampur Bartha – First	1	36.600
10	Behat	R.B.M.	Yamuna	Aslampur Bartha – Second	1	28.160
11	Behat	R.B.M.	Yamuna	Rasoolpur Urf Rasooli	1	34.000
12	Behat	R.B.M.	Yamuna	Nuniyari Athmal – Khand Second	1/1/1	23.200

- The sub-divisional committee further observed that replenishment rate varies depending on the local geological conditions as the local geology is undulated in these areas.
- Replenishment of one R.B.M. lease operational in the area was observed and it was found that voids / working pits having depth of 2.5 to 3 meters of the mined out area were properly replenished upto 1.95 meters and there is occurrence of additional deposits in the lease area which is basically attributed to the movement of mineral coming from adjoining over recharged non-operative leases. The detail of once operative lease is as under:-

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Sl.	Teshil	Minor Mineral	River	Village	Gata/Khand/Zone	Area (in Ha.)
1	Behat	R.B.M.	Yamuna	Bartha Kosi	Gata No. - 1	36.000

- It is recommended that keeping in the view the concept of Natural Resource Accounting method and long term operations of leases in a sustainable manner, the mining in lease areas of river Yamuna can be permitted upto a depth of 3 meters from mineral deposit surface and one meter above the water level of river channel whichever reaches out earlier.
- However, on aspect of environment protection, mineral conservation and long term sustainable operations of lease, it is also recommended that out of the total available net reserve ; not more that 60% of the mineral potential volume available upto a depth of 3 meters should be recommended for annual production at one point of time.

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Recommendation on other Five Rivers

- The remaining 6 leases admeasuring 39.425 ha. are located in five rivers namely Badkala Ra , Badshahibagh Rao , Gaisara Rao Kaluwala and Khurwali Ra.
- The list of 6 leases is as under:-

Sl.	Teshil	Minor Mineral	River	Village	Gata/Khand/Zone	Area (in Ha.)
1	Behat	R.B.M.	Khurwali Ra	Sherpur Pelon	403 , 404/1 , 405 , 406/1 , 416/2 , 421/1 , 422/2 , 423/2 , 424/2 , 429 and 431	6.475
2	Behat	R.B.M.	Kaluwala	Kaluwala Pahadipur	119/1 , 120/1 , 192/1 , 193/1 , 125/4	14.900
3	Behat	R.B.M.	Badshahibagh Rao	Moyapur Rooppur	Gata No. 14/1	3.100
4	Behat	R.B.M.	Badkala Ra	Haidarpur Hirdwala	Khand No / Gata No. - 8/1 , 19 & 22	4.200
5	Behat	R.B.M.	Khurwali Ra	Sherpur Pelon	Gata No. - 378/2 & 379/2	7.000
6	Behat	R.B.M.	Gaisara Rao	Rahena	Gata No. 179/2	3.750
TOTAL AREA						39.425

- The study results show that all these five rivers are non-perennial in nature. All the five rivers experienced shallow water flow in current monsoon period, which has now withdrawn and the rivers are dry. No erosion and land cutting where observed in post-monsoon period.
- The committee observed that these five rivers do not replenish annually as they are non-perennial in nature.
- Hence the study of annual replenishment in such rivers has to be more specific and nature based due to non-periodic rainfall. With the pit profiles conducted while physical survey, study results, elevation profiles , river geometry and stake holding with local

villagers it was observed that these rivers in the recent past of 5-10 years got over replenished due to sudden one time occurrence of huge rainfall due to which substantial quantum's of RBM has come from the from the upstream and eventually got deposited in the leases.

- The present levels of deposits show that it can be utilised over a spread of next years, however the operations of these mines is to be critically evaluated while recommending annual production. This is due to the fact that after operations of mines if they are not replenished property the leases may turn into permanent depressions leading to change in natural channel geometry.
- It is recommended that keeping in the view the concept of Natural Resource Accounting method and long term operations of leases in a sustainable manner, the mining in identified lease areas can be permitted upto a depth of 3 meters from mineral deposit surface and one meter above the water level of river channel whichever reaches out earlier, as there are substantial existing reserves, due to sudden one-time occurrence explained above.
- However, on aspect of environment protection, mineral conservation and long term sustainable operations of lease, it is also recommended that out of the total available net reserve, not more than 40% of the mineral potential volume available upto a depth of 3 meters should be recommended for annual production at one point of time.

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CHAPTER	6
CONTENT	Environmental Observations and Enforcement Monitoring recommendation

Environmental Observations and Enforcement Monitoring recommendation :-

- The Sub-Divisional committee shall periodically monitor the results of replenishment study, levels of mineral production, erosion levels and erosion points.
- Management and maintenance plans of erosion levels and erosion points shall be prepared and implemented on the basis of observations made.
- Mining shall only be permitted upto a depth of 3 meters or 1 meter above the water level whichever is reached earlier.
- The results of scientific replenishment study shall be co-related with production levels and a mineral resource accounting systems will be implemented.
- The monitoring and evaluation of such results shall be done once in three months by Sub-Divisional Committee.
- The minable production and permissible depth of mining will be evaluated further on the basis of trend analysis in years to come and recommendations, as so, shall be made.
- The mineral resource accounting system model is proposed to be implemented to keep the checks and balances on minerals deposits.

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CHAPTER	7
CONTENT	Annexures •VOLUME-V and •VOLUME-VI

Volume-V and Volume-VI are Annexures of this report and published separately for the ease of searching references and relevant sections.

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(सदस्य)

END OF VOLUME-IV



जनपद सहारनपुर
DISTRICT SAHARANPUR

**Pre-Monsoon Replenishment Study
&
Reserve Estimation Report of
R.B.M. Mining Leases - District Saharanpur**
(Study period – Pre-monsoon-2022)



VOLUME-1

Prepared by Sub-Divisional Committee – District Saharanpur

Submitted to Hon'ble District Magistrate, Saharanpur

PREFACE

A Drainage system is the pattern formed by streams, rivers and lakes in a drainage basin. In a drainage system, streams or rivers always connect together to form networks. Several factors such as topography, soil type, bedrock type, climate and vegetation cover influence input, output and transport of sediment and water in a drainage basin (Chariton, 2008). Such factors also influence the nature of the pattern of water bodies (Twidale, 2004). As a consequence, drainage pattern can reflect geographical characteristics of a river network to a certain extent. There are several types of drainage pattern. So far, much research has been done on the description of drainage patterns in geography and hydrology (e.g. Howard, 1967; Lambert, 1998; Twidale, 2004; Pidwimy, 2006).

In addition, sediment transport knowledge is important in river restoration, ecosystem protection, navigation, watershed studies and its management. Bed load represents the lower portion of sediment load in natural rivers. Fluvial sediment load materials are transported by rivers. Sediment load can be divided into bed load and suspended load based on the mode of transport. Bed load is transported close to the bed where particles moved by rolling, sliding, or jumping (Adegbola, 2012). Xiaoging (2003) explained that bed load transport in natural rivers is a complicated phenomenon. Its movement is quite uneven in both the transverse and longitudinal directions, which vary considerably.

The state of Uttar Pradesh has great importance in the local, regional, national and international perspectives due to its distinct physiographic conditions. It is endowed with diverse vegetation types, ranging from tropical to subtropical, temperate and alpine including riverine, grasslands and wetlands. The rivers of Uttar Pradesh play an important role for the nation and provide water required by various sectors such as irrigation, drinking, recreation and industrial requirements etc. Besides, mining activities are also being carried out in the rivers for the developmental process.

Removal of excess sand and stone from river bed helps to maintain the carrying capacity and provides protection from flooding during monsoon season. Further, continuous flow of river is essential for ecological and economic needs such as irrigation and biodiversity etc. Therefore, drainage study of the river helps to understand potential carrying capacity of water during monsoon season which is generated from rainfall in the watershed and quantity of di-siltation of rivers under mining affected areas.

In line with same, Replenishment study was carried out for operative/new/planned R.B.M. leases of District Saharanpur. Quantification and estimation of river bed material (RBM) was accomplished by followed three scientific approaches as envisaged in Sustainable Sand Management Guidelines – 2016 (SSMG-2016) and its contemporary guidelines Enforcement & Monitoring Guidelines for Sand Mining (EMSM-2020) issued by MoEF&CC in January-2020.

Mining areas were geo-tagged and surveyed for analysis of study of the availability/potential of sand and gravel. Estimation of deposition and safe limit for extraction/ removal of deposited river bed material (RBM) available in the various rivers/streams were done by analysing elevation profiles and pit profiles at regular intervals and Drone based Survey. The quantity has been arrived upon considering the various factors as per guidelines and these data shall be correlated with the post-monsoon results.

Subdivisional Committee – District Saharanpur

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Chapter 1

Introduction to the Project

INTRODUCTION

The sediment of a river is commonly considered to be aesthetically displeasing and environmentally degrading. Conversely, part of the sediment (sand and gravel) may represent a natural resource for use by society. The potential usefulness of the sediment is enhanced when it is composed of particle sizes found in deposits on the river-bed that would be replenished by newly transported sediment after mining. As such, river deposits become renewable resources, periodically replaced by sediment transport in the river.

- **Bed-load Material:** The mixture of sediment that composes a streambed. Bed material is stationary, but particle size is important to sediment transport because as energy level of a stream increases, some bed-material particles are mobilized and become part of the bed-load or suspended load.

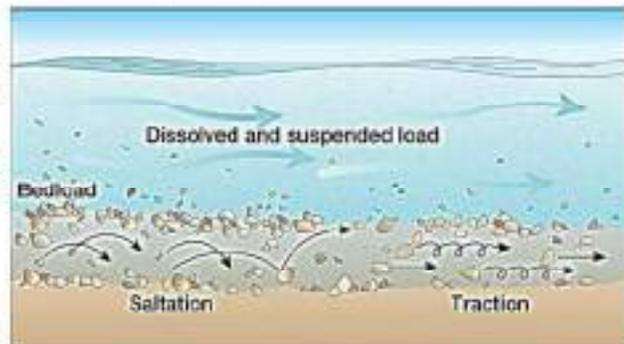


Figure 1-1: Sediment deposition and transportation method

- **Bed-load discharge:** A measure of the quantity (weight) of bed-load per unit time also referred to as bed-load-transport rate.
- **Bed Material:** The mixture of sediment that composes a streambed. Bed material is stationary, but particle size is important to sediment transport because as energy level of a stream increases, some bed-material particles are mobilized and become part of the bed -load or suspended load. In this report, composition of bed material is defined by particle -size distribution.
- **Suspended Sediment Material:** Usually small particles, suspended by turbulence of the flow or existing as colloids, and transported at about the same downstream velocity as the flowing water. Suspended sediment is distributed at all depths in flowing water.
- **Suspended-sediment load:** A general term referring to the quantity (weight) of suspended sediment in transport.
- **Suspended-sediment discharge:** A computed value of the quantity (weight) of suspended sediment per unit time, also referred to as suspended-sediment transport rate.

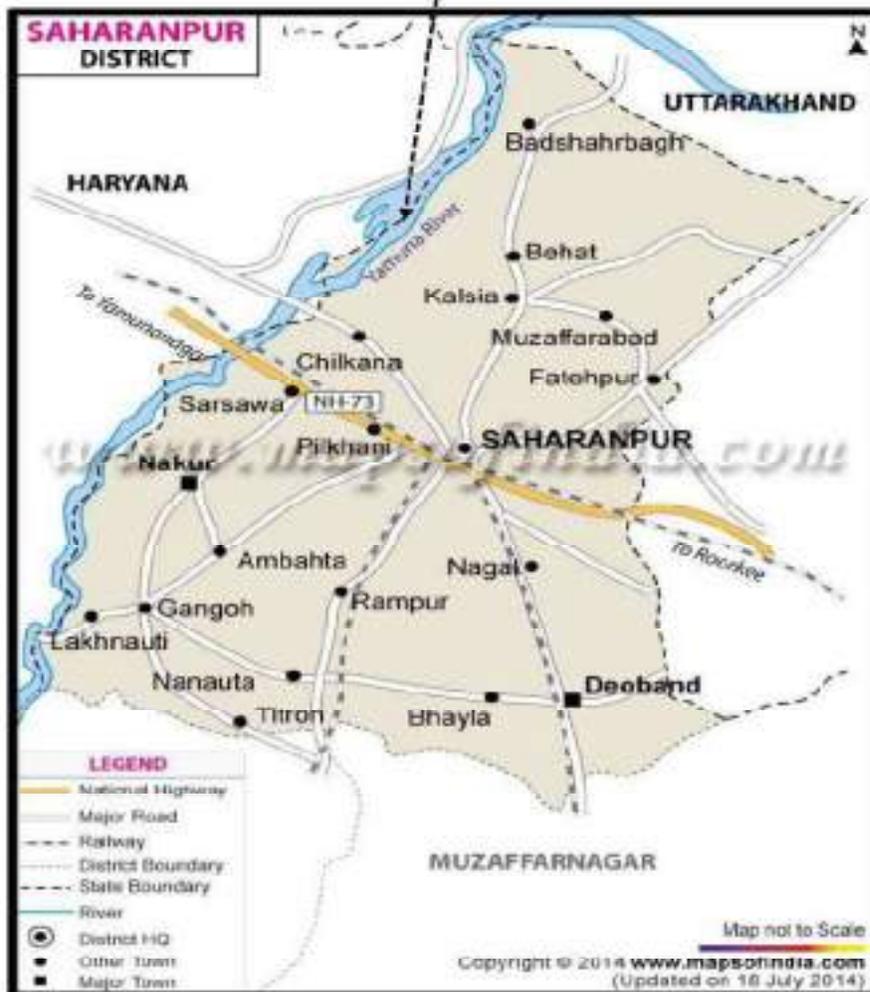
- **Total sediment load:** The sum of bed load and suspended sediment load.
- **Total sediment discharge:** The sum of bed load discharge and suspended-sediment discharge

Introduction :-

- The report covers the study of River Bed Material (R.B.M.) in the stretch of Yamuna and its allied sub-tributaries in Tehsil Behat of District Saharanpur.
- Removal of excess sand and stone from river bed helps to maintain the carrying capacity and provides protection from flooding during monsoon season. Further, continuous flow of river is essential for ecological and economic needs such as irrigation and biodiversity etc.
- Therefore, drainage study of the river helps to understand potential carrying capacity of water during monsoon season which is generated from rainfall in the watershed and quantity of dis-siltation of rivers under mining affected areas.
- Replenishment potential of the existing/inoperative mining areas are studied to assess the availability/potential of sand and gravel.
- Estimation of deposition and safe limit for extraction/ removal of deposited river bed material (RBM) available in the various rivers/streams were done by analysing elevation profiles and pit profiles at regular intervals.
- The conclusion has been arrived upon considering the various factors as per guidelines and the data shall be correlated with the post-monsoon results.



Study Area - Location Map Saharanpur, Uttar Pradesh



Objective of Study

PURPOSE OF THE STUDY

For ecological and environmental sustainable balance there must be a balance between river sand mining and replenishment. The extracted sand is required to be replenished in next monsoon. Therefore, it is necessary to do sand budgeting before and after monsoon to ensure that the extraction will not exceed sedimentation. Due to unscientific and & over extraction, the imbalance may cause following threat to the ecosystem of the area / region, especially in arid and semi -arid regions. Some of the impacts are as follows.

- Transformation of river into buried channel
- Changes in abiotic environment
- Soil / land erosion (especially at banks) at the time of flood
- Possible changes in regional water table (may increase or decrease in pockets) or may form a local water tables
- Quality of ground-water may change
- Ponding in river bed
- Change in river course

OBJECTIVE OF THE STUDY

- To assess the possibility of safe extraction of river bed material from River **Yamuna** and associate tributaries in District Saharanpur
- To determine the reserve of replenishable R.B.M. within mine lease area and to establish quantum of existing deposits by conducting reserve estimation exercise.

METHODOLOGY

- For river R.B.M. reserve estimation of operative leases, the river is surveyed at the ground and the corner coordinates were determined with the help of DGPS so that the lease area boundaries are obtained.
- Simple grid sampling technique was used as a tool for reserve estimation.
- The entire lease area was divided into square grids of equal sizes so that an even distribution of the lease area can be obtained.
- The square grids were numbered and OGL (On-Ground Levels) / mRL of each grid before were obtained.
- For inoperative leases the existing R.B.M. reserve upto 3 meters was studied and results were obtained by pit profiling at regular intervals with the help of JCB Machine and digging equipment's such as Auger, spade, hand shovel, hammer, measuring tape etc.
- The average depth up to which water table or 3 meter is observed were analysed in order to ensure that mining can be done or cannot be done in line with MoEF&CC Guidelines and N.G.T. directives.

DISTRICT PROFILE

DISTRICT PROFILE

District Saharanpur is north-western part of Uttar Pradesh, lying between 29°34' and 30°24' N latitude and 77°01' and 77°58' E longitude falling within the survey of India toposheet nos. 53F and 53G. River Yamuna marks the western boundary of the district separating U.P. from adjoining state of Haryana. The extreme north-western part like beak structure touches with Sirmaur district of Himanchal Pradesh. In north lies Dehradun (Uttarakhand) and in the east it faces Haridwar district also being the part of Uttarakhand State. Muzaffar Nagar and Shamli districts marks southern boundary.

Saharanpur forms the most northerly position of the Doab land which stretches between the holy rivers of the Ganges and the Yamuna. The Shivalik hills rise above it on the northern frontier. The portion of Doab in which Saharanpur is situated was probably one of the first region of upper India occupied by the Aryans colonisers as they spread eastward from the Punjab.

Saharanpur district attained the status as Saharanpur division in 1997 of Uttar Pradesh. As regards its physical features the north



Figure 4.1 – District Map of Saharanpur

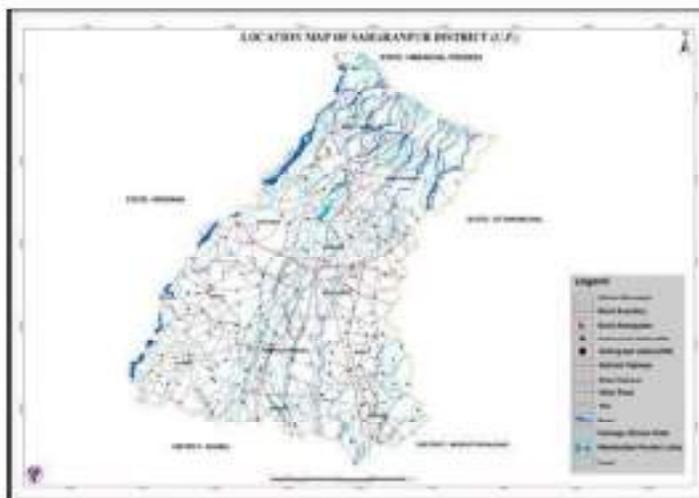


Figure 4.2 - Location Map of Saharanpur

and the north east of the district is surrounded by Shivalik hills and separates it from the Dehradun district in the recently created state of Uttranchal. The river Yamuna forms its boundary in the west which separates it from Karnal and Yamunanagar districts of Haryana. In the East lies the district of Haridwar which was the part of district Saharanpur before 1989 and in the south lies the district Muzaffarnagar. At the time of the British Rule District Muzaffarnagar was also a part of district Saharanpur.

The district presents many varieties of features and differs in general appearance than any other portion of the Doab and Gangetic plain as a whole. It is true that most of the area belongs to the

upland Bangar which stretches in a continuous line up to Allahabad i.e. Junction of the two great rivers and on the either side is the broad and low lying valley full of swamps and back waters with wide open grass plains and Tamarisk jungle but in the north, There are the steep hills of Shivalik chain which appear in a far more marked form in Saharanpur than any other district of Uttar Pradesh while below the hills are to be seen in a modified form the prevailing characteristics of the Bhabar and Tarai region.

The main characteristics of the district can be divided into four parts.

1. Shivalik Hill Tract
2. The Bhabar Land
3. Bangar Land
4. Khadar Land (Yamuna, Hindon)

Yamuna is the important river of the district. Apart from this Solani, Hindon, Ratmau, Nagdev have also played an important role in the physical reconstruction of the district. All the rivers of the district submerge either in Yamuna or in the Ganges.

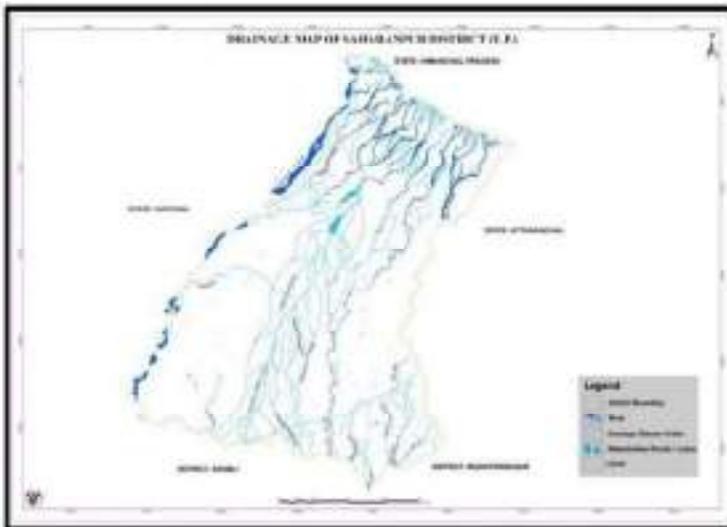


Figure 4.3 - Drainage Map of Saharanpur

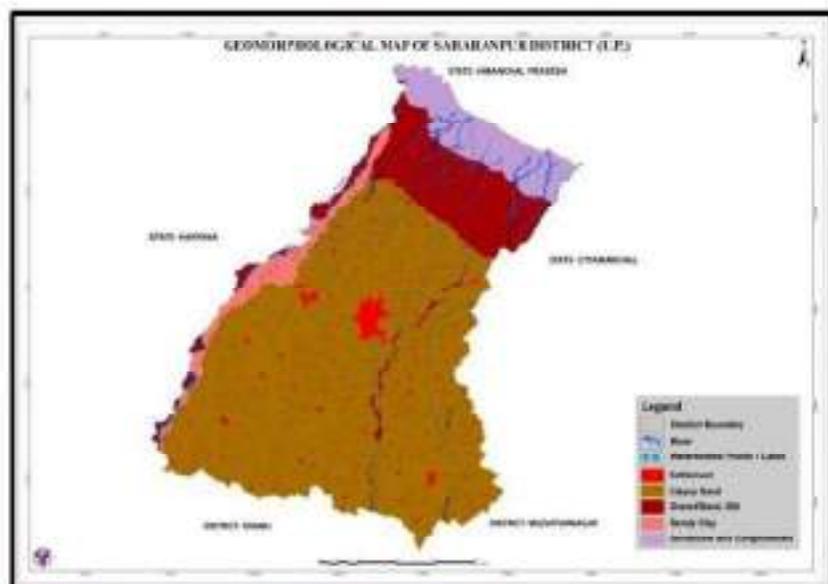
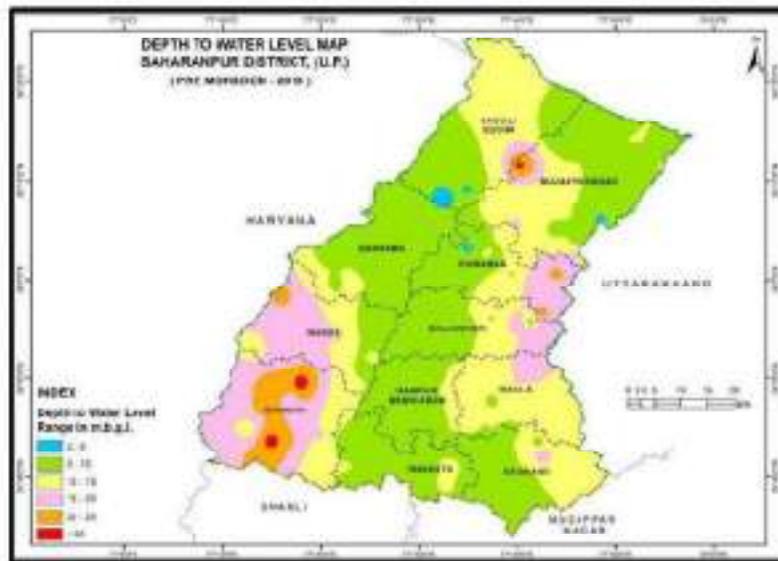


Figure 4.4 - Geomorphological Map of Saharanpur

Ground Water Scenario :-

Ground water occurs under phreatic to semi confined and confined conditions. The near surface aquifer is under unconfined / water table condition. The shallow phreatic aquifer is tapped by dugwells. In 2018 the depth to water level ranges from 2.40 (Shakhambari at Muzaffarabad block) to 22.44mbgl (Gangoh block) during pre-monsoon whereas it ranges from 2.17 (Ghuna at Puwarka block) to 21.60mbgl (Gangoh block) in post-monsoon. The pre & post- monsoon water level fluctuation varies from 0.02 (Shakhambari at Muzaffarabad block) to 4.81 m (Babail Buzurg at Muzaffarabad). The depth to water level map prepared from the water level data of GWD, Saharanpur of pre-monsoon 2018.



GEOLOGY

Saharanpur district of Uttar Pradesh is located between latitudes 29°33' and 30°25' N and longitude 77°06' and 78°13' E. It occupies an area of 3689 sq.km and has a population of about 23,09,000 with a population density of 625 persons per square kilometre (*Census Report 1991*);

The climate in the district is moderate humid and tropical with annual rainfall of 901 mm. This district was bifurcated into two districts, namely, Saharanpur and Haridwar in the year 1989. Haridwar district has recently been included in the newly created Uttaranchal State.

Geologically, the area consists of sandstone, claystone and conglomerate of Siwalik Group of Pliocene to Early Pleistocene in age and unconsolidated sand, silt and clay represented by Older and Newer Alluvium of Middle Pleistocene to Holocene in age.

Siwalik Group in this area is divisible into two formations i.e. Middle Siwalik consisting mainly of sandstone and Upper Siwalik consisting of conglomerate. The rocks of the Siwalik Group are folded and faulted and override the Alluvium along the Foot Hill Thrust (concealed). The Siwalik rocks have been recorded up to a depth 4170m. The Alluvium may be differentiated into Older Alluvium, consisting of oxidized (brown, yellow and *khaki* color) sediments, and Newer Alluvium comprising unoxidised (grey and *khaki* color) sediments. In Saharanpur district Varanasi Alluvium of Pleistocene age represents Older Alluvium. The Varanasi Alluvium contains polycyclic sequence of micaceous sand, silt, and clay with occasional *kankar* layers. The Newer Alluvium of Holocene age is divisible into Fan Alluvium, Terrace Alluvium and Channel Alluvium. Fan Alluvium overlies the Varanasi Alluvium and comprises gravel beds and coarse sand with minor silt and clay. Sequence of gravel, sand and silt occupying Terrace along Ganga and Yamuna rivers, comprises constitute Channel Alluvium. Loose gravel, sand of point- and-channel-bars and sand-silt offlood plain, of rivers, constitute Channel Alluvium.

Geomorphologically, the terrain of Saharanpur lying between Ganga and Yamuna rivers is differentiated into Low Structural Hills, to the north, and Ganga plain, to the south. Low Structural Hills (sub-Himalaya), constituting a narrow zone with elevations of 500m to 1000m above mean sea level trend NW -SE, has high drainage density and ruggedness index. The Ganga plain lying to the south contains Upland and Lowland. The Upland with elevations of 200m to 500m above mean sea level slopes southward, occupies interfluves and is divisible into Varanasi Plain and Alluvial Fan. Alluvial Fan can be distinguished into a northern rugged, gravelly ground with straight incised streams, commonly known as *Bhabhar*, and a southern undulating, silty ground with shallow sluggish streams, generally known as *Tarai*. The *Tarai* merges with Varanasi Plain.

The ground of Varanasi Plain is silty to sandy with relict fluvial features. The Lowland, separated from Upland by 5 to 25 m bluffs, contains one to two levels of Terrace Plain and Channel Plain. Riverbed and its flood plain make Channel Plain.

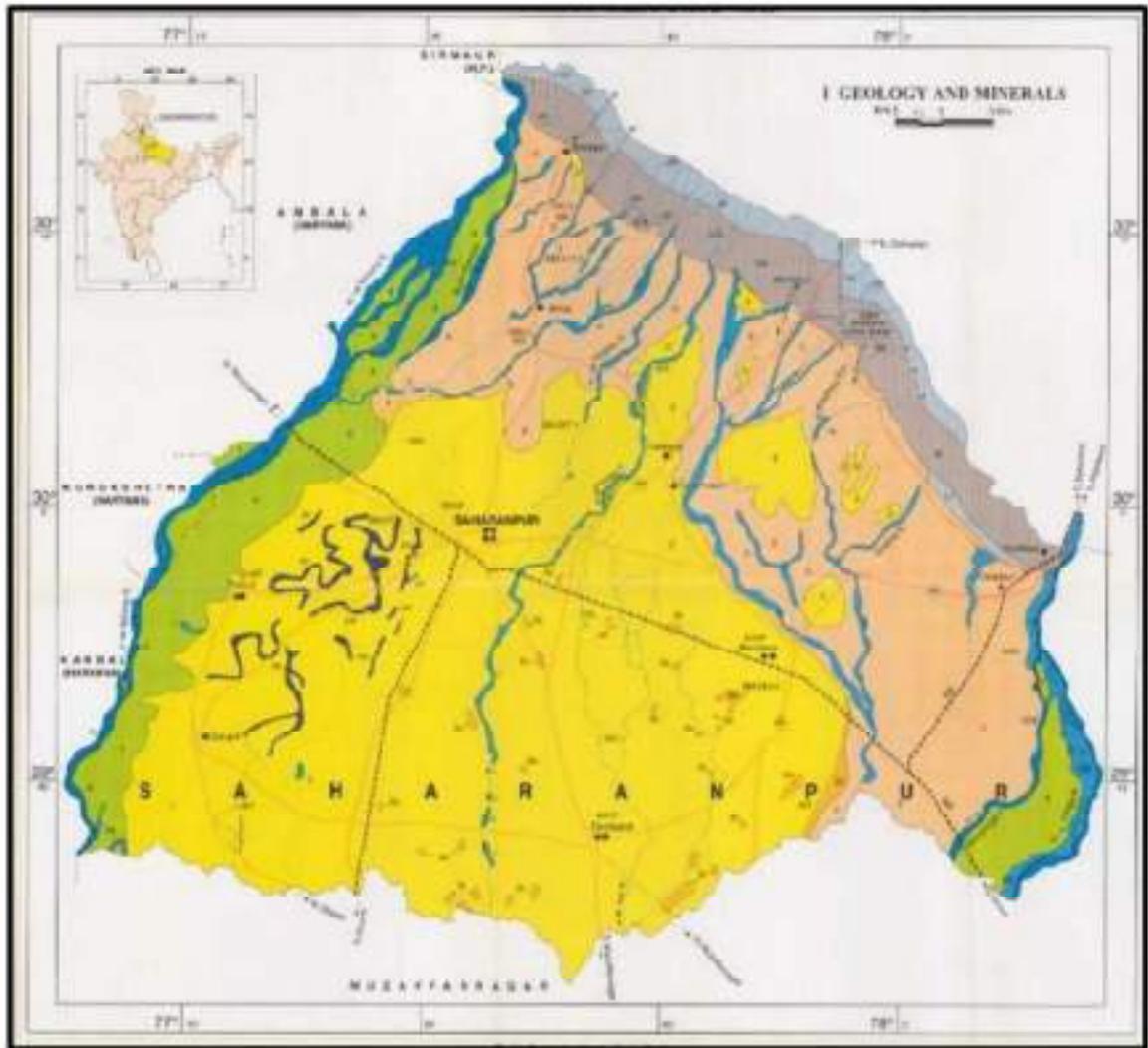
In Saharanpur resources of land and water are in Ganga and Yamuna drainage basins. Ganga and Yamuna originate from Himalaya and are gravelly to sandy, braided, snow fed and perennial rivers. Spring and groundwater fed streams/rivers originating from foothills are Solani, Hindon, Sahansra Rao, Ratmau Rao, Budhi, Yamuna, Kali and Krishnai. Surface water -streams, Tals and canals (Ganga and Yamuna channel systems)- and groundwater found in sand layers (aquifers) sustain domestic and irrigation needs. Groundwater occurs in a four-tier aquifer system under water table and confined conditions.

Aggregate/construction material is excavated from Channel Alluvium, Fan Alluvium deposit and upper Siwaliks. River water of major rivers is tamed and utilized for human sustenance.

Alluvium, Alluvial Fan and sub-Himalaya belt of soft to moderately hard sedimentaries constitute geotechnical provinces of Saharanpur. Bhabhar part of the Fan is not suitable for settlement. Landslides in hills, gully erosion in *Bhabhar*, bank erosion by Ganga and Yamuna in Floods affecting terraces are hazards of Saharanpur district.

DISTRICT RESOURCE MAP – GEOLOGY AND MINERALS

(SOURCE G.S.I.)



GEOLOGY		LITHOLOGY		GROUP	AGE	MINERALS		INFRASTRUCTURE AND OTHER FEATURES		ADMINISTRATION						
	Chert Alluvium	Grey to black chert, green white and sil.		Tertiary Alluvium	Holocene	G.C. Coarsest material finest sand										
	Tertiary Alluvium	Grey to black, silty and green brown														
	Tertiary Alluvium	White, sand, yellow brown sil and clay		Tertiary Alluvium	Miocene Pliocene											
	Tertiary Alluvium	Brown to red clay with kankar (G) and conch (H) Recent terrace alluvium, extensive phyllite in Muzaffargarh district														
	Upper Gault	Conglomerate, sandstone and claystone sequence		Gault Group	Pliocene to Early Miocene											
	Middle Gault	Red to black sandstone, shales and conglomerate														
EXPLANATION																
I GEOLOGY AND MINERALS																
Scale: 1:50,000																
Geological Contact: Faulted country down / raised																
Police boundary																

RAINFALL & CLIMATE

The average annual rainfall (Year 1951-2000) in the district is 963.9 mm. About 80% of rainfall takes places from June to September. During monsoon surplus water is available for deep percolation to ground water. The climate is sub humid and it is characterized by general dryness except in the brief period during the monsoon season. Summer is hot and winter is pleasant cold season. There is a meteorological observatory at Meerut, which may be taken as representative of meteorological condition. May is the hottest month. The mean daily maximum temperature is about 40⁰C, mean daily minimum temperature is about 24⁰C and maximum temperature some time rises to 44⁰C. With the onset of southern monsoon by the end of June, there is appreciable drop in temperature. January is the coldest month with mean daily temperature at about 20⁰C and mean daily minimum at 7⁰C. The air is dry during the major parts of the year.



In south-west monsoon season, the air is very humid and April and May are usually driest months. The mean monthly relative humidity is 67%. The mean wind velocity is 6.70 Km/h. The potential evapo-transpiration is 1545.90 mm.

Rainfall Data (mm) of Saharanpur District, U.P. (2009-2018)

YEAR	JAN	FEB	MAR	APR	MAY	JUN	JUL	AUG	SEP	OCT	NOV	DEC	TOTAL
2009	0.0	30.6	0.0	0.0	0.0	0.0	128.0	243.0	254.5	0.0	0.0	4.9	661.0
2010	8.3	20.0	0.0	0.0	19.3	28.3	462.0	285.3	399.7	0.0	0.0	1.0	1223.9
2011	0.0	32.7	13.3	9.0	64.0	295.7	191.7	154.9	126.3	0.0	0.0	0.0	887.6
2012	10.3	1.7	3.3	18.3	2.0	4.0	153.0	349.6	162.3	0.0	0.0	8.8	713.3
2013	93.4	163.1	0.0	0.0	0.0	311.0	376.0	434.7	67.0	72.0	0.0	24.7	1541.9
2014	65.0	52.2	32.3	9.4	12.7	20.0	147.0	67.3	107.0	32.7	0.0	22.0	567.6
2015	17	16	108	18.6	8.7	51.7	233.9	189.7	75.3	7.3	9.3	0	737.5
2016	0	5	18.3	5	58.7	46.9	275.7	204.3	8.3	4	0	0	626.2
2017	48.3	3.3	6.7	9.0	1.0	184.1	132.3	182.0	192.0	0.0	0.0	2.7	761.4
2018	2.0	10.3	3.7	15.3	11.3	113.9	449.7	262.5	151.1	34.3	0.7	1.0	1055.8
AVERAGE	24.4	33.7	18.6	8.5	17.8	105.6	254.9	237.3	154.4	15.0	1.0	6.5	877.6

Summary of Rainfall Data:-

Year / Duration	Average Annual Rainfall (mm)
(Year 1951-2000) – 50 years	963.9
(Year 2009-2018) – 10 years	877.62
(Year 2019)	NA
(Year (2020)	973.10
(Year 2021)	NA

(Source CGWB – Ground Water Year Book, Uttar Pradesh 2020-2021 released on December – 2021 and its past editions)

- **Water discharge data of Hatnikund Barage – River Yamuna**

Sl no	Salient Feature	Height/Volume	Units
1.	High Flood Discharge for (in 100 years frequency)	7,79,900	CUSECS
2.	High Flood Discharge for (in 500 years frequency)	9,95,900	CUSECS
3.	Highest Flood Level	342.35	M
4.	Pond Level	334.32	M
5.	Crest Level		
	I – Spillway Portion	330.0	M
	II – Undersluice Portion	329.0	M

DESCRIPTION OF YAMUNA RIVER

The area occupies a part of Ganga-Yamuna doab zone and underlain by thick alluvial sediments deposited by fluvial action of river Yamuna and its tributaries. The land slopes gently towards south and SE. Main streams flowing through the area are Katha, Budhi, Saundli nadi which are tributaries of Yamuna river.

Saharanpur District in the northern most of the districts of Uttar Pradesh State, India. Bordering the State of Haryana, Himachal Pradesh and Uttarakhand and close to the foothills of shivalik range, it lies in the state of Uttar Pradesh. Saharanpur District forms part of Saharanpur Commissionerary and it is commissionerary Head Quarter.

District Saharanpur lies in the extreme uppermost corner of Ganga Yammu doab region. The District is bounded in the west of river Yamuna & Haryana, Uttarakhand to the northern east and district Muzaffar Nagar and Shamli to its South.



Out of total 23 leases under study, a total of 16 lease are located on the bank of Yamuna River which is a perennial river and has source of origin from catchment area of Shivaliks. The region has limited potential except river bed materials as Sand / Bajri / Boulders are only main exposed minerals. Limestone has substantial exposure in Shivalik hills and used for building and construction purpose. The mineral observed in the river bed is a result of transportation as the upstream is much exposed to slope which causes natural deposition.

Chapter 5

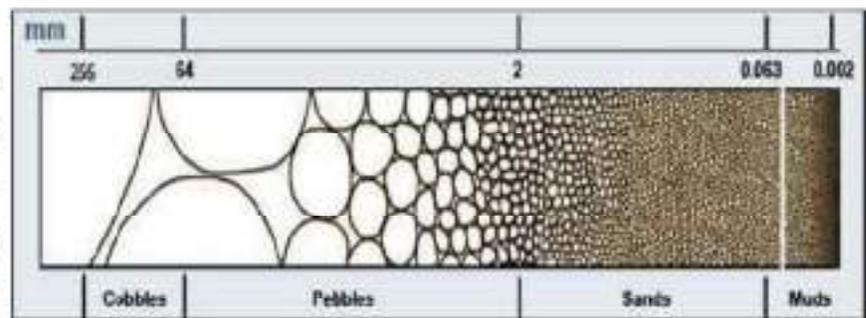
SEDIMENT COMPOSITION

INTRODUCTION

District Saharanpur can be divided into three physiographic divisions, the **structural hills**, the upper physiographic divisions, the structural hills, the upper piedmont plains or the **Bhabar**, and the **Terai** or the lower piedmont plains.

Structural Hills:

The entire northern part of the district is formed structural hills named Siwaliks. In this area the relief is high with steep and sharp hill slopes. The rugged topography of the area affords



well for high run off. In the area the upper and middle Siwaliks are encountered but the lower Siwaliks are missing. Lithologically the Siwaliks here are composed of sand stones, conglomerates, sand, clays and silts. There are several major and minor faults.

The Bhabar:

The second units lying just below the foothills of Siwalik locally called as Bhabhar, is characterized by boulders, pebbles, cobbles etc. with relatively dry terrains fringing. The Siwalik foot hills with gradient around 5 m/km. which is much higher than the southern plains.

Geologically the term Bhabhar is used to deposits formed along the foothill zone by coalescence of series of alluvial and talus cones, composed of heterogeneous materials ranging in texture from boulder, gravel to sand and silt. These Bhabhars in Saharanpur district are known as 'Dhar' covering mostly the 'Muzaffarabad' and 'SadauliQuadim' blocks.

Tarai:

Just south of Bhabar zone lies the 'Tarai' or the plains of piedmont plain. The plains sloping gradually by southward have around 1.5m/km. gradient. Lithologically, the area is characterized by coarse sand & gravel.

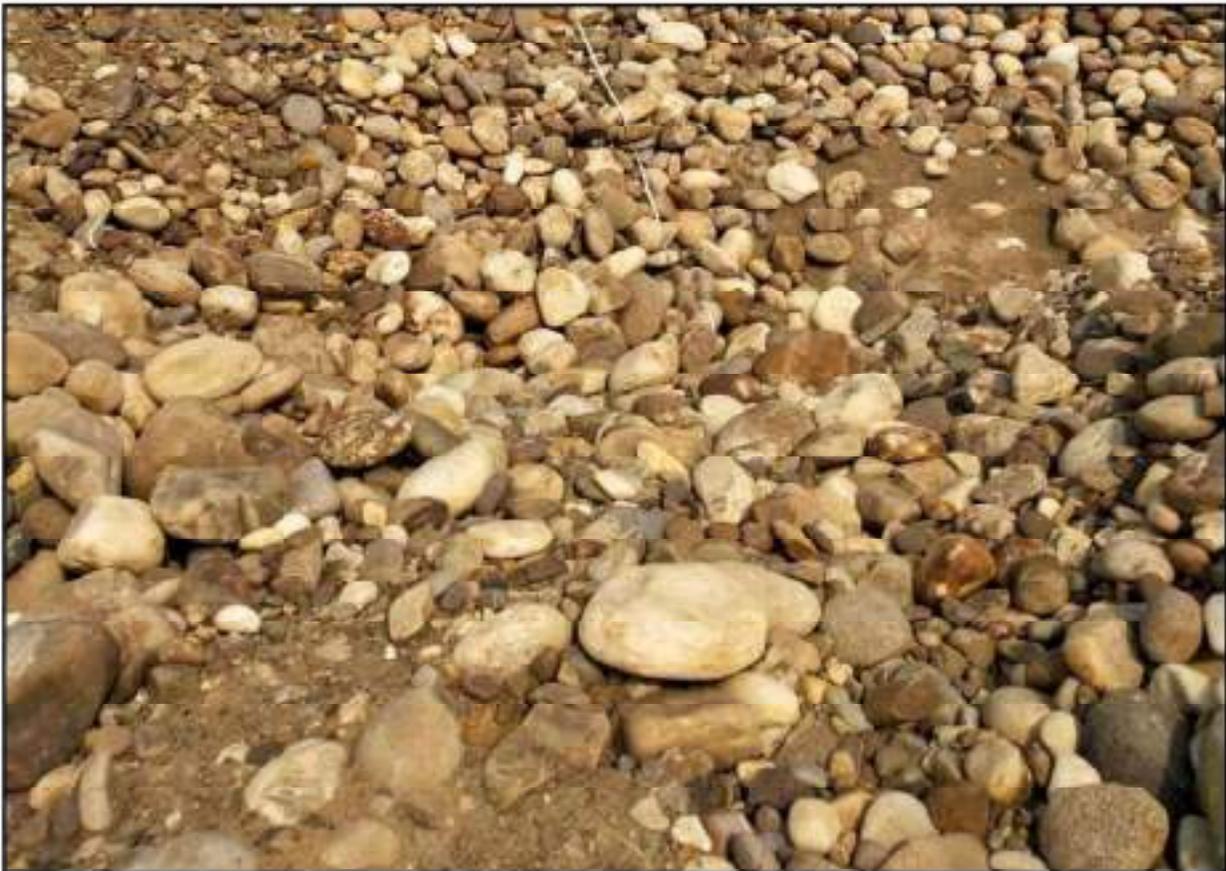
These plains are further divided into lower piedmont plains the older alluvial plains and the younger alluvial plains. The lower piedmont plains show flat to undulating plains with gradient towards southwest.

The older alluvial plains also show flat to undulating topography characterized by sediments brought by rivers Yamuna and Ganga.

The younger alluvial plains lie along river Yamuna exhibiting gently sloping and slightly undulating terrains. It comprises younger unconsolidated alluvial material of varying lithology consisting of fluvial land formed as paleo-channels, meanness scar and point bars. The younger alluvial plains also consist of sand bars flood plains and ravines along river Yamuna.

(source – CGWB NR, Lucknow Report on Aquifer Mapping & Management of Ground Water Resources, Saharanpur, Uttar Pradesh; J.P Gautam Scientist 'D')

R.B.M. (Sand/Bajri/Boulder) Deposit in Saharanpur District



Results of Particle Size Distribution and Bulk Density of Deposited Material

(Reference :- EMGSM – 2020 Guidelines ; Section 5.2 , page – 20)

Samples of 5 Kg each from the dry river bed of Six (06) Rivers namely Yamuna , Badkala Ra, Badshahibagh Rao, Gaisara Rao, Kaluwala and Khairawali Ra were taken in the temper proof polybag and analysed of particle size and Bulk density through NABL Laboratory. The analysis of results are as under: -

RESULTS

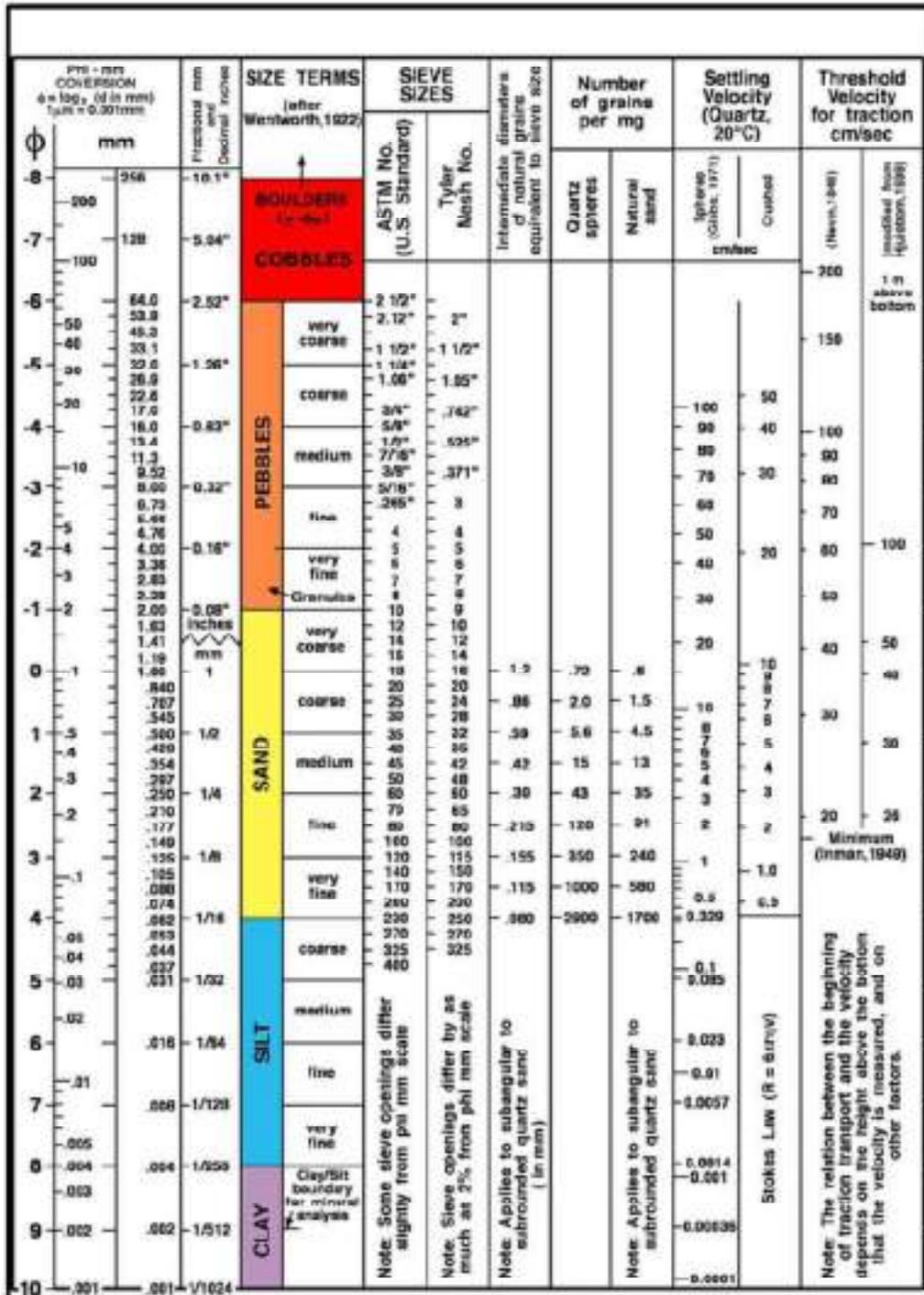
1. The formation of mineral observed in the study area is a mix of Silt, Sand (0.125 mm to 0.50 mm in size) , Bajri (2 mm to 4 mm in size [granule]) , Pebble/Cobble (4mm to 256mm) and Boulders of large size (more than 256 mm). Results co-related with Wentworth Grain Size Chart.
2. The percentage of Pebble/Cobble and Boulders of large size in percentage are predominant in River Yamuna which is a perennial in nature.



3. Whereas the percentage of Silt, Sand and Bajri is predominant in the rest 5 seasonal tributaries of Yamuna River (namely Badkala Ra, Badshahibagh Rao, Gaisara Rao, Kaluwala and Khairawali Ra)



Particle Size Analysis Reference :- Classification of Sediments (Wentworth Grain Size Chart)



Sediment grain sizes (mm)	Wentworth grade	Phi (Φ) scale
>256	Boulder	-8
>64 to 256	Cobble	-6
>4 to 64	Pebble	-2
>2 to 4	Granule	-1
>1 to 2	Very coarse sand	0
>0.50 to 1	Coarse sand	1
>0.25 to 0.50	Medium sand	2
>0.125 to 0.25	Fine sand	3
>0.0625 to 0.125	Very fine sand	4
>0.0313 to 0.0625	Coarse silt	5
> 0.0156 to 0.0313	Medium silt	6
>0.0078 to 0.0156	Fine silt	7
>0.0039 to 0.0078	Very fine silt	8
<0.0039	Clay	>8

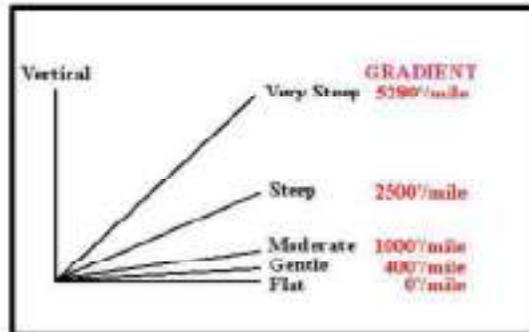
Gradient Analysis of River Yamua:-

Intruduction & Background :-

1. River / Stream gradient is the grade measured by the ratio of drop in elevation of a stream per unit horizontal distance, which is usually expressed as meters per kilometer or feet per mile.
2. A high gradient indicates a steep slope and rapid flow of water where it has more ability to erode. High gradient streams tend to have steep, narrow V-shaped valleys, and are referred to as young streams.
3. A low gradient indicates a more nearly level stream bed and sluggishly moving water, that may be able to carry only small amounts of very fine sediment. Low gradient streams have wider and less rugged valleys, with a tendency for the stream to meander.



4. The GRADIENT OF A RIVER =
ELEVATION DIFFERENCE / DISTANCE
ALONG THE STREAM OR HORIZONTAL
DISTANCE
5. The interpretation of gradient may be expressed in a score of Very Steep, Steep, Moderate, Gental and Flat.



Methodology for Study for Gradient Analysis :-

1. A length patch of 29.90 kms approx in river Yamuna was identified. The length patch of 29.90 kms (distance along the stream) starts from Hatnikund Barrage and ends near Jodhey Banns village.
2. The elevation of Hatnikund Barrage is 329 MrL and the elevation recorded in Jodhey Banns villahe is 283 MrL. Thus the total elevation drop (difference in elevation or slope) is 39 meters.
3. Hence the Gradient of the study area comes to 1.30 meters / kilometer or 6.89 feet / mile.



Gradient Study Area Map – River Yamuna



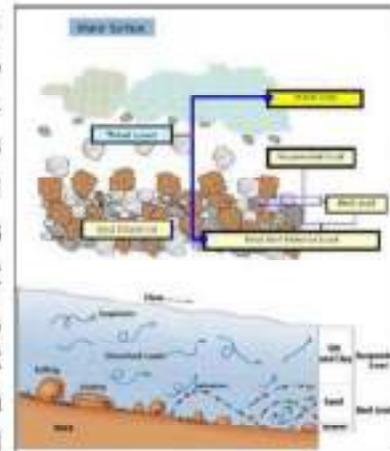
Observation:-

1. The gradient level of study area shows that it is Gental. The major attribute for RBM deposit in the area is occurrence of higher HFL (High Flood Levels) due to which the RBM in mix state travels from upstream and deposits in the lease and near by areas.
2. It has been reported by CGWB NR, Lucknow on Aquifer Mapping & Management of Ground Water Resources, Saharanpur , Uttar Pradesh that the Tarai plains slop gradually by southward have around 1.5m/km. gradient (Chapeter-5 of this Report).
3. The Gradient analysis of study area reveals outcome of 1.30 meters / kilometer or 6.89 feet / mile which is almost equivant to the CGWB Report and results found co-related and found stable.
4. The area of Yamuna under study shows that the stream consist of multiple small, shallow channels that divide and recombine numerous times forming a pattern resembling a **Braided Stream**. Generally a Braided streams are formed where the sediment load is so heavy that some of the sediments are deposited as shifting islands or bars between the channels as likewise observed in the study area.



SEDIMENT TRANSPORT

Sediment transport is the movement of solid particles (sediment), typically due to a combination of gravity acting on the sediment, and/or the movement of the fluid in which the sediment is entrained. Sediment transport occurs in natural systems where the particles are clastic rocks (sand, gravel, boulders, etc.), mud or clay; the fluid is air, or water, and the force of gravity acts to move the particles along the sloping surface on which they are resting. Sediment transport due to fluid motion occurs in rivers, oceans, lakes, seas, and other bodies of water due to currents and tides. Sediment transport due only to gravity can occur on sloping surfaces in general, including hill- slopes, scarps, cliffs, and the continental shelf-continental slope boundary.



TYPES OF SEDIMENT LOAD

- **Bed-load:** That portion of the sediment load that is transported along the bed by sliding, rolling or hopping. The bed-load moves at velocities slower than the flow and spends most of its time on or near the stream bed. The mechanisms of grain motion are as follows:
 - **Traction (rolling and sliding):** Important factors: frictional drag and lift forces exerted by the flow and slope.
 - **Saltation (hopping):** Grains are temporarily suspended by fluid vortices or by ballistic impact and then released. Grain movement may be continuous or intermittent depending on the flow regime.

Suspended load: They are particulate sediment that is carried in the body of the flow and moves at the same velocity as the flow. A small particle (e.g. clay and fine silt), with a large relative surface area, is held in suspension more easily because of the electrostatic attraction between the unsatisfied charges on grain's surface and the water molecules. This force, tending to keep the particle in the flow, is large compared to the weight of the particle.

The Hjulstrom curve shows that a much higher velocity is required to entrain clay and fine silt than coarse sand. However, once the fine sediment is in suspension, a much lower velocity is required to maintain it in suspension. The quantity and quality of the load is defined in terms of competence and capacity.

Dissolved load: material that is chemically carried in the water. The factors that govern the percentage of dissolved and suspended load include:

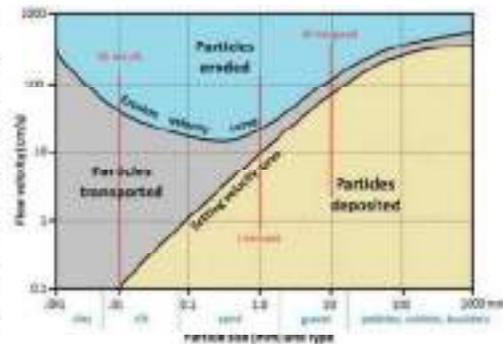
- Climate: temperature, precipitation, vegetation
- Vegetation: type and amount
- Activity by man: mining, construction, clear cutting, etc.

- Rock solubility: e.g. hard water in carbonate terranes
- Erodibility of materials in the drainage basin
- Relief and slope (affects PE of flow)

Wash Load: Sometimes finer particles from upland catchment (sizes which are not present in the bed material), called wash load, are also transported in suspension. The combined bed material and wash load is called Total load.

TRANSPORT RATE

When the velocity of water flowing over a bed of non-cohesive sediment flow overcomes the resistance offered by the grain due to its mass, cohesion and other forces. Properties like shape and position of centre of gravity of the grain play important roles in determining the degree of resistance offered. A diagram compiled by Hjulstrom (1935) revealed the relationship between critical erosion velocity and grain size. The field above the curve indicates the condition suitable for entrainment of grains.



Formulas to calculate sediment transport rate exist for sediment moving in several different parts of the flow. These formulas are often segregated into bed load, suspended load, and wash load. They may sometimes also be segregated into bed material load and wash load.

DEFINING BED LOAD

Bed load moves by rolling, sliding, and hopping (or saltating) over the bed, and moves at a small fraction of the fluid flow velocity. Bed load is generally thought to constitute 5 -10% of the total sediment load in a stream, making it less important in terms of mass balance. However, the bed material load (the bed load plus the portion of the suspended load which comprises material derived from the bed) is often dominated by bed load, especially in gravel-bed rivers. This bed material load is the only part of the sediment load that actively interacts with the bed. As the bed load is an important component of that, it plays a major role

in controlling the morphology of the channel. Bed load transport rates are usually expressed as being related to excess dimensionless shear stress raised to some power. Excess dimensionless shear stress is a non-dimensional measure of bed shear stress about the threshold for motion.

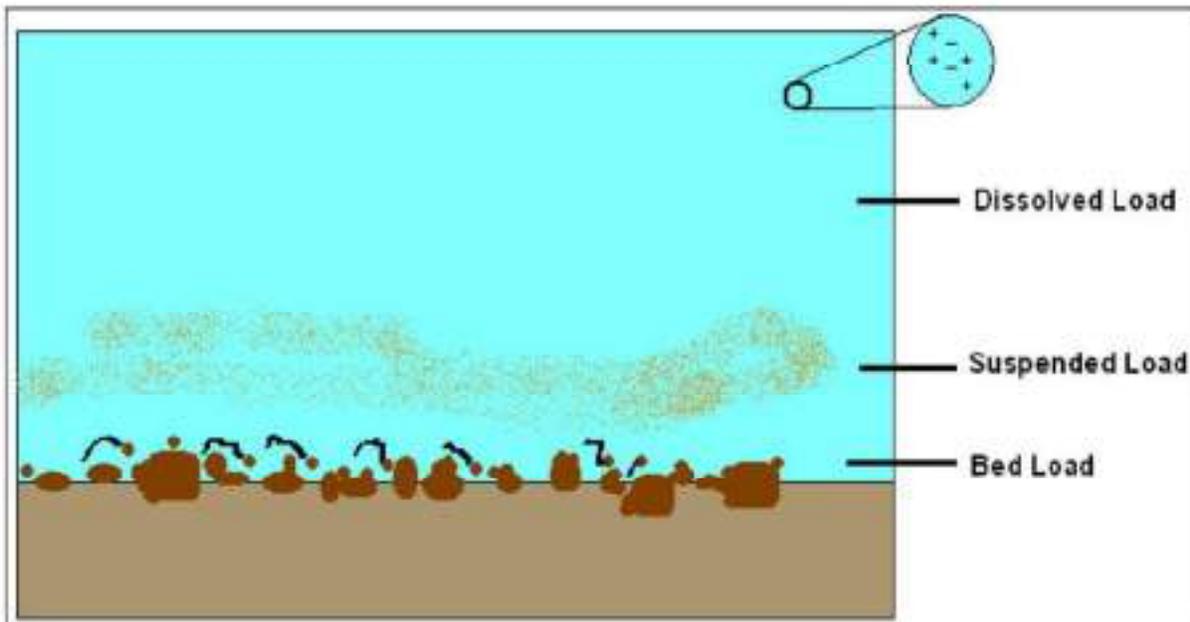


Figure No. 4.2: Sediment load movement

Dissolved load is not sediment. It is composed of disassociated ions moving along with the flow. It may, however, constitute a significant proportion (often several percent, but occasionally greater than half) of the total amount of material being transported by the stream.

DEFINING WASHLOAD

The distinction between bed-material-load and wash-load components of the total load adopted here is that wash load is not found in appreciable quantities in the bed of channel. However, the precise definition of what constitutes an appreciable quantity is unclear, meaning that the threshold grain size separating bed-material load and wash load may be defined in several ways. Wash load is the grain size of which 10 percent of the bed mixture is finer. This basically different behaviour of the fine and the coarse particles in the same channel has led the author and collaborators to assume that the fine particles in the flows till behave like material called Wash load in the concrete channel whereas the coarse particles act like the sediment in a strictly alluvial channel.

These investigators give the limiting grain size between wash load and alluvial or bed load in terms of the composition of the sediment deposit in the bed. They state that all particle sizes that are not significantly represented in the deposit must be considered as wash load. More specifically, the limiting size may be

arbitrarily chosen from the mechanical analysis of the deposit as that grain size of which 10 percent of the bed mixture is finer. This rule seems to be rather generally applicable as long as low-water and dead-water deposits are excluded from the bed sediment.

Wash load is the portion of sediment that is carried by a fluid flow, usually in a river, such that it always remains close to the free surface (near the top of the flow in a river). It is in near-permanent suspension and is transported without deposition, essentially passing straight through the stream. It consists of the finest particles and can be defined by having a Rouse number of <0.8 , meaning that the turbulent mixing velocity is far greater than the settling velocity.

Composition: The composition of wash load is distinct because it is almost entirely made up of grains that are only found in small quantities in the bed. Wash load grains tend to be very small (mostly clays & silts but some fine sands) and therefore have a small settling velocity, being kept in suspension by the flow turbulence.

Velocity: Wash load is carried within the water column as part of the flow, and therefore moves with the mean flow velocity of main stream. Because there is little or no interaction with the bed, the particles extract only negligible momentum from the flow.

Wash Load Dynamics: There is no universally accepted definition of wash load, yet despite this, the wider concept that sediment in transport that is finer than that making up the bed of the channel behaves differently and plays a different role in the sediment transfer system is widely perceived to have merit and has often proven useful in river engineering studies. In this respect, there are three tenants within the wash load and bed-material load concept that are relevant from a practical regional sediment management perspective. It follows that changes in the quantity of wash load in transport (due to the addition or removal of washload sources) will seldom trigger significant morphological responses and marked changes to the stability of the channel. Conversely, imbalances in the bed-material load will usually drive local morphological response through channel scour (where transport capacity exceeds supply) or fill (where supply exceeds transport capacity). Second, the quantity of wash load carried by a stream is limited not by the streams's sediment transport capacity, but by the available supply. It follows that it is only the bed-material load that most sediment transport equations can calculate on the basis of the transport capacity indicated by the local flow hydraulics. Wash-load transport cannot be predicted this way, but can only be estimated on the basis of comprehensive, quantitative assessment of wash-load sediment sources. Third, the movement of wash load is relatively rapid compared to that of the bed-material load. In a sand-bed channel, where the wash load is composed of fine sands, silts and clays that are fairly evenly distributed throughout the water column, wash load may move through the channel.

SUSTAINABLE RIVER BED SAND MINING

As per Sustainable Sand Mining Management Guideline, 2016, by Ministry of Environment, Forest and Climate Change, following considerations should be kept in mind for sand / gravel mining:

- Parts of the river reach that experience deposition or aggradation shall be identified first. The Lease holder/Environmental Clearance holder may be allowed to extract the sand and gravel deposit in these locations to manage aggradation problem.
- The distance between sites for sand and gravel mining shall depend on the replenishment rate of the river. Sediment rating curve for the potential sites shall be developed and checked against the extracted volumes of sand and gravel.
- Sand and gravel may be extracted across the entire active channel during the dry season.
- Abandoned stream channels on terrace and inactive floodplains are preferred rather than active channels and their deltas and flood plains. Stream should not be diverted to form inactive channel.
- Layers of sand and gravel which could be removed from the river bed shall depend on the width of the river and replenishment rate of the river.
- Sand and gravel shall not be allowed to be extracted where erosion may occur, such as at the concave bank.
- Segments of braided river system should be used preferably falling within the lateral migration area of the river regime that enhances the feasibility of sediment replenishment.
- Sand and gravel shall not be extracted within 200 to 500 meter from any crucial hydraulic structure such as pumping station, water intakes, and bridges. The exact distance should be ascertained by the local authorities based on local situation. The cross-section survey should cover a minimum distance of 1.0 km upstream and 1.0 km downstream of the potential reach for extraction. The sediment sampling should include the bed material and bed material load before, during and after extraction period. Develop a sediment rating curve at the upstream end of the potential reach using the surveyed cross-section. Using the historical or gauged flow rating curve, determine the suitable period of high flow that can replenish the extracted volume. Calculate the extraction volume based on the sediment rating curve and high flow period after determining the allowable mining depth.
- Sand and gravel could be extracted from the downstream of the sand bar at river bends.

Retaining the upstream one to two thirds of the bar and riparian vegetation is accepted as a method to promote channel stability.

- Flood discharge capacity of the river could be maintained in areas where there are significant flood hazard to existing structures or infrastructure. Sand and gravel mining may be allowed to maintain the natural flow capacity based on surveyed cross-section history.
- Alternatively off-channel or floodplain extraction is recommended to allow rivers to replenish the quantity taken out during mining.
- The Piedmont Zone (Bhabhar area) particularly in the Himalayan foothills, where riverbed material is mined, this sandy-gravelly track constitutes excellent conduits and holds the greater potential for ground water recharge. Mining in such areas should be preferred in locations selected away from the channel bank stretches.
- Mining depth should be restricted to 3 meter and distance from the bank should be 3 meter or 10 percent of the river width whichever less.
- The borrow area should preferably be located on the river side of the proposed embankment, because they get silted up in course of time. For low embankment less than 6 m in height, borrow area should not be selected within 25 m from the toe/heel of the embankment. In case of higher embankment the distance should not be less than 50 m. In order to obviate development of flow parallel to embankment, cross bars of width eight times the depth of borrow pits spaced 50 to 60 meters centre-to-centre should be left in the borrow pits.
- Demarcation of mining area with pillars and geo-referencing should be done prior to start of Mining.

The effects of unscientific and excessive sand and gravel mining are as follows:

- Extraction of bed material in excess of replenishment by transport from upstream causes the bed to lower (degrade) upstream and downstream of the site of removal.
- In-stream habitat is impacted by increase in river gradient, suspended load, sediment transport and deposition. Excessive sediment deposition for replenishment increases turbidity which prevents penetration of light required for photosynthesis and reduces food availability of aquatic fauna.
- Riparian habitat including vegetative cover on and adjacent to the river banks it controls erosion, provide nutrient inputs into the stream and prevents intrusion of pollutants in the stream through runoff. Bank erosion and change of morphology of the river can destroy the riparian vegetative cover.
- Bed degradation are responsible for channel shifting, causing loss of properties and degradation of landscape, it can also undermine bridge supports, pipe lines or other structures.
- Degradation may change the morphology of the river bed, which constitutes one aspect of the aquatic habitat.

- Degradation can deplete the entire depth of gravelly bed material, exposing other substrates that may underlie the gravel, which could in turn affect the quality of aquatic habitat. Lowering of ground water table in the flood plain because of lowering of riverbed level as well as river water level takes place because of extraction and draining out of excessive ground water from the adjacent areas. So, if a floodplain aquifer drains to the stream, groundwater levels can be lowered as a result of bed degradation.
- Lowering of the water table can destroy riparian vegetation.
- Excessive pumping of ground water in the process of mining in abandoned channels depletes ground water causing scarcity of irrigation and drinking water. In extreme cases it may create ground fissures and subsidence in adjacent areas.
- Flooding is reduced as bed elevations and flood heights decrease, reducing hazard for human occupancy of floodplains and the possibility of damage to engineering works.
- The supply of overbank sediments to floodplains is reduced as flood heights decrease.
- An un-scientific and unregulated sand and gravel mining tends to increase channel bank scouring and erosion. This causes a large degree of meandering of rivers and sometimes it could be in kms.
- Rapid bed degradation may induce bank collapse and erosion by increasing the heights of banks.
- Polluting ground water by reducing the thickness of the filter material especially if mining is taking place at top of recharge fissures.
- Choking of sand layer which acts as filter for ingress of ground water from river by dumping of finer material, compaction of filter zone due to movement of heavy vehicles. It also reduces the permeability and porosity of the filter material.
- Removal of gravel from bars may cause downstream bars to erode if they subsequently receive less bed material than is carried downstream from them by fluvial transport.
- Ecological effects on bird nesting, fish migration, angling, etc.
- Indiscrete mining activities lead to increased concentration of suspended sediment in the river which in turn causes siltation of water resources projects.
- Un-scientific and unregulated sand and gravel mining leads to the severe health hazards like air quality degradation and dust fog.
- Impacts on coastal processes.

As such, it becomes essential to conduct a replenishment study.

- The need for replenishment study for river bed sand is required in order to nullify the adverse impacts arising due to excessing sand extraction. Mining within or near riverbed has a direct impact on the stream's physical characteristics, such as channel geometry, bed elevation, substratum composition and stability, in-stream roughness of the bed, flow velocity, discharge capacity, sediment transport capacity, turbidity, temperature etc. Alteration or modification of the above attributes may cause an impact on the ecological equilibrium of the riverine regime, disturbance in channel configuration and flow-paths. This may also cause an adverse impact on in- stream biota and riparian habitats. It is assumed that the riparian habitat disturbance is minimum if the replenishment is equal to excavation for a given stretch. Therefore, to minimize the adverse impact arising out of sand mining in a given river stretch, it is imperative to have a study of replenishment of material during the defined period.
- As per the provisions of EM Guidelines for Sand Mining – 2020, replenishment study requires filed surveys. For this, original ground level (OGL) are to be recorded and area of aggradation/deposition needs to be ascertained by comparing the level difference between the outside riverbed OGL and water level.
- The river reaches with sand provide the resource and thus it is necessary to ascertain the rate of replenishment of the mineral. Regular replenishment study needs to be carried out to keep a balance between deposition and extraction.
- The current study has been done on the basis of Physical Survey of field as per proviso of Section 5.2.1 of EMSM-2020 Guidelines.
- The conventional survey using DGPS and other survey tools are used to define elevation contours of the lease area as the contour and the elevation benchmarks provide the baseline data for assessing the pre and post-study period scenario.
- Baseline data on elevation status by formation of grids has been done on intervals depending on the geographical and site-specific conditions
- The changes observed in the elevation in per and post scenario shall be depicted in graphical forms along with reserve estimation of the mining area.

LIST OF EQUIPMENTS/MANPOWER AND SOFTWARES

Statutory Requirement :- As per Section 5.2.2 of EMGSM-2020 Guidelines the details of Manpower/Experts , Equipment's and Software's are as under:-

Head	Details	Quantity/Nos.
Manpower/Experts		
1. Shri Subhasish Dutta	Geologist	1
2. Shri Suraj Dubey – R.Q.P.	Geologist & R.Q.P.	1
3. Shri Gulshan Geur	Senior Environment Expert	2
4. Shri Arun Awasthi	Program Coordinator	1
5. Shri Amit Rai, Shri Praveen Pandey , Shri Ram Raksha ,	Field Expert / Foreman	3
6. Shri C.M, Tyagi	CAD/GIS Expert	
7. Shri Rahul Singh	EIA Coordinator (Mining)	1
8. Ms. Jyoti Negi	Environment Planner – Data compilation and Report	1
Equipment's		
• For Pit Profile	JCB Machine for Drilling	4
• For Reserve Estimation and assessment of Mineral Quality	Augar / JCB / Measurement Devices	12
• For Geo-coordinates	Garmin GPS	8
• For Collecting Elevation Profiles	DGPS Equipment & Drone	4
Software's		
• For reporting surface/geological sections	ArcGIS	2
• For Lease Detail modelling and Remote data collection	Google Earth	2
• For collection of onsite work profiles	Time Stamp Camera	6
• For Report / For Baseline Data Modelling	MS-Word/ MS-Excel	2
• For Data Modelling	Q-GIS	1

Inventory of R.B.M. Leases in District Saharanpur

OPERATIVE LEASES

S4.2 No	Tehsil	River	Village	Gata No. / Khand No. / Zone No.	Area	Pillar	Latitude	Longitude
1	Behat	Badshahibagh Rao	Mayapur Rooppur	Gata No. 14/1	3.100	A	30° 19' 21.41" N	77° 38' 26.35" E
						B	30° 19' 17.62" N	77° 38' 30.56" E
						C	30° 19' 13.68" N	77° 38' 25.07" E
						D	30° 19' 17.44" N	77° 38' 20.78" E
2	Behat	Yamuna	Bartha Korsi	Gata No. - 1	36.000	A	30° 14' 00.94" N	77° 31' 13.91" E
						B	30° 14' 16.50" N	77° 31' 24.43" E
						C	30° 14' 13.69" N	77° 31' 31.19" E
						D	30° 14' 19.59" N	77° 31' 37.85" E
						E	30° 14' 37.10" N	77° 31' 40.80" E
						F	30° 14' 39.19" N	77° 31' 36.25" E
						G	30° 14' 26.08" N	77° 31' 29.05" E
						H	30° 14' 19.19" N	77° 31' 2.18" E
3	Behat	Bodkula Ra	Haidarpur Hindwala	Khand No / Gata No. - 8/1, 19 & 22	4.200	A	30° 15' 20.64" N	77° 40' 42.10" E
						B	30° 15' 20.54" N	77° 41' 00.42" E
						C	30° 15' 17.98" N	77° 41' 01.84" E
						D	30° 15' 17.71" N	77° 40' 42.89" E
4	Behat	Khurwali Ra	Sherpur Pelon	Gata No. - 378/2 & 379/2	7.000	A	30° 15' 52.04" N	77° 39' 22.56" E
						B	30° 15' 51.84" N	77° 39' 27.43" E
						C	30° 16' 06.24" N	77° 39' 31.26" E
						D	30° 16' 07.18" N	77° 39' 25.07" E
5	Behat	Yamuna	Nuniyari Achatmal	Gata No. - 1/1/1 Laot 38	24.290	A	30° 11' 00.90" N	77° 29' 25.83" E
						B	30° 11' 12.98" N	77° 29' 12.21" E
						C	30° 11' 24.95" N	77° 29' 26.28" E
						D	30° 11' 21.79" N	77° 29' 29.68" E

						E	30°11'20.39" N	77°29'33.03" E
						F	30°11'18.64" N	77°29'33.83" E
						G	30°11'17.01" N	77°29'34.70" E
						H	30°11'14.93" N	77°29'32.91" E
						I	30°11'09.54" N	77°29'31.35" E
						J	30°11'03.46" N	77°29'29.55" E
6	Behat	Yamuna	Rchna	Khand No. / Gata no. - 03, Lot No - 03	8.050	A	30° 21' 36.45" N	77° 36' 05.61" E
						B	30° 21' 39.62" N	77° 36' 00.26" E
						C	30° 21' 37.95" N	77° 35' 50.38" E
						D	30° 21' 41.71" N	77° 36' 02.50" E
7	Behat	Gaisara Rao	Rahena	Gata No. 179/2	3.750	A	30° 19' 56.61" N	77° 36' 32.69" E
						B	30° 19' 54.45" N	77° 36' 35.03" E
						C	30° 19' 47.72" N	77° 36' 20.40" E
						D	30° 19' 49.81" N	77° 36' 18.31" E
8	Nukur	Yamuna	Dhikkan Kalan	Gata No. - 839, 841 to 856, 858, 859, 860, 861, 863, 864, 865, 866, 867, 871, 872, 888, 889, 406, 407	52.63	A	30° 1'20.61"N	77°17'23.68"E
						B	30° 1'24.58"N	77°17'15.45"E
						C	30° 1'32.77"N	77°17'19.87"E
						D	30° 1'42.25"N	77°17'24.49"E
						E	30° 1'41.34"N	77°17'31.04"E
						F	30° 1'52.02"N	77°17'39.09"E
						G	30° 1'54.80"N	77°17'51.61"E
						H	30° 1'56.88"N	77°17'52.96"E
						I	30° 2'2.71"N	77°18'5.82"E
						J	30° 1'59.86"N	77°18'8.25"E
						K	30° 1'57.85"N	77°18'7.25"E
						L	30° 1'58.76"N	77°18'5.82"E
						M	30° 1'57.46"N	77°18'4.89"E
						N	30° 1'57.00"N	77°18'1.96"E
						O	30° 1'53.50"N	77°18'0.53"E
						P	30° 1'47.64"N	77°17'52.52"E
						Q	30° 1'42.10"N	77°17'46.53"E
						R	30° 1'32.38"N	77°17'39.44"E
						S	30° 1'27.11"N	77°17'31.55"E

NON-OPERATIVE LEASES

S.No	Tehsil	River	Village	Gata No. / Khand No. / Zone No.	Area	Pillar	Latitude	Longitude
1	Behat	Khairawali Ra	Sberpur Pelon	403, 404/1, 405, 406/1, 416/2, 421/1, 422/2, 423/2, 424/2, 429 and 431	6.475	A	30°16'35.16"N	77°39'44.44"E
						B	30°16'32.34"N	77°39'31.41"E
						C	30°16'21.11"N	77°39'36.26"E
						D	30°16'22.11"N	77°39'34.41"E
2	Behat	Kaluwala	Kaluwala Pahadipur	119/1, 120/1, 192/1, 193/1, 125/4	14.900	A	30°12'08.76"N	77°45'37.77"E
						B	30°12'06.03"N	77°45'42.25"E
						C	30°12'00.52"N	77°45'38.93"E
						D	30°11'40.91"N	77°45'32.30"E
						E	30°11'41.72"N	77°45'25.51"E
						F	30°12'02.80"N	77°45'33.06"E
3	Behat	Yamuna	Akbarpur Bans Aehatmal	1	17.900	A	30°16'27.80"N	77°32'46.96"E
						B	30°16'34.01"N	77°32'47.53"E
						C	30°16'42.58"N	77°32'53.94"E
						D	30°16'43.84"N	77°32'58.19"E
						E	30°16'50.96"N	77°32'47.76"E
						F	30°16'46.69"N	77°32'43.28"E
						G	30°16'39.08"N	77°32'41.04"E
						H	30°16'36.08"N	77°32'33.91"E
4	Behat	Yamuna	Arazi Jevadi Ahatmal and Masoodpur Garh Aehatmal	1 and 1	13.800	A	30°15'51.33"N	77°32'21.84"E
						B	30°15'58.45"N	77°32'08.63"E
						C	30°15'45.65"N	77°32'03.15"E
						D	30°15'41.84"N	77°32'13.01"E
5	Behat	Yamuna	Shehjadpur Bans Aehatmal	1	13.000	A	30°15'24.84"N	77°31'57.01"E
						B	30°15'12.32"N	77°31'47.88"E
						C	30°15'16.91"N	77°31'36.94"E
						D	30°15'28.43"N	77°31'48.83"E

6	Behat	Yamuna	Alauddinpur Bans Achatmal	1/1	9.580	A	30°16'14.92"N	77°32'39.76"E
						B	30°16'17.99"N	77°32'32.74"E
						C	30°16'08.09"N	77°32'23.84"E
						D	30°16'02.92"N	77°32'31.72"E
7	Behat	Yamuna	Mehmoodpur Nangli Achatmal	1	15.700	A	30°16'02.98"N	77°32'30.74"E
						B	30°16'10.84"N	77°32'18.84"E
						C	30°16'00.40"N	77°32'11.56"E
						D	30°15'51.70"N	77°32'23.64"E
8	Behat	Yamuna	Shahpur Bans Achatmal	1/1	15.600	A	30°16'27.75"N	77°32'46.14"E
						B	30°16'16.01"N	77°32'38.50"E
						C	30°16'20.43"N	77°32'28.70"E
						D	30°16'35.53"N	77°32'33.20"E
9	Behat	Yamuna	Nityanandpur Achatmal and Sald- mohamadpur Achatmal	1 and 1ma	17.700	A	30°15'25.77"N	77°31'57.79"E
						B	30°15'41.32"N	77°32'12.80"E
						C	30°15'46.16"N	77°32'00.64"E
						D	30°15'28.87"N	77°31'50.13"E
10	Behat	Yamuna	Abutalibpur Garh Achatmal	1	37.000	A	30°14'41.78"N	77°31'38.30"E
						B	30°14'49.46"N	77°31'21.34"E
						C	30°14'16.20"N	77°31'36.25"E
						D	30°14'11.96"N	77°31'46.05"E
11	Behat	Yamuna	Nuniyari Athmal – Khand Second	1/1	23.200	A	30°11'00.50"N	77°29'25.19"E
						B	30°10'59.39"N	77°29'23.26"E
						C	30°10'58.86"N	77°29'15.55"E
						D	30°10'55.77"N	77°29'10.53"E
						E	30°10'46.29"N	77°29'04.02"E
						F	30°10'39.87"N	77°29'00.42"E
						G	30°10'46.96"N	77°29'51.89"E
						H	30°10'51.56"N	77°29'56.86"E

						I	30°10'49.46"N	77°29'58.83"E
						J	30°11'02.30"N	77°29'11.12"E
						K	30°11'07.26"N	77°29'05.46"E
						L	30°11'12.52"N	77°29'11.64"E
12	Behat	Yamuna	Aslampur Bartha – First	1	36.600	A	30°13'45.87"N	77°31'09.07"E
						B	30°13'23.05"N	77°31'53.85"E
						C	30°13'13.45"N	77°31'42.33"E
						D	30°13'16.67"N	77°31'36.60"E
						E	30°13'50.98"N	77°31'57.80"E
13	Behat	Yamuna	Rasoolpur Urf Rasooli	1	34.000	A	30°12'17.09"N	77°30'18.81"E
						B	30°12'16.42"N	77°30'17.32"E
						C	30°12'05.34"N	77°30'13.17"E
						D	30°11'59.82"N	77°30'01.24"E
						E	30°11'46.33"N	77°29'58.50"E
						F	30°11'59.32"N	77°29'43.47"E
						G	30°12'21.10"N	77°30'16.04"E
14	Behat	Yamuna	Aslampur Bartha – Second	1	28.160	A	30°13'04.93"N	77°30'44.59"E
						B	30°12'35.50"N	77°30'28.50"E
						C	30°12'38.19"N	77°30'18.84"E
						D	30°13'09.39"N	77°30'35.57"E

Study and Results of Leases in pre-monsoon (2022) scenario.

1. Pre-monsoon study of total Twenty-Two (22) operative leases where done as per the methodology elaborated in Chapter 3 of the Report.
2. The present survey is the done to report the quantity of mineral before monsoon along with baseline data collection of elevation profiles through DGPS and Drone Survey.
3. It is anticipated that results of year wise surveys will help the state government to establish the replenishment rate of the river based on which future action may be planned.
4. The Physical topographic Survey of the leases using DGPS and Drone Survey to record and report the current elevation profiles of the lease areas. Further Pit profiles up-to the depth of 3 meters were done to estimate the quantity of reserve and analyse sustainable mining to be recommended for grant/operations of leases.
5. Baseline data of elevation status in grids where recorded on cross sections and prepared depending on the condition of site.
6. Field books and database of recordings were structured in a tabulated manner narrating the mRL of OGL (On Ground Level) Points having longitude/latitude.
7. GIS software modelling were done to correlate the data and net results are shown in graphical forms with appropriate scales.
8. Lease wise results are reported in the subsequent sections. The results of pre-monsoon baseline data collection shall be co-related with post-monsoon data to report overall replenishment.

OPERATIVE LEASES

Particulars	Details / Observation
Serial Number	01
Tehsil	Behat
Village	Mayapur Rooppur
Gata No. / Khand No.	Gata No. 14/1
Area	3,100 ha.
River	Bedshahibagh Rao (Seasonal River)
Classification of Minor Mineral	R.B.M. (River Bed Material – Sand/Bajri/Boldura) in mixed state.
Period of Survey	June-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME II & III of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> The highest elevation observed in the lease is 394.662. The lowest elevation observed is 388.980. The lease has an overall elevation difference of 5.682 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> Pre-monsoon Ground Control Points were fixed and elevation profiles were recorded which are serially tabulated and schematically presented in surface map in VOLUME-II. The net change in elevation profile shall be recorded in post-monsoon scenario and replenished volume shall be reported in post-monsoon report along with cross sections.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> Pit Profiles upto depth of 3 meters were conducted at regular intervals. R.B.M. in mixed state in most form was found up-to a depth of 3 meters. Ground water intersection was not observed while conducting pit profiles.
Conclusion	<ul style="list-style-type: none"> The current elevation profile recorded by DRONE and DGPS methods shows exposure of existing reserves of R.B.M in mixed state to a quantum of approx. xx cum. The current mineral reserve is capable to support production for long term periods. The results of post monsoon replenishment reserve shall be added/co-related with present reserve to recommend the overall sustainable production quantity and period as per Guidelines.

Particulars	Details / Observation
Serial Number	02
Tehsil	Behat
Village	Bartha Korsi
Gata No. / Khand No.	Gata No. - 1
Area	36.000 ha.
River	Yamuna (Perennial River)
Classification of Minor Mineral	R.B.M. (River Bed Material – Sand/Bajri/Boldure) in mixed state.
Period of Survey	June-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME II & II of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> • The highest elevation observed in the lease is 302.492. • The lowest elevation observed is 292.200. • The lease has an overall elevation difference of 10.292 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> • Pre-monsoon Ground Control Points were fixed and elevation profiles were recorded which are serially tabulated and schematically presented in surface map in VOLUME-II. The net change in elevation profile shall be recorded in post-monsoon scenario and replenished volume shall be reported in post-monsoon report along with cross sections.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> • Pit Profiles upto depth of 3 meters were conducted at regular intervals. • R.B.M. in mixed state in moist form was found up-to a depth of 3 meters. • Ground water intersection was non observed while conducting pit profiles.
Conclusion	<ul style="list-style-type: none"> • The current elevation profile recorded by DRONE and DGPS methods shows exposure of existing reserves of R.B.M in mixed state to a quantum of approx. xx cum. • The current mineral reserve is capable to support production for long term periods. • The results of post-monsoon replenishment reserve shall be added/co-related with present reserve to recommend the overall sustainable production quantity and period as per Guidelines.

Particulars	Details / Observation
Serial Number	03
Tehsil	Behat
Village	Haidarpur Hindwala
Gata No. / Khand No.	Khand No / Gata No. - 8/1 , 19 & 22
Area	4.200 ha.
River	Baditara Ra (Seasonal River)
Classification of Minor Mineral	R.B.M. (River Bed Material – Sand/Bajri/Boldure) in mixed state.
Period of Survey	June-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME II & II of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> • The highest elevation observed in the lease is 377.00 • The lowest elevation observed is 368.000. • The lease has an overall elevation difference of 9.000 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> • Pre-monsoon Ground Control Points were fixed and elevation profiles were recorded which are serially tabulated and schematically presented in surface map in VOLUME-II. The net change in elevation profile shall be recorded in post-monsoon scenario and replenished volums shall be reported in post-monsoon report along with cross sections.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> • Pit Profiles upto depth of 3 meters were conducted at regular intervals. • R.B.M. in mixed state in moist form was found up-to a depth of 3 meters. • Ground water intersection was non observed while conducting pit profiles.
Conclusion	<ul style="list-style-type: none"> • The current elevation profile recorded by DRONE and DGPS methods shows exposure of existing reserves of R.B.M in mixed state to a quantum of approx. xx cum. • The current mineral reserve is capable to support production for long term periods. • The results of post-monsoon replenishment reserve shall be added/co-related with present reserve to recommend the overall sustainable production quantity and period as per Guidelines.

Particulars	Details / Observation
Serial Number	04
Tehsil	Behat
Village	Sherpur Pelon
Gata No. / Khand No.	Gata No. - 378/2 & 379/2
Area	7,000 ha.
River	Khurwali Ra (Seasonal River)
Classification of Minor Mineral	R.B.M. (River Bed Material – Sand/Bajri/Boldura) in mixed state.
Period of Survey	June-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME II & II of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> • The highest elevation observed in the lease is 355,000. • The lowest elevation observed is 349,000. • The lease has an overall elevation difference of 6,000 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> • Pre-monsoon Ground Control Points were fixed and elevation profiles were recorded which are serially tabulated and schematically presented in surface map in VOLUME-II. The net change in elevation profile shall be recorded in post-monsoon scenario and replenished volume shall be reported in post-monsoon report along with cross sections.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> • Pit Profiles upto depth of 3 meters were conducted at regular intervals. • R.B.M. in mixed state in moist form was found up-to a depth of 3 meters. • Ground water intersection was non observed while conducting pit profiles.
Conclusion	<ul style="list-style-type: none"> • The current elevation profile recorded by DRONE and DGPS methods shows exposure of existing reserves of R.B.M in mixed state to a quantum of approx. xx cum. • The current mineral reserve is capable to support production for long term periods. • The results of post-monsoon replenishment reserve shall be added/co-related with present reserve to recommend the overall sustainable production quantity and period as per Guidelines.

Particulars	Details / Observation
Serial Number	05
Tehsil	Behat
Village	Nuniyari Aehatmal
Gata No. / Khand No.	Gata No. - 1/1/1 Laal 36
Area	24.290 ha.
River	Yamuna (Perennial River)
Classification of Minor Mineral	R.B.M. (River Bed Material – Sand/Bajri/Bouldure) in mixed state.
Period of Survey	June-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME II & II of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> • The highest elevation observed in the lease is 294.000 • The lowest elevation observed is 284.000. • The lease has an overall elevation difference of 10.000 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> • Pre-monsoon Ground Control Points were fixed and elevation profiles were recorded which are serially tabulated and schematically presented in surface map in VOLUME-II. The net change in elevation profile shall be recorded in post-monsoon scenario and replenished volums shall be reported in post-monsoon report along with cross sections.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> • Pit Profiles upto depth of 3 meters were conducted at regular intervals. • R.B.M. in mixed state in moist form was found up-to a depth of 3 meters. • Ground water intersection was non observed while conducting pit profiles.
Conclusion	<ul style="list-style-type: none"> • The current elevation profile recorded by DRONE and DGPS methods shows exposure of existing reserves of R.B.M in mixed state to a quantum of approx. xx cum. • The current mineral reserve is capable to support production for long term periods. • The results of post-monsoon replenishment reserve shall be added/co-related with present reserve to recommend the overall sustainable production quantity and period as per Guidelines.

Particulars	Details / Observation
Serial Number	06
Tehsil	Behat
Village	Rehna
Gata No. / Khand No.	Khand No. / Gata no. - 03, Lot No – 03
Area	8.050 ha.
River	Yamuna (Perennial River)
Classification of Minor Mineral	R.B.M. (River Bed Material – Sand/Bajri/Bouldure) in mixed state.
Period of Survey	June-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME II & II of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> • The highest elevation observed in the lease is 356.665 • The lowest elevation observed is 345.100 • The lease has an overall elevation difference of 11.565 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> • Pre-monsoon Ground Control Points were fixed and elevation profiles were recorded which are serially tabulated and schematically presented in surface map in VOLUME-II. The net change in elevation profile shall be recorded in post-monsoon scenario and replenished volume shall be reported in post-monsoon report along with cross sections.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> • Pit Profiles upto depth of 3 meters were conducted at regular intervals. • R.B.M. in mixed state in most form was found up-to a depth of 3 meters. • Ground water intersection was non observed while conducting pit profiles.
Conclusion	<ul style="list-style-type: none"> • The current elevation profile recorded by DRONE and DGPS methods shows exposure of existing reserves of R.B.M in mixed state to a quantum of approx. xx cum. • The current mineral reserve is capable to support production for long term periods. • The results of post-monsoon replenishment reserve shall be added/co-related with present reserve to recommend the overall sustainable production quantity and period as per Guidelines.

Particulars	Details / Observation
Serial Number	07
Tehsil	Behat
Village	Rehna
Gata No. / Khand No.	Gata No. 179/2
Area	3.750 ha.
River	Gaisara Rao (Seasonal River)
Classification of Minor Mineral	R.B.M. (River Bed Material – Sand/Bajri/Bouldure) in mixed state.
Period of Survey	June-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME II & II of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> • The highest elevation observed in the lease is 357.739 • The lowest elevation observed is 351.120. • The lease has an overall elevation difference of 6.619 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> • Pre-monsoon Ground Control Points were fixed and elevation profiles were recorded which are serially tabulated and schematically presented in surface map in VOLUME-II. The net change in elevation profile shall be recorded in post-monsoon scenario and replenished volume shall be reported in post-monsoon report along with cross sections.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> • Pit Profiles upto depth of 3 meters were conducted at regular intervals. • R.B.M. in mixed state in moist form was found up-to a depth of 3 meters. • Ground water intersection was non observed while conducting pit profiles.
Conclusion	<ul style="list-style-type: none"> • The current elevation profile recorded by DRONE and DGPS methods shows exposure of existing reserves of R.B.M in mixed state to a quantum of approx. xx cum. • The current mineral reserve is capable to support production for long term periods. • The results of post-monsoon replenishment reserve shall be added/co-related with present reserve to recommend the overall sustainable production quantity and period as per Guidelines.

Particulars	Details / Observation
Serial Number	08
Tehsil	Nukur
Village	Dhikkan Kalan
Gata No. / Khand No.	Gata No. - 839, 841 to 856, 858, 859, 860, 861, 863, 864, 865, 866, 867, 871, 872, 888, 889, 406, 407
Area	52.63 ha.
River	Yamuna (Perennial River)
Classification of Minor Mineral	Ordinary Sand
Period of Survey	June-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME II & II of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> • The highest elevation observed in the lease is 276.669 • The lowest elevation observed is 261.100 • The lease has an overall elevation difference of 15.569 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> • Pre monsoon Ground Control Points were fixed and elevation profiles were recorded which are serially tabulated and schematically presented in surface map in VOLUME-II. The net change in elevation profile shall be recorded in post-monsoon scenario and replenished volume shall be reported in post-monsoon report along with cross sections.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> • Pit Profiles upto depth of 3 meters were conducted at regular intervals. • R.B.M. in mixed state in most form was found up-to a depth of 3 meters. • Ground water intersection was non observed while conducting pit profiles.
Conclusion	<ul style="list-style-type: none"> • The current elevation profile recorded by DRONE and DGPS methods shows exposure of existing reserves of R.B.M in mixed state to a quantum of approx. xx cum. • The current mineral reserve is capable to support production for long term periods. • The results of post-monsoon replenishment reserve shall be added/co-related with present reserve to recommend the overall sustainable production quantity and period as per Guidelines.

NON-OPERATIVE LEASES

Particulars	Details / Observation
Serial Number	01
Tehsil	Behat
Village	Sherpur Pelon
Gata No. / Khand No.	403, 404/1, 405, 406/1, 416/2, 421/1, 422/2, 423/2, 424/2, 429 and 431
Area	6.475 ha.
River	Khairawali Ra (Seasonal River)
Classification of Minor Mineral	R.B.M. (River Bed Material – Sand/Bajri/Boldure) in mixed state.
Period of Survey	June-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME II & II of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> • The highest elevation observed in the lease is 375.859 • The lowest elevation observed is 360.100. • The lease has an overall elevation difference of 15.759 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> • Pre-monsoon Ground Control Points were fixed and elevation profiles were recorded which are serially tabulated and schematically presented in surface map in VOLUME-II. The net change in elevation profile shall be recorded in post-monsoon scenario and replenished volume shall be reported in post-monsoon report along with cross sections.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> • Pit Profiles upto depth of 3 meters were conducted at regular intervals. • R.B.M. in mixed state in most form was found up-to a depth of 3 meters. • Ground water intersection was non observed while conducting pit profiles.
Conclusion	<ul style="list-style-type: none"> • The current elevation profile recorded by DRONE and DGPS methods shows exposure of existing reserves of R.B.M in mixed state to a quantum of approx. xx cum. • The current mineral reserve is capable to support production for long term periods. • The results of post-monsoon replenishment reserve shall be added/co-related with present reserve to recommend the overall sustainable production quantity and period as per Guidelines.

Particulars	Details / Observation
Serial Number	02
Tehsil	Behat
Village	Kaluwala Pahadipur
Gata No. / Khand No.	119/1 , 120/1 , 192/1 , 193/1 , 125/4
Area	14.900 ha.
River	Kaluwala (Seasonal River)
Classification of Minor Mineral	R.B.M. (River Bed Material – Sand/Bajri/Bouldure) in mixed state.
Period of Survey	June-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME II & II of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> • The highest elevation observed in the lease is 385.520 • The lowest elevation observed is 358.833 • The lease has an overall elevation difference of 26.687 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> • Pre-monsoon Ground Control Points were fixed and elevation profiles were recorded which are serially tabulated and schematically presented in surface map in VOLUME-II. The net change in elevation profile shall be recorded in post-monsoon scenario and replenished volums shall be reported in post-monsoon report along with cross sections.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> • Pit Profiles upto depth of 3 meters were conducted at regular intervals. • R.B.M. in mixed state in moist form was found up-to a depth of 3 meters. • Ground water intersection was non observed while conducting pit profiles.
Conclusion	<ul style="list-style-type: none"> • The current elevation profile recorded by DRONE and DGPS methods shows exposure of existing reserves of R.B.M in mixed state to a quantum of approx. xx cum. • The current mineral reserve is capable to support production for long term periods. • The results of post-monsoon replenishment reserve shall be added/co-related with present reserve to recommend the overall sustainable production quantity and period as per Guidelines.

Particulars	Details / Observation
Serial Number	03
Tehsil	Behat
Village	Akbarpur Bans Aahatmal
Gata No. / Khand No.	1
Area	17.900 ha.
River	Yamuna (Perennial River)
Classification of Minor Mineral	R.B.M. (River Bed Material – Sand/Bajri/Boulders) in mixed state.
Period of Survey	June-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME I & II of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> • The highest elevation observed in the lease is 319.090 • The lowest elevation observed is 307.100 • The lease has an overall elevation difference of 11.990 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> • Pre monsoon Ground Control Points were fixed and elevation profiles were recorded which are serially tabulated and schematically presented in surface map in VOLUME-II. The net change in elevation profile shall be recorded in post-monsoon scenario and replenished volume shall be reported in post-monsoon report along with cross sections.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> • Pit Profiles upto depth of 3 meters were conducted at regular intervals. • R.B.M. in mixed state in most form was found up-to a depth of 3 meters. • Ground water intersection was non observed while conducting pit profiles.
Conclusion	<ul style="list-style-type: none"> • The current elevation profile recorded by DRONE and DGPS methods shows exposure of existing reserves of R.B.M in mixed state to a quantum of approx. xx cum. • The current mineral reserve is capable to support production for long term periods. • The results of post-monsoon replenishment reserve shall be added/co-related with present reserve to recommend the overall sustainable production quantity and period as per Guidelines.

Particulars	Details / Observation
Serial Number	04
Tehsil	Behat
Village	Arazi Jevadi Ahatmal and Masoodpur Garh Aehatmal
Gata No. / Khand No.	1 and 1
Area	13.600 ha.
River	Yamuna (Perennial River)
Classification of Minor Mineral	R.B.M. (River Bed Material – Sand/Bajri/Boldure) in mixed state.
Period of Survey	June-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME II & II of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> • The highest elevation observed in the lease is 313.546 • The lowest elevation observed is 302.000 • The lease has an overall elevation difference of 11.546 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> • Pre-monsoon Ground Control Points were fixed and elevation profiles were recorded which are serially tabulated and schematically presented in surface map in VOLUME-II. The net change in elevation profile shall be recorded in post-monsoon scenario and replenished volums shall be reported in post-monsoon report along with cross sections.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> • Pit Profiles upto depth of 3 meters were conducted at regular intervals. • R.B.M. in mixed state in moist form was found up-to a depth of 3 meters. • Ground water intersection was non observed while conducting pit profiles.
Conclusion	<ul style="list-style-type: none"> • The current elevation profile recorded by DRONE and DGPS methods shows exposure of existing reserves of R.B.M in mixed state to a quantum of approx. xx cum. • The current mineral reserve is capable to support production for long term periods. • The results of post-monsoon replenishment reserve shall be added/co-related with present reserve to recommend the overall sustainable production quantity and period as per Guidelines.

Particulars	Details / Observation
Serial Number	05
Tehsil	Behat
Village	Shehjadpur Bans Aehatmal
Gata No. / Khand No.	1
Area	13.000 ha.
River	Yamuna (Perennial River)
Classification of Minor Mineral	R.B.M. (River Bed Material – Sand/Bajri/Boldure) in mixed state.
Period of Survey	June-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME II & II of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> • The highest elevation observed in the lease is 310.605 • The lowest elevation observed is 301.990 • The lease has an overall elevation difference of 8.615 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> • Pre-monsoon Ground Control Points were fixed and elevation profiles were recorded which are serially tabulated and schematically presented in surface map in VOLUME-II. The net change in elevation profile shall be recorded in post-monsoon scenario and replenished volums shall be reported in post-monsoon report along with cross sections.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> • Pit Profiles upto depth of 3 meters were conducted at regular intervals. • R.B.M. in mixed state in moist form was found up-to a depth of 3 meters. • Ground water intersection was non observed while conducting pit profiles.
Conclusion	<ul style="list-style-type: none"> • The current elevation profile recorded by DRONE and DGPS methods shows exposure of existing reserves of R.B.M in mixed state to a quantum of approx. xx cum. • The current mineral reserve is capable to support production for long term periods. • The results of post-monsoon replenishment reserve shall be added/co-related with present reserve to recommend the overall sustainable production quantity and period as per Guidelines.

Particulars	Details / Observation
Serial Number	06
Tehsil	Behat
Village	Alauddinpur Bans Aehatnal
Gata No. / Khand No.	1/1
Area	9.560 ha.
River	Yamuna (Perennial River)
Classification of Minor Mineral	R.B.M. (River Bed Material – Sand/Bajri/Boldure) in mixed state.
Period of Survey	June-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME II & II of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> • The highest elevation observed in the lease is 311.562 • The lowest elevation observed is 303.990 • The lease has an overall elevation difference of 7.572 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> • Pre-monsoon Ground Control Points were fixed and elevation profiles were recorded which are serially tabulated and schematically presented in surface map in VOLUME-II. The net change in elevation profile shall be recorded in post-monsoon scenario and replenished volume shall be reported in post-monsoon report along with cross sections.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> • Pit Profiles upto depth of 3 meters were conducted at regular intervals. • R.B.M. in mixed state in moist form was found up-to a depth of 3 meters. • Ground water intersection was non observed while conducting pit profiles.
Conclusion	<ul style="list-style-type: none"> • The current elevation profile recorded by DRONE and DGPS methods shows exposure of existing reserves of R.B.M in mixed state to a quantum of approx. xx cum. • The current mineral reserve is capable to support production for long term periods. • The results of post-monsoon replenishment reserve shall be added/co-related with present reserve to recommend the overall sustainable production quantity and period as per Guidelines.

Particulars	Details / Observation
Serial Number	07
Tehsil	Behat
Village	Mehmoodpur Nangli Aehatmal
Gata No. / Khand No.	1
Area	15.700 ha.
River	Yamuna (Perennial River)
Classification of Minor Mineral	R.B.M. (River Bed Material – Sand/Bajri/Bouldure) in mixed state.
Period of Survey	June-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME II & II of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> • The highest elevation observed in the lease is 319.060 • The lowest elevation observed is 303.100 • The lease has an overall elevation difference of 15.960 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> • Pre-monsoon Ground Control Points were fixed and elevation profiles were recorded which are serially tabulated and schematically presented in surface map in VOLUME-II. The net change in elevation profile shall be recorded in post-monsoon scenario and replenished volums shall be reported in post-monsoon report along with cross sections.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> • Pit Profiles upto depth of 3 meters were conducted at regular intervals. • R.B.M. in mixed state in moist form was found up-to a depth of 3 meters. • Ground water intersection was non observed while conducting pit profiles.
Conclusion	<ul style="list-style-type: none"> • The current elevation profile recorded by DRONE and DGPS methods shows exposure of existing reserves of R.B.M in mixed state to a quantum of approx. xx cum. • The current mineral reserve is capable to support production for long term periods. • The results of post-monsoon replenishment reserve shall be added/co-related with present reserve to recommend the overall sustainable production quantity and period as per Guidelines.

Particulars	Details / Observation
Serial Number	08
Tehsil	Behat
Village	Shahpur Bans Aehatmal
Gata No. / Khand No.	1/1
Area	15.600 ha.
River	Yamuna (Perennial River)
Classification of Minor Mineral	R.B.M. (River Bed Material – Sand/Bajri/Boulders) in mixed state.
Period of Survey	June-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME I & II of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> • The highest elevation observed in the lease is 320.461 • The lowest elevation observed is 306.980 • The lease has an overall elevation difference of 13.481 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> • Pre monsoon Ground Control Points were fixed and elevation profiles were recorded which are serially tabulated and schematically presented in surface map in VOLUME-II. The net change in elevation profile shall be recorded in post-monsoon scenario and replenished volume shall be reported in post-monsoon report along with cross sections.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> • Pit Profiles upto depth of 3 meters were conducted at regular intervals. • R.B.M. in mixed state in moist form was found up-to a depth of 3 meters. • Ground water intersection was non observed while conducting pit profiles.
Conclusion	<ul style="list-style-type: none"> • The current elevation profile recorded by DRONE and DGPS methods shows exposure of existing reserves of R.B.M in mixed state to a quantum of approx. xx cum. • The current mineral reserve is capable to support production for long term periods. • The results of post-monsoon replenishment reserve shall be added/co-related with present reserve to recommend the overall sustainable production quantity and period as per Guidelines.

Particulars	Details / Observation
Serial Number	09
Tehsil	Behat
Village	Nityanandpur Aehatmal and Said-mohamadpur Aehatmal
Gata No. / Khand No.	1 and 1ma
Area	17.700 ha.
River	Yamuna (Perennial River)
Classification of Minor Mineral	R.B.M. (River Bed Material – Sand/Dajri/Boldure) in mixed state.
Period of Survey	June-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME II & II of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> • The highest elevation observed in the lease is 311.392 • The lowest elevation observed is 296.859 • The lease has an overall elevation difference of 14.533 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> • Pre-monsoon Ground Control Points were fixed and elevation profiles were recorded which are serially tabulated and schematically presented in surface map in VOLUME-II. The net change in elevation profile shall be recorded in post-monsoon scenario and replenished volume shall be reported in post-monsoon report along with cross sections.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> • Pit Profiles upto depth of 3 meters were conducted at regular intervals. • R.B.M. in mixed state in moist form was found up-to a depth of 3 meters. • Ground water intersection was non observed while conducting pit profiles.
Conclusion	<ul style="list-style-type: none"> • The current elevation profile recorded by DRONE and DGPS methods shows exposure of existing reserves of R.B.M in mixed state to a quantum of approx. xx cum. • The current mineral reserve is capable to support production for long term periods. • The results of post-monsoon replenishment reserve shall be added/co-related with present reserve to recommend the overall sustainable production quantity and period as per Guidelines.

Particulars	Details / Observation
Serial Number	10
Tehsil	Behat
Village	Abutalibpur Garh Aehatmal
Gata No. / Khand No.	1
Area	37.000 ha.
River	Yamuna (Perennial River)
Classification of Minor Mineral	R.B.M. (River Bed Material – Sand/Bajri/Bouldure) in mixed state.
Period of Survey	June-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME II & II of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> • The highest elevation observed in the lease is 307.806 • The lowest elevation observed is 298.200 • The lease has an overall elevation difference of 9.606 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> • Pre-monsoon Ground Control Points were fixed and elevation profiles were recorded which are serially tabulated and schematically presented in surface map in VOLUME-II. The net change in elevation profile shall be recorded in post-monsoon scenario and replenished volums shall be reported in post-monsoon report along with cross sections.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> • Pit Profiles upto depth of 3 meters were conducted at regular intervals. • R.B.M. in mixed state in moist form was found up-to a depth of 3 meters. • Ground water intersection was non observed while conducting pit profiles.
Conclusion	<ul style="list-style-type: none"> • The current elevation profile recorded by DRONE and DGPS methods shows exposure of existing reserves of R.B.M in mixed state to a quantum of approx. xx cum. • The current mineral reserve is capable to support production for long term periods. • The results of post-monsoon replenishment reserve shall be added/co-related with present reserve to recommend the overall sustainable production quantity and period as per Guidelines.

Particulars	Details / Observation
Serial Number	11
Tehsil	Behat
Village	Nuniyari Athmal – Khand Second
Gata No. / Khand No.	1/1/1
Area	23.200 ha.
River	Yamuna (Perennial River)
Classification of Minor Mineral	R.B.M. (River Bed Material – Sand/Bajri/Boulders) in mixed state.
Period of Survey	June-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME II & II of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> • The highest elevation observed in the lease is 288.593 • The lowest elevation observed is 281.874 • The lease has an overall elevation difference of 6.719 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> • Pre monsoon Ground Control Points were fixed and elevation profiles were recorded which are serially tabulated and schematically presented in surface map in VOLUME-II. The net change in elevation profile shall be recorded in post-monsoon scenario and replenished volume shall be reported in post-monsoon report along with cross sections.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> • Pit Profiles upto depth of 3 meters were conducted at regular intervals. • R.B.M. in mixed state in most form was found up-to a depth of 3 meters. • Ground water intersection was non observed while conducting pit profiles.
Conclusion	<ul style="list-style-type: none"> • The current elevation profile recorded by DRONE and DGPS methods shows exposure of existing reserves of R.B.M in mixed state to a quantum of approx. xx cum. • The current mineral reserve is capable to support production for long term periods. • The results of post-monsoon replenishment reserve shall be added/co-related with present reserve to recommend the overall sustainable production quantity and period as per Guidelines.

Particulars	Details / Observation
Serial Number	12
Tehsil	Behat
Village	Aslampur Bartha – First
Gata No. / Khand No.	1
Area	36.600 ha.
River	Yamuna (Perennial River)
Classification of Minor Mineral	R.B.M. (River Bed Material – Sand/Bajri/Bouldure) in mixed state.
Period of Survey	June-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME II & II of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> • The highest elevation observed in the lease is 306.747 • The lowest elevation observed is 292.100 • The lease has an overall elevation difference of 14.647 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> • Pre-monsoon Ground Control Points were fixed and elevation profiles were recorded which are serially tabulated and schematically presented in surface map in VOLUME-II. The net change in elevation profile shall be recorded in post-monsoon scenario and replenished volume shall be reported in post-monsoon report along with cross sections.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> • Pit Profiles upto depth of 3 meters were conducted at regular intervals. • R.B.M. in mixed state in moist form was found up-to a depth of 3 meters. • Ground water intersection was non observed while conducting pit profiles.
Conclusion	<ul style="list-style-type: none"> • The current elevation profile recorded by DRONE and DGPS methods shows exposure of existing reserves of R.B.M in mixed state to a quantum of approx. xx cum. • The current mineral reserve is capable to support production for long term periods. • The results of post-monsoon replenishment reserve shall be added/co-related with present reserve to recommend the overall sustainable production quantity and period as per Guidelines.

Particulars	Details / Observation
Serial Number	13
Tehsil	Behat
Village	Rasoolpur Urf Rasooli
Gata No. / Khand No.	1
Area	34.000 ha.
River	Yamuna (Perennial River)
Classification of Minor Mineral	R.B.M. (River Bed Material – Sand/Bajri/Boulders) in mixed state.
Period of Survey	June-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME II & II of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> • The highest elevation observed in the lease is 295.824 • The lowest elevation observed is 286.839 • The lease has an overall elevation difference of 8.985 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> • Pre monsoon Ground Control Points were fixed and elevation profiles were recorded which are serially tabulated and schematically presented in surface map in VOLUME-II. The net change in elevation profile shall be recorded in post-monsoon scenario and replenished volume shall be reported in post-monsoon report along with cross sections.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> • Pit Profiles upto depth of 3 meters were conducted at regular intervals. • R.B.M. in mixed state in most form was found up-to a depth of 3 meters. • Ground water intersection was non observed while conducting pit profiles.
Conclusion	<ul style="list-style-type: none"> • The current elevation profile recorded by DRONE and DGPS methods shows exposure of existing reserves of R.B.M in mixed state to a quantum of approx. xx cum. • The current mineral reserve is capable to support production for long term periods. • The results of post-monsoon replenishment reserve shall be added/co-related with present reserve to recommend the overall sustainable production quantity and period as per Guidelines.

Particulars	Details / Observation
Serial Number	14
Tehsil	Behat
Village	Aslampur Bartha – Second
Gata No. / Khand No.	1
Area	28.180 ha.
River	Yamuna (Perennial River)
Classification of Minor Mineral	R.B.M. (River Bed Material – Sand/Bajri/Bouldure) in mixed state.
Period of Survey	June-2022
References for interpretation of pre-monsoon baseline data results and conclusion	Site inspection by Sub-Divisional Committee members conducting Physical Survey, DGPS Survey, Drone Survey, collection of on-ground records/elevation profiles is reports in VOLUME II & II of the report.
Interpretation of DRONE Survey Baseline Data Results	<ul style="list-style-type: none"> • The highest elevation observed in the lease is 300.106 • The lowest elevation observed is 288.120 • The lease has an overall elevation difference of 11.986 meters and existing deposits were verified during physical survey.
Interpretation of DGPS Survey Baseline Data Results	<ul style="list-style-type: none"> • Pre-monsoon Ground Control Points were fixed and elevation profiles were recorded which are serially tabulated and schematically presented in surface map in VOLUME-II. The net change in elevation profile shall be recorded in post-monsoon scenario and replenished volums shall be reported in post-monsoon report along with cross sections.
Results of Physical Pit Profiles for reserve estimation	<ul style="list-style-type: none"> • Pit Profiles upto depth of 3 meters were conducted at regular intervals. • R.B.M. in mixed state in moist form was found up-to a depth of 3 meters. • Ground water intersection was non observed while conducting pit profiles.
Conclusion	<ul style="list-style-type: none"> • The current elevation profile recorded by DRONE and DGPS methods shows exposure of existing reserves of R.B.M in mixed state to a quantum of approx. xx cum. • The current mineral reserve is capable to support production for long term periods. • The results of post-monsoon replenishment reserve shall be added/co-related with present reserve to recommend the overall sustainable production quantity and period as per Guidelines.

Conclusion & Recommendation

- The pre-monsoon (2022) replenishment study survey was conducted Sub-Divisional Committee nominated by **Hon'ble District Magistrate Saharanpur**. The required technical assistance for the pre-monsoon replenishment study was provided by hired support agency.
- In total Twenty-Two (22) leases were surveyed and studied in pre-monsoon period.
- Lease wise results has been reported on Chapter 8 of this report. The interpretation of results are on the basis of supporting Drainage Maps, DGPS baseline data, Drone Survey Data as reported in VOLUME-II of the Report and also on the basis of lease wise study coverage and filed photographs of Physical Survey, DGPS Survey and Drone Survey which is covered in VOLUME-III of this report.
- The overall results of 22 operative leases show that they have adequate geological and minable deposits in the pre-monsoon period of Year-2022. The Movable reserve upto a depth of 3 meters has been found in all the 22 leases and recommendation of sustainable production shall be recommended in post-monsoon period after analysing the results in post-monsoon scenario.
- The pre-monsoon baseline data of 22 leases has been collected and adequate minable reserves has been found upto 3 meters. The sub-divisional committee recommends that the present results should be co-related with post-monsoon baseline data so as to assess and determine the rate of replenishment in the river stretch.

Mining Officer – Saharanpur Member – D.E.A.C.	A.D.M – Sadar – Saharanpur Member Secretary	Forest Officer – Shivalik Forest Division – Member D.E.A.C
D.F.O. (Social Forestry)	Higher Executive Engineer – Irrigation Department	Additional Director – Directorate of Environment Regional Office Meerut / Noida

Annexure Number	Details
VOLUME-II	<p>LEASE WISE base maps & plan -</p> <ul style="list-style-type: none"> • Study AREA MAP (area and drainage features on S.O.I. TOPSHEET) • Study AREA MAP (area and drainage features on google earth) <p>LEASE WISE DGPS survey RECORDS /RESULTS-</p> <ul style="list-style-type: none"> • GROUND control points (GCP) RECORD SHEET in tabular format. • MAPPING GROUND control points (GCP) RECORD SET ON SURFACE MAP. <p>LEASE WISE DRONE SURVEY RECORDS /RESULTS</p> <ul style="list-style-type: none"> • Contour map • D.S.M. MAP • Ortho map • R.B.M. (Sand/hajri/boulder) EXPOSURE MAP • Water map • Open area map
VOLUME-III	<p>Lease-wise pictorial view Investigation Details:</p> <ul style="list-style-type: none"> • Physical Survey • Drone Survey • DGPS Survey

Reference's

1.	Directorate of Geology and Mining, Lucknow
2.	Geological Survey of India
3.	CGWB (Ministry of Jal Shakti)
4.	District Survey Report of Saharanpur
5.	Sustainable Sand Mining Management Guidelines 2016, MoEF & CC, Government of India, New Delhi
6.	Enforcement & Monitoring Guidelines for Sand Mining 2020 issued by MoEF&CC
7.	Survey of India Toposheet
8.	

Format for submission of details:-

<u>Lease</u>	<u>Mines Lease</u> (Date with Validity)	<u>Location of Mine lease</u> (River or Flood Plain)	<u>Area</u> (In Sqm)	<u>Environmental Clearance</u> (EC) (Date with Validity)	<u>Quantity as per EC</u> (Tonnes/annum)	<u>Volume as per EC</u> (M ³ /annum)	<u>CTO/CTE</u> (Date with Validity)
M/S Balaji Trading Company	16.11.2019 से 15.11.2024 तक	River	526300	21.06.2019	17,05,262 बालू (1.8 से गणना)	947368	21.01.2022 से 31.12.204 तक
M/S Shanti Enterprises	03.01.2022 से 02.01.2027 तक	River	242900	17.09.2021	9,18,219	437247	सिचाई विभाग से अनपत्ति प्राप्त हो चुकी है, TOR जारी किया जा चुका है। जनसुनवाई हो चुकी है। EC सम्मिलित।
M/S Star Mines	01.04.2021 से 31.03.2026 तक	River	360000	26.03.2021	15,87,600	756000	18.12.2021 से 31.12.2025 तक
Rajesh Kumar S/O Shri Raaveer Singh	15.06.2020 से 14.06.2025 तक	River	31000	27.05.2020	1,46,475	69750	एनओटीओ के आदेश दिनांक 17.06.2021 द्वारा बन्द
Sanjay Bhatia S/O Late Shri Anand Prakash Bhatia	06.06.2020 से 05.06.2025 तक	River	37500	27.05.2020	1,35,450	64500	एनओटीओ के आदेश दिनांक 17.06.2021 द्वारा बन्द
M/S Shakumbhari Mines	06.10.2020 से 05.10.2025 तक	River	42000	24.08.2020	1,98,450	94500	11.03.2022 09.03.2022 से 31.12.2026 तक
Acesh Panday S/O Shri Chhotelal Panday	09.02.2021 से 08.02.2026 तक	River	70000	13.01.2022	4,14,750	197500	एनओटीओ के आदेश दिनांक 17.06.2021 द्वारा बन्द
Satendra Kumar S/O Shri Virendra Singh	20.06.2020 से 19.06.2025 तक	River	80500		2,90,770	138462	एनओटीओ के आदेश दिनांक 17.06.2021 द्वारा बन्द है। जिसके विरुद्ध माओ सर्वाच्च न्यायालय, नई दिल्ली में सिविल अपील संख्या 2265/2021 योजित की गई है जो विचाराधीन है।

नोट:- जनपद सहारनपुर में उपखनिज आरओ बीओ एमओ (बालू, बजरी, बोल्टर मिश्रित अवस्था में) की अपेक्षित घनत्व (S/P. Gravity) को 2.1 के आधार पर E.C में दिये गये घनमीटर को टन में परिवर्तित कर गणना की गई है।


निदेशक
जरी कर्मचारी
सहारनपुर

दिनांक 01.04.2023 से दिनांक 30.06.2023 तक जनपद सहारनपुर में नै नियम-52क के अन्तर्गत स्वीकृत अनुज्ञापत्रों का विवरण

क्र० सं०	अनुज्ञा पत्र धारक का नाम पता	आवेदन क्रमांक	तहसील व ग्राम का नाम	तपस्वनि ज का प्रकार	गाटा संख्या सेट (हे० में)	उपस्थिति की मात्रा (घ०मी० में)	लेटर ऑफ इम्पेंट दिनांक	अनुमति की अवधि	अव्युक्ति
1	श्री लेखराम पुत्र श्री मिलर निवासी ग्राम कुडीखेडा कालुवाला जहानपुर तहसील बेहट जिला सहारनपुर	89532	बेहट मन्डुल्लापुर	RBM	90ख, 91ख, 92ख, 97ख व 98ख रकबा 1.842हे०	36,840	05.12.2021	16.06.2023 से 30.06.2023 तक	
2	श्री विकास पुत्र श्री जयपाल सिंह निवासी ग्राम मण्डीली नागर यमुनानगर हरियाणा	90471	बेहट आलमनीपुर गुर्जर	RBM	30/1, 31/1, 44/1, 49, 59, 51/1, 52/1, 53, 51/1, 51/2, 54 रकबा-2.4770हे०	49,540	16.11.2021	07.06.2023 से 30.06.2023 तक	
3	श्री अमपाल पुत्र श्री लाल सिंह निवासी ग्राम कासमपुर माजरा पाडली परगना फेजाबाद तहसील बेहट जिला सहारनपुर	115983	बेहट कासमपुर माजरा पाडली	RBM	390/2म व 391म रकबा -1.656हे०	24,750	13.04.2022	16.06.2023 से 30.06.2023 तक	
4	श्रीमती पिकी पत्नी श्री मंगेशम निवासी ग्राम कालेसर तहसील खिजराबाद यमुनानगर हरियाणा	97312	बेहट रचना	RBM	180/1 व 180/2 रकबा 1.223हे०	24,460	01.06.2022	13.04.2023 से 11.05.2023 तक	
5	श्रीमती यरीना पत्नी श्री दिलशाद निवासी ग्राम जैतपुर खुर्द जसमौर जिला सहारनपुर	178428	बेहट जैतपुर खुर्द	RBM	57/6, 192/1, 156, 191, 178, 57/5, 57/11, 57/14, 57/6/1, 192/2 रकबा 1.760हे०	35,200	10.02.2023	10.04.2023 से 30.06.2023 तक	
6	श्री ललित कुमार पुत्र श्री प्रेमचन्द निवासी ग्राम गुलाबगड मालिकपुर खादर यमुनानगर	191324	बेहट बन्धाकोरसी	RBM	107/1, 122, 106, 96/2 रकबा -3.770हे०	75,400	23.02.2023	17.04.2023 से 30.06.2023 तक	
7	श्री जगपाल सिंह पुत्र श्री स्वरूप निवासी ग्राम धौलरा तहसील बेहट जिला सहारनपुर	172846	बेहट धौलरा	RBM	74 व 91 रकबा -1.37हे०	27,400	28.02.2023	18.06.2023 से 30.06.2023 तक	
8	श्री सरेश पुत्र श्री धर्मपाल निवासी ग्राम जीधेबांस बिलकाना जिला सहारनपुर	166590	बेहट जीधेबांस	RBM	1/3, 20/1/1, 20/4/1, 20/1/2, 20/2, 20/1/4, 1/2/1 रकबा 1.893हे०	37,860	01.03.2023	13.04.2023 से 30.06.2023 तक	
9	श्री अम्मार खान पुत्र श्री मो० शफीक खान निवासी 62 प्रीती एक्लेव शिमला बाईपास रोड माजरा देहरादून उत्तराखण्ड	189101	बेहट अकबरपुर बांस अहे०	RBM	47, 1/2, 2/2 रकबा -0.8019हे०	16,038	01.03.2023	15.05.2023 से 30.06.2023 तक	
10	श्री तौय्यब पुत्र श्री अय्यूब निवासी ग्राम मंडार बिलकाना देहात जिला सहारनपुर	193490	बादर मंडार	RBM	1/120, 1/121, 1/122 रकबा - 1.305हे०	26,100	17.03.2023	01.05.2023 से 30.06.2023 तक	
11	श्री रमेश पुत्र श्री बन्धरसी निवासी ग्राम रुस्वागड जिला सहारनपुर	177785	बेहट अबुतलिबपुर मड	RBM	66/1, 66/3, 67, 69/2 रकबा -1.720हे०	24,500	18.03.2023	12.04.2023 से 30.06.2023 तक	
12	श्री अमित कुमार पुत्र श्री सेठपाल निवासी	193931	बेहट	RBM	151 व 152	17,100	18.03.2023	12.04.2023 से	

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13	श्री प्रदीप कुमार पुत्र श्री सुरेशपाल निवासी ग्राम असलमपुर बरथा तहसील बेहट जिला सहरनपुर	192839	बेहट असलमपुर बरथा	RBM	76, 77, 78, 79, 80म, 81, 82, 83, 84, 85, 86, 90/1 रकबा -3.300हेठ	86,000	16.3.2023	15.05.2023 से 30.06.2023 तक
14	श्री ब्रह्म सिंह पुत्र श्री सुबे सिंह निवासी ग्राम असलमपुर बरथा पोस्ट कम्बोह माजार बेहट जिला सहरनपुर	168394	बेहट बरथाकोरसी	RBM	190, 191 व 192 रकबा -1.212हेठ	24,240	20.03.2023	26.04.2023 से 30.05.2023 तक
15	श्रीमती रीना तोमर पत्नी श्री संजय तोमर निवासी ग0न0 जी-404 सैलोक फेस-2 जी0एम0एस0 रोड आदित्य दून भावर अपार्ट कनवाली देहरादून उत्तराखण्ड	191430	बेहट हैदरपुर हिन्दुवाला	RBM	13/7, 35/8, 35/11 रकबा -2.250हेठ	45,000	20.03.2023	10.04.2023 से 30.06.2023 तक
16	श्री करणवीर सिंह पुत्र श्री ओमपाल निवासी ग्राम कुडीखेडा ग्राम्य कालुवाला जहानपुर जिला सहरनपुर	190369	बेहट नौरंगपुर	RBM	524, 526म, 526म, 526म, 527, 528, 529, 530, 531 व 532 रकबा -3.892हेठ	79,840	21.03.2023	24.04.2023 से 30.06.2023 तक
17	श्री बिजेन्द्र सिंह पुत्र श्री उमैद सिंह निवासी नियर गर्ल्स स्कूल असीवा बहादुरगढ संखोल झपजर हरियाणा	192434	बेहट बरथाकोरसी	RBM	100/1, 100/3, 101, 102, 103, 104, 105, 114, 115 रकबा -1.390हेठ	27,800	21.03.2023	12.04.2023 से 30.06.2023 तक
18	श्री महकूर आलम पुत्र श्री महबूब आलम निवासी ग्राम जेतपुर खुर्द तहसील बेहट जिला सहरनपुर	190475	बेहट जेतपुर खुर्द	RBM	47म, 14, 14/4, 14/5, 48म, 17म, 46म, 47म, 14/9, 17म व 47 रकबा -1.644हेठ	32960	22.03.2023	12.04.2023 से 30.06.2023 तक
19	श्रीमती नीतू कम्बोज पत्नी अनुज कुमार निवासी ग्राम चान्चक शेरपुर खानाजादपुर जिला सहरनपुर	176086	बेहट जेतपुर खुर्द	RBM	55/5, 55/17, 55/7, 55/15, 55/9, 55/12, 55/7 व 53 रकबा -1.690हेठ	33,800	22.03.2023	16.06.2023 से 30.06.2023 तक
20	श्री विकास कुमार पुत्र श्री बृजपाल निवासी ग्राम कम्बोह माजार असलमपुर बरथा तहसील बेहट जिला सहरनपुर	193330	बेहट असलमपुर बरथा	RBM	543, 544 रकबा -1.557हेठ	31,140	24.03.2023	10.04.2023 से 30.06.2023 तक
21	श्री मोमिन पुत्र श्री माजिद हसन निवासी ग्राम मढती परगना फीजाबाद तहसील बेहट जिला सहरनपुर	194706	बेहट मढती मुस्ता व मढती अ0	RBM	68, 64म, 70म, 3 रकबा -1.977हेठ	39,940	01.04.2023	20.04.2023 से 30.06.2023 तक
22	श्री इरफान पुत्र श्री जामिल निवासी ग्राम हबीबपुर उर्फ तनोवन परगना फीजाबाद तहसील बेहट जिला सहरनपुर	192893	बेहट हैदरपुर हिन्दुवाला	RBM	74 74/1म, 74/10 रकबा -1.772हेठ	35,140	01.04.2023	25.04.2023 से 30.06.2023 तक
23	श्री संजीव कुमार पुत्र श्री गोपाल सिंह निवासी सिमलैस ग्रन्ट इरीद नामल प्यालपुर देहरादून	190410	बेहट रहना	RBM	10/1, 10/2, 10/3, 10/4म, 10/4 रकबा -1.691हेठ	33,820	01.04.2023	22.05.2023 से 30.06.2023 तक
24	श्री विश्वास पुत्र श्री कश्मीर निवासी ग्राम	193486	बेहट	RBM	47, 48, 49 व 62	12,620	10.04.2023	25.04.2023 से

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25	जैतपुर खुर्द जसवीर जिला सहारनपुर श्री जगर सिंह पुत्र श्री रामप्रसाद निवासी मॉनं 929 लखनौती मुस्ता 0 जिला सहारनपुर	198596	बेहट कालुवाला तहानपुर उ०	RBM	रकबा -0.6310हे० 1230/5 1230/3, 1212म रकबा -1.3710हे०	27,420	10.04.2023	30.04.2023 तक 10.05.2023 से 30.06.2023 तक
26	श्री माजिद पुत्र श्री जाहैद निवासी मॉनं 161 ग्राम बाकरपुर जिला सहारनपुर	191113	बेहट बाकरपुर	RBM	11/1म, 11/1म, 13म, 10/2म रकबा -1.5710हे०	31,420	16.04.2023	16.05.2023 से 30.06.2023 तक
27	श्री मुनसाद पुत्र श्री मुलाम फरीद निवासी ग्राम बाकरपुर तहसील बेहट जिला सहारनपुर	194653	बेहट बाकरपुर	RBM	11/1म, 13म, 11/1म, 11/2, 13म, 11म, 12म रकबा - 1.6390हे०	32,780	10.04.2023	10.05.2023 से 30.06.2023 तक
28	श्री मुनफैत खान पुत्र श्री वहीद खान निवासी मॉनं 11 बल्लामाजरा तहसील कैराना जिला रामली	190258	बेहट बाकरपुर	RBM	11/2, 11/1म, 11/1म, 14 व 13 रकबा -1.710हे०	34,200	10.04.2023	07.06.2023 से 30.06.2023 तक
29	श्री अभिमन्यू चौधरी पुत्र श्री शिवराज सिंह निवासी ग्राम कस्बागढ जिला सहारनपुर	194680	बेहट कस्बागढ	RBM	174, 175/2, 180 रकबा -2.2460हे०	44,920	10.04.2023	27.04.2023 से 30.06.2023 तक
30	श्री अजय गर्ग पुत्र श्री सुखबीर सिंह निवासी 21 फास्ट प्लेजर पीकॉट 1 सेक्टर 7 रामप्रस्थ ग्रीन वैशाली वसुन्धरा गाजियाबाद उ०प्र०	192495	बेहट आराजी जेठडी अह०	RBM	25, 28, 25 व 27म रकबा- 1.4650हे०	29,300	10.04.2023	25.04.2023 से 30.06.2023 तक
31	श्री सन्दीप पुत्र श्री जगमाल सिंह निवासी नियर लाल सिंह हलवाई औजपुरा जिला सहारनपुर	199764	बेहट नीरंगपुर	RBM	208/1, 209/1, 210, 211/1 रकबा -1.7300हे०	34,600	10.04.2023	25.04.2023 से 30.06.2023 तक
32	श्री नरेरा कुमार पुत्र श्री बरकतम निवासी ग्राम बेलगढ 72, खुमानगर हरियाणा	202605	बेहट रसूलपुर जर्फ रसुली	RBM	38, 35/1, 37, 29, 32, 34/2, 65, 66, 67, 77, 78म रकबा 2.386हे०	47,720	26.04.2023	26.04.2023 से 30.06.2023 तक
33	श्री तातीन पुत्र श्री वासीम निवासी ग्राम जैतपुर खुर्द तहसील बेहट जिला सहारनपुर	196944	बेहट जैतपुर खुर्द	RBM	14/7, 14/10, 47म, 48म रकबा 1.456हे०	29,120	26.04.2023	07.06.2023 से 30.06.2023 तक
34	श्री अभिषेक गर्ग पुत्र श्री विजय गर्ग निवासी मॉनं 19 एमसी कॉलोनी फतेहाबाद हरियाणा	202963	बेहट असतमपुर बस्था	RBM	68, 67म, 70म, 70म, 72म, 72म रकबा 2.205हे०	44,100	01.05.2023	16.05.2023 से 30.06.2023 तक
35	श्री इन्द्रपाल सिंह पुत्र श्री जाशाराम निवासी ग्राम झररा देहरादून	198862	बेहट रामपुर	RBM	17/1म व 17/1 रकबा 1.228हे०	24,360	02.05.2023	12.05.2023 से 30.06.2023 तक
36	श्री मुनीर पुत्र श्री नाजिर निवासी ग्राम जैतपुर खुर्द तहसील बेहट जिला सहारनपुर	176342	बेहट जैतपुर खुर्द	RBM	57/5, 57/11, 57/14, 58, 57/3, 57/4, 57/10, 57/8, 57/17, 57/13, 66, 64 रकबा 1.634हे०	32,880	06.05.2023	07.06.2023 से 30.06.2023 तक
37	श्री अकिश पुनार पुत्र श्री रयाम सिंह	196518	बेहट	RBM	58म	11,320	06.05.2023	16.06.2023 से

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	निवासी ग्राम टटोहल परगना फंजाबाद तहसील बेहट जिला सहारनपुर		टटोहल		रकबा 0.568हे०			30.06.2023 तक
38	श्री सगीर अहमद पुत्र श्री जगीर अहमद निवासी म०न० 8/521/1, नया बस्त राखवाला निवासर रोड सहारनपुर	102524	बेहट जैतपुर खुर्द	RBM	55/10, 55/11, 49, 55/8, 55/14, 52, 50, 53, 55/13, 55/16 रकबा 1.701हे०	34,020	06.05.2023	07.06.2023 से 30.06.2023 तक
39	श्री इलम सिंह पुत्र श्री काकज निवासी ग्राम असलमपुर बरथा तहसील बेहट जिला सहारनपुर	201865	बेहट असलमपुर बरथा	RBM	461 रकबा 0.4100हे०	8,200	06.05.2023	16.06.2023 से 30.06.2023 तक
40	श्री लक्ष्मी नाचरण यादव पुत्र श्री खेमचन्द निवासी म०न० 84, सिकन्दरपुर घोसी बुडगांव हरियाणा	199839	बेहट कालुवाला जहानपुर उ०	RBM	1228म, 1228म, 1230म रकबा 2.550हे०	51,000	06.05.2023	07.06.2023 से 30.06.2023 तक
41	श्री कपिल पुनिया पुत्र श्री बाबुराम निवासी गली न० 1 चौधरी चरण सिंह कॉलोनी शाहली उ०प्र०	193826	बेहट फंजाबाद	RBM	705, 706, 707, 708 व 709 रकबा 0.950हे०	12,800	09.05.2023	07.06.2023 से 30.06.2023 तक
42	श्री नौरज कुमार पुत्र श्री खेमचन्द नाल निवासी ग्राम भोगवाला बिक्रमनगर देहरादून उत्तराखण्ड	199952	बेहट इन्दुर तालवा	RBM	88, 88/1 व 89/1 रकबा 1.509हे०	25,000	09.05.2023	17.06.2023 से 08.08.2023 तक
43	श्री सादिक पुत्र श्री बुद्धा निवासी ग्राम हैदरपुर हिन्दुवाला मिर्जापुर पोल जिला सहारनपुर	153815	बेहट हैदरपुर हिन्दुवाला	RBM	91 रकबा 0.8910हे०	17,820	09.05.2023	16.06.2023 से 30.06.2023 तक
44	श्री नाजिम पुत्र श्री शरफु निवासी ग्राम जैतपुर खुर्द तहसील बेहट जिला सहारनपुर	195494	बेहट जैतपुर खुर्द	RBM	11, 9, 15म, 10/2, 8, 14/9 रकबा 0.883हे०	17,980	11.05.2023	17.06.2023 से 30.06.2023 तक
45	श्री कमलदीप वी पुण्डीर पुत्र श्री भोपाल सिंह निवासी म०न० 348, जरीदा जट्ट अपॉजिट पोस्ट अँफिरु सहारनपुर	206228	बेहट बरथाकोरसी	RBM	66 रकबा 0.910हे०	18,200	11.05.2023	16.06.2023 से 30.06.2023 तक
46	श्री ब्रह्म सिंह पुत्र श्री सुबे सिंह निवासी ग्राम असलमपुर बरथा तहसील बेहट जिला सहारनपुर	199439	बेहट असलमपुर बरथा	RBM	263, 284 रकबा 0.820हे०	16,400	11.05.2023	07.06.2023 से 30.06.2023 तक
47	श्री निखन शर्मा पुत्र श्री मधनपाल निवासी ग्राम असलमपुर बरथा तहसील बेहट जिला सहारनपुर	196620	बेहट बरथाकोरसी	RBM	80, 97, 98 व 99 रकबा 2.260हे०	45,200	11.05.2023	07.06.2023 से 30.06.2023 तक
48	श्री सुधीर कुमार सीनी पुत्र श्री रतन सिंह निवासी ग्राम बादशाहपुर जिला सहारनपुर	186730	बेहट बादशाहपुर	RBM	133/1, 134, 136, 137/1, 137/2 रकबा -1.430हे०	28,600	11.05.2023	22.05.2023 से 30.06.2023 तक
49	श्री जय सिंह पुत्र श्री हजारी निवासी ग्राम रायपुर ताजेवाला रोड मसूदपुर गढ़ आराजी जेवडी गुस्ता जिला सहारनपुर	204641	बेहट मसूदपुर गढ़	RBM	5 रकबा -0.769हे०	15,360	15.05.2023	07.06.2023 से 30.06.2023 तक
50	श्री जगदीश पुत्र श्री नन्दु निवासी ग्राम	202980	बेहट	RBM	74म, 75म, 74म, 75म, 76 व 77	64,720	15.05.2023	07.06.2023 से

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बैरी कार्यालय

	करबागड जिला सहारनपुर		अबुतलिबपुर गड		रकबा 3236६०			30.06.2023 तक
51	श्री कुशलपाल पुत्र श्री सुरेश निवासी ग्राम शाहपुर बांस तहसील बेहट जिला सहारनपुर	203031	बेहट महनुदपुर नवली अहठ	RBM	11/1, 29, 30/1, 27/3 रकबा 0492६०	9840	16.05.2023	07.06.2023 से 30.06.2023 तक
52	श्री अविनाश राणा पुत्र श्री सतीश रामा निवासी ग्राम सुन्दरपुर तहसील बेहट जिला सहारनपुर	200193	बेहट कोठडी बहतोलपुर	RBM	209म, 210/1, 211/1म, 217/1म, 209म, 211/1म, 21721म, 210/5, 202/3 व 212 रकबा-2430६०	48,600	17.05.2023	07.06.2023 से 30.06.2023 तक
53	श्री इरशाद पुत्र श्री रहमदीन निवासी ग्राम मढती तहसील सदर जिला सहारनपुर	209615	बेहट मढती अहठ	RBM	77/5, 78, 89, 90, 91, 92, 93 रकबा 1.000६०	26,000	20.05.2023	07.06.2023 से 30.06.2023 तक
54	श्रीमती राजबेरी पवार पत्नी श्री बुद्धप्रकाशनिवासी गली नं० 2 आर्य नगर नेहरू रोड बडौत बागपत	196576	बेहट हैदरपुर हिन्दुबाला	RBM	89, 90/2, 90/3, 90/4 रकबा 2.229६०	44,580	22.05.2023	10.06.2023 से 30.06.2023 तक
55	श्री जोन सिंह पुत्र श्री समेरकन्द निवासी ग्राम जीधेबांस तहसील बेहट जिला सहारनपुर	190745	बेहट जीधेबांस	RBM	18/6 व 18/6 रकबा 1.803६०	36,060	20.05.2023	16.06.2023 से 30.06.2023 तक
56	श्री पंजाब सिंह पुत्र श्री बलविन्दर सिंह निवासी ग्राम कण्डवाला जांखवेडा जिला सहारनपुर	206577	बेहट फौहपुर पेतौ	RBM	397/2, 397/3, 397/4, 398/3 रकबा 1.040६०	20,800	27.05.2023	16.06.2023 से 30.06.2023 तक
57	श्री तुभाप सिंह पुत्र श्री ओमप्रकाश निवासीग्राम बीराखेडी जिला सहारनपुर	208274	बेहट असलमपुर बरधा	RBM	104 व 105 रकबा 0.7690६०	15,380	21.06.2023	24.06.2023 से 30.06.2023 तक
58	श्री नाथोराम पुत्र श्री धीरज सिंह निवासी ग्राम असलमपुर बरधा तहसील बेहट जिला सहारनपुर	206066	बेहट असलमपुर बरधा	RBM	221, 223म, 231/1 रकबा 1.148६०	22960	21.06.2023	24.06.2023 से 30.06.2023 तक
59	श्रीमती सईदा पुत्री श्री सकूर जली निवासी ग्राम मढती अहठ तहसील बेहट जिला सहारनपुर	212182	बेहट मढती अहठ	RBM	50/2म, 50/2म, 59/2 रकबा 0.760६०	15,000	21.06.2023	24.06.2023 से 30.06.2023 तक
60	श्रीमती रोना पत्नी श्री आजाद सिंह निवासी ग्राम असलमपुर बरधा तहसील बेहट जिला सहारनपुर	229227	बेहट करबागड	RBM	184 रकबा 0.8350६०	16,700	22.06.2023	24.06.2023 से 30.06.2023 तक
61	श्री नरेश कुमार पुत्र श्री धन सिंह निवासी ग्राम राजोकरी दक्षिणी दिल्ली	202961	बेहट करबागड	RBM	178/1 व 179 रकबा 1.570६०	31,400	22.06.2023	24.06.2023 से 30.06.2023 तक

र.मि. / खान अधिकारी
संयुक्त निदेशक
कपरी कार्यालय
सहारनपुर

मा० न्यायालय में दाखिल किये गये परिवार का विवरण।

क्र०	वाहन संख्या	वाहन स्वामी/ चालाक का नाम पता
1	UP11CT-1754	श्री वसीम पुत्र श्री शाहिद निवासी मानकगाऊ थाना कुतुबशेर सहारनपुर।
2	HR45B-3025	श्री फुरकान पुत्र श्री लतीफ निवासी बीपीपुर यमुनानगर हरियाणा।
3	UP11CT-1582	श्री इस्तकार पुत्र श्री दिलरूबा निवासी सुल्तानपुर थाना चिलकाना सहारनपुर।
4	HR69C-3993	सोना गुड्स कैरियर आदि।
5	HR64A-9678	श्री विकास कुमार पुत्र श्री राककला निवासी ग्राम बुटराडा जिला शामली।
6	UP12AT-1543	श्री राजबीर सिंह पुत्र श्री जनेश्वर सिंह निवासी ग्राम असदपुर थाना सरसावा सहारनपुर।
7	UP11BT-9118	श्री धर्मवीर सिंह पुत्र श्री कर्म सिंह निवासी ग्राम जलालपुर थाना सरसावा सहारनपुर।
8	PB13AW-7286	श्री इरशाद पुत्र श्री जहूर निवासी इबादुल्लापुर थाना देवबन्द सहारनपुर।
9	HR58C-9563	श्री अलीशान पुत्र श्री यामीन निवासी ग्राम बुढनपुर थाना गंगोह सहारनपुर।
10	UP11BT-8318	मो० उस्मान पुत्र श्री ताहिर निवासी मकान नम्बर-73 सीकरी खुर्द थाना चिलकाना जिला सहारनपुर।
11	HR58B-3867	श्री गुलफाम पुत्र श्री इसफाक निवासी ग्राम रिअवाली नगला मु०नगर।
12	UP16T-1212	श्री सोनू नागर पुत्र राजबीर सिंह निवासी मकान नम्बर ई-93 डेल्टा-1 ग्रेटर नोएडा जिला गौतमबुद्ध नगर।
13	UP11CT-8190	श्री अरशद पुत्र मो० हसन।
14	UP11BT-7517	श्री संजय काम्बोज पुत्र श्री अमर सिंह निवासी ग्राम यूसुफखेड़ी तालाबपुर उर्फ उसंड थाना बेहट जिला सहारनपुर।
15	HR58C-7503	श्री हारुन पुत्र श्री हनीफ।
16	UP19T-8964	श्री नासिर पुत्र श्री एजाज निवासी ग्राम करेटू थाना झिझाना।
17	UP11BT-8113	श्री इस्तखार पुत्र श्री दिलरूबा हसन निवासी सुल्तानपुर चिलकाना थाना चिलकाना जिला सहारनपुर।
18	UP11BT-8796	श्री अफजल पुत्र श्री रियासत अली निवासी ग्राम लोदीपुर थाना बेहट जिला सहारनपुर।
19	UP11BT-9437	श्री राजिक पुत्र ताहिर हसन निवासी ग्राम सीकरी खुर्द थाना चिलकाना जिला सहारनपुर।
20	UP11CT-1081	श्री लियाकत पुत्र श्री तसव्वर निवासी ग्राम पटनी थाना चिलकाना जिला सहारनपुर।
21	UP11BT-7901	श्री उमर पुत्र श्री इस्लाम निवासी दुमझेड़ा थाना चिलकाना जिला सहारनपुर।
22	UP15CT-7420	श्री अशोक कुमार पुत्र श्री सोमवीर सिंह मो० पल्लवपुर फेस-2 मोदीपुरम मेरठ।
23	UP11BT-7517	श्री संजय काम्बोज पुत्र श्री अमर सिंह निवासी ग्राम यूसुफखेड़ी तालाबपुर उर्फ उसंड थाना बेहट जिला सहारनपुर।

N.C.R.B (एन सी.आर.बी)
I.F.-4 (एकीकृत फॉर्म -4)

FIRST INFORMATION REPORT

(Under Section 154 Cr.P.C.)
प्रथम सूचना रिपोर्ट
(धारा 154 टाट प्रक्रिया संहिता के तहत)

1. District (जिला): महाराष्ट्र P.S. (थाना): फिलकला Year (वर्ष): 2023
FIR No. (प्र.सू.रि. सं.): 0068 Date & Time of FIR (प्र.सू.रि. की दिनांक/समय): 29/04/2023 16:30 बजे

2. S.No. (क्र.सं.) Acts (अप्रतिबन्ध) Sections (धारा(एँ))

1	भा ट सं 1860	379
2	भा ट सं 1860	411
3	सार्वजनिक स्वामि गृहस्थान निवारण अप्रतिबन्ध, 1984	2
4	सार्वजनिक स्वामि गृहस्थान निवारण अप्रतिबन्ध, 1984	3

3. (a) Occurrence of offence (अपराध की घटना):
1. Day (दिन): गुरुवार Date From (दिनांक से): 29/04/2023 Date To (दिनांक तक): 29/04/2023
Time Period (समय अवधि): रात 2 Time From (समय से): 04:50 बजे Time To (समय तक): 04:50 बजे
(b) Information received at P.S. (थाना) कहा सूचना प्राप्त हुई: Date (दिनांक): 29/04/2023 Time (समय): 16:30 बजे
(c) General Diary Reference (रोजनामया संदर्भ): Entry No. (पंजीष्टि सं.): 046 Date & Time (दिनांक और समय): 29/04/2023 16:30 बजे

4. Type of Information (सूचना का प्रकार): लिखित

5. Place of Occurrence (घटनास्थल):
1. (a) Direction and distance from P.S. (थाना से दूरी और दिशा): दक्षिण, 5 मील Beat No. (बीट सं.):
(b) Address (पता): यम सुभेला देव सहक पुजा, यम चिन्मया
(c) In case, outside the limit of this Police Station, then (यदि थाना सीमा के बाहर है तो):
Name of P.S. (थाना का नाम): District (State) (जिला (राज्य)):

6. Complainant / Informant (शिकायतकर्ता/सूचनाकर्ता):
(a) Name (नाम): ROHAN SINGH
(b) Father's/Husband's Name (पिता / पति का नाम):
(c) Date/Year of Birth (जन्म तिथि / वर्ष): 05/09/1970 (d) Nationality (राष्ट्रियता): भारत
(e) UID No. (यूआईडी सं.):
(f) Passport No. (पासपोर्ट सं.): Date of Issue (जारी करने की तिथि):
Place of Issue (जारी करने का स्थान):
(g) Id details (Ration Card, Voter ID Card, Passport, UID No., Driving License, PAN)
S.No. (क्र.सं.) Id Type (पहचान पत्र का प्रकार) Id Number (पहचान संख्या)

(h) Address (पता):

S.No. (क्र.सं.)	Address Type (पता का प्रकार)	Address (पता)
1	वर्तमान पता	NAGLA IMLIYA, जेठवाडी देवांग एला, अमर घाट, जयपुर
2	रजिस्ट्री पता	NAGLA IMLIYA, जेठवाडी देवांग, 021, अमर घाट, जयपुर

(i) Occupation (व्यवसाय):

(j) Phone number (दूरभाष नं.):

Mobile (मोबाइल नं.):

7. Details of known/suspected/unknown accused with full particulars

(जात / संदिग्ध / अज्ञात अभियुक्त का पूरे विवरण सहित वर्णन):

Accused More Than (अज्ञात आरोपी एक से अधिक हो तो संख्या):

S.No (क्र. सं.)	Name (नाम)	Alias (उपनाम)	Relative's Name (रिश्तेदार का नाम)	Present Address (वर्तमान पता)
1	HR58B9236 वाहन स्वामी व चालक अज्ञात			1. अज्ञात, अज्ञात
2	HR58C1561 वाहन स्वामी व चालक अज्ञात			1. अज्ञात, अज्ञात
3	HR45C3129 वाहन स्वामी व चालक			1. अज्ञात, अज्ञात
4	UP19T0022 वाहन स्वामी व चालक अज्ञात			1. अज्ञात, अज्ञात
5	UP11AT0063 वाहन स्वामी व चालक अज्ञात			1. अज्ञात, अज्ञात

8. Reasons for delay in reporting by the complainant/informant (शिकायतकर्ता / सूचनाकर्ता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण):

9. Particulars of properties of interest (संबन्धित सम्पत्ति का विवरण):

S.No. (क्र. सं.)	Property Category (संपत्ति श्रेणी)	Property Type (सम्पत्ति का प्रकार)	Description (विवरण)	Value (In Rs/-) (मूल्य (₹ में))
1	अचल सम्पत्ति का अंश	अचल सम्पत्ति (प्लॉट)	05 प्लॉट 1 HR58B9236, 2 HR58C1561, 3 HR45C3129, 4 UP19T0022, 5 UP11AT0063	

10. Total value of property (In Rs/-)-सम्पत्ति का कुल मूल्य(₹ में):

11. Inquest Report / U.D. case No., if any (मृत्यु जांच रिपोर्ट / यू.डी. प्रकरण नं., यदि कोई हो):

S.No. (क्र. सं.) UIDB Number (यू.डी. प्रकरण नं.)

12. First information contents (प्रथम सूचना पत्र):

व्यक्ति सूचना युक्तानी वादी आज दिनांक 29.04.2023 को मे 30मि0 रोहन सिंह मय का0 2071 प्रो0 इस्लाम के वादा हुआ से वड्डवाने राट न0 23 समय 07.45 बजे बाने पर राट न0 14 समय 04.50 बजे दिनांक 29.04.23 पर टाकिल बाना पॉरिसर मे छडे खनन सामग्री से भर 5 अट्ट इम्फरो 1. HR58B9236, 2. HR58C1561, 3. HR45C3129, 4. UP19T0022, 5. UP11AT0063 की जोध मे वान सूचना देना आया आज पान के घासीपो से जानकारी की गयी तो जानकारी मिली की सपूव आज 29.04.23 को लहरेमिस्ट्र व सपूव राजसव टीम के साथ खनन की गतिवो की संविग कर रहे थे संविग के टोरन 5 गतिवो को पकडा गया वा उपरोक्त सभी इम्फरो का पवन भी धर्मवादा कोरी काली सरसाव सपूवपुर से कराया गया तो उपवन न0 1. UP19T0022 मे कुल 49260 कि0वा0 बनरी भरी हे 2. उपवन न0 UP11AT0063 मे कुल 58130 कि0वा0 बनरी भरी हे 3. उपवन न0 HR45C3129 मे कुल 73590 कि0वा0 वेडी भरी हे 4 उपवन न0 HR58C1561 मे कुल 85670 कि0वा0 अट भरा हे 5. उपवन न0 HR58B9236 का खरप होने के कारण काटा नही हो कवा जिसमे कोरबन्ट भरा हे 6. उक्त सभी इम्फरो मे अवैध खनन सामग्री भरी हे जिसके कोई भी बरगवाना नही हे और न ही राजसव टीम का कोई बरगवान मिले थे उपरोक्त इम्फर मालिक / चालक द्वारा कोरी कर हरियाणा राजसव की तरफ से अवैध बरसवन्टा/अट्ट/रोडी बनरी भर कर बाने हे उक्त इम्फरो के वाहन स्वामी / चालक नाम पता अज्ञात वा यह कुल अज्ञात पता 070411 110080000 न 203 लोक कार्याले इनि निवतल अरिओ की टूर को पहुंचना हे उक्त उपरोक्त गतिवो के मालिक 0 चालक के विरुद्ध माला हावा पर अभियोग पनीकृत कराया जा रहा हे 7. जो गोला वही निचा हे लहरेमिस्ट्र कर हलवाहर करवा हे 8. नोट से एलरम 595 जानी तुबार प्राप्तित करता हे कि वयान युक्तानी वादी कमप्युटर पर अट्ट व अट्ट 400000 रुडी गोम से अफिल करावी गयी हे 8।

13. Action taken: Since the above information reveals commission of offence(s) as mentioned at Item

(की गयी कार्यवाही : चूंकि उपरोक्त जानकारी से पता चलता है कि अपराध करने का तरीका बट. सं. 2 में उल्लेख भाग के तहत है

(1) Registered the case and took up the investigation:

or

(2) Directed (Name of I.O.) (नाच अधिकारी का नाम): JITENDRA RANA Rank (पद): SI (Sub-inspector)
No. (नं.): 092331132 to take up the investigation (को नाच अपने पास में लेने के लिए निर्देश दिया गया)

(3) Refused investigation due to (नाच के लिए):

or (के कारण इकार किया)

(4) Transferred to P.S. District
on point of jurisdiction (को क्षेत्राधिकार के कारण)

F.I.R. read over to the complainant / informant, admitted to be correctly recorded and a copy given to the complainant / informant free of cost. (शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पढ कर सुनाई गयी, सही दर्ज हुई माना और एक R.O.A.C. (आर. ओ. ए. सी.)

14. Signature/Thumb impression of the complainant / informant (शिकायतकर्ता / सूचनाकर्ता के हस्ताक्षर / अंगुठे का निशान).

15. Date and time of dispatch to the court (अदालत में प्रेषण की तिनाक और समय):

Signature of Officer in charge, Police Station
(शाना प्रचारी के हस्ताक्षर)

Name (नाम): PS Chikana

Rank (पद): I (Inspector)

No. (नं.): 9454404179

FIRST INFORMATION REPORT

(Under Section 154 Cr.P.C.)

प्रथम सूचना रिपोर्ट

(धारा 154 दंड प्रक्रिया संहिता के तहत)

1. District (ज़िला): सहायपुर P.S. (थाना): गगोह Year (वर्ष): 2023
FIR No. (प.सू.रि. सं.): 0239 Date & Time of FIR (प.सू.रि. की दिनांक/समय): 26/08/2023 21:40 बजे

2. S.No. (क्र.सं.)	Acts (अधिनियम)	Sections (धारा(एँ))
1	भा ट सं 1860	420
2	भा ट सं 1860	407
3	भा ट सं 1860	468
4	भा ट सं 1860	471
5	विटेशन ऑफ डेमेज टु पब्लिक प्रॉपर्टी एक्ट, 1984	3(2)

3. (a) Occurrence of offence (अपराध की घटना):

1. Day (दिन): रविवार Date From (दिनांक से): 26/08/2023 Date To (दिनांक तक): 26/08/2023
Time Period (समय अवधि): पहर 6 Time From (समय से): 15:45 बजे Time To (समय तक): 17:05 बजे

(b) Information received at P.S. (थाना वहाँ सूचना प्राप्त हुई):

Date (दिनांक): 26/08/2023 Time (समय): 21:40 बजे

(c) General Diary Reference (रोजनामचा संदर्भ):

Entry No. (प्रविष्टि सं.): 069 Date & Time (दिनांक और समय): 26/08/2023 21:40 बजे

4. Type of information (सूचना का प्रकार): लिखित

5. Place of Occurrence (घटनास्थल):

1. (a) Direction and distance from P.S. (थाना से दूरी और दिशा): अन्व, 70 किमी Beat No. (बीट सं.):

(b) Address (पता): भिन्न-2

(c) In case, outside the limit of this Police Station, then (यदि थाना सीमा के बाहर है तो):

Name of P.S. (थाना का नाम): District (State) (ज़िला (राज्य)):

6. Complainant / Informant (शिकायतकर्ता/सूचनाकर्ता):

(a) Name (नाम): राज्य ट्रांस एमारी निरीक्षक श्री प्रभाकर केन्दुरा

(b) Father's/Husband's Name (पिता / पति का नाम):

(c) Date/Year of Birth (जन्म तिथि / वर्ष): 05/01/1975

(d) Nationality (राष्ट्रीयता): भारत

(e) UID No. (यूआईडी सं.):

Date of Issue (जारी करने की तिथि):

(f) Passport No. (पासपोर्ट सं.):

Place of Issue (जारी करने का स्थान):

(g) Id details (Ration Card, Voter ID Card, Passport, UID No., Driving License, PAN)

S.No. (क्र.सं.) Id Type (पहचान पत्र का प्रकार)

Id Number (पहचान संख्या)

1

(h) Address (पता):

S.No. (क्र.सं.)	Address Type (पता का प्रकार)	Address (पता)
1	वर्तमान पता	थाना गगोह, गगोह, सहायपुर, उत्तर प्रदेश, भारत

2	स्थायी पता	Kandas, देवप्रयाग, टिहरी गढ़वाल, उत्तराखण्ड, भारत
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(I) Occupation (व्यवसाय):

(J) Phone number (दूरभाष सं.):

Mobile (मोबाइल सं.):

7. Details of known/suspected/unknown accused with full particulars

(ज्ञात / संदिग्ध / अज्ञात अभियुक्त का पूरे विवरण सहित वर्णन):

Accused More Than (अज्ञात आरोपी एक से अधिक हों तो संख्या):

S.No.(क्र. सं.)	Name (नाम)	Alias (उपनाम)	Relative's Name (रिश्तेदार का नाम)	Present Address (वर्तमान पता)
1	सादिक		पिता का नाम : सुलेमान	1. बोम्बेपुर थाना इलापनगर, यमुना नगर, हरियाणा, भारत
2	नसीम		पिता का नाम : शोफा अली	1. बोम्बेपुर थाना इलापनगर, यमुना नगर, हरियाणा, भारत
3	शिवकुमार		पिता का नाम : नामालूम	1. गाँव चॉट गुर थाना-प्रतापनगर, यमुना नगर, हरियाणा, भारत
4	मोमिन -अनुजापर धारक		पिता का नाम : मजिद हसन	1. पटनी परगना कैलाचट, लहौलील बेहट, बेहट, सहारनपुर, उत्तर प्रदेश, भारत
5	विजेन्द्र सिंह -अनुजापर धारक		पिता का नाम : उम्मेद	1. नीदर गान्स स्कूल असीदा, बहादुरगढ़ संखोल झुम्बर झुम्बर, हरियाणा, भारत
6	गाड़ी नं०- HR58C3803 का मालिक अथवा ड्राइवर नाम अज्ञात		पिता का नाम : अज्ञात	1. अज्ञात, गाँव, सहारनपुर उत्तर प्रदेश, भारत

8. Reasons for delay in reporting by the complainant/informant (शिकायतकर्ता / सूचनाकर्ता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण):

9. Particulars of properties of interest (संबन्धित सम्पत्ति का विवरण):

S.No. (क्र. सं.)	Property Category (संपत्ति श्रेणी)	Property Type (सम्पत्ति का प्रकार)	Description (विवरण)	Value(In Rs/-) (मूल्य (रु में))
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10. Total value of property (In Rs/-)-सम्पत्ति का कुल मूल्य(रु में):

11. Inquest Report / U.D. case No., if any (मृत्यु समीक्षा रिपोर्ट / यू.डी. प्रकरण सं., यदि कोई हो)

S.No. (क्र. सं.) UIDB Number (यू.डी. प्रकरण सं.)

12. First Information contents (प्रथम सूचना तथ्य):

नक्सल फ्रंट टाइटपशुटा फ्रंट वरामटगी व कब्जा पुलिस एक कंप्यूटर (जिसमें एक सीपीयू, एक LED मॉनिटर, एक प्रिन्टर, एक माउस, एक की-बोर्ड व पावर कबिल) व भूतत्व एवं खनिकर्म निदेशालय उत्तर प्रदेश के प्लेन हार्ड सिवियोरिटी खनिज परिवहन प्रपत्र 7 फर्नी खनिज परिवहन प्रपत्र गिरफ्तार 2 नफर अभियुक्त आज दिनांक 26.08.2023 को मैं प्रभारी निरीक्षक प्रभाकर कैन्तूर मय उ०नि० श्री प्रवेज कुमार हमराही कर्मचारी का० 95 बिकाना, का० 2499 हम्बीर मय सरकारी जीप UP70AG2870 मय चालक अरुण कुमार मय खनन टीम नवीन कुमार टास सयुक्त निदेशक, का० जिया अचरोज, खान निरीक्षक के साथ गाड़ी संख्या HR58C3803 से प्राप्त फर्नी खनिज परिवहन प्रपत्र जिसपर ई-फार्म-C NO 3112212399015030392 लाईसेन्स आईडी-31122123990150 जो कि मालिक/ड्राइवर HR58C3803 के द्वारा अनुचित लाभ प्राप्त करने व राजस्व की हानि करने के उद्देश्य से फर्नी खनिज परिवहन प्रपत्र जो जय भगवती स्टोन केशर अरुणपुर वरुण थाना बेहट से जारी हुई है की जाँच के सम्बन्ध में थाना हाजा से जीडी के स्पट न० 34 समय 01.15 पी.एम पर रवाना होकर जाँच करते हुए थाना बेहट पर उपस्थित आये। थाना प्रभारी बेहट को मय हमराही पुलिस उ०उ०नि० श्री मेहरसिंह मय हमराही कर्मचारी का० 2389 नरेश कुमार व का० 2547 अजय कुमार मय सरकारी जीप UP70 AG 2869 मय चालक मनोज खोखर के साथ पकड़ी गयी गाड़ी HR58C3803 की रोयल्टी के सम्बन्ध में अवगत कराकर सहयोग हेतु साथ लेकर जाँच करने के लिये थाना बेहट से रवाना होकर गन्धेवट रोड पर पावर हाउस के सामने पहुँचे तो ज़रिये मुखविर सूचना गिम्मी कि सहाय एक व्यक्ति गन्धेवट तिराहे पर बड़ा है जिसके पास अलग-अलग स्टोन केशर की फर्नी खनिज परिवहन प्रपत्र है यदि ज़रूरी किया जाये तो पकड़ा जा सकता है। मुखविर की बात पर विश्वास करके आने जाने वाले को रोककर मकसद बलाकर साथ चलने को कहा तो कोई भी व्यक्ति भनाई सुराई के डर के कारण साथ चलने को तैयार नहीं हुआ। तथा बिना नाम पता बताये इधर उधर चले गये। वामजबूरी हम पुलिस वालों ने मय मुखविर मय खनन टीम के एक दूसरे की जामा

तलाशी ले देख विश्वास किया कि किसी के पास जूम से सम्बन्धी कोई सहवस्तु नहीं है। तथा मुखविर के बताये स्थान की तरफ चल दिये। जैसे ही हम पुलिस वाले मुखविर के बताये स्थान गन्धेयड तिरहे से ठीक पहले पहुँचे तो मुखविर ने गाड़ी रुकवाकर सामने खड़े व्यक्ति की तरफ इशारा करके बताया कि सहाय सामने जो व्यक्ति खड़ा है उसी के पास फर्नी छनिज परिवहन प्रपत्र है। तथा मुखविर बला गया है इस पर हम पुलिस वाले सामने खड़े व्यक्ति की तरफ बढ़े तो सामने खड़ा व्यक्ति हम पुलिस वालों को अपनी तरफ आता देख सवापका तोच कटमो से रायपुर की तरफ चलने लगा। हम पुलिस वालों को शक होने पर रोक्ते रोक्ते हुए आवश्यक बल का प्रयोग करके जाते हुए व्यक्ति को सम्य करीब 03.45 पी.एम पर पकड़ लिया। पकड़े गये व्यक्ति का नाम पता पूछते हुए नामा तलाशी नी गयी तो पकड़े गये व्यक्ति ने अपना साटिक पुत्र सुनेमान निवासी-बोम्बेपुर थाना-प्रतापनगर जिला-यमुनानगर बताया तथा पहले कम्पटी की नामा तलाशी लेने पर पहले कुर्ली की टाहिले देव से धार रोयल्टी व एक मोबाइल OPPO नं 9729176653 व 250 रुपये नकद मिले जिनके सम्बन्ध में पूछने पर साटिक उपरोक्त माफी मांगते हुए बताया कि सहाय यह छनिज परिवहन प्रपत्र फर्नी है तथा बताया कि मेरे साथी नसीम व शिवकुमार अरुईयावाला धाना-प्रतापनगर जिला-यमुनानगर हरियाणा मे तोमर कम्प्यूटर सेक्टर के नाम से जनसेवा केन्द्र चलाने हे तथा वही पर यह फर्नी छनिज परिवहन प्रपत्र हम लोग बनाते है तथा आज भी मे फर्नी छनिज परिवहन प्रपत्र बनाकर देने के लिये आया था कि आपने मुझ पकड़ लिया। बरामट छनिज परिवहन प्रपत्र में (1) भूतत्व एवं छनिज निदेशालय उत्तर प्रदेश का नं 0AAAGG 1228985 लिखा है जिसपर JAI BHAGWATI STONE CRUSHER PROP SOHAN LAL लिखा है तथा E-FORM NO 3112212399015030448 LICENSEE ID-31122123990150 लिखा है गाड़ी नं 0 HR58C8129 दिनांक 26.08.2023 समय 01.30 से दिनांक 26.08.2023 से समय 08.35 ए.एम (2) भूतत्व एवं छनिज निदेशालय उत्तर प्रदेश का नं 0AAAGG 1229049 लिखा है जिसपर JAI BHAGWATI STONE CRUSHER PROP SOHAN LAL लिखा है तथा E-FORM NO 3112212399015038450 LICENSEE ID-31122123990150 लिखा है तथा गाड़ी का नं 0 HR58C3803 दिनांक 26.08.2023 समय 1.33 से दिनांक 26.08.2023 से 08.38 ए.एम लिखा है। (3) भूतत्व एवं छनिज निदेशालय उत्तर प्रदेश का नं 0AABGG766847 लिखा है जिसपर JAI LAXMI STONE CRUSHER PART ADESH SINGH लिखा है तथा E-FORM NO 3112212399019905522 LICENSEE ID-31122123990271 लिखा है तथा गाड़ी का नं 0 HR58C8716 दिनांक 26.08.2023 समय 2.03 ए.एम से दिनांक 26.08.2023 से 10.52 ए.एम लिखा है (4) भूतत्व एवं छनिज निदेशालय उत्तर प्रदेश का नं 0AABGG766843 लिखा है जिसपर JAI LAXMI STONE CRUSHER PART ADESH SINGH लिखा है तथा E-FORM NO 3112212399019905520 LICENSEE ID-31122123990271 लिखा है तथा गाड़ी का नं 0 HR58C7037 दिनांक 26.08.2023 समय 01.32 ए.एम से दिनांक 26.08.2023 से 05.16 ए.एम लिखा है। बरामट छनिज परिवहन प्रपत्र जो खनन अधिकारी के द्वारा जॉब करके बताया कि यह बरामटशुदा छनिज परिवहन प्रपत्र फूटस्थित वार सिक्वोरिटी पेपर पर फर्नी अटकडे अंकित कर बनायी गयी है जिनका हमारे विभाग से कोई लेना देना नही है बल्कि फर्नी छनिज परिवहन प्रपत्र बनाकर राजस्व का नुकसान कर रहे है। गिरफ्तारशुदा व्यक्ति से सच्ची से पूछताछ करने पर बताया कि सहाय मे साथ चलकर वह जनसेवा केन्द्र दिखा सकता हूँ तथा अपने साथियों को पकड़वा सकता हूँ। जहाँ पर यह फर्नी छनिज परिवहन प्रपत्र तैयार की गयी। उपरोक्त तथ्यों से उपरोक्त अधिकारियों को अवगत कराकर बाउमटी बरामटगी व गिरफ्तारी हम पुलिस वाले मय खनन टीम मय गिरफ्तारशुदा अभियुक्त को साथ लेकर मौजूद अरुईयावाला धाना-प्रतापनगर जिला-यमुनानगर हरियाणा मे उपस्थित आये हुए तथा गिरफ्तारशुदा अभियुक्त ने पोन्टा साहिब रोड पर सरकारी हाईस्कूल के पास गाड़ी रुकवाने का इशारा किया जिस गाड़ी लकने पर गिरफ्तारशुदा अभियुक्त गाड़ी से उतर कर आगे-आगे चलकर हम पुलिस वालों व खनन टीम को साथ लेकर तोमर कम्प्यूटर सेक्टर अटम जनसेवा केन्द्र जिसका CSCID कोड 263126570013 पर ले गया। जिस पर एक लडका कम्प्यूटर पर काम करता हुआ मिला जो हम पुलिस वालों को देखकर सकपकाया जिसको देखकर गिरफ्तारशुदा अभियुक्त साटिक ने बताया कि यह लडका नसीम भी शिवकुमार के साथ फर्नी छनिज परिवहन प्रपत्र बनाने का काम करता है। जिसपर हम पुलिस वालों मोजूद लडके का नाम पता पूछा तो मोजूद लडके ने अपना नाम नसीम पुत्र शौकत अली निवासी-बोम्बेपुर धाना-प्रतापनगर जिला-यमुनानगर हरियाणा बताया जिसके पास से एक अट्ट मोबाइल VIVO NO 9053804986 है जिसको समय करीब 05.05 पी.एम पर हिरासत पुलिस में लिया गया। तथा उसके द्वारा काम किये जा रहे कम्प्यूटर को चेक किया गया तो वह फर्नी छनिज परिवहन प्रपत्र तैयार करता हुआ पाया गया जिसके द्वारा कडाई से पूछने पर बताया कि वह CSC सेक्टर शिवकुमार जो कि मौजूद पुर धाना-प्रतापनगर जिला-यमुनानगर हरियाणा मो 0 नं 8570028407 का है। मैं भी इस CSC पर काम करता हूँ हम दोनों अपने साथियों के साथ मिलकर आर्डर के हिसाब से फर्नी छनिज परिवहन प्रपत्र तैयार करते है। ओर उसके अग्रे गुनाफ पर सम्बन्धित को पहुँचा देते है। जिससे सम्बन्धित बिना उपखनिज की देय रोयल्टी का भुगतान किये राजस्व की शर्त कर फर्नी छनिज परिवहन प्रपत्र के माध्यम से गाड़ी निकाल कर ले जाते है। शिवकुमार फिनहाल वही बाहर गया है तथा मुझे छनिज विभाग के बानी सिक्वोरिटी पेपर दे गया था जिस पर मैं फर्नी छनिज प्रपत्र तैयार कर रहा था तोमर कम्प्यूटर सेक्टर CSC जनसेवा की तलाशी नी गयी तो पिन्टर में हाई सिक्वोरिटी के बाली पेपर मिले जिसपर भूतत्व एवं छनिज निदेशालय उत्तर प्रदेश का नं 0 AABGG767008, AABGG767006, AABGG767007, AABGG767009, AABGG767010, AABGG767011, AABGG767012, AABGG767013 तथा AAAGG1228768 जिसपर एक भाग खाली व दूसरे

व तीसरे भाग पर ई-फॉर्म सी 3112212399015030295 JAI BHAGWATI STONE CRUSER PROP SOHAN LAL गाडी नं० HR58C3803 दिनांक 23.08.2023 समय 12.10 ए.एम से 23.08.2023 समय 07.15 ए.एम लिखा है तथा दूसरे हार्ड AABGG767005 जिसपर एक भाग खाली व दूसरे व तीसरे भाग पर ई-फॉर्म सी 3112212399015030469 JAI BHAGWATI STONE CRUSER PROP SOHAN LAL गाडी नं० HR58C3803 दिनांक 23.08.2023 समय 01.05 पी.एम से 23.08.2023 समय 08.11 पी.एम लिखा है व इन साथ जय भगवती स्टोन क्रशर का TAX INVOICE 65468 दिनांक 26.08.2023 समय 01.08 लिखा है (दो प्रतियों में) तथा टुक की काटा पर्ची मय फोटो के लगी है। इसके बाद सीपीयू के मिन्कुल पास में सिगल प्रति में हार्ड डिस्क/रिडी के खाली 21 पेपर मिले है जिनके क्रमांक क्रमशः AABGG767005, AAAGG1228806, AABGG767001, AABGG767002, AABGG767003, AABGG767004, AAAGG1228799, AAAGG1228800, AAAGG1228801, AAAGG1228985, AAAGG1228781, AAAGG1228782, AAAGG1228797, AAAGG1228780, AAAGG1228779, AAAGG1228798, AAAGG1228776, AAAGG1228775, AAAGG1228769, AAAGG1228770, AAAGG1228762, लिखा है। कम्प्यूटर को डाIO जिबा अपरान खान निरीक्षक के द्वारा बैक किया गया तो डेस्कटॉप पर दिनांकवार 15.08.2023 से 26.08.2023 तक कुल 12 फॉलडर बने जिन्हें खोलकर देखा तो निम्न कुल खनिज परिवहन प्रपत्र के 70 सी.डी.एफ व QR कोड है। QR कोड की फोटो को स्कैन करने पर हार्डपर लिफ के माध्यम से गूगल ड्राईव में पूर्व से सेवड कुटाचित खनिज परिवहन प्रपत्र जो कर रहा है। तथा डेस्कटॉप पर एक J नाम का फॉलडर है जिसमें अलग-अलग क्रेशर के फर्नी इनवॉइस, काटा पर्ची, व टको के आगे व पीछे के फोटो है जिनका प्रयोग करके फर्नी खनिज परिवहन प्रपत्र तैयार किया जाते है। इसके अलावा कम्प्यूटर की मेज की डोर से कुल अलग-अलग व्यक्तियों के 16 आधार कार्ड, 2 भ्रम कार्ड, 3 आयुष्मान कार्ड, 3 पैन कार्ड, एक वोटर कार्ड व 4 एन.बी.आई की पासबुक बरामद हुई है। चूंकि उपरोक्त फर्नी कार्य में टुकान में रखा कम्प्यूटर व अन्य उपकरणों का इस्तोमाल किया गया है अतः एक अटल LED मोनिटर एच पी कंपनी, एक सीपीयू डेल कंपनी का, एक मिन्टर EPSON, एक की-बोर्ड, एक माउस व सम्बन्धी कैबिल को सञ्चालन पुलिस में लेकर चिटवन्दी की गयी तो बरामद प्रपत्र/कार्ड को अभियुक्तवार बरामदगी के अनुसार कपडे में रखकर सील बॉक्स में मोहर नमूना मोहर तैयार किया गया है। बरामद हार्ड डिस्क/रिडी प्लेन पेपर पर पड़े सीरियल नं० को खनन टीम द्वारा कमान्ड सैण्टर से सत्यापन कराया गया जिससे ज्ञात हुआ कि उक्त सीरियल नं० अनुजापत्र धारक गोपिन पुत्र गजिजि हसन निवासी मठती परगना फैजाबाद तहसील बेहट जिला-सहारनपुर तथा बिजेन्द्र सिंह पुत्र उमैत निवासी-नीयर गलत खुल असीदा बहादुरगढ सञ्चालन इन्चर हरियाणा के नाम पर क्रमशः दिनांक 20.04.2023 से दिनांक 30.06.2023 तक तथा 12.04.23 से 30.06.2023 तक प्रयोग हेतु आपूर्ति की गयी थी अभियुक्तगणों के द्वारा किया गया कृत्य धारा-420,467,468,471 भादवि व 3(2) लोक सम्मति क्षति निवारण अधिनियम 1984 की हद को पार करता है। अभियुक्तगणों को इनके गुर्ग व विधिक अधिकार से से अवगत कराकर जायज हिसाब में लिया गया। गिरफ्तारी की सूचना के सम्बन्ध में पूछने पर अभियुक्तगणों के द्वारा बताया कि हमारी परिचिनो को दे टी जाये। जो कि गिरफ्तारी के समय मौके पर न होने के कारण जाने पर पहुंचकर अवज से टी जायेगी। फर्द मौके पर मुझ प्रभारी निरीक्षक द्वारा बोल-बोलकर 30नि0 श्री प्रवेज कुमार से द्वारा लाये गये लैपटॉप से टाईप कराकर तैयार कराकर फर्द को दो प्रतियों में मौके पर उपलब्ध अटल जनसेवा केन्द्र के प्रिन्टर से निकालकर गवाहों को पढकर सुनाकर हस्ताक्षर गवाही कराये जाते है। SD अणेजी अपठीत SHO 26/8/23 प्रभाकर चैन्नुरा प्रभारी निरीक्षक बाना कोतवाली गंगोह जनपद सहारनपुर SD अणेजी अपठीत SHO 26/8 SD अणेजी अपठीत 26/8/23 स.नि. SD अणेजी अपठीत SI SD अणेजी अपठीत SD अणेजी अपठीत 26/08/23 SD अणेजी अपठीत SD अणेजी अपठीत SD का० विक्रान्त SD अणेजी अपठीत नोट- फर्द की एक प्रति अभियुक्तगणों की सहमति से अभियुक्त साटिक को देकर अलामत बनवाये जाते है। SD हिन्दी अभि० साटिक SD हिन्दी अभि० नबीम नोट- मैं सीसी 1637 धीरज कुमार प्रमाणित करता हूँ कि उक्त फर्द की नकल मेरे द्वारा अलावा तकनीकि बुरि के शब्द व शब्द टाईप की गयी।

13. Action taken: Since the above information reveals commission of offence(s) u/s as mentioned at Item (की गयी कार्यवाही : चूंकि उपरोक्त जानकारी से पता चलता है कि अपराध करने का तरीका मट सं. 2 में उल्लेख धारा के तहत

(1) Registered the case and took up the investigation:

or

- (2) Directed (Name of I.O.) (जांच अधिकारी का नाम): RAJKUMAR SINGH Rank (पद): (Inspector)
No. (9522923390 to take up the investigation (को जांच करने पास में जाने के लिए निर्देश दिया गया)
- (3) Refused investigation due to (जांच के लिए):

अ के कारण इकार किया

(4) Transferred to P.S.

District

on point of jurisdiction (को क्षेत्राधिकार के कारण

F.I.R. read over to the complainant / informant, admitted to be correctly recorded and a copy given to the complainant / informant free of cost. (शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पढ़ कर सुनाई गयी, सही दर्ज हुई माना और R.O.A.C./आ. ओ .ए .सी.)

14. Signature/Thumb impression of the complainant / informant.(शिकायतकर्ता / सूचनाकर्ता के हस्ताक्षर / अंगूठे का निशान):

15. Date and time of dispatch to the court (अदालत में प्रेषण की दिनांक और समय):

Signature of Officer in charge, Police Station
(याना इम्तारी के हस्ताक्षर)

Name (नाम): PG GANGOH

Rank(पट): I (Inspector)

No.(सं.): 9454404183

FIRST INFORMATION REPORT(Under Section 154 Cr.P.C.)
घटना सूचना रिपोर्ट
(धारा 154 दंड प्रक्रिया संहिता के तहत)1. District (जिला): सहारनपुर P.S. (थाना): गंगोह Year (वर्ष): 2023
FIR No. (प.सू.रि. सं.): 0239 Date & Time of FIR (प.सू.रि. की दिनांक/समय): 26/08/2023 21:40 बजे

2. S.No. (क्र.सं.)	Acts (अधिनियम)	Sections (धारा(एँ))
1	भा ट सं 1860	420
2	भा ट सं 1860	467
3	भा ट सं 1860	468
4	भा ट सं 1860	471
5	प्रिवेकन ऑफ हेमिस टू पब्लिक प्रोपर्टी एक्ट, 1984	3(2)

3. (a) Occurrence of offence (अपराध की घटना):

1. Day (दिन): शनिवार Date From (दिनांक से): 26/08/2023 Date To (दिनांक तक): 26/08/2023
Time Period (समय अवधि): पहर 6 Time From (समय से): 15:45 बजे Time To (समय तक): 17:05 बजे

(b) Information received at P.S. (थाना जहाँ सूचना प्राप्त हुई):

Date (दिनांक): 26/08/2023 Time (समय): 21:40 बजे

(c) General Diary Reference (रोजनाम्या संदर्भ):

Entry No. (प्रविष्टि सं.): 069 Date & Time (दिनांक और समय): 26/08/2023 21:40 बजे

4. Type of Information (सूचना का प्रकार): लिखित

5. Place of Occurrence (घटनास्थल):

1. (a) Direction and distance from P.S.(थाना से दूरी और दिशा): अन्य, 70 किमी Boat No. (बीट सं.):

(b) Address (पता): भिन्न-2

(c) In case, outside the limit of this Police Station, then (यदि थाना सीमा के बाहर है तो):

Name of P.S.(थाना का नाम): District(State) (जिला (राज्य)):

6. Complainant / Informant (शिकायतकर्ता/सूचनाकर्ता):

(a) Name (नाम): राज्य द्वारा पधारी निरीक्षक श्री एफाकर केन्दुरा

(b) Father's/Husband's Name (पिता / पति का नाम):

(c) Date/Year of Birth (जन्म तिथि / वर्ष): 05/01/1975

(d) Nationality (राष्ट्रियता): भारत

(e) UID No. (यूआईडी सं.):

(f) Passport No.(पासपोर्ट सं.):

Date of Issue (जारी करने की तिथि):

Place of Issue (जारी करने का स्थान):

(g) Id details (Ration Card, Voter ID Card, Passport, UID No., Driving License, PAN)

S.No. (क्र.सं.) Id Type (पहचान पत्र का प्रकार) Id Number (पहचान संख्या)

1

(h) Address (पता):

S.No.(क्र.सं.)	Address Type (पता का प्रकार)	Address (पता)
1	वर्तमान पता	थाना गंगोह, गंगोह, सहारनपुर, उत्तर प्रदेश, भारत

2	स्थानीय पता	Kandas, रेवडयाम, टिहरी गढ़वाल, उत्तराखण्ड भारत
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(i) Occupation (व्यवसाय):

(j) Phone number (दूरभाष सं.):

Mobile (मोबाइल सं.):

7. Details of known/suspected/unknown accused with full particulars

(जन्म / बंदिगुह / अज्ञात अभियुक्त का पूरे विवरण सहित वर्णन):

Accused More Than (अज्ञात आरोपी एक से अधिक हों तो संख्या):

S.No.(क्र. सं.)	Name (नाम)	Alias (उपनाम)	Relative's Name (रिश्तेदार का नाम)	Present Address (वर्तमान पता)
1	साठिक		पिता का नाम : सुलेमान	1. बोम्बेपुर ग्राम प्रतापनगर, यमुना नगर, हरियाणा, भारत
2	नसीम		पिता का नाम : शोकत अली	1. बोम्बेपुर ग्राम-प्रतापनगर, यमुना नगर, हरियाणा, भारत
3	शिवकुमार		पिता का नाम : नामाशुम	1. गाँव घाँट पुर ग्राम-प्रतापनगर, यमुना नगर, हरियाणा, भारत
4	मोगिन -अनुजापत्र धारक		पिता का नाम : मजिद हसन	1. मड़ती पराना पैनाबाद, तहसील बेहट, बेहट, सहारनपुर, उत्तर प्रदेश, भारत
5	विजेन्द्र सिंह -अनुजापत्र धारक		पिता का नाम : उमैद	1. नीयत गन्स खुल, असौदा, बहादुरगढ़ संखोल झुंजर, झुंजर, हरियाणा, भारत
6	गाड़ी नं० HR58C3803 का मालिक अथवा ड्राइवर नाम अज्ञात		पिता का नाम : अज्ञात	1. अज्ञात, गंगोह, सहारनपुर, उत्तर प्रदेश, भारत

8. Reasons for delay in reporting by the complainant/informant (शिकायतकर्ता / सूचनाकर्ता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण):

9. Particulars of properties of interest (संबन्धित सम्पत्ति का विवरण):

S.No. (क्र. सं.)	Property Category (संपत्ति श्रेणी)	Property Type (सम्पत्ति का प्रकार)	Description (विवरण)	Value(In Rs/-) (मूल्य (रु में))
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10. Total value of property (In Rs/-)-सम्पत्ति का कुल मूल्य(रु में):

11. Inquest Report / U.D. case No., if any (मृत्यु समीक्षा रिपोर्ट / यू.डी. प्रकरण सं., यदि कोई हो)

S.No. (क्र. सं.) UIDB Number (यू.डी. प्रकरण सं.)

12. First information contents (प्रथम सूचना तथ्य):

नकम फर्ट टाइमशूटिंग फर्ट बरामटगी व कच्चा पुलिस एक कम्प्यूटर (जिसमें एक सीपीयू, एक LED मोनिटर, एक प्रिन्टर, एक माउस, एक की-बोर्ड व पावर केबिल) व भूतत्व एवं खनिकर्म निदेशालय उत्तर प्रदेश के प्लेन हार्ड सिस्कोरिटी खनिज परिवहन प्रपत्र 7 फर्जी खनिज परिवहन प्रपत्र गिरफ्तार 2 नफर अभियुक्त आज दिनांक 26.08.2023 को मैं प्रभारी निरीक्षक प्रभाकर केन्द्रा मय उ०नि० श्री प्रवेज कुमार हमराही कर्मचारी का० 95 विक्रान्त, का० 2499 हम्बीर मय सरकारी जीप UP70AG2870 मय चालक अरण कुमार मय खनन टीम नवीन कुमार दास सचुल निदेशक, ड० विद्या अफनोज, खान निरीक्षक के साथ गाड़ी संख्या HR58C3803 से प्राप्त फर्जी खनिज परिवहन प्रपत्र जिसपर ई-फार्म-C NO 3112212399015030392 लाईसेंस आईडी-31122123990150 जो कि मालिक/ड्राइवर HR58C3803 के द्वारा अनुचित लाभ प्राप्त करने व राजस्व की हानि करने के उद्देश्य से फर्जी खनिज परिवहन प्रपत्र जो जय भगवती स्टोन केशर असनमपुर बरथा ग्राम बेहट से जारी हुई है की जाँच के सम्बन्ध में ग्रामा हाजा से जीडी के रपट नं० 34 समय 01.15 पी.एम पर खाना होकर जाँच करते हुए ग्रामा बेहट पर उपस्थित आये। ग्रामा प्रभारी बेहट को मय हमराही पुलिस उ०उ०नि० श्री मेहरसिंह मय हमराही कर्मचारी का० 22389 नरेश कुमार व का० 2547 अजय कुमार मय सरकारी जीप UP70 AG 2869 मय चालक मनोज खोबर के साथ पकड़ी गयी गाड़ी HR58C3803 की रोयन्टी के सम्बन्ध में अवगत कराकर सहयोग हेतु साथ लेकर जाँच करने के लिये ग्रामा बेहट से खाना होकर गन्धेवड रोड पर पावर हाउस के सामने पहुंचे तो जरिये मुखविर सूचना मिली कि सहाय एक व्यक्ति गन्धेवड रोड पर खड़ा है जिसके पास अलग-अलग स्टोन प्रेशर की फर्जी खनिज परिवहन प्रपत्र है यदि अन्टी विजरा जाये तो पकड़ा जा सकता है। मुखविर की बात पर विश्वास करके आने जाने वालों को रोककर मकसद बताकर साथ चलने को कहा तो कोई भी व्यक्ति भलाई सुराई के डर के कारण साथ चलने को तैयार नहीं हुआ। तथा बिना नाम पता बताये इधर उधर चले गये। बाबजवूरी हम पुलिस वालों ने मय मुखविर मय खनन टीम के एक दूसरे की जामा

तलाशी में देकर विचार किया कि किसी के पास जूरी से सम्बन्धी कोई सहवस्तु नहीं है। तथा मुबदिर के बताये स्थान की तरफ चल दिये। जैसे ही हम पुलिस वाले मुबदिर के बताये स्थान गन्धेवड तिराहे से ठीक पहले पहुँचे तो मुबदिर ने गाड़ी रूकवाकर सामने बड़े व्यक्ति की तरफ इशारा करके बताया कि सहाब सामने जो व्यक्ति खड़ा है उसी के पास फर्नी बनिज परिवहन प्रपत्र है। तथा मुबदिर चला गया है इस पर हम पुलिस वाले सामने बड़े व्यक्ति की तरफ बड़े तो सामने खड़ा व्यक्ति हम पुलिस वालों को अपनी तरफ आता देख सपापका तेज कदमों से रायपुर की तरफ चलने लगा। हम पुलिस वालों को शक होने पर रोकते रोकते हुए आवश्यक बल का प्रयोग करके जाते हुए व्यक्ति को समाय करीब 03.45 पी.एम पर पकड़ लिया। पकड़े गये व्यक्ति का नाम पता पूछते हुए नामा तलाशी ली गयी तो पकड़े गये व्यक्ति ने अपना साटिक पुत्र सुलेमान निवासी-बोम्बेपुर थाना-प्रतापनगर जिला-यमुनानगर बताया तथा पहले कपड़ों की जाभा तलाशी लेने पर पहले कूर्त की टाहिने जेब से चार सौपन्टी व एक मोबाइल OPPO नं० 9729176653 व 250 रुपये नकद मिले जिनके सम्बन्ध में पूछने पर साटिक उपरोक्त प्राप्ति मागते हुए बताया कि सहाब यह बनिज परिवहन प्रपत्र फर्नी है तथा बताया कि मेरे साथी नसीम व शिवकुमार अरईयावाला थाना-प्रतापनगर जिला-यमुनानगर हरियाणा में तोमर कम्प्यूटर सेक्टर के नाम से जनसेवा केन्द्र चलाते हैं तथा वही पर यह फर्नी बनिज परिवहन प्रपत्र हम लोग बनाते हैं तथा आज भी मैं फर्नी बनिज परिवहन प्रपत्र बनाकर देने के लिये आया था कि अपने मुँह पकड़ लिया। बरामद बनिज परिवहन प्रपत्र में (1) भूतत्व एवं बनिज निर्देशालय उत्तर प्रदेश का नं०AAAAGG 1228985 लिखा है जिसपर JAI BHAGWATI STONE CRUSHER PROP SOHAN LAL लिखा है तथा E-FORM NO 3112212399015030448 LICENSEE ID-31122123990150 लिखा है गाड़ी नं० HR58C8129 दिनांक 26.08.2023 समय 01.30 से दिनांक 26.08.2023 से समय 08.35 ए.एम (2) भूतत्व एवं बनिज निर्देशालय उत्तर प्रदेश का नं०AAAAGG1229049 लिखा है जिसपर JAI BHAGWATI STONE CRUSHER PROP SOHAN LAL लिखा है तथा E-FORM NO 3112212399015038450 LICENSEE ID-31122123990150 लिखा है तथा गाड़ी का नं० HR58C3803 दिनांक 26.08.2023 समय 1.33 से दिनांक 26.08.2023 से 08.38 ए.एम लिखा है। (3) भूतत्व एवं बनिज निर्देशालय उत्तर प्रदेश का नं०AABGG766847 लिखा है जिसपर JAI LAXMI STONE CRUSHER PART ADESH SINGH लिखा है तथा E-FORM NO 3112212399019905522 LICENSEE ID-31122123990271 लिखा है तथा गाड़ी का नं० HR58C6716 दिनांक 26.08.2023 समय 2.03 ए.एम से दिनांक 26.08.2023 से 10.52 ए.एम लिखा है। (4) भूतत्व एवं बनिज निर्देशालय उत्तर प्रदेश का नं०AABGG766843 लिखा है जिसपर JAI LAXMI STONE CRUSHER PART ADESH SINGH लिखा है तथा E-FORM NO 3112212399019905520 LICENSEE ID-31122123990271 लिखा है तथा गाड़ी का नं० HR58C7037 दिनांक 26.08.2023 समय 01.32 ए.एम से दिनांक 26.08.2023 से 05.16 ए.एम लिखा है। बरामद बनिज परिवहन प्रपत्र को खनन अधिकारी के द्वारा नॉच फॉर्म करके बताया कि यह बरामदशुदा बनिज परिवहन प्रपत्र कूटरचित कर सिक्वोरिटी पेपर पर फर्नी आकड़े अंकित कर बनायी गयी है जिनका हमारे विभाग से कोई लेना देना नहीं है बल्कि फर्नी बनिज परिवहन प्रपत्र बनाकर राजस्व का नुकसान कर रहे हैं। गिरफ्तारशुदा व्यक्ति से सखी से पूछताछ करने पर बताया कि सहाब मैं साथ चलकर वह जनसेवा केन्द्र दिखा सकता है तथा अपने साथियों को पकड़वा सकता है। जहाँ पर यह फर्नी बनिज परिवहन प्रपत्र तैयार की गयी। उपरोक्त तथ्यों से उन्नाधिकारियों को अवगत कराकर वाउचमटी बरामदगी व गिरफ्तारी हम पुलिस वाले ग्रय खनन टीम ग्रय गिरफ्तारशुदा अभियुक्त को साथ लेकर गाँव अरईयावाला थाना-प्रतापनगर जिला-यमुनानगर हरियाणा में उपस्थित आये हुए तथा गिरफ्तारशुदा अभियुक्त ने पोंन्टा साहिय रोड पर सरकारी हार्डिस्कूल के पास गाड़ी रूकवाने का इशारा किया जिस गाड़ी रूकने पर गिरफ्तारशुदा अभियुक्त गाड़ी से उतर कर आगे-आगे चलकर हम पुलिस वालों व खनन टीम को साथ लेकर तोमर कम्प्यूटर सेक्टर अटल जनसेवा केन्द्र जिसका CSC ID कोड 263126570013 पर ले गया। जिस पर एक लडका कम्प्यूटर पर काम करता हुआ मिला जो हम पुलिस वालों को देखकर सफकाया जिसको देखकर गिरफ्तारशुदा अभियुक्त साटिक ने बताया कि यह लडका नसीम भी शिवकुमार के साथ फर्नी बनिज परिवहन प्रपत्र बनाने का काम करता है। जिसपर हम पुलिस वाले मौजूद लडके का नाम पता पूछा तो मौजूद लडके ने अपना नाम नसीम पुत्र शौकत अली निवासी-बोम्बेपुर थाना-प्रतापनगर जिला-यमुनानगर हरियाणा बताया जिसके पास से एक अदद मोबाइल VIVO NO 9053804988 है जिसको समय करीब 05.05 पी.एम पर हिरासत पुलिस में लिया गया। तथा उसके द्वारा काम किये जा रहे कम्प्यूटर को चेक किया गया तो वह फर्नी बनिज परिवहन प्रपत्र तैयार करता हुआ पाया गया जिसके द्वारा कड़ाई से पूछने पर बताया कि यह CSC सेक्टर शिवकुमार जो कि गाँव छोट पुर थाना-प्रतापनगर जिला-यमुनानगर हरियाणा नं०नं० 8570028407 का है। मैं भी इस CSC पर काम करता हूँ हम दोनों अपने साथियों के साथ मिलकर आर्ट के हिसाब से फर्नी बनिज परिवहन प्रपत्र तैयार करते हैं। ओर उसको अच्छे मूनाफा पर सम्बन्धित को पहुँचा देते हैं। जिससे सम्बन्धित बिना उपबनिज की देय रोयल्टी का भुगतान किये राजस्व की वृति कर फर्नी बनिज परिवहन प्रपत्र के माध्यम से गाड़ी निकाल कर ले जाते हैं। शिवकुमार फिलहाल कहीं बाहर गया है। तथा मुझे बनिज विभाग के खानी सिक्वोरिटी पेपर दे गया था जिस पर मैं फर्नी बनिज प्रपत्र तैयार कर रहा था। तोमर कम्प्यूटर सेक्टर CSC जनसेवा की तलाशी ली गयी तो प्रिन्टर में हार्ड सिक्वोरिटी के खाली पेपर मिले जिसपर भूतत्व एवं बनिज निर्देशालय उत्तर प्रदेश का नं० AABGG767008, AABGG767005, AABGG767007, AABGG767009, AABGG767010, AABGG767011, AABGG767012, AABGG767013 तथा AAAGG1228768 जिसपर एक भाग खाली व दूसरे

व तीसरे भाग पर ई-फार्म सी 3112212399015030295 JAI BHAGWATI STONE CRUSER PROP SOHAN LAL गाड़ी नं0 HR58C3803 दिनांक 23.08.2023 समय 12.10 ए.एम से 23.08.2023 समय 07.15 ए.एम लिखा है तथा दूसरे हाई AABGG767005 जिसपर एक भाग खाली व दूसरे व तीसरे भाग पर ई-फार्म सी 3112212399015030469 JAI BHAGWATI STONE CRUSER PROP SOHAN LAL गाड़ी नं0 HR58C3803 दिनांक 23.08.2023 समय 01.05 पी.एम से 23.08.2023 समय 08.11 पी.एम लिखा है व इन साथ जय भगवती स्टोन क्रशर का TAX INVOICE 65468 दिनांक 26.08.2023 समय 01.06 लिखा है (दो प्रतिवों में) तथा टुक की काटा पर्ची मय फोटो के लगी है। इसके बाद सीपीयू के बिल्कुल पास में सिगल प्रति में हाई सिव्योरिटी के खाली 21 पेपर मिले है जिनके क्रमांक क्रमश AABGG767005, AAAGG1228806, AABGG767001, AABGG767002, AABGG767003, AABGG767004, AAAGG1228799, AAAGG1228800, AAAGG1228801, AAAGG1228985, AAAGG1228781, AAAGG1228782, AAAGG1228797, AAAGG1228780, AAAGG1228779, AAAGG1228798, AAAGG1228776, AAAGG1228775, AAAGG1228769, AAAGG1228770, AAAGG1228762, लिखा है। कम्प्यूटर को डा0 लिया अफरोज खान निरीक्षक के द्वारा एक किया गया तो डेस्कटाप पर दिनांकवार 15.08.2023 से 26.08.2023 तक कुल 12 फोल्डर बने जिन्हें खोलकर देखा तो जिसमें कुल खनिज परिवहन प्रपत्र के 70 पी.डी.एफ व Q R कोड है। Q R कोड की फोटो को स्कैन करने पर हाईपर लिंक के माध्यम से गुगल ड्राईव में पूर्व से सेव्ड क्लिपबोर्ड खनिज परिवहन प्रपत्र शो कर रहा है। तथा डेस्कटाप पर एक J नाम का फोल्डर है जिसमें अलग-अलग कैशरो के फर्नी इनवॉयस, काटा पर्ची, व टुकों के आगे व पीछे के फोटो है विन्यास प्रयोग करके फर्नी खनिज परिवहन प्रपत्र तैयार किया जाते है। इसके अलावा कम्प्यूटर की मेज की डोर से कुल अलग-अलग व्यक्तियों के 16 आधार कार्ड, 2 प्रम कार्ड, 3 आयुष्मान कार्ड, 3 पैन कार्ड, एक वोटर कार्ड व 4 एस.बी.आई की पासबुक बरामद हुई है। चूंकि उपरोक्त फर्नी कार्य में टुकान में रखा कम्प्यूटर व अन्य उपकरणों का इन्स्पेक्शन किया गया है अतः एक अटल LED मोनिटर एच पी कम्पनी, एक सीपीयू डेल कम्पनी का, एक प्रिन्टर EPSON, एक की-बोर्ड, एक माउस व सम्बन्धी कैबिल को फर्रुखा पुलिस में लेकर चिटवन्टी की गयी तो बरामद प्रपत्रों/कार्ड को अभियुक्तवार बरामदगी के अनुसार कपड़े में रखकर सील सर्वे मोहर नमुना मोहर तैयार किया गया है। बरामद हाई सिव्योरिटी प्लेन पेपर पर पड़े सीरियल नं0 को खनन टीम द्वारा कमान्ड सैफ्टर से सत्यापन कराया गया जिससे ज्ञात हुआ कि उक्त सीरीज नं0 अनुज्ञापत्र धारक मोहिन पुत्र माजिद हुसन निवासी मठती परगना फैजाबाद तहसील ब्रेहट जिला-सहारनपुर तथा बिजेन्द्र सिंह पुत्र उम्रेट निवासी-सीर गलस स्कूल असीदा महादुरगढ संखोल झुम्बर हरियाणा के नाम पर क्रमश दिनांक 20.04.2023 से दिनांक 30.06.2023 तक तथा 12.04.23 से 30.08.2023 तक प्रयोग हेतु आपूर्ति की गयी थी अभियुक्तगणों के द्वारा किया गया कृत्य धारा-420,467,468,471, भादवि व 3(2) लोक सम्पत्ति क्षति निवारण अधिनियम 1984 की हद को पार करता है। अभियुक्तगणों को इनके जर्म व विधिक अधिकार से से अवगत कराकर जायज हिरासत में लिया गया। गिरफ्तारी की सूचना के सम्बन्ध में पूछने पर अभियुक्तगणों के द्वारा बताया कि हमारी बरिजनों को टे टी जाये। जो कि गिरफ्तारी के समय मीके पर न होने के कारण थाने पर पहुंचकर अकब से टी जायेगी। फर्द मौके पर मुझ प्रभारी निरीक्षक द्वारा बोल-बोलकर 30नि0 श्री प्रवेश कुमार से द्वारा लाये गये लैपटाप से टाईप कराकर तैयार कराकर फर्द को टी प्रतियों में मौके पर उपलब्ध अटल जनसेवा केन्द्र के प्रिन्टर से निष्काशक गवाहों को पढकर सुनाकर हस्ताक्षर गवाही कराये जाते है। SD अयेजी अपठीत SHO 26/8/23 प्रभाकर फैन्तुरा प्रभारी निरीक्षक थाना कौतवाली गंगोह जनपट सहारनपुर SD अयेजी अपठीत SHO 26/8 SD अयेजी अपठीत 26/8/23 स.नि. SD अयेजी अपठीत SI SD अयेजी अपठीत SD अयेजी अपठीत 26/08/23 SD अयेजी अपठीत SD अयेजी अपठीत SD का0 विज्ञान SD अयेजी अपठीत नोट- फर्द की एक प्रति अभियुक्तगणों की सहमति से अभियुक्त सादिक को देकर अतागत बनवाये जाते है। SD हिन्दी अभि0 सादिक SD हिन्दी अभि0 नसीम नोट- में सीसी 1637 धीरज कुमार प्रमाणित करता हूँ कि उक्त फर्द की नकल घरे द्वारा अलावा तकनीकि छुटि के शब्द व शब्द टाईप की गयी।

13. Action taken: Since the above information reveals commission of offence(s) u/s as mentioned at Item (की गयी कार्यवाही : चूंकि उपरोक्त जानकारी से पता चलता है कि अपराध करने का तरीका मट. सं. 2 में उल्लेख धारा के तहत

(1) Registered the case and took up the investigation:

or

- (2) Directed (Name of I.O.) (नांच अधिकारी का नाम): RAJKUMAR SINGH Rank (पद): I (Inspector)
No. (9522923390 to take up the investigation (को जांच अपने पास में लेने के लिए निर्देश दिया गया)
- (3) Refused investigation due to (नांच के लिए):

or (के कारण इकार किया
 (4) Transferred to P.S. District
 on point of jurisdiction (को क्षेत्राधिकार के कारण

F.I.R. read over to the complainant / informant, admitted to be correctly recorded and a copy given to the complainant / informant free of cost. (शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पढ़ कर सुनाई गयी, सही दर्ज हुई माना और R.O.A.C.(आर. ओ .ए .सी.)

14. Signature/Thumb impression of the complainant / informant.(शिकायतकर्ता / सूचनाकर्ता के हस्ताक्षर / अंगूठे का निशान):

15. Date and time of dispatch to the court (अदालत में प्रेषण की दिनांक और समय):

Signature of Officer in charge, Police Station
 (थाना प्रभारी के हस्ताक्षर)

Name (नाम): PS GANGOH

Rank(पद): I (Inspector)

No.(सं.): 9454404163

Attachment to item 7 of First Information Report (प्रथम सूचना रिपोर्ट के गट 7 संलग्नक):

Physical features, deformities and other details of the suspect/accused: (If known / seen)

(संदिग्ध / अभियुक्त की शारीरिक विशेषताएँ, विकृतियाँ और अन्य विवरण : (यदि ज्ञात / देखा गया))

S.No.(क्र.सं.)	Sex (लिंग)	Date/Year of Birth (जन्म तिथि)	Build (वनावट)	Height(cms.) (ऊँट (से.मी.))	Complexion (रंग)	Identification Mark(s) (पहचान चिह्न)
1	2	3	4	5	6	7
1	पुरुष					
2	पुरुष					
3	पुरुष					
4	पुरुष					
5	पुरुष					
6	पुरुष					
Deformities/ Peculiarities (विकृतियाँ/ विशिष्टताएँ)	Teeth (दाँत)	Hair (बाल)	Eyes (आँखें)	Habit(s) (आदतें)	Dress Habit(s) (पहनावा)	
8	9	10	11	12	13	
Language /Dialect (भाषा/बोली)	Place Of (का स्थान)					Others (अन्य)
14	Burn Mark (जले हुए का निशान)	Leucoderma (लुकोडेर्मा(सफेद धब्बे))	Mole (गरचा)	Scar (पाय)	Tattoo (गूदे हुए का)	20
15	16	17	18	19		

These fields will be entered only if complainant/informant gives any one or more particulars about the suspect/accused.

(यह क्षेत्र तभी दर्ज किए जाएंगे यदि शिकायतकर्ता / सूचनाकर्ता संदिग्ध / अभियुक्त के बारे में कोई एक या उससे अधिक जानकारी देता है।)

FIRST INFORMATION REPORT

(Under Section 154 Cr.P.C.)

प्रथम सूचना रिपोर्ट
(धारा 154 दंड प्रक्रिया संहिता के तहत)1. District (ज़िला): सहारनपुर
FIR No. (प्र.सू.रि. सं.): 0238

P.S. (थाना): सरसावा

Year (वर्ष): 2023

Date & Time of FIR (प्र.सू.रि. की दिनांक/समय): 19/08/2023 13:57 बजे

2. S.No. (क्र.सं.)	Acts (अधिनियम)	Sections (धारा(एँ))
1	भा द सं 1860	420
2	भा द सं 1860	467
3	भा द सं 1860	468
4	भा द सं 1860	471

3. (a) Occurrence of offence (अपराध की घटना):

1. Day (दिन):

Date From (दिनांक से):

Date To (दिनांक तक):

Time Period (समय अवधि):

Time From (समय से):

Time To (समय तक):

(b) Information received at P.S. (थाना जहाँ सूचना प्राप्त हुई):

Date (दिनांक): 19/08/2023

Time (समय): 13:50 बजे

(c) General Diary Reference (रोजनामचा संदर्भ):

Entry No. (प्रतिष्ठि सं.): 036

Date & Time (दिनांक और समय): 19/08/2023 13:50 बजे

4. Type of Information (सूचना का प्रकार): लिखित

5. Place of Occurrence (घटनास्थल):

1. (a) Direction and distance from P.S. (थाना से दूरी और दिशा):

Beat No. (बीट सं.):

(b) Address (पता):

(c) In case, outside the limit of this Police Station, then (यदि थाना सीमा के बाहर है तो):

Name of P.S. (थाना का नाम):

District(State) (ज़िला (राज्य)):

6. Complainant / Informant (शिकायतकर्ता/सूचनाकर्ता):

(a) Name (नाम): डा.0 जिया अफरोज प्रो.0 महा.0 रतान - खान निरीक्षक

(b) Father's/Husband's Name (पिता / पति का नाम):

(c) Date/Year of Birth (जन्म तिथि / वर्ष): 1978

(d) Nationality (राष्ट्रियता): भारत

(e) UID No. (यूआईडी सं.):

(f) Passport No. (पासपोर्ट सं.):

Date of Issue (जारी करने की तिथि):

Place of Issue (जारी करने का स्थान):

(g) Id details (Ration Card, Voter ID Card, Passport, UID No., Driving License, PAN)

S.No. (क्र.सं.) Id Type (पहचान पत्र का प्रकार)

Id Number (पहचान संख्या)

1

(h) Address (पता):

S.No. (क्र.सं.)	Address Type (पता का प्रकार)	Address (पता)
1	वर्तमान पता	खान कार्यालय सहारनपुर, सहारनपुर, उत्तर प्रदेश, भारत
2	स्थायी पता	खान कार्यालय सहारनपुर, सहारनपुर, उत्तर प्रदेश, भारत

(i) Occupation (व्यवसाय):

(j) Phone number (दूरभाष सं.):

Mobile (मोबाइल सं.):

7. Details of known/suspected/unknown accused with full particulars

(जात / संदिग्ध / अजात अभियुक्त का पूरे विवरण सहित वर्णन):

Accused More Than (अजात आरोपी एक से अधिक हों तो संख्या):

S.No.(क्र. सं.)	Name (नाम)	Alias (उपनाम)	Relative's Name (रिश्तेदार का नाम)	Present Address (वर्तमान पता)
1	जनेश्वर		पिता का नाम : आभेराम	1. ग्राम असदपुर, सरसावा, सहारनपुर, उत्तर प्रदेश, भारत

8. Reasons for delay in reporting by the complainant/informant (विकायतकर्ता / सूचनाकर्ता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण):

9. Particulars of properties of interest (संबन्धित सम्पत्ति का विवरण):

S.No. (क्र. सं.)	Property Category (संपत्ति श्रेणी)	Property Type (सम्पत्ति का प्रकार)	Description (विवरण)	Value(In Rs/-) (मूल्य (₹ में))
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10. Total value of property (In Rs/-)-सम्पत्ति का कुल मूल्य(₹ में):

11. Inquest Report / U.D. case No., if any (मृत्यु समीक्षा रिपोर्ट / यू.डी. प्रकरण सं., यदि कोई हो):

S.No. (क्र. सं.) UIDB Number (यू.डी. प्रकरण सं.)

12. First information contents (प्रथम सूचना तथ्य):

नकल तहरीर सेवा में, धानश्रयण / धाना भारी महोदय, सरसावा, सहारनपुरा विषय:- फर्जी दरतावेज तैयार कर राजस्व को क्षति पहुंचाते हुये ट्रेक्टर सं0 UP 11 BW 9138 की ट्राली रिलीज करवाने के सम्बन्ध में। महोदय कृपया अवगत कराना है कि कार्यालय चार्जेंट मजिस्ट्रेट / उपनिरीक्षक नकुड जनपद सहारनपुर के पत्रांक संख्या 427/पी0ए0, दिनांक 01.07.2023 पर अपर निरीक्षक (जि0/रा0) महोदय के फूटविल आदेश 03.07.2023 के द्वारा अदालत कराया गया है कि दिनांक 01.07.2023 को नायब तहसीलदार महोदय नकुड द्वारा 06 (छ) ट्रेक्टर मय ट्राली के व 03 (तीन) ट्राली बालू के अवैध बनन / परिवहन में धाना सरसावा की शाहजहापुर चौकी की सुपुर्तगी में दिया गया। उक्त के पश्चात, श्री जनेश्वर पुत्र श्री आभेराम निवासी असदपुर धाना सरसावा जिला सहारनपुर मो0न0 7249967251 के प्रार्थना पत्र दिनांक 10.07.2023 के द्वारा शमन हेतु प्रार्थना की गई जिसमे उनके द्वारा ट्रेक्टर महेन्द्रा 585 (रजिस्ट्रेशन न0 UP 11 BW 9138 की ट्राली पर अपना मानिकाना हक प्रस्तुत किया। उक्त के पश्चात, आज दिनांक 19.08.2023 को कार्यालय में धाना सरसावा से अदालत कराया गया है कि श्री जनेश्वर पुत्र श्री आभेराम निवासी ग्राम असदपुर धाना सरसावा जिला सहारनपुर द्वारा दिनांक 19.08.2023 को धाना सरसावा में एक फूटरचित / संदिग्ध पत्र प्रस्तुत किया, जिस पर तयकथित पत्र सं0 1266 / खनिज / 2023-24, दिनांक 26.07.2023 अर्जित की गई है। उक्त फूटरचित / संदिग्ध पत्र में प्रश्नगत ट्रेक्टर की ट्राली पर फर्जी चालान सं0 (AKV230332262), दिनांक 26.07.2023 एसडी अपठित के द्वारा शमन सम्बन्धी कार्यवाही का उल्लेख किया गया है जो कि कार्यालय अभिलेखा रूप नहीं परिलक्षित हो रही है। इस कार्यालय में शमन सम्बन्धी कोई भी चालान प्रस्तुत नहीं किया गया है। इस फूटरचित / संदिग्ध पत्र का फर्जी हस्ताक्षर भी किये गये है। इस फर्जी रूप से तैयार किये गये दरतावेज से राजस्व को क्षति पहुंचाते हुये, श्री जनेश्वर पुत्र श्री आभेराम निवासी ग्राम असदपुर धाना सरसावा जिला सहारनपुर का यह कार्य विधि विरुद्ध है। अतः महोदय से अनुरोध है कि वाहन स्वामी श्री जनेश्वर पुत्र श्री आभेराम निवासी ग्राम असदपुर धाना सरसावा जिला सहारनपुर के विरुद्ध भारतीय टण्ड सहिता की सुसंगत धाराओं में अभियोग पंजीकृत करने का कष्ट करें। सधन्यवाद संलग्नक:- फूटरचित / संदिग्ध पत्र। भवदीय एसडी अपठित 19.08.2023 (डा0 निया अपरोज) प्रा0 सह0 (रसायन) / धान निरीक्षक, सहारनपुर मो0न0 08191053259 नोट:- मैं हे0का0 1116 आशीष राणा प्रमाणित करता हूँ कि तहरीर के आधार पर मुकदमा उपरोक्त की कायनी व मुकदमा उपरोक्त में द्वारा पंजीकृत किया गया।

13. Action taken: Since the above information reveals a commission of offence(s) u/s as mentioned at Item

(की गयी कार्यवाही : चूंकि उपरोक्त जानकारी से घटा चलता है कि अपराध करने का तरीका मट. सं. 2 में उल्लेख धारा के तहत है

(1) Registered the case and took up the investigation:

or

(2) Directed (Name of LO.) (वाच अधिकारी का नाम): Naresh Singh

Rank (पद): SI (Sub-Inspector)

No. (सं.):

to take up the investigation (कौ वाच अपने वाच में लेने के लिए निर्देश दिया गया)

(3) Refused investigation due to (वाच के लिए):

OR के कारण इकाए किया
 (4) Transferred to P.S. District
 on point of jurisdiction (जो क्षेत्राधिकार के कारण)

F.I.R. read over to the complainant / informant, admitted to be correctly recorded and a copy given to the complainant / informant free of cost. (शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पढ़ कर सुनाई गयी, सही दर्ज हुई माना और एक R.O.A.C.(आर. ओ.ए.सी.)

14. Signature/Thumb impression of the complainant / informant. (शिकायतकर्ता / सूचनाकर्ता के हस्ताक्षर / अंगूठे का निशान):

15. Date and time of dispatch to the court (अदालत में प्रेषण की दिनांक और समय):

Signature of Officer in charge, Police Station
 (थाना प्रभारी के हस्ताक्षर)

Name (नाम): PS SARSAWA

Rank(पद): I (Inspector)

No.(सं.): 9454404195

Attachment to item 7 of First Information Report (प्रथम सूचना रिपोर्ट के मद 7 संलग्नक):

Physical features, deformities and other details of the suspect/accused: (if known / seen)

(सदिग्ध / अभियुक्त की शारीरिक विशेषताएँ, विकृतियाँ और अन्य विवरण : (यदि ज्ञात / देखा गया))

S.No.(क्र.सं.)	Sex (लिंग)	Date/Year of Birth (जन्म तिथि)	Build (बनावट)	Height(cms.) (ऊँचाई (से.मी.))	Complexion (रंग)	Identification Mark(s) (पहचान चिह्न)
1	2	3	4	5	6	7
1	पुरुष					
Deformities/ Peculiarities (विकृतियाँ/ विशिष्टताएँ)	Teeth (दंत)	Hair (बाल)	Eyes (आँखें)	Habit(s) (आदतें)	Dress Habit(s) (पहनावा)	
8	9	10	11	12	13	
Language /Dialect (भाषा/बोली)	Place Of (का स्थान)					Others (अन्य)
	Burn Mark (ज्वले हुए का निशान)	Leucoderma (ल्यूकोडर्मा/सफेद धब्बे)	Mole (मरुहा)	Scar (घाव)	Tattoo (गूदे हुए का)	
14	15	16	17	18	19	20

These fields will be entered only if complainant/informant gives any one or more particulars about the suspect/accused.

(यह क्षेत्र तभी दर्ज किए जाएंगे यदि शिकायतकर्ता / सूचनाकर्ता सदिग्ध / अभियुक्त के बारे में कोई एक या उससे अधिक जानकारी देता है।)

486

कार्यालय जिलाधिकारी सहारनपुर।
(खनन अनुभाग)

पत्रांक:- 269/अवैध खनन/2022-23

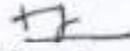
दिनांक 18 जून, 2022

आवेश

मै0 स्टार माईन्स
पार्टनर श्री दीपक चौधरी पुत्र श्री वेदपाल चौधरी
पता सी-3, हकीकत नगर निकट
ओल्ड सेल्स टैक्स ऑफिस
सहारनपुर।

कृपया निदेशक, भूतत्व एवं खनिकर्म निदेशालय उ०प्र० खनिज भवन, लखनऊ के पत्र संख्या 447/एम०-प्रवर्तन सहारनपुर/2022 दिनांक 10.06.2022 द्वारा अवगत कराया गया है कि दिनांक 08.06.2022 को निदेशालय स्तर से गठित टीम द्वारा आपके पक्ष में स्वीकृत खनन पट्टे की जांच कर आख्या उपलब्ध करायी गई, जिसके अनुसार आपके द्वारा अपने स्वीकृत खनन क्षेत्र से बाहर 212 घनमीटर आर०बी०एम० का अवैध खनन किया गया है, जो उत्तर प्रदेश उपखनिज (परिहार) नियमावली 2021 के नियम 3, 58, 60(2) का उल्लंघन एवं खान एवं खनिज विकास एवं विनियमन अधिनियम 1957 की धारा 4 एवं 21 के अर्न्तगत संज्ञेय एवं दण्डनीय अपराध है, साथ ही अनुमोदित खनन योजना में दी गयी शर्तों का उल्लंघन है।

अतः आपको निर्देशित किया जाता है कि आप द्वारा 212 घनमीटर आर०बी०एम० का अवैध खनन किये जाने हेतु रायल्टी रू० 23,320/-, खनिमुख मूल्य रू० 1,16,000/-, अर्धदण्ड रू० 5,00,000/- तथा शास्ति रू० 50,000/- कुल धनराशि रू० 6,89,920/- (रुपये छः लाख नवासी हजार नौ सौ बीस मात्र) निर्धारित लेखा शीर्षक "0853-अलौह खनन तथा धातुकर्म उद्योग-102 खनिज रियायत शुल्क किराया और स्वत्व शुल्क" में जमा कराना सुनिश्चित करें अन्यथा आपके विरुद्ध भूराजस्व की भांति नियमानुसार वसूली की कार्यवाही की जाएगी, जिसकी सम्पूर्ण जिम्मेदारी आपकी होगी।


जिलाधिकारी
सहारनपुर।

संख्या व दिनांक उपरोक्तानुसार।

प्रतिलिपि:- 1. तहसीलदार सदर को इस निर्देश के साथ प्रेषित कि सम्बन्धित को तामिल कराते हुए तामिला आख्या कार्यालय को भी उपलब्ध कराये।


जिलाधिकारी
सहारनपुर।

CHALLAN

(अलीह खनन तथा धातु कर्म उद्योग, उ०प्र०)

Government of Uttar PradeshUttar Pradesh Treasury Form-209(1) - Challan for Depositing Money
(To be submitted through Net-Payment)

Challan No.: AKV220013335	Challan Date: 01/07/2022
Assessment Year: 2022-2023	Tax Period: ONETIME
Name of the Bank:	State Bank of India
Unique Id:	
Depositor Name:	MS Star Mines
Depositor Address:	

Head	Description	Serial No.	Amount (in Rs.)
085300102010000	खनिज रियायत शुल्क किराया और स्वत्व शुल्क	1	689920.00
	Totals of the above heads	--	689920.00

A SUM OF Rs. 689920.00 AGAINST THE HEADS MENTIONED ABOVE -[THROUGH NET-PAYMENT TRANSACTION]-
ON *State Bank of India* HAS BEEN DEPOSITED BY THE DEPOSITOR.
(Depositor Remarks->Notice Payment against Notice No 269 Lease Bartha Korsi)
THE BANK REFERENCE NO. RECEIVED AFTER THE TRANSACTION IS : CPABURKUN6, Scroll Date:-02/07/2022

प्रेषक,

नू-वैज्ञानिक/क्षेत्रीय अधिकारी
भूतत्व एवं खनिकर्म विभाग, उ०प्र०
क्षेत्रीय कार्यालय, गाजियाबाद

सेवा में,

निदेशक,
भूतत्व एवं खनिकर्म निदेशालय
उ०प्र०, खनिज भवन,
लखनऊ

पत्रांक मेनो/क्ष०का०गा०/2022-23

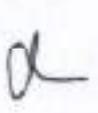
दिनांक 10/06/2022

महोदय,

कृपया अवगत कराना है कि संयुक्त निदेशक/प्रभारी अपर निदेशक, खनन महोदय द्वारा दिनांक 06.06.2022 को दिये गये निर्देशों के अनुपालन में अधोहस्ताक्षरी, श्री अनन्त कुमार सिंह ज्येष्ठ खान अधिकारी मुख्यालय लखनऊ, श्री जी०के० दत्ता खान अधिकारी मुख्यालय लखनऊ, श्री दिनेश कुमार सर्वेक्षक क्षेत्रीय कार्यालय गाजियाबाद द्वारा श्री नवीन कुमार दास खान अधिकारी सहारनपुर/संयुक्त निदेशक, मो० एजाज खान निरीक्षक, श्री शिव कुमार सर्वेक्षक खनन विभाग सहारनपुर तथा पट्टेधारक प्रतिनिधि श्री वेदपाल चौधरी की उपस्थिति में दिनांक 08.06.2022 को मैसर्स स्टार माइन्स पता सी-3, हकीकत नगर निकट ओल्ड सेल्स टेक्स आफिस, सहारनपुर के पक्ष में दिनांक 01.04.2021 से दिनांक 31.03.2026 तक की अवधि हेतु तहसील बेहट स्थित ग्राम बरथाकोरसी के गाटा संख्या 01 रफवा 38.00 हे० में उपखनिज आर०बी०एम० (बालू/बजरी/बोल्डर) के खनन हेतु स्वीकृत खनन पट्टे की आयुक्त महोदय द्वारा दिनांक 25.05.2022 को किये गये निरीक्षण के उपरान्त प्रेषित निरीक्षण आख्या में उल्लिखित तथ्यों की जांच की गई। दिनांक 08.06.2022 को की गयी बिन्दुवार निरीक्षण आख्या निम्नवत है।

स्थलीय जांच आख्या

1. ग्राम बरथाकोरसी में स्वीकृत खनन पट्टे में व्यापक पैमाने पर अवैध खनन से सम्बन्धित प्राप्त शिकायतों पर कार्यवाही करने हेतु अनेक बार जिला प्रशासन को दूरभाष के माध्यम से एवं व्हाट्स एप के माध्यम से प्रेषित किया गया परन्तु जिला प्रशासन द्वारा इस सम्बन्ध में कोई कार्यवाही नहीं की गई। इस सम्बन्ध में खान अधिकारी सहारनपुर/संयुक्त निदेशक महोदय द्वारा अवगत कराया गया कि मण्डलायुक्त महोदय द्वारा दिये गये निर्देशों के अनुपालन में अपर जिलाधिकारी (वि०/रा०) महोदय द्वारा दिनांक 22.03.2022 को ग्राम असलमपुर बरथा और बरथाकोरसी में यमुना नदी के क्षेत्र में अवैध खनन की जांच कर आख्या प्रेषित करने हेतु आदेशित किया गया था, जिसके अनुपालन में दिनांक 22.03.2022 को ही खान निरीक्षक सहारनपुर द्वारा क्षेत्र का निरीक्षण किया गया तथा अवैध खनन के विरुद्ध थाना बेहट में प्राथमिकी दर्ज कराते हुये आख्या दिनांक 23.03.2022 को जिलाधिकारी महोदय को प्रेषित की गयी, जिसकी छायाप्रति संलग्न है। (संलग्नक-1) इसी प्रकार आयुक्त कार्यालय के पत्र संख्या 2674/पी०ए० दिनांक 11.01.2022 द्वारा हरियाणा राज्य के जनपद यमुनानगर में खनन माफिया द्वारा अवैध खनन कर उत्तर प्रदेश की सीमा में लाये जाने सम्बन्धी शिकायती पत्र की जांच कर आवश्यक कार्यवाही करने हेतु निर्देशित किया गया था, जिसकी जांच करवाकर जिलाधिकारी कार्यालय के पत्र संख्या 861/ख०अनु०संदर्भ/2020-21 दिनांक 14.01.2022 द्वारा आख्या मण्डलायुक्त महोदय को प्रेषित की गई।
2. आयुक्त महोदय द्वारा दिनांक 25.05.2022 को ग्राम बरथाकोरसी में स्वीकृत खनन पट्टे की जांच के दौरान काफी संख्या में ओवरलोड डम्पर/बिना नम्बर/ग्रीस पोती हुई नम्बर प्लेट युक्त गाडियों के पाये जाने का उल्लेख किया गया है, जिसमें से 11 गाडियों को आर०टी०ओ० द्वारा निरुद्ध किया गया। इस सम्बन्ध में उल्लेख करना है कि निरीक्षण के दौरान पट्टेधारक प्रतिनिधि द्वारा बताया

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कॉर्डिनेट्स को गुगल अर्थ पर प्लॉट करने पर पाया गया कि चारों पिटस स्वीकृत खनन पट्टा क्षेत्र के अन्तर्गत है, जिसकी पैमाईश निम्नवत् है:-

पिट संख्या	क्षेत्रफल (वर्गमीटर में)	औसत गहराई (मीटर में)	किये गये खनन कार्य की मात्रा (घनमीटर में)
1	111586	2.75	306861
2	50117	2.60	130304
3	30471	2.50	76177
4	23213	2.10	48747
		कुल	562089

उपरोक्त से स्पष्ट है कि वर्षाकाल के उपरान्त माह अक्टूबर, 2021 से निरीक्षण की दिनांक 08.06.2022 तक पट्टेधारक द्वारा कुल 562089 घनमीटर आर0बी0एम0 का खनन/परिवहन किया गया है। कार्यालय में उपलब्ध अभिलेखों के अनुसार बरथाकोरसी क्षेत्र में श्री दीपक चौधरी के पक्ष में 05 वर्ष की अवधि के लिए स्वीकृत खनन पट्टे जिसका क्षेत्रफल 36.00 हे० है के पट्टा विलेख एवं पर्यावरण स्वच्छता प्रमाण पत्र के अनुसार इस पट्टे से प्रतिवर्ष 7,56,000 घनमीटर उपखनिज के खनन एवं परिवहन की अनुमति प्रदान की गयी है। पट्टेधारक द्वारा दिनांक 01.04.2021 से दिनांक 31.03.2022 तक 7,56,000 घनमीटर उपखनिज का खनन किया गया तथा वर्षाकाल के उपरान्त अक्टूबर 2021 से दिनांक 08.06.2022 तक 5,61,101 घनमीटर उपखनिज का खनन/परिवहन किया गया है। इसी सन्दर्भ में यह भी अवगत कराना है कि पट्टे धारक द्वारा पिट संख्या-2 की पूर्व दिशा में पट्टे से सटे हुए 106 वर्गमीटर में औसत 02 मी० गहराई से 212 घनमीटर क्षेत्र के बाहर खनन होना पाया गया, जिसके सम्बन्ध में नियमानुसार कार्यवाही किये जाने की संस्तुति की जाती है।

6. आयुक्त महोदय द्वारा यह भी अवगत कराया गया है कि पट्टेधारक द्वारा स्वीकृत खनन योजना, पर्यावरण स्वच्छता प्रमाण पत्र एवं खनन पट्टा विलेख में उल्लिखित शर्तों का उल्लंघन कर पर्यावरण को क्षति पहुँचायी जा रही है। इस सम्बन्ध में जांच दल द्वारा खनन पट्टा क्षेत्र का सघन भ्रमण कर अध्ययन किया गया, जिसके उपरान्त पट्टेधारक द्वारा स्वीकृत खनन योजना, पर्यावरण स्वच्छता प्रमाण पत्र एवं खनन पट्टा विलेख में उल्लिखित शर्तों के अनुपालन के सम्बन्ध में विवरण निम्नवत् है:-

क - पट्टा विलेख के अनुसार स्वीकृत खनन क्षेत्र के सीमा स्तम्भों के जियो-कॉर्डिनेट्स निम्नवत् है:-

Name of Pillars	Latitude	Longitude
A	30° 14' 00.94"	77° 31' 13.91"
B	30° 14' 16.50"	77° 31' 24.43"
C	30° 14' 13.69"	77° 31' 31.19"
D	30° 14' 19.59"	77° 31' 37.85"
E	30° 14' 37.10"	77° 31' 40.80"
F	30° 14' 39.19"	77° 31' 36.25"
G	30° 14' 26.08"	77° 31' 29.05"
H	30° 14' 09.19"	77° 31' 02.18"

निरीक्षण के दौरान सर्वेक्षक श्री शिव कुमार एवं श्री दिनेश कुमार खनन पट्टा क्षेत्र में स्थापित समस्त सीमा स्तम्भों की जांच की गई एवं जी०पी०एस० की सहायता से जियो-कॉर्डिनेट्स की भी जांच की गई, जिसके अनुसार दिनांक 08.06.2022 को खनन

(Handwritten signatures)

गया कि दिनांक 30.05.2022 से क्षेत्र में खनन कार्य बन्द है। आयुक्त महोदय द्वारा दिनांक 25.05.2022 को किये गये निरीक्षण के उपरान्त पट्टाधारक प्रतिनिधि के कथनानुसार दिनांक 30.05.2022 से उपरोक्त खनन पट्टा बन्द है तथा दिनांक 08.06.2022 को किये गये निरीक्षण के दौरान भी खनन पट्टा क्षेत्र में खनन/परिवहन कार्य बन्द पाया गया। अतः खनन पट्टा क्षेत्र में जांच दल द्वारा ओवरलोड डम्पर/बिना नम्बर/ग्रीस पोती हुई नम्बर प्लेट युक्त गाड़ियों का प्रयोग किये जाने के सम्बन्ध में कोई टिप्पणी किया जाना सम्भव नहीं है।

3. आयुक्त महोदय द्वारा मैसर्स स्टार माईन्स ग्राम बरथाकोरसी पर उनके पहुँचने पर खड़े ट्रक व डम्पर चालकों को अपने अपने वाहन लेकर भागने तथा 300-400 लोगों के क्षेत्र में उपस्थित होने का उल्लेख किया गया है। उनके द्वारा इन लोगों में से कुछ अपराधिक प्रवृत्ति के संगठित रूप से अवैध खनन करने वाले व्यक्तियों की उपस्थिति होने की सम्भावना व्यक्त की गयी है। उनके द्वारा यह भी उल्लेख किया गया है कि पट्टेधारक द्वारा खनन कार्य हेतु सम्बद्ध किये गये श्रमिकों की कोई आईडी0 युक्त पहचान पत्र अथवा रिकार्ड प्रस्तुत नहीं किया गया तथा उनके द्वारा समस्त सम्बद्ध श्रमिकों का विवरण खनन पट्टा क्षेत्र में प्रदर्शित करने हेतु निर्देशित किया गया है। इस सम्बन्ध में सादर अवगत कराना है कि खनन पट्टा क्षेत्र में विभिन्न मशीनों के संचालन, खनन कार्य करने, उपखनिजों की लोडिंग करने वाले श्रमिकों एवं उनके परिवार के सदस्य तथा ट्रकों के चालक एवं क्लीनर भी उपस्थित रहते हैं तथा क्षेत्र में जब भी किसी वरिष्ठ अधिकारी द्वारा निरीक्षण किया जाता है तो काफी मात्रा में सरकारी वाहनों को देखकर अनेक स्थानीय लोग भी एकत्र हो जाते हैं परन्तु आयुक्त महोदय द्वारा उल्लिखित यह प्रस्ताव सराहनीय है कि पट्टेधारक द्वारा खनन कार्य में सम्बद्ध किये गये श्रमिकों का पहचान पत्र बनवाकर आईडी0 सहित बोर्ड पर प्रदर्शित किया जाए। इस सम्बन्ध में पट्टेधारकों को निर्देशित किये जाने की संस्तुति की जाती है।
4. आयुक्त महोदय द्वारा निरीक्षण के दौरान अनेक बार बुलाये जाने पर भी खान अधिकारी सहारनपुर/संयुक्त निदेशक महोदय के उपस्थित न होने के सम्बन्ध में अवगत कराना है कि संयुक्त निदेशक महोदय द्वारा अवगत कराया गया है कि दिनांक 25.05.2022 को वह अपर जिलाधिकारी (वि०/रा०) सहारनपुर के साथ नकुड़ क्षेत्र में जांच कार्य में गये हुये थे। जांच आख्या की छायाप्रति संलग्न है। (संलग्नक-2) आयुक्त महोदय द्वारा ग्राम बरथाकोरसी क्षेत्र में निरीक्षण किये जाने के सम्बन्ध में सूचना प्राप्त होते ही उन्होंने खान निरीक्षक को तत्काल क्षेत्र में प्रस्थान करने हेतु निर्देशित किया गया तथा स्वयं भी कार्यालय से बरथाकोरसी की मूल पत्रावली लेकर तत्काल ग्राम बरथाकोरसी क्षेत्र के लिए चल दिये परन्तु उनके बरथाकोरसी क्षेत्र में पहुँचने से पहले ही आयुक्त महोदय का निरीक्षण सम्पन्न हो चुका था तथा वह आयुक्त महोदय से रास्ते में मिले जहाँ पर आयुक्त महोदय द्वारा उन्हें ग्राम बरथाकोरसी खनन पट्टे का निरीक्षण करने हेतु निर्देशित किया गया, जिसके अनुपालन में खान अधिकारी सहारनपुर/संयुक्त निदेशक महोदय द्वारा दिनांक 25.05.2022 को ही खान निरीक्षक एवं सर्वेक्षक के साथ क्षेत्र का निरीक्षण कर जिलाधिकारी एवं आयुक्त महोदय को आख्या प्रेषित की गई।
5. आयुक्त महोदय द्वारा खनन पट्टे के चारों ओर यमुना नदी में 06-07 पोकलेन मशीनों एवं जे०सी०बी० के द्वारा 20-25 फीट तक की खुदाई किये जाने एवं यमुना नदी के बहाव को रोककर अवैध रूप से काफी गहरा खनन किये जाने के सम्बन्ध में अवगत कराना है कि स्थलीय निरीक्षण के दौरान पट्टाधारक प्रतिनिधि द्वारा बताया गया कि दिनांक 30.05.2022 से क्षेत्र में खनन कार्य बन्द है। दिनांक 08.06.2022 को किये गये निरीक्षण के दौरान यमुना नदी के बहाव को रोककर खनन कार्य किये जाने के कोई चिन्ह परिलक्षित नहीं हुए। क्षेत्र में सर्वेक्षक श्री शिव कुमार एवं श्री दिनेश कुमार द्वारा लेवलिंग स्टाफ की सहायता से क्षेत्र में खनन फलस्वरूप बने हुए गड्ढों में खनन की गहराई की पैमाईश की गयी, जिसके अनुसार पट्टाधारक द्वारा स्वीकृत क्षेत्र में किये गये खनन कार्य के फलस्वरूप बने चार गड्ढे (पिट्स) पाये गये, जिनकी विभिन्न स्थानों पर गहराई मापी गयी, जो न्यूनतम 01 मी० तथा अधिकतम 3.4 मी० पायी गई। उक्त चारों गड्ढों के जियो



- पट्टा क्षेत्र में समस्त सीमा स्तम्भ स्थापित पाये गये तथा उनके जियो-कॉर्डिनेट्स भी सही पाये गए।
- ख - पट्टेधारक द्वारा स्वीकृत क्षेत्र के बाहर भारी मात्रा में अवैध खनन/परिवहन किये जाने के सम्बन्ध में दिनांक 08.08.2022 को किये गये निरीक्षण के दौरान सर्वेक्षक श्री शिव कुमार एवं श्री दिनेश कुमार द्वारा जी०पी०एस० के माध्यम से की गई पैमाइश के अनुसार पट्टेधारक द्वारा निरीक्षण की दिनांक को स्वीकृत खनन पट्टा क्षेत्र में ही किया जाना पाया गया है। पट्टेधारक द्वारा यमुना नदी की मुख्य धारा में खनन किये जाने के कोई चिन्ह परिलक्षित नहीं है। निरीक्षण के दौरान क्षेत्र में यमुना नदी की मुख्य धारा सामान्य रूप से प्रवाहित होते हुये पायी गई।
- ग - पट्टेधारक द्वारा नदी की मुख्य धारा के दोनों ओर नदी तल में 800-800 मी० चौड़ाई में खनन किये जाने के सम्बन्ध में अवगत कराना है कि गुगल अर्थ पर उपलब्ध सैटेलाइट इमेज के अनुसार खनन पट्टा यमुना नदी के दक्षिण-पूर्व तथा उत्तर-पश्चिम में स्वीकृत है तथा नदी तल के दक्षिण-पूर्व में नदी तल की अधिकतम चौड़ाई लगभग 250 मीटर तथा उत्तर-पश्चिम में अधिकतम चौड़ाई लगभग 400 मीटर ही है।
- घ - कार्यालय में उपलब्ध अभिलेखों के अनुसार पट्टेधारक द्वारा सैंगल्टी के मद में प्रति माह देय धनराशि रू० 1,14,00,000/- (रुपये एक करोड़ चौदह लाख मात्र) नियमित रूप से राजकोष में जमा करवायी जा रही है। दिनांक 25.05.2022 से खनन पट्टा बन्द होने के कारण पट्टेधारक द्वारा अभी तक माह मई, 2022 की देय किश्त का भुगतान नहीं किया गया है।
- ङ - पट्टा क्षेत्र के ई-एम०एम०-11 निर्गत किये जाने वाले स्थल पर एक पी०टी०जे० कैमरा तथा 22 सी०सी०टी०वी० कैमरा लगे हुए पाये गए, जो कार्य करते हुए पाये गए।
- च - पट्टेधारक द्वारा क्षेत्र में वाटर स्प्रिंकलर स्थापित नहीं किये गये हैं परन्तु उसके द्वारा अवगत कराया गया कि वह वायु प्रदूषण की रोकथाम हेतु वाटर टैंकों के माध्यम से लगातार पानी का छिड़काव कराता रहता है।
- छ - निरीक्षण की तिथि को पट्टेधारक द्वारा नदी की जलधारा में सक्शन मशीन/लिफ्टर मशीन द्वारा खनन कार्य किये जाने के कोई भी चिन्ह परिलक्षित नहीं हुए।
- ज - पट्टेधारक द्वारा खनन क्षेत्र के समीपवर्ती क्षेत्र में हरित पट्टी का निर्माण नहीं किया गया है परन्तु उसके द्वारा अवगत कराया गया कि उसने क्षेत्र में विगत वर्ष लगभग 2000 वृक्ष लगाये गए। ई-एम०एम०-11 निर्गत किये जाने वाले स्थल के समीप कुछ वृक्ष लगे हुए भी पाये गए।
- झ - पट्टेधारक द्वारा खनन पट्टा क्षेत्र में Top Soil सुरक्षित नहीं रखी जा रही है।
- ञ - पट्टेधारक द्वारा श्रमिकों की प्राथमिक चिकित्सा हेतु चिकित्सा पेटी उपलब्ध करायी गयी है।
- ट - संयुक्त निदेशक महोदय द्वारा अवगत कराया गया कि पट्टेधारक एवं कार्यालय द्वारा पर्यावरण स्वच्छता प्रमाण पत्र की त्रैमासिक अनुपालन आख्या प्रेषित की जा रही है।
- ठ - निरीक्षण के दौरान क्षेत्र में खनन कार्य बन्द होने के कारण पट्टेधारक द्वारा उगखनिजों का परिवहन त्रिपाल/प्लास्टिक कवर से ढके एवं माईन्स टैग लगे हुए वाहनों द्वारा किये जाने के सम्बन्ध में कोई टिप्पणी किया जाना सम्भव नहीं है।
- ड - निरीक्षण के दौरान क्षेत्र में खनन कार्य बन्द होने के कारण खनन पट्टा क्षेत्र में खनन कार्य से ध्वनि प्रदूषण होने के सम्बन्ध में कोई टिप्पणी किया जाना सम्भव नहीं है।
- ण - पट्टेधारक द्वारा अवगत कराया गया कि उसके द्वारा श्रमिकों के लिए अस्थायी आवास एवं स्वच्छ जल व शौचालय आदि की सुविधा उपलब्ध करायी गयी है परन्तु उसके द्वारा अभी श्रमिकों जूता हेल्मेट आदि उपलब्ध नहीं कराया गया है।

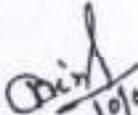
- त - पट्टेधारक द्वारा अभी तक श्रमिकों का स्वास्थ्य बीमा एवं जीवन बीमा न कराये जाने के कोई साक्ष्य प्रस्तुत नहीं किया गया है।
- थ - पट्टेधारक द्वारा नदी की मुख्य धारा के दोनों किनारों पर मृदा अपरदन को रोकने के लिए पूर्व दिशा में 03 से 05 मीटर छोड़कर खनन कार्य किया गया है।
- घ - पट्टेधारक द्वारा ई-एम0एम0-11 निर्गत किये जाने वाले स्थल पर खनन पट्टे का विवरण एवं विक्रय मूल्य प्रदर्शित किया गया है।

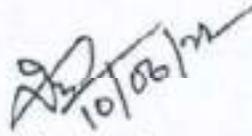
निष्कर्ष:- निदेशालय द्वारा गठित जांच दल द्वारा ग्राम बरथा कोरसी, तहसील बेहट, जनपद सहारनपुर में स्वीकृत खनन पट्टे की दिनांक 08.06.2022 को की गयी जांच के अनुसार:-

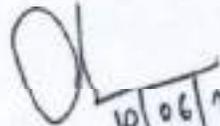
1. निरीक्षण के दौरान खनन कार्य बन्द पाया गया।
2. सर्वेक्षक श्री दिनेश कुमार व श्री शिवकुमार द्वारा स्वीकृत खनन पट्टा क्षेत्र एवं पट्टेधारक द्वारा क्षेत्र में किये गये खनन कार्य से बने हुये गडदों की पैमाईश जी0पी0एस0 की सहायता से 63 स्थानों पर आकड़े एकत्र कर गूगल अर्थ पर उपलब्ध सैटेलाइट इमेज पर प्लॉट किया गया जिसके अनुसार पट्टेधारक द्वारा निरीक्षण की तिथि तक स्वीकृत क्षेत्र में ही न्यूनतम 1 मीटर तथा अधिकतम 3.4 मीटर तक गहराई खनन कार्य किया गया है। उसके द्वारा पिट संख्या-2 की पूर्व दिशा में पट्टे से सटे हुए 106 वर्गमीटर में औसत 02 मी0 गहराई से 212 घनमीटर क्षेत्र के बाहर खनन होना पाया गया, जिसके सम्बन्ध में नियमानुसार कार्यवाही किये जाने की संस्तुति की जाती है।
3. पर्यावरण स्वच्छता प्रमाण पत्र के अनुसार इस पट्टे से प्रतिवर्ष 7,56,000 घनमीटर उपखनिज के खनन एवं परिवहन की अनुमति प्रदान की गयी है। पट्टेधारक द्वारा दिनांक 01.04.2021 से दिनांक 31.03.2022 तक 7,56,000 घनमीटर उपखनिज का खनन किया गया तथा वर्षाकाल के उपरान्त अक्टूबर 2021 से दिनांक 08.08.2022 तक 5,61,101 घनमीटर उपखनिज का खनन/परिवहन किया गया है।
4. निरीक्षण के दौरान नदी की मुख्य जलधारा में खनन कार्य होता हुआ नहीं पाया गया तथा क्षेत्र में यमुना नदी सामान्य रूप से प्रवाहित होते हुए पायी गयी।
5. ग्राम बरथाकोरसी में स्वीकृत उपरोक्त खनन पट्टे के निरीक्षण के दौरान कोई मम्मीर अनियमितता नहीं पायी गयी तथा खनन पट्टा क्षेत्र में पर्याप्त मात्रा में खनन योग्य उपखनिज उपलब्ध पाया गया। अतः राजस्वहित एवं जनहित में उपरोक्त खनन पट्टे को नियमानुसार संचालित किया जाना उचित प्रतीत होता है।

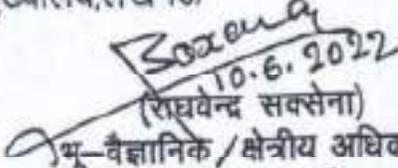
आरख्या सादर सेवा में प्रेषित।

संलग्नक:-यथोपरि।


(दिनेश कुमार)
सर्वेक्षक,
क्षेत्रीय कार्यालय,
गाजियाबाद

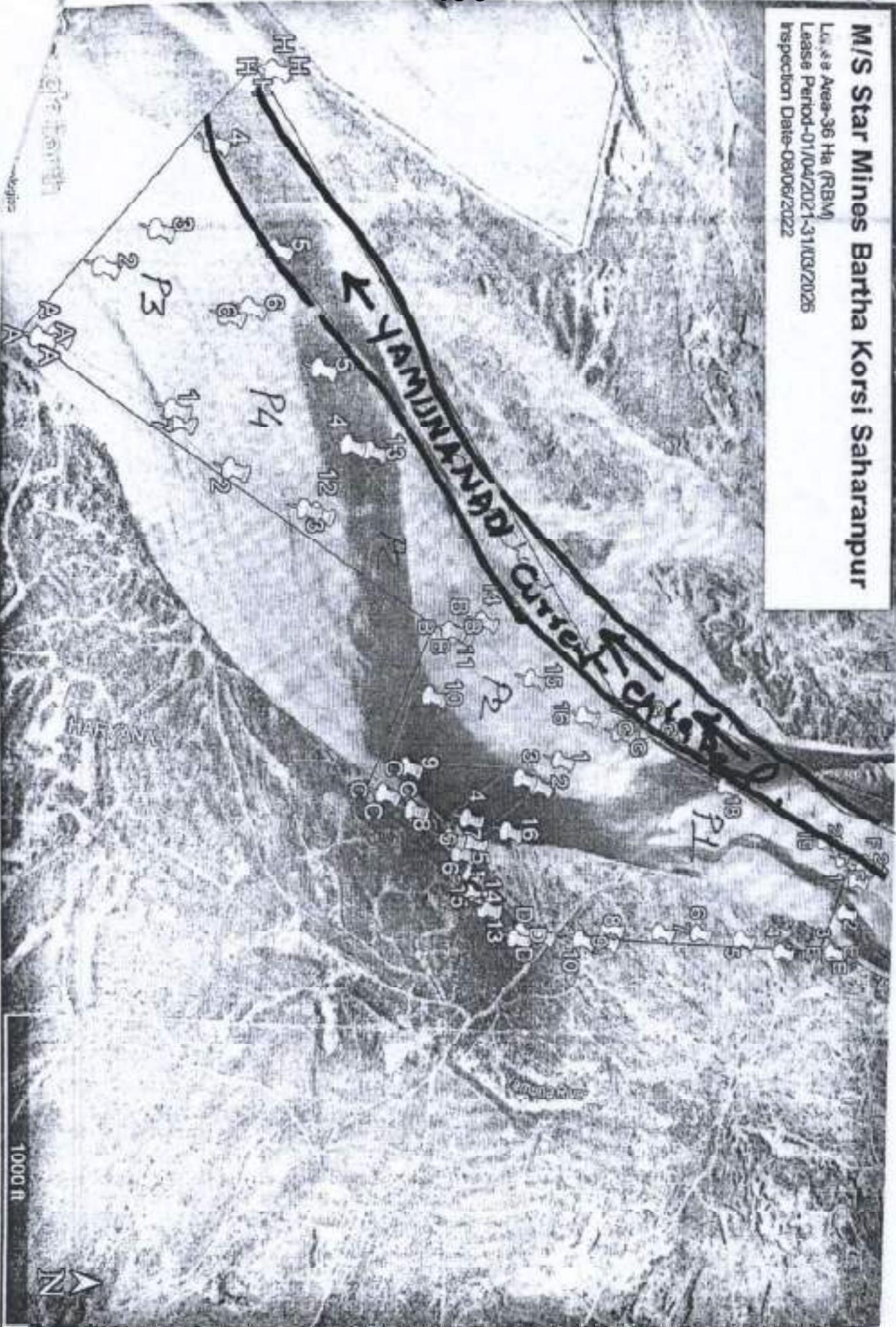

(जी0के0 दत्ता)
खान अधिकारी,
मुख्यालय, लखनऊ


(अनन्त कुमार सिंह)
ज्येष्ठ खान अधिकारी,
मुख्यालय, लखनऊ


(राजवेन्द सक्सेना)
मुख्य वैज्ञानिक/क्षेत्रीय अधिकारी
क्षेत्रीय कार्यालय, गाजियाबाद

M/S Star Mines Bartha Korsi Saharapur

Lease Area-36 Ha (FRM)
Lease Period-01/04/2021-31/03/2026
Inspection Date-08/06/2022



**Reg 494 Office,
Haryana State Pollution Control Board**

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar
hspcbroyr@gmail.com

No. HSPCB/YR/2023/ 941

Dated: 15/09/2023

To

The Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi-110032.
(E-mail: gehlot.cpcb@gov.in
E-mail: nazim.cpcb@nic.in)

Kind Atten:- Sh. Nazimuddin, Scientist 'F' & DH-IPC-II

Subject:-In reference to Hon'ble NGT OA No. 481 of 2023 titled as Balbir Sandhu & Ors. Versus State of U.P. & Anr.

Ref:- CPCB letter no. IPC-II/CM-13001/127/2023/3581 dated 28.08.2023 received in this office on dated 04.09.2023.

In this connection, please find enclosed herewith the desired information as per format is attached herewith as Annexure-A to Annexure-H.

It is for your information and further necessary action please.

DA:

1. **Annexure-A:-** Para No. 7 (C) Details of EC/CTE/CTO (with reference to Point b i.e. Number of total mining lease area and quantity and permits sanctioned in District Yamuna Nagar, Haryana.
2. **Annexure-B:-** Para No. 7 (e) Details of EC/CTE/CTO (with reference to Point d i.e. Number of mining permits for mining in agricultural land granted in District Yamuna Nagar, Haryana.
3. **Annexure-C:-** Para No. 7 (f) Number of stone Crushers Established /Operating in District Yamuna Nagar, Haryana alongwith the details of EC/CTE/CTO.
4. **Annexure-D:-** Para No. 7 (g) Status of Compliance with Sustainable Sand Mining, Guidelines, 2016 and Enforcement and Monitoring Guidelines for Sand Mining, 2020.
5. **Annexure-E:-** Para No. 7 (h) Particulars regarding show cause notices and closure notices issued and action taken on the same.
6. **Annexure-F:-** Para No. 7 (i) Particulars of criminal case registered with details regarding name of the complainant, name of the accused and offence committed; and.
7. **Annexure-G:-** Para No. 7 (j) Details of amount of environment compensation imposed, recovered and utilized for restoration of environment.
8. **Annexure-H:-** Format for submission of details.


Regional officer
Yamuna Nagar Region

No. HSPCB/YR/2023/ 942- 944

Dated: 15/09/2023

A copy of above is forwarded to the following for information & further necessary action please.

1. The Member Secretary, Haryana State Pollution Control Board, Panchkula.
2. The Deputy Commissioner, Yamuna Nagar.
3. The Mining Officer, Yamuna Nagar. He is further requested to submit the desired information as asked on prescribed format vide letter referred above (Including Information Para No. 7 (g) Status of Compliance with Sustainable Sand Mining, Guidelines, 2016 and Enforcement and Monitoring Guidelines for Sand Mining, 2020) directly to the CPCB, New Delhi without any delay.


Regional officer
Yamuna Nagar Region

Para No. 7 (C) Details of EC/CTE/CTO (with reference to Point b i.e. Number of total mining lease area and quantity and permits sanctioned in District Yamuna Nagar, Haryana

Sr. No.	Name of the Mines	EC obtained SEIAA /MOEF	EC Details	Status of CTE issued vide no. and dated	Status of CTO	Operational/ Non Operational	LOI issued from Mines & Geology Department	Total area of Mines as per LOI and EC	Product & Capacity	Production capacity as per EC	River Bed / Agriculture Land	Remarks
1	P S BUILDTECH, Village Kanalsi, Block YNR B 5, Tehsil Jagadhri, District Yamuna Nagar	SEIAA	1. EC Obtained vide No. SEIAA/HR/2016/74 6 dt. 15.09.2016. 2. EC Extension obtained vide no. SEIAA/HR/2022/15 97 dt. 07.10.2022	CTE Obtained vide no. HSPCB/Consent/ : 313100416YAM CTE3386421 Dated:14/12/20 16	1. CTO Obtained for the period from 25/11/2022 to 30/09/2023 dt. 28.11.2022 vide no. HSPCB/Consent/ : 313100422YAMCTO2558 7261 Dated:28/11/2022. 2. Renewal of CTO has already been Obtained from 06/07/2023 to 30/09/2024 dt. 06.07.2023 vide no. HSPCB/Consent/ : 313100423YAMCTO3857 2742 Dated:06/07/2023.	Operational	DMG/HY/Cont/ Kanalsi Block/ YNR B 5/ 2015/10072 dated 30.11.2015.	44.14 Hectare	. Gravel Boulder Sand, 6500 Metric Tonnes/day	1950000 TPA @ 260 Trips/day (25 Ton/Trip)	River Bed	---
2	P S Buildtech, Village Jathlana, Block YNR B 12, Jathlana and Dhakwala Radaur, Yamuna Nagar	MOEF	EC Obtained vide No. J- 11015/05/2016-IA-II(M) dt. 17.03.2017	CTE obtained vide no. HSPCB/Consent/ : 313100417YAM CTE4011198 Dated:03/04/20 17	CTO obtained for the period from 04/05/2023 to 30/09/2024 dt. 04.05.2023 vide no. HSPCB/Consent/ : 313100423YAMCTO3601 0501 Dated:04/05/2023	Operational	DMG/HY/Cont/ Jathlana Block/ YNR B 12/ 2015/10070 dated 30.11.2015.	101.27 Hectare	Sand Minor Mineral, 3600000 TPH	36 Lakh TPA	River Bed	---
3	JSM Foods Pvt Ltd, Village Mandoli Ghaggar, East Block-3, Yamuna Nagar	SEIAA	1. EC Obtained vide No. SEIAA/HR/2016/98 9 dt. 21.12.2016. 2. EC Expansion obtained vide no. SEIAA/HR/2022/15 81 dt. 07.10.2022	CTE obtained vide no. HSPCB/Consent/ : 313100417YAM CTE3814231 Dated:30/03/20 17	CTO obtained for the period from 21/12/2022 to 20/12/2026 dt. 29.11.2022 vide no. HSPCB/Consent/ : 313100422YAMCTO2700 7801 Dated:29/11/2022	Operational	1. DMG/HY/ Cont/M. G. East Block/ YNR B 3/ 2015/3915 dated 19.06.2015. 2. DMG/HY/ Cont/M. G. East Block/ YNR B 3/ 2015/142 dated 05.01.2022	20.18 Hectare	Boulder, Gravel and Sand, 2834 Metric Tonnes/day	850000 TPA @ 113 Trips/day (25 Ton/Trip)	River Bed	---
4	Kawaljeet Singh Batra Village M.T. Karhera, Tehsil-Radaur, District-Yamuna Nagar	MOEF	EC Obtained vide No. J- 11015/215/2016-IA-II(M) dt. 09.04.2018	CTE obtained vide no. HSPCB/Consent/ : 313100418YAM CTE5269368 Dated:16/04/20 18	CTO obtained for the period from 01/10/2022 to 30/09/2024 dated 03.08.2022 vide no. HSPCB/Consent/ : 313100422YAMCTO2533 9597 Dated:03/08/2022	Operational	DMG/HY/Cont/M.T. Karhera Block/ YNR B 13/ 2016/5412 dated 20.10.2016.	67.79 Hectare	Sand, 6667 Metric Tonnes/day	20.0 Lakh TPA (ROM)	River Bed	---

5	M P Traders, Village Nagli B-15, Tehsil-Radaur, District-Yamuna Nagar	MOEF	EC Obtained vide No. J-11015/214/2016-IA-II(M) dt. 09.04.2018	CTE obtained vide no. HSPCB/Consent/ : 313100418YAM CTE5272829 Dated:19/04/2018	CTO obtained for the period from 01/10/2022 to 30/09/2024 dated 25.07.2022 vide no. HSPCB/Consent/ : 313100422YAMCTO7901663 Dated:25/07/2022	Operational	DMG/HY/Cont/Nagla Block/ YNR B 15/ 2016/5414 dated 20.10.2016.	77.25 Hectare	Sand (Minor Mineral), 7466.66 Metric Tonnes/day	22.4 Lakh TPA (ROM)	River Bed	---
6	JPY Consortium Pvt. Ltd., Village Dhanaura Block YNR B-18, District Yamunanagar	SEIAA	EC Obtained vide No. SEIAA/HR/2018/65 5 dt. 19.06.2018	CTE obtained vide no. HSPCB/Consent/ : 313100418YAM CTE5439426 Dated:25/06/2018	CTO obtained for the period from 01/10/2022 to 30/09/2023 dated 03.08.2022 vide no. HSPCB/Consent/ : 313100422YAMCTO25586416 Dated:03/08/2022	Operational	DMG/HY/Cont/Dhanaura Block/ YNR B 18/ 2017/7646 dated 28.12.2017.	18.18 Hectare	Boulder, Gravel and Sand, 3545 Metric Tonnes/day	950000 TPA @ 3545 MT/Day, Truck/ Dumper (142 Nos.)	River Bed	---
7	Tirupati Earth and Project Works Pvt Ltd, Village Nagla Rangran, Block YNR B-14, Tehsil Radaur YAMUNANAGAR	MOEF	EC Obtained vide No. J-11015/76/2017-IA-II(M) dt. 22.03.2019	CTE obtained vide no. HSPCB/Consent/ : 313100419YAM CTE6465686 Dated:08/04/2019	CTO Obtained for the period from 01/10/2023 to 30/09/2026 dt. 01.09.2023 vide no. HSPCB/Consent/ : 313100423YAMCTO43089116 Dated:01/09/2023	Operational	DMG/HY/Cont/Nagla Rangran Block/ YNR B 14/ 2017/2654 dated 16.06.2017.	89.48 Hectare	Sand Gravel, 6333 Metric Tonnes/day	1900000 TPA	River Bed	---
8	Elite Mining Corporation, Village Gumthala, Jagadhri, Yamuna Nagar	SEIAA	EC Obtained vide No. SEIAA/HR/2017/108 dt. 09.03.2017	CTE obtained vide no. HSPCB/Consent/ : 313100417YAM CTE3968960 Dated:03/04/2017	CTO obtained for the period from 19/04/2022 to 30/09/2024 dated 14.02.2022 vide no. HSPCB/Consent/ : 313100422YAMCTO19462942 Dated:14/02/2022	Operational	DMG/HY/Cont/Gumthala South Block/ YNR B 17/ 2015/10066 dated 30.11.2015.	49.67 Hectare	River Sand Mining, 21,88,008 TPA @ 30 Trips / day (912MT/Trip)	2188008 TPA @ 30 Trips/day (912 MT/Trip)	River Bed	---
9	Routes And Journeys, Bir Tapu, Block B 7, District Yamuna Nagar	SEIAA	1. EC Obtained vide No. SEIAA/HR/2016/460 dt. 27.06.2016. 2. EC Extension obtained vide no. SEIAA/HR/2022/1652 dt. 09.11.2022.	CTE Obtained vide no. HSPCB/Consent/ : 313100416YAM CTE3512555 Dated:27/12/2016	CTO Obtained for the period from 25/11/2022 to 30/09/2023 dt. 28.11.2022 vide no. HSPCB/Consent/ : 313100422YAMCTO30364321 Dated:28/11/2022	Non Operational	DMG/HY/Cont/B. Tapu Block/ YNR B 7/ 2015/3921 dated 19.06.2015.	14.45 Hectare	Sand (Minor Minerals), 2050 Metric Tonnes/day	615000 TPA @ 82 Trips/day (25 Ton/Trip)	River Bed	Mining License expired on dt. 19.06.2023
10	JSM Foods Private Limited, Village Mandoli Ghaggar, West Block 4, Yamuna Nagar	SEIAA	1. EC Obtained vide No. SEIAA/HR/2016/985 dt. 21.12.2016. 2. EC Expansion obtained vide no. SEIAA/HR/2022/1589 dt. 07.10.2022	CTE Obtained vide no. HSPCB/Consent/ : 313100417YAM CTE3814605 Dated:30/03/2017	CTO Obtained for the period from 21/12/2022 to 30/09/2023 dt. 28.11.2022 vide no. HSPCB/Consent/ : 313100422YAMCTO25355227 Dated:28/11/2022	Non Operational	1. DMG/HY/Cont/M. G. West Block/ YNR B 4/ 2015/3918 dated 19.06.2015. 2. DMG/HY/Cont/M. G. West Block/ YNR B 4/ 2015/145 dated 05.01.2022.	25.56 Hectare	Boulder, Gravel and Sand, 3970 Metric Tonnes/day	1191000 TPA @ 159 Trips/day (25 Ton/Trip)	River Bed	Mining License expired on dt. 19.06.2023

11	Bala Ji Infra, Village Jairampur Jagir, Block YNR/B-6, Tehsil Jagadhri, District Yamuna Nagar	SEIAA	EC Obtained vide EC Identification No. - EC22B000HR16443 6 File No. - SEIAA/HR/MIN/19/09 Date of Issue 29/01/2022	CTE Obtained vide no. HSPCB/Consent/ : 313100422YAM CTE20594750 Dated:07/02/2022	CTO Obtained for the period from 21/02/2022 to 30/09/2022 dated 21/02/2022 vide no. HSPCB/Consent/ : 313100422YAMCTO2088 0550 Dated:21/02/2022	Non Operational	DMG/HY/Cont/ Jairampur Jagir Block/ YNR B 6/ 2015/10074 dated 30.11.2015.	33.58 Hectare	Boulder, gravel and sand (minor mineral) 1520000 TPA	1520000 TPA	River Bed	Mining Stopped by NGT orders dt. 31.05.2022 (to revise the EC)
12	P.S. Buildtech, Village Jaidhari, Block YNR B 33, Tehsil Chhachhrauli, District Yamuna Nagar	SEIAA	1. EC Obtained vide No. SEIAA/HR/2016/74 1 dt. 15.09.2016. 2. EC Extension obtained vide no. SEIAA/HR/2022/1667- dt. 09.11.2022	CTE Obtained vide no. HSPCB/Consent/ : 313100416YAM CTE3386051 Dated:14/12/2016	CTO Obtained for the period from 25/11/2022 to 30/09/2023 dt. 28.11.2022 vide no. HSPCB/Consent/ : 313100422YAMCTO2997 1761 Dated:28/11/2022	Operational	DMG/HY/Cont/ Kanalsi Block/ YNR B 5/ 2015/10072 dated 30.11.2015.	48.60 Hectare	Boulder Gravel and Sand, 3034 Metric Tonnes/day	910000 TPA @ 121 Trips/day (25 Ton/Trip)	Agriculture Land	---
13	Karaj Singh Son of Major Singh, Village Malikpur Khadar, Block YNR B 28, Tehsil Chhachhrauli District Yamuna Nagar	SEIAA	EC Obtained vide No. SEIAA/HR/2016/88 8 dt. 13.10.2016	CTE obtained vide no. HSPCB/Consent/ : 313100417YAM CTE3763430 Dated:30/03/2017	CTO obtained for the period from 15/05/2023 to 30/09/2024 dt. 15.05.2023 vide no. HSPCB/Consent/ : 313100423YAMCTO3687 2002 Dated:15/05/2023	Operational	DMG/HY/Cont/ Malikpur Khadar Block/ YNR B 28/ 2015/8069 dated 14.09.2015.	23.20 Hectare	Grewal, Boulder, Sand Mining, 800 Metric Tonnes/Day	400000 TPA @ 53 Trips/day (25 Ton/Trip)	Agriculture Land	---
14	Paramjeet Singh Son of Hardeep Singh, Village Pipli Majra, Block YNR B 29 30 and 31, Tehsil Chhachhrauli District Yamuna Nagar	SEIAA	1. EC Obtained vide No. SEIAA/HR/2016/88 3 dt. 13.10.2016. 2. EC Extension obtained vide No. SEIAA/HR/2022/2019 dt. 17.11.2022.	CTE obtained vide no. HSPCB/Consent/ : 313100417YAM CTE3763379 Dated:30/03/2017	CTO obtained for the period from 13/10/2022 to 30/09/2023 dt. 28.11.2022 vide no. HSPCB/Consent/ : 313100422YAMCTO2700 7561 Dated:28/11/2022	Operational	DMG/HY/Cont/ Pipli Majra Block/ YNR B 29, 30 & 31/ 2015/8071 dated 14.09.2015.	18.20 Hectare	Grewal, Boulder, Sand Mining, 825 Metric Tonnes/Day	370000 TPA @ 50 Trips/day (25 Ton/Trip)	Agriculture Land	---

16	Northern Royalty Company, Village Devdhar, Block B 24 YNR, Tehsil Chhachhrauli, Yamuna Nagar	SEIAA	1. EC Obtained vide No. SEIAA/HR/2016/490 dt. 27.06.2016. 2. EC re-newed vide no. SEIAA/(141)/HR/2022/1079 dt. 21.06.2022	CTE obtained vide no. HSPCB/Consent/ : 313100416YAM CTE3196245 Dated:06/07/2016	1. CTO Obtained for the period from 01/10/2022 to 30/09/2023 dt. 09.08.2022 vide no. HSPCB/Consent/ : 313100422YAMCTO2472 1653 Dated:09/08/2022. 2. Renewal of CTO has already been Obtained from 01/10/2023 to 30/09/2024 dt. 16.08.2023 vide no. HSPCB/Consent/ : 313100423YAMCTO3777 8059 Dated:16/08/2023	Operational	DMG/HY/Cont/Devdhar Block/ YNR B 24/2015/3933 dated 16.06.2015.	31.87 Hectare	Boulder Gravel and Sand, 1700 Metric Tonnes/day	510000 TPA @ 77 Trips/day (25 MT)	Agriculture Land	--
15	Kawaljeet Singh Batra, Village Galauri, Sadhaura, Block 39, District Yamuna Nagar	SEIAA	EC Obtained vide No. SEIAA/HR/2016/378 dt. 25.05.2017	CTE obtained vide no. HEPC/2017/303 dated 12.02.2017	CTO obtained for the period from 08/09/2023 to 30/09/2024 dated 08.09.2023 vide no. HSPCB/Consent/ : 313100423YAMCTO4323 5473 Dated:08/09/2023	Non Operational	DMG/HY/Cont/Galauri Block/ YNR B 39/ 2016/5416 dated 20.10.2016.	24.0 Hectare	Sand Gravel, 1466 Metric Tonnes/day	440000 TPA @ 60 Trips/day (25 Ton/Trip)	Agriculture Land	--
17	Delhi Royalty Company, Village Kohliwala, Block YNR B-21&22, Tehsil Chhachhrauli, District Yamuna Nagar	SEIAA	EC Obtained vide No. SEIAA/HR/2016/480 dt. 27.06.2016	CTE Obtained vide no. HSPCB/Consent/ : 313100416YAM CTE3196623 Dated:06/07/2016	CTO Obtained for the period from 01/10/2021 to 30/09/2022 dt. 26.07.2021 vide no. HSPCB/Consent/ : 313100421YAMCTO1303 1264 Dated:26/07/2021	Non Operational	DMG/HY/Cont/Kohliwala Block/ YNR B 21 & 22/2015/3931 dated 19.06.2015.	13.59 Hectare	Boulder Gravel and Sand, 833 Metric Tonnes/day	250000 TPA @ 33 Trips/day (25 MT)	Agriculture Land	Work terminated by Mines and Geology Deptt vide order dt. 10.12.2021 due to non-payment of dues and non-payment of Environment Compensation order by NGT
18	Ganga Yamuna Mining Co, Village Bhoad Kalan, Block YNR B 19, District Yamuna Nagar	SEIAA	EC Obtained vide No. SEIAA/HR/2016/271 dt. 12.04.2016	CTE Obtained vide no. HSPCB/Consent/ : 2811916YAMCTE 3081103 Dated:09/06/2016	CTO Obtained for the period from 01/10/2021 to 30/09/2022 Dated:26/07/2021 vide no. HSPCB/Consent/ : 313100421YAMCTO1246 1401 Dated:26/07/2021	Non Operational	DMG/HY/Cont/B. Kalan Block/ YNR B 19/2015/3927 dated 19.06.2015.	12.62 Hectare	Boulder, Gravel and Sand, 864 Metric Tonnes/day	259000 TPA @ 35 Trips/day (25 MT/Trip)	Agriculture Land	Work terminated by Mines and Geology Deptt vide order dt. 14.07.2022 due to non-payment of dues.

19	Ganga Yamuna Mining Company, Village Bhood Majra, YNR/B-20, Tehsil Chhachrauli, District Yamuna Nagar	SEIAA	EC Obtained vide No. SEIAA/HR/2016/485 dt. 27.06.2016	CTE Obtained vide no. HSPCB/Consent/ : 313100416YAM CTE3196627 Dated:01/08/2016	CTO Obtained for the period from 01/10/2021 to 30/09/2022 Dated:26/07/2021 vide no. HSPCB/Consent/ : 313100421YAMCTO12461403 Dated:26/07/2021	Non Operational	DMG/HY/Cont/B. Majra Block/ YNR B 20/2015/3929 dated 19.06.2015.	9.95 Hectare	Boulder Gravel and Sand, 667 Metric Tonnes/day	200000 TPA @ 27 Trips/day (25 MT)	Agriculture Land	Work terminated by Mines and Geology Deptt vide order dt. 14.07.2022 due to non-payment of dues.
20	M/s Saharanpur Mines Management Services Pvt. Ltd., Village Mandewala, Tehsil Chhachhrauli, Mandewala Block/ YNR B-38 District Yamuna Nagar, Haryana.	SEIAA	EC Obtained vide No. SEIAA/HR/2016/500 dt. 27.06.2016	CTE Obtained vide no. HSPCB/2017/5466 dt. 11.08.2017	CTO Obtained for the period from 23/10/2021 to 30/09/2022 vide no. HSPCB/Consent/ : 313100421YAMCTO16596404 Dated:23/10/2021	Non Operational	DMG/HY/Cont/Man dewala Block/ YNR B 38/ 2015/3937 dated 19.06.2015.	15.0 Hectare	Boulder, Gravel, Sand, 827 Metric Tonnes/day	240000 TPA @ 40 Trips/day (25 MT)	Agriculture Land	Mining Stopped by NGT orders dt. 06.05.2022
21	Saharanpur Mines Management Services Private Limited, Jaidhar Block YNR B34 Village Jaidhar, Tehsil Chhachrauli, District Yamunanagar	SEIAA	EC Obtained vide No. SEIAA/HR/2018/1068 dt. 20.08.2018	CTE Obtained vide no. HSPCB/Consent/ : 313100421YAM CTE16113178 Dated:25/10/2021	CTO Obtained for the period from 30/10/2021 to 30/09/2022 dated 30/10/2021 vide no. HSPCB/Consent/ : 313100421YAMCTO17349612 Dated:30/10/2021	Non Operational	DMG/HY/Cont/ Jaidhar Block/ YNR B 34/ 2015/7086 dated 20.07.2015.	25.60 Hectare	Boulder, Gravel, Sand, 1525 Metric Tonnes/day	460000 TPA @ 61 Trips/day (25 Ton/Trip)	Agriculture Land	Mining Stopped by NGT orders dt. 06.05.2022
22	Astin Excavation and Mining Pvt Ltd, Village Gorabani, Distt Yamuna Nagar	MOEF	EC Obtained vide No. J-11015/55/2014-IA-II(M) dt. 21.12.2015	CTE Obtained vide no. HSPCB/Consent/ : 2811916YAMCTE 2729943 Dated:09/02/2016	CTO Obtained for the period from 01/10/2022 to 30/09/2023 dated 03.08.2022 vide no. HSPCB/Consent/ : 313100422YAMCTO25586207 Dated:03/08/2022	Non Operational	DMG/HY/Cont/ Auction/ YNR-2/ 2013/8297 dated 05.10.2015.	495.50 Hectare	Sand Mineral, 20000 Metric Tonnes/day	12 Million TPA (ROM)	River Bed	1. Mining License expired on dt. 03.01.2023. 2. The said block is re-auctioned in 03 block by the Mining Deptt. to another firm. The 03 block are as Ranjit Pur, Nagli & Leda Khadar.

23	Jogender Singh, Village Gumthala, North Block, District Yamuna Nagar	SEIAA	EC Obtained vide No. SEIAA/HR/2016/505 dt. 27.06.2016	CTE Obtained vide no. HSPCB/Consent/ : 320218616YAM CTE3286619 Dated:15/09/2016	CTO Obtained for the period from 01/10/2018 to 30/09/2023 dt. 14.09.2018 vide no. HSPCB/Consent/3208618YAMCTO5297147 dt. 14.09.2018	Non Operational	DMG/HY/Cont/Gumthala N Block/ YNR B 16/ 2015/3925 dated 19.06.2015.	44.62 Hectare	Grewal, Bulder, Sand Minig, 800 Metric Tonnes/day	2100000 TPA @ 280 Trips/day (25 MT)	River Bed	Work terminated by Mines and Geology Deptt vide order dt. 24.04.2022 due to non-payment of dues. 2. The said block is re-auctioned by the Mining Deptt. to another firm.
24	Development Strategies India Pvt. Ltd., Village Pobari, Tehsil Radaur, Pobari Block/ YNR B-11 District Yamuna Nagar	SEIAA	EC Obtained vide No. SEIAA/HR/2016/495 dt. 27.06.2016	CTE Obtained vide no. HSPCB/Consent/ : 313100416YAM CTE3197100 Dated:06/07/2016	CTO Obtained for the period from 01/10/2021 to 30/09/2022 Dated:29/07/2021 vide no. HSPCB/Consent/ : 313100421YAMCTO12461407 Dated:29/07/2021	Non Operational	DMG/HY/Cont/Pobari South Block/ YNR B 11/ 2015/3924 dated 19.06.2015.	23.05 Hectare	Sand Gravel, 3666 Metric Tonnes/day	1100000 TPA @ 147 Trips/day (25 MT)	River Bed	1. Work terminated by Mines and Geology Deptt vide order dt. 26.08.2022 due to non-payment of dues and non-payment of Environment Compensation order by NGT. 2. The said block is re-auctioned by the Mining Deptt. to another firm.

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25	Mubarikpur Royalty Company, Bailgarh South Block YNR B2, Tehsil Chhachhrauli, District Yamuna Nagar	SEIAA	EC Obtained vide No. SEIAA/HR/2016/475 dt. 27.06.2016	CTE Obtained vide no. HSPCB/Consent/ : 313100416YAMCTE3197212 Dated:06/07/2016	CTO Obtained for the period from 01/10/2021 to 30/09/2022 Dated:26/07/2021 vide no. HSPCB/Consent/ : 313100421YAMCTOW12438358 Dated:26/07/2021	Non Operational	DMG/HY/Cont/B. Garh South Block/ YNR B 2/ 2015/3913 dated 19.06.2015.	28.0 Hectare	Mix Material, Boulder, Gravel sand, 4333 Metric Tonnes/day	1300000 TPA @ 173 Trips/day (25 MT)	River Bed	<p>1. Work terminated by Mines and Geology Deptt vide order dt. 14.07.2022 due to non-payment of dues and non-payment of Environment Compensation order by NGT.</p> <p>2. The said block is re-auctioned by the Mining Deptt. to another firm.</p>
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Para No. 7 (e) Details of EC/CTE/CTO (with reference to Point d i.e. Number of mining permits for mining in agricultural land granted in District Yamuna Nagar, Haryana

Sr. No.	Name of the Mines	EC obtained SEIAA /MOEF	EC Details	Status of CTE issued vide no. and dated	Status of CTO	Operational/ Non Operational	LOI issued from Mines & Geology Department	Total area of Mines as per LOI and EC	Product & Capacity	Production capacity as per EC	Agriculture Land Yes/No	Remarks
1	P.S. Buildtech, Village Jaidhari, Block YNR B 33, Tehsil Chhachhrauli, District Yamuna Nagar	SEIAA	1. EC Obtained vide No. SEIAA/HR/2016/741 dt. 15.09.2016. 2. EC Extension obtained vide no. SEIAA/HR/2022/1667- dt. 09.11.2022	CTE Obtained vide no. HSPCB/Consent/ : 313100416YAMCTE 3386051 Dated:14/12/2016	CTO Obtained for the period from 25/11/2022 to 30/09/2023 dt. 28.11.2022 vide no. HSPCB/Consent/ : 313100422YAMCTO2997 1761 Dated:28/11/2022	Operational	DMG/HY/Cont/ Kanalsi Block/ YNR B 5/ 2015/10072 dated 30.11.2015.	48.60 Hectare	Boulder Gravel and Sand, 3034 Metric Tonnes/day	910000 TPA @ 121 Trips/day (25 Ton/Trip)	Agriculture Land	---
2	Karaj Singh Son of Major Singh, Village Malikpur Khadar, Block YNR B 28, Tehsil Chhachhrauli District Yamuna Nagar	SEIAA	EC Obtained vide No. SEIAA/HR/2016/888 dt. 13.10.2016	CTE obtained vide no. HSPCB/Consent/ : 313100417YAMCTE 3763430 Dated:30/03/2017	CTO obtained for the period from 15/05/2023 to 30/09/2024 dt. 15.05.2023 vide no. HSPCB/Consent/ : 313100423YAMCTO3687 2002 Dated:15/05/2023	Operational	DMG/HY/Cont/ Malikpur Khadar Block/ YNR B 28/ 2015/8069 dated 14.09.2015.	23.20 Hectare	Grewal, Boulder, Sand Mining, 800 Metric Tonnes/Day	400000 TPA @ 53 Trips/day (25 Ton/Trip)	Agriculture Land	---
3	Paramjeet Singh Son of Hardeep Singh, Village Pipli Majra, Block YNR B 29 30 and 31, Tehsil Chhachhrauli District Yamuna Nagar	SEIAA	1. EC Obtained vide No. SEIAA/HR/2016/883 dt. 13.10.2016. 2. EC Extension obtained vide No. SEIAA/HR/2022/2019 dt. 17.11.2022.	CTE obtained vide no. HSPCB/Consent/ : 313100417YAMCTE 3763379 Dated:30/03/2017	CTO obtained for the period from 13/10/2022 to 30/09/2023 dt. 28.11.2022 vide no. HSPCB/Consent/ : 313100422YAMCTO2700 7561 Dated:28/11/2022	Operational	DMG/HY/Cont/ Pipli Majra Block/ YNR B 29, 30 & 31/ 2015/8071 dated 14.09.2015.	18.20 Hectare	Grewal, Boulder, Sand Mining, 825 Metric Tonnes/Day	370000 TPA @ 50 Trips/day (25 Ton/Trip)	Agriculture Land	---

4	Northern Royalty Company, Village Devdhar, Block B 24 YNR, Tehsil Chhachhrauli, Yamuna Nagar	SEIAA	1. EC Obtained vide No. SEIAA/HR/2016/490 dt. 27.06.2016. 2. EC re-newed vide no. SEIAA/(141)/HR/2022/1079 dt. 21.06.2022	CTE obtained vide no. HSPCB/Consent/ : 313100416YAMCTE 3196245 Dated:06/07/2016	1. CTO Obtained for the period from 01/10/2022 to 30/09/2023 dt. 09.08.2022 vide no. HSPCB/Consent/ : 313100422YAMCTO2472 1653 Dated:09/08/2022. 2. Renewal of CTO has already been Obtained from 01/10/2023 to 30/09/2024 dt. 16.08.2023 vide no. HSPCB/Consent/ : 313100423YAMCTO3777 8059 Dated:16/08/2023	Operational	DMG/HY/Cont/Devdhar Block/ YNR B 24/2015/3933 dated 16.06.2015.	31.87 Hectare	Boulder Gravel and Sand, 1700 Metric Tonnes/day	510000 TPA @ 77 Trips/day (25 MT)	Agriculture Land	--
5	Kawaljeet Singh Batra, Village Galauri, Sadhaura, Block 39, District Yamuna Nagar	SEIAA	EC Obtained vide No. SEIAA/HR/2016/378 dt. 25.05.2017	CTE obtained vide no. HEPC/2017/303 dated 12.02.2017	CTO obtained for the period from 08/09/2023 to 30/09/2024 dated 08.09.2023 vide no. HSPCB/Consent/ : 313100423YAMCTO4323 5473 Dated:08/09/2023	Non Operational	DMG/HY/Cont/Galauri Block/ YNR B 39/ 2016/5416 dated 20.10.2016.	24.0 Hectare	Sand Gravel, 1466 Metric Tonnes/day	440000 TPA @ 60 Trips/day (25 Ton/Trip)	Agriculture Land	--
6	Delhi Royalty Company, Village Kohliwala, Block YNR B-21&22, Tehsil Chhachhrauli, District Yamuna Nagar	SEIAA	EC Obtained vide No. SEIAA/HR/2016/480 dt. 27.06.2016	CTE Obtained vide no. HSPCB/Consent/ : 313100416YAMCTE 3196623 Dated:06/07/2016	CTO Obtained for the period from 01/10/2021 to 30/09/2022 dt. 26.07.2021 vide no. HSPCB/Consent/ : 313100421YAMCTO1303 1264 Dated:26/07/2021	Non Operational	DMG/HY/Cont/Kohliwala Block/ YNR B 21 & 22/2015/3931 dated 19.06.2015.	13.59 Hectare	Boulder Gravel and Sand, 833 Metric Tonnes/day	250000 TPA @ 33 Trips/day (25 MT)	Agriculture Land	Work terminated by Mines and Geology Deptt vide order dt. 10.12.2021 due to non-payment of dues and non-payment of Environment Compensation order by NGT
7	Ganga Yamuna Mining Co, Village Bhood Kalan, Block YNR B 19, District Yamuna Nagar	SEIAA	EC Obtained vide No. SEIAA/HR/2016/271 dt. 12.04.2016	CTE Obtained vide no. HSPCB/Consent/ : 2811916YAMCTE30 81103 Dated:09/06/2016	CTO Obtained for the period from 01/10/2021 to 30/09/2022 Dated:26/07/2021 vide no. HSPCB/Consent/ : 313100421YAMCTO1246 1401 Dated:26/07/2021	Non Operational	DMG/HY/Cont/B. Kalan Block/ YNR B 19/2015/3927 dated 19.06.2015.	12.62 Hectare	Boulder, Gravel and Sand, 864 Metric Tonnes/day	259000 TPA @ 35 Trips/day (25 MT/Trip)	Agriculture Land	Work terminated by Mines and Geology Deptt vide order dt. 14.07.2022 due to non-payment of dues.

8	Ganga Yamuna Mining Company, Village Bhood Majra, YNR/B-20, Tehsil Chhachrauli, District Yamuna Nagar	SEIAA	EC Obtained vide No. SEIAA/HR/2016/485 dt. 27.06.2016	CTE Obtained vide no. HSPCB/Consent/ : 313100416YAMCTE 3196627 Dated:01/08/2016	CTO Obtained for the period from 01/10/2021 to 30/09/2022 Dated:26/07/2021 vide no. HSPCB/Consent/ : 313100421YAMCTO1246 1403 Dated:26/07/2021	Non Operational	DMG/HY/Cont/B. Majra Block/ YNR B 20/2015/3929 dated 19.06.2015.	9.95 Hectare	Boulder Gravel and Sand, 667 Metric Tonnes/day	200000 TPA @ 27 Trips/day (25 MT)	Agriculture Land	Work terminated by Mines and Geology Deptt vide order dt. 14.07.2022 due to non-payment of dues.
9	M/s Saharanpur Mines Management Services Pvt. Ltd., Village Mandewala, Tehsil Chhachrauli, Mandewala Block/ YNR B-38 District Yamuna Nagar, Haryana.	SEIAA	EC Obtained vide No. SEIAA/HR/2016/500 dt. 27.06.2016	CTE Obtained vide no. HSPCB/2017/5466 dt. 11.08.2017	CTO Obtained for the period from 23/10/2021 to 30/09/2022 vide no. HSPCB/Consent/ : 313100421YAMCTO1659 6404 Dated:23/10/2021	Non Operational	DMG/HY/Cont/Man dewala Block/ YNR B 38/ 2015/3937 dated 19.06.2015.	15.0 Hectare	Boulder, Gravel, Sand, 827 Metric Tonnes/day	240000 TPA @ 40 Trips/day (25 MT)	Agriculture Land	Mining Stopped by NGT orders dt. 06.05.2022
10	Saharanpur Mines Management Services Private Limited, Jaidhar Block YNR B34 Village Jaidhar, Tehsil Chhachrauli, District Yamunanagar	SEIAA	EC Obtained vide No. SEIAA/HR/2018/1068 dt. 20.08.2018	CTE Obtained vide no. HSPCB/Consent/ : 313100421YAMCTE 16113178 Dated:25/10/2021	CTO Obtained for the period from 30/10/2021 to 30/09/2022 dated 30/10/2021 vide no. HSPCB/Consent/ : 313100421YAMCTO1734 9612 Dated:30/10/2021	Non Operational	DMG/HY/Cont/ Jaidhar Block/ YNR B 34/ 2015/7086 dated 20.07.2015.	25.60 Hectare	Boulder, Gravel, Sand, 1525 Metric Tonnes/day	460000 TPA @ 61 Trips/day (25 Ton/Trip)	Agriculture Land	Mining Stopped by NGT orders dt. 06.05.2022

Para No. 7 (f) Number of stone Crushers Established /Operating in District Yamuna Nagar, Haryana alongwith the details of EC/CTE/CTO

Sr. No.	Name of Unit	Status of EC	Status of CTE issued vide no. and dated	Status of CTO	CTO issued vide letter no. dated	Remarks
1	Friends Stone Crushing Co, Vill Doiwala, PO Devdhar Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/92/3863 dated 03.12.1992	Granted for 01/10/2020 - 31/03/2025 dt. 14.07.2020	HSPCB/Consent/ : 313129220YAMCTOA772 4539 Dated:14/07/2020	Grant
2	Ganpati Stone Crusher, Vill Ballewala, Tehsil-Chhachhrouli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/287 dated 25.02.2003	Granted for 01/10/2020 - 31/03/2025 dt. 14.07.2020	HSPCB/Consent/ : 313129220YAMCTOA771 5180 Dated:14/07/2020	Grant
3	Garg Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/1233 dated 10.11.2003	Granted for 01/10/2020 - 31/03/2025 dt. 07.07.2020	HSPCB/Consent/ : 313129220YAMCTOA768 8741 Dated:07/07/2020	Grant
4	GAURI SHANKER STONE CRUSHER, Village Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2002/1250 dated 11.11.2003	Granted for 01/10/2020 - 31/03/2025 dt. 02.09.2020	HSPCB/Consent/ : 313129220YAMCTOA792 6605 Dated:02/09/2020	Grant

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5	Geeta Samiti Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/92/3853 dated 03.12.1992	Granted for 01/10/2020 - 31/03/2025 dt. 14.07.2020	HSPCB/Consent/ : 313129220YAMCTOA771 4089 Dated:14/07/2020	Grant
6	Haryana Grit Udyog Stone Crusher, Vill Ballewala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/91/3386 dated 20.10.1992	Granted for 01/10/2020 - 31/03/2025 dt. 21.07.2020	HSPCB/Consent/ : 313129220YAMCTOA771 8206 Dated:21/07/2020	Grant
7	Hira Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/91/3358 dated 20.10.1992	Granted for 01/04/2019 - 31/03/2026 dt. 02.02.19	HSPCB/Consent/ : 313129219YAMCTOA613 2633 Dated:02/02/2019	Grant
8	J.B. Stone Crusher, Vill Doiwala, teh. chhachhrauli Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/1071 dated 01.12.1995	Granted for 01/10/2020 - 31/03/2025 dt. 21.07.2020	HSPCB/Consent/ : 313129220YAMCTOA774 5523 Dated:21/07/2020	Grant
9	Jai Bhole Stone crusher, Village Doiwala, Yamuna Nagar.	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/2008/TAC(HQ) 1040-44 dated 30.06.2008	Granted for 01/10/2020 - 31/03/2025 dt. 13.07.2020	HSPCB/Consent/ : 313129220YAMCTOA771 2116 Dated:13/07/2020	Grant

10	Luxmi Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/91/NOC/3420 dated 21.10.1992	Granted for 01/10/2020 - 31/03/2025 dt. 14.07.2020	HSPCB/Consent/ : 313129220YAMCTOA775 4170 Dated:14/07/2020	Grant
11	Mahaluxmi Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/2003/1940 dated 21.11.2003	Granted for 01/10/2020 - 31/03/2025 dt. 20.07.2020	HSPCB/Consent/ : 313129220YAMCTOA775 3969 Dated:20/07/2020	Grant
12	Mallhi Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2002/135 dated 08.05.2002	Granted for 01/10/2020 - 31/03/2025 dt. 21.07.2020	HSPCB/Consent/ : 313129220YAMCTO7766 152 Dated:21/07/2020	Grant
13	Nanak Stone Crushing Co., Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/91/NOC/3817 dated 01.12.1992	Granted for 01/10/2020 - 31/03/2025 dt. 11.09.2020	HSPCB/Consent/ : 313129220YAMCTOA799 0105 Dated:11/09/2020	Grant
14	NEW SURYA STONE INDUSTRIES, Old Name Surya Stone Crusher) Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/1937 dated 21.11.2003	Granted for 01/10/2020 - 31/03/2025 dt. 28.07.2020	HSPCB/Consent/ : 313129220YAMCTOA779 3886 Dated:28/07/2020	Grant

15	Nirmal Honey Stone Crusher, Village Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/92/772 dated 22.02.1992	Granted for 01/10/2020 - 31/03/2025 dt. 21.07.2020	HSPCB/Consent/ : 313129220YAMCTOA775 4817 Dated:21/07/2020	Grant
16	Paras Stone Crusher, Vill Ballewala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/91/3364 dated 20.10.1992	Granted for 01/10/2020 - 31/03/2025 dt. 14.07.2020	HSPCB/Consent/ : 313129220YAMCTOA771 7472 Dated:14/07/2020	Grant
17	Rama Stone Crusher, Vill- Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/2008/TAC(HQ) 1064-68 dated 30.06.2008	Granted for 01/10/2020 - 31/03/2025 dt. 20.08.2020.	HSPCB/Consent/ : 313129220YAMCTOA769 0245 Dated:20/08/2020	Grant
18	Saraswati Stone Crusher, Vill- Doiwala, Yamuna Nagar.	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/2008/TAC(HQ) 2286-90 dated 27.10.2008	Granted for 01/10/2020 - 31/03/2025 dt. 20.07.2020	HSPCB/Consent/ : 313129220YAMCTOA775 4503 Dated:20/07/2020	Grant
19	SHAKUMBHARI STONE INDUSTRY VILL. DOIWALA, P.O. DEVDHAR, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/2008/TAX(HQ)2292-96 dated 27.10.2008	Granted for 01/10/2020 - 31/03/2025 dt. 20.07.2020	HSPCB/Consent/ : 313129220YAMCTOA772 4346 Dated:20/07/2020	Grant

20	Shiv Ganga Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/ 1225 dated 10.11.2003	Granted for 01/10/2020 - 31/03/2025 dt. 05.08.2020.	HSPCB/Consent/ : 313129220YAMCTOA785 2897 Dated:05/08/2020	Grant
21	Shree Krishna Stone Crusher, Village Doiwala, P.O. Devdhar, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	Norecord is avialable in the official record.	Granted for 01/10/2020 - 31/03/2025 dt. 14.07.2020	HSPCB/Consent/ : 313129220YAMCTO7724 821 Dated:14/07/2020	Grant
22	Shri mahaluxmi stone crusher, Vill Doiwala, teh. Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/1337 dated 10.11.2003	Granted for 01/10/2020 - 31/03/2025 dt. 21.07.2020	HSPCB/Consent/ : 313129220YAMCTOA323 1304 Dated:21/07/2020	Grant
23	Sofat Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/1068 dated 01.12.1995	Granted for 01/10/2020 - 31/03/2025 dt. 20.08.2020.	HSPCB/Consent/ : 313129220YAMCTOA787 9277 Dated:20/08/2020	Grant
24	Universal Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/91/3638 dated 13.11.1992	Granted for 01/10/2020 - 31/03/2025 dt. 21.07.2020	HSPCB/Consent/ : 313129220YAMCTO7766 312 Dated:21/07/2020	Grant

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25	Vishkarma Stone Crusher, Vill Ballewala, Tehsil Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2002/150 dated 08.05.2002	Granted for 01/10/2020 - 31/03/2025 dt. 14.07.2020	HSPCB/Consent/ : 313129220YAMCTOA7718355 Dated:14/07/2020	Grant
26	Shiv Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/91/3686 dated 13.11.1992	Granted for 01/10/2020 - 31/03/2025 dt. 24.07.2020	HSPCB/Consent/ : 313129220YAMCTO7761860 Dated:24/07/2020	Grant
27	Maa Durga Stone Crusher, (Old Name Durga Stone Crusher) Ballewala, Teh. Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/2008/TAC (HQ) 2384-88 dated 10.11.2008	Granted for 01/10/2020 - 31/03/2025 dt. 20.06.2020	HSPCB/Consent/ : 313129220YAMCTOA7747027 Dated:20/07/2020	Grant
28	Ganga Gram Udyog Sansthan, Vill Doiwala, P.O. DEVDHAR, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/91/4322 dated 23.02.1993	Granted for 01/10/2020 - 31/03/2025 dt. 20.07.2020	HSPCB/Consent/ : 313129220YAMCTOA7744846 Dated:20/07/2020	Grant
29	Goel Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/91/3659 dated 13.11.1992	Granted for 01/10/2020 - 31/03/2024 dt. 16.12.2020	HSPCB/Consent/ : 313129220YAMCTOA8345898 Dated:16/12/2020	Grant

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30	Punjab Stone Crusher, Vill Ballewala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/2003/294 dated 25.02.2003	Granted for 01/10/2020 - 31/03/2025 dt. 13.07.2020	HSPCB/Consent/ : 313129220YAMCTOA7714903 Dated:13/07/2020	Grant
31	R.K. Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	Norecord is avialable in the official record.	Granted for 01/04/2022 - 31/03/2027 dt. 28.02.2022	HSPCB/Consent/ : 313129222YAMCTOA20513071 Dated:28/02/2022	Grant
32	Hemkunt Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/3052 dated 10.10.1996	Granted for 01/04/2023 - 31/03/2024 dt. 24.01.2023	HSPCB/Consent/ : 313129223YAMCTOA31989908 Dated:24/01/2023	Grant
33	Kamboj Stone Crusher, Vill Doiwala, Teh. Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2602 dated 01.09.1996	Granted for 01/04/2023 - 31/03/2024 dt. 09.01.2023	HSPCB/Consent/ : 313129223YAMCTOA31265332 Dated:09/01/2023	Grant
34	Shalimar Stone industries, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/96/2249 dated 30.08.1996	Granted for 01/04/2023 - 31/03/2024 dt. 25.01.2023	HSPCB/Consent/ : 313129223YAMCTOA32235168 Dated:25/01/2023	Grant

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35	Brahmanand Stone Crusher, Village Doiwala, P.O. Devdhar, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/96/3557 dated 06.11.1996	Granted for 01/04/2023 - 31/03/2024 dt. 11.01.2023	HSPCB/Consent/ : 313129223YAMCTOA31571391 Dated:11/01/2023	Grant
36	Ambala Stone Crusher, Village Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/96/625 dated 10.12.1996	Granted for 01/04/2023 - 31/03/2024 dt. 17.02.2023	HSPCB/Consent/ : 313129223YAMCTOA32525313 Dated:17/02/2023	Grant
37	Kunti Stone Crusher, Vill Doiwala, TEHSIL CHHACHHRAULI, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/883 dated 24.11.2003	Granted for 01/04/2023 - 31/03/2024 dt. 18.01.2023	HSPCB/Consent/ : 313129223YAMCTOA31854590 Dated:18/01/2023	Grant
38	Mahabali Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2002/ 2370-72 dated 15.01.2003	Granted for 01/04/2023 - 31/03/2024 dt. 13.01.2023	HSPCB/Consent/ : 313129223YAMCTOA31572497 Dated:13/01/2023	Grant
39	Sagar Stone Crusher, Village Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/812 dated 06.11.2003	Granted for 01/04/2023 - 31/03/2024 dt. 23.01.2023	HSPCB/Consent/ : 313129223YAMCTOA31790943 Dated:23/01/2023	Grant

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40	Shiv Shakti Stone Crusher, Village Doiwala, P.O. Devdhar, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/96/2342 dated 06.09.1996	Granted for 01/04/2023 - 31/03/2024 dt. 03.02.2023	HSPCB/Consent/ : 313129223YAMCTOA31760339 Dated:03/02/2023	Grant
41	Shivalik Stone Crusher, Village Doiwala, Yamuna Nagar.	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/289 dated 21.07.2003	Granted for 01/04/2023 - 31/03/2024 dt. 10.01.2023	HSPCB/Consent/ : 313129223YAMCTOA31265802 Dated:10/01/2023	Grant
42	SHREE RADHEY KRISHNA STONE CRUSHER, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Noc/2003/2992 dated 07.02.2003	Granted for 01/04/2023 - 31/03/2024 dt. 11.01.2023	HSPCB/Consent/ : 313129223YAMCTOA31989178 Dated:11/01/2023	Grant
43	Shree Ganesh Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/3091 dated 20.02.2003	Granted for 01/04/2023 - 31/03/2024 dt. 10.01.2023	HSPCB/Consent/ : 313129223YAMCTOA31296807 Dated:10/01/2023	Grant
44	Diamond Stone Crusher, Village Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2002/2378 dated 15.01.2023	Granted for 01/04/2023 - 31/03/2024 dt. 27.01.2023	HSPCB/Consent/ : 313129223YAMCTO32337715 Dated:27/01/2023	Grant

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45	Jai Ambay Stone Crusher, Village Doiwala, Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2004/323 dated 08.06.2004	Granted for 01/04/2023 - 31/03/2024 dt. 01.02.2023	HSPCB/Consent/ : 313129223YAMCTOA321 58156 Dated:01/02/2023	Grant
46	Kashmir Stone Crusher, Village Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/TAC/2007 dated 130-32 dated 23.02.2007	Granted for 11/05/2019 - 31/03/2024 dt. 17.07.19	HSPCB/Consent/ : 313129219YAMCTOA676 1170 Dated:17/07/2019	Grant
47	Tirupati Stone Crusher, Vill Doiwala, P.O. Devdhar Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/96/4926 dated 17.12.1996	Granted for 01/04/2023 - 31/03/2024 dt. 24.01.2023	HSPCB/Consent/ : 313129523YAMCTOA323 37234 Dated:24/01/2023	Grant
48	New Renuka Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2002/870 dated 30.03.2002	Granted for 01/04/2023 - 31/03/2024 dt. 02.02.2023	HSPCB/Consent/ : 313129223YAMCTOA319 91747 Dated:02/02/2023	Grant
49	Roop Kamal Stone Industries, Vill Doiwala, P.O. Devdhar, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/91/93/5956 dated 06.08.1993	Granted for 01/04/2023 - 31/03/2024 dt. 29.01.2023	HSPCB/Consent/ : 313129223YAMCTOA324 14459 Dated:29/01/2023	Grant

50	Punjab Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2097 dated 12.08.1996	Granted for 01/04/2023 - 31/03/2024 dt. 10.01.2023	HSPCB/Consent/ : 313129223YAMCTOA31297678 Dated:10/01/2023	Grant
51	Diamond Crushing Plant, Village Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/256 dated 22.01.1996	Granted for 01/04/2023 - 31/03/2024 dt. 27.01.2023	HSPCB/Consent/ : 313129223YAMCTO32337506 Dated:27/01/2023	Grant
52	Pooja Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/96/2582 dated 17.09.1996	Granted for 01/04/2023 - 31/03/2024 dt. 24.01.2023	HSPCB/Consent/ : 313129223YAMCTOA31986513 Dated:24/01/2023	Grant
53	Bhawani Enterprises (Old Name Goel Spintex Pvt. Limited Unit - II), Village Devdhar, Tehsil Chhachhrauli, Yamuna Nagar.	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/1434 dated 04.03.2004	Granted for 01/04/2023 - 31/03/2024 dt. 03.02.2023	HSPCB/Consent/ : 313129223YAMCTOA25055193 Dated:03/02/2023	Grant
54	S.S. Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/3182 dated 11.10.1996	Granted for 01/04/2023 - 31/03/2024 dt. 01.02.2023	HSPCB/Consent/ : 313129223YAMCTOA32186596 Dated:01/02/2023	Grant

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55	Mahadev Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/970 dated 08.12.2003	Granted for 01/04/2023 - 31/03/2024 dt. 09.01.2023	HSPCB/Consent/ : 313129223YAMCTOA31359385 Dated:09/01/2023	Grant
56	Walia Stone Crushing Co., VPO Devdhar, Sub Tehsil Pratap Nagar, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPC/C-I/92/32 dated 03.01.1992	Granted for 01/04/2023 - 31/03/2024 dt. 18.01.2023	HSPCB/Consent/ : 313129223YAMCTOA21222433 Dated:18/01/2023,	Grant
57	Kurukshetra Stone Crusher, Doiwala, Tehsil Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/1436 dated 30.05.1996	Granted for 01/04/2023 - 31/03/2024 dt. 02.02.2023	HSPCB/Consent/ : 313129223YAMCTOA22609567 Dated:02/02/2023	Grant
58	Panchkula Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HWPB/Noc/3376 dated 26.10.1996	Granted for 01/04/2023 - 31/03/2024 dt. 03.03.2023	HSPCB/Consent/ : 313129223YAMCTOA34056329 Dated:03/03/2023	Grant
59	Jai Krishna Stone Crusher, Village Devdhar, Tehsil Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/805 dated 06.11.2003	Granted for 01/04/2023 - 31/03/2024 dt. 17.01.2023	HSPCB/Consent/ : 313129223YAMCTOA31572629 Dated:17/01/2023	Grant

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60	Batra Stone Industries, Village Doiwala, Tehsil Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/4150 dated 20.03.2003	Granted for 01/04/2023 - 31/03/2024 dt. 27.01.2023	HSPCB/Consent/ : 313129223YAMCTOA31940907 Dated:27/01/2023	Grant
61	Gayatri Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/96/2364 dated 10.09.1996	Granted for 01/04/2023 - 31/03/2024 dt. 24.01.2023	HSPCB/Consent/ : 313129223YAMCTOA32707494 Dated:24/01/2023	Grant
62	Him Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/96/5021 dated 24.12.1996	Granted for 01/04/2023 - 31/03/2024 dt. 18.01.2023,	HSPCB/Consent/ : 313129223YAMCTOA31361323 Dated:18/01/2023	Grant
63	Bala Sundri Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/3063 dated 10.10.1996	Granted for 01/04/2023 - 31/03/2024 dt. 18.01.2023	HSPCB/Consent/ : 313129223YAMCTOA31571538 Dated:18/01/2023	Grant
64	Gaurav Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/931 dated 08.12.2003	Granted for 01/04/2023 - 31/03/2024 dt. 18.01.2023	HSPCB/Consent/ : 313129223YAMCTOA31395760 Dated:18/01/2023	Grant

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65	Kamal Stone Crusher, Village Doiwala, Tehsil Chhachrauli, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/105 dated 12.05.2003	Granted for 01/04/2023 - 31/03/2024 dt. 02.02.2023	HSPCB/Consent/ : 313129223YAMCTOA9738444 Dated:02/02/2023	Grant
66	Godaveri Stone Crusher, Village Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/2003/165 dated 06.06.2003	Granted for 01/04/2023 - 31/03/2024 dt. 09.01.2023	HSPCB/Consent/ : 313129223YAMCTOA31359195 Dated:09/01/2023	Grant
67	Jai Ganesh Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/434 dated 06.02.1997	Granted for 01/04/2023 - 31/03/2024 dt. 27.01.2023	HSPCB/Consent/ : 313129223YAMCTO12612971 Dated:27/01/2023	Grant
68	Shyam Stone Crushing Co., Village Doiwala, Tehsil Chhachrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/92/6052 dated 13.08.1993	Granted for 01/04/2023 - 31/03/2024 dt. 25.01.2023	HSPCB/Consent/ : 313129223YAMCTOA32151510 Dated:25/01/2023	Grant
69	Balram Stone Crushing Co, Village Ballewala, Tehsil Chhachrauli, District Yamuna Nagar.	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2004/1535 dated 19.03.2004	Granted for 01/04/2023 - 31/03/2024 dt. 13.01.2023	HSPCB/Consent/ : 313129223YAMCTOA31394525 Dated:13/01/2023	Grant

70	Ambay Stone Crusher, Village Doiwala, Tehsil Chhachrauli, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/1237 dated 10.11.2003	Granted for 01/04/2023 - 31/03/2024 dt. 18.01.2023	HSPCB/Consent/ : 313129223YAMCTOA31636670 Dated:18/01/2023	Grant
71	Shri Ram Stone Crusher, Village Doiwala, Tehsil Chhachrauli, District Yamuna Nagar.	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/259 dated 22.01.1996	Granted for 01/04/2023 - 31/03/2024 dt. 13.01.2023	HSPCB/Consent/ : 313129223YAMCTOA31451318 Dated:13/01/2023	Grant
72	Bhagwati StoneCrusher, Village Doiwala, Tehsil Chhachrauli, District Yamuna Nagar.	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/2003/414 dated 27.08.2003	Granted for 01/04/2023 - 31/03/2024 dt. 02.02.2023	HSPCB/Consent/ : 313129223YAMCTOA11914281 Dated:02/02/2023	Grant
73	Balaji Stone Crusher, Doiwala , Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/736 dated 24.10.2003	Granted for 01/04/2023 - 31/03/2024 dt. 10.01.2023	HSPCB/Consent/ : 313129223YAMCTOA31297382 Dated:10/01/2023	Grant
74	D.K. Stone Crusher, Doiwala, Tehsil Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/4195 dated 31.03.2003	Granted for 01/04/2023 - 31/03/2024 dt. 23.01.2023	HSPCB/Consent/ : 313129223YAMCTOA31855155 Dated:23/01/2023	Grant

75	Mohindra Stone Crusher, Doiwala, Tehsil Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/528 dated 15.02.1996	Granted for 01/04/2023 - 31/03/2024 dt. 13.01.2023	HSPCB/Consent/ : 313129223YAMCTOA31264728 Dated:13/01/2023	Grant
76	Haryana Stone Mills Pvt Ltd, Doiwala, Tehsil Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HWPC/NOC/1501 dated 12.06.1996	Granted for 01/04/2023 - 31/03/2024 dt. 18.01.2023	HSPCB/Consent/ : 313129223YAMCTOA7663675 Dated:18/01/2023	Grant
77	Hum Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/772 dated 31.10.2003	Granted for 01/04/2023 - 31/03/2024 dt. 18.01.2023,	HSPCB/Consent/ : 313129223YAMCTOA31395673 Dated:18/01/2023	Grant
78	Jai Mata Stone Crusher, Doiwala , Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/966 dated 08.12.2003	Granted for 01/04/2023 - 31/03/2024 dt. 09.01.2023	HSPCB/Consent/ : 313129223YAMCTOA31359511 Dated:09/01/2023	Grant
79	Dhillo Stone Industries, Village Mandewala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HWPCB/NOC/261 dated 22.01.1996	Granted for 01/04/2023 - 31/03/2024 dt. 18.01.2023	HSPCB/Consent/ : 313129223YAMCTOA31518431 Dated:18/01/2023	Grant

80	SNEH STONE CRUSHER, Doiwala, Tehsil Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/1199 dated 15.12.1995	Granted for 01/04/2023 - 31/03/2024 dt. 15.01.2023	HSPCB/Consent/ : 313129223YAMCTO31293981 Dated:15/01/2023	Grant
81	Jai Mata Di Stone Crusher(JK), Village Doiwala, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/3049 dated 10.10.1996	Granted for 02/09/2021 - 31/03/2026 dt. 02.09.2021	HSPCB/Consent/ : 313129221YAMCTOA14751703 Dated:02/09/2021	Grant
82	Batar Stone Industry, Village Doiwala, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/4154 dated 20.03.2003	Granted for 13/06/2023 - 31/03/2024 dt. 13.06.2023	HSPCB/Consent/ : 313129223YAMCTOA36187309 Dated:13/06/2023	Grant
83	Vaishno Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/3000 dated 07.02.2003	Granted for 01/04/2023 - 31/03/2024 dt. 09.01.2023	HSPCB/Consent/ : 313129223YAMCTOA31394649 Dated:09/01/2023	Grant
84	Krishna Stone Crushing Co., Village Devdhar, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/92/4931 dated 01.06.1993	Granted for 01/04/2023 - 31/03/2024 dt. 24.01.2023	HSPCB/Consent/ : 313129223YAMCTOA32235921 Dated:24/01/2023	Grant

85	KAVERI STONECRUSHER VILLAGE DEVDHAR, TEHSIL CHHACHHRAULI, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HWPCB/NOC/1267 dated 07.02.1995	Granted for 01/04/2023 - 31/03/2024 dt. 02.02.2023	HSPCB/Consent/ : 313129223YAMCTOA321 57461 Dated:02/02/2023	Grant
86	New Markanda Stone Crusher, Village Ballewala, PO Devdhar, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/1343 dated 27.12.1995	Granted for 01/04/2023 - 31/03/2024 dt. 15.03.2023	HSPCB/Consent/ : 313129223YAMCTOA337 21711 Dated:15/03/2023	Grant
87	Shivalik StoneCrusher, Village Chuharpur Kalan, Tehsil Chhachhrauli, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/781 dated 12.06.1998	Granted for 01/04/2023 - 31/03/2024 dt. 15.01.2023	HSPCB/Consent/ : 313129223YAMCTO3129 3981 Dated:15/01/2023	Grant
88	Aggarwal Stone Crusher, Village Doiwala, Tehsil KHIZRZBAD, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/871 dated 24.11.2003	Granted for 01/04/2023 - 31/03/2024 dt. 24.01.2023	HSPCB/Consent/ : 313129223YAMCTO3198 5423 Dated:24/01/2023	Grant
89	Mehta Stone Crusher, Village Doiwala, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/4159 dated 20.03.2003	Granted for 01/04/2023 - 31/03/2024 dt. 03.02.2023	HSPCB/Consent/ : 313129223YAMCTOA322 29315 Dated:03/02/2023	Grant

90	Patiala Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/761 dated 31.10.2003	Granted for 01/04/2023 - 31/03/2024 dt. 06.03.2023	HSPCB/Consent/ : 313129223YAMCTOA32582446 Dated:06/03/2023	Grant
91	Neelkanth Stone Crushing Co. (Old name Surindra Stone Crusher Industries), Village Doiwala, Tehsil Chhachhrauli, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HWPCB/NOC/96/2666 dated 24.09.1996	Granted for 01/04/2023 - 31/03/2024 dt. 18.01.2023	HSPCB/Consent/ : 313129223YAMCTOA31451203 Dated:18/01/2023	Grant
92	Jai Ganpati Stone Crusher, Village Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2004/1575 dated 22.03.2004	Granted for 01/04/2023 - 31/03/2028 dt. 17.03.2023	HSPCB/Consent/ : 313129223YAMCTO34273763 Dated:17/03/2023	Grant
93	Bhoomi Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/1365 dated 26.02.2004	Granted for 01/04/2023 - 31/03/2024 dt. 11.01.2023	HSPCB/Consent/ : 313129223YAMCTOA31394871 Dated:11/01/2023	Grant
94	Parkash Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/91/1058 dated 04.01.1994	Granted for 01/04/2023 - 31/03/2024 dt. 03.03.2023	HSPCB/Consent/ : 313129223YAMCTOA33801997 Dated:03/03/2023	Grant

95	Chandermani Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	Norecord is available in the official record.	Granted for 09/04/2023 - 31/03/2028 dt. 09.04.2023	HSPCB/Consent/ : 313129223YAMCTOA35068713 Dated:09/04/2023	Grant
96	Ravi Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2004/1501 dated 19.03.2004	Granted for 01/04/2023 - 31/03/2024 dt. 16.01.2023,	HSPCB/Consent/ : 313129223YAMCTOA31854215 Dated:16/01/2023	Grant
97	Vasundhara Stone Crusher, Village Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HWPC/NOC/3452 dated 19.10.1996	Granted for 01/04/2023 - 31/03/2024 dt. 03.02.2023	HSPCB/Consent/ : 313129223YAMCTOA32235836 Dated:03/02/2023	Grant
98	Mohit Stone Crusher, Village Doiwala, P.O., Devdhar, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/4033 dated 24.02.1993	Granted for 23/08/2022 - 31/03/2027 dt. 23.08.2022	HSPCB/Consent/ : 313129222YAMCTOA26765903 Dated:23/08/2022	Grant
99	Saraswati Stone Crusher, Village Ranipur, Teshil Bilaspur, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129217YAMCTE3686889 Dated:10/01/2017	Granted for 01/04/2023 - 31/03/2033 dt. 01.02.2023	HSPCB/Consent/ : 313129223YAMCTOA32152282 Dated:01/02/2023	Grant

100	Bharat Construction Company (Stone Crusher), Village Nathanpur, Tehsil Chhachhrauli, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129217YAMCTE3870723 Dated:31/03/2017	Granted for 01/04/2019 - 31/03/2029 dt. 05.05.19	HSPCB/Consent/ : 313129219YAMCTOA6483240 Dated:05/05/2019	Grant
101	Ganpati Stone Crusher, Village-Ranipur, Tehsil- Bilaspur, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/YMN/1367 dated 03.08.2017	Granted for 01/04/2020 - 31/03/2025 dt. 07.02.2020	HSPCB/Consent/ : 313129220YAMCTOA7092076 Dated:07/02/2020	Grant
102	Salsar Stone Crusher, Village Rulaheri, Tehsildar Bilaspur, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129216YAMCTE3493070 Dated:30/12/2016	Granted for 01/04/2023 - 31/03/2028 dt. 27.01.2023	HSPCB/Consent/ : 313129223YAMCTOA32154371 Dated:27/01/2023	Grant
103	Mansa Devi Stone Crusher, Village Rulaheri, Teshsil Bilaspur, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129217YAMCTE3492789 Dated:06/01/2017	Granted for 01/04/2022 - 31/03/2027 dt. 21.01.2022	HSPCB/Consent/ : 313129222YAMCTOA19218606 Dated:21/01/2022	Grant
104	KDS Excavation and Mining Pvt Ltd, Village Milkra, Tehsil Bilaspur, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/YMN/1535 dated 05.09.2017	Granted for 28/10/2017 - 31/03/2027 dt. 30.10.17	HSPCB/Consent/ : 313129217YAMCTOA4577153 Dated:30/10/2017	Grant

105	Krishna Stone Crusher and Screening Plant, Village Nagli-32, Tehsil Khizrabad, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/YMN/1494 dated 25.08.2017	Granted for 01/04/2021 - 31/03/2026 dt. 06.01.2021	HSPCB/Consent/ : 313129221YAMCTOA8619183 Dated:11/02/2021	Grant
106	Anant Stone Crusher Unit 3, Village- Bailgarh, Tehsil- Khizrabad, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/YMN/1798 dated 20.09.2017	Granted for 01/04/2020 - 31/03/2025 dt. 11.02.2020	HSPCB/Consent/ : 313129220YAMCTOA7219287 Dated:11/02/2020	Grant
107	Vikas Pruthi and Co, Village Bailgarh, Tehsil Khizrabad, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129217YAMCTE4604995 Dated:30/10/2017	Granted for 01/04/2022 - 31/03/2025 dt. 20.01.2022	HSPCB/Consent/ : 313129222YAMCTOA19151056 Dated:20/01/2022,	Grant
108	Shiv Shakti Stone Crusher, Village Majri Tapu, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129217YAMCTE4573060 Dated:30/10/2017	Granted for 01/04/2019 - 31/03/2024 dt. 04.02.19	HSPCB/Consent/ : 313129219YAMCTO6178378 Dated:04/02/2019	Grant
109	Madhav Enterprises, Village Majri Tapu, Tehsil Jagadhri, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 318505017YAMCTE4664983 Dated:09/11/2017	Granted for 01/04/2022 - 31/03/2024 dt. 29.04.2022	HSPCB/Consent/ : 313129222YAMCTOA22664968 Dated:29/04/2022	Grant

110	Polla Screening and Stone Crusher Plant, Village Nagli 32, Tehsil Bilaspur, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129217YAMCTE475454 4 Dated:13/12/2017	Granted for 08/02/2021 - 31/03/2025 dt. 08.02.21	HSPCB/Consent/ : 313129221YAMCTOA941 6031 Dated:08/02/2021	Grant
111	Vaishnavi Stone Crusher and Screening Plant (Stone Crusher) (Old name Chaudhary Stone Crusher, Village Nagli 32, Tehsil Bilaspur Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129217YAMCTE470013 8 Dated:20/11/2017	Granted for 01/04/2022 - 31/03/2025 dt. 29.04.2022	HSPCB/Consent/ : 313129222YAMCTOA225 54715 Dated:29/04/2022	Grant
112	Mantra Devi Stone Crusher and Screening Plant, Village Rulaheri, Tehsildar Bilaspur, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129217YAMCTE469897 8 Dated:21/11/2017	Granted for 01/02/2022 - 31/03/2024 dt. 01.02.2022	HSPCB/Consent/ : 313129222YAMCTOA194 32828 Dated:01/02/2022	Grant
113	Green India Minerals Stone Crusher, Village- Nathanpur, Tehsil- Khizrabad, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/YMN/1370 dated 03.08.2017	Granted for 01/04/2023 - 31/03/2028 dt. 18.01.2023	HSPCB/Consent/ : 313129223YAMCTOA316 06411 Dated:18/01/2023	Grant
114	Adhishtha Stone Crusher, Village Majri Tapu, Tehsil Jagadhri, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129217YAMCTE466328 9 Dated:09/11/2017	Granted for 01/04/2022 - 31/03/2026 dt. 21.03.2022	HSPCB/Consent/ : 313129222YAMCTOA206 22171 Dated:21/03/2022	Grant

115	Shree Baba Balaknath Stone Crusher, Village Nathanpur, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129218YAMCTE4823086 Dated:17/01/2018	Granted for 01/04/2022 - 31/03/2027 dt. 25.01.2022	HSPCB/Consent/ : 313129222YAMCTOA19278896 Dated:25/01/2022	Grant
116	Balaji Stone Crusher, Village Rulaheri, Tehsil Bilaspur, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129217YAMCTE4753147 Dated:15/12/2017	Granted for 01/04/2022 - 31/03/2025 dt. 29.04.2022	HSPCB/Consent/ : 313129222YAMCTOA22422538 Dated:29/04/2022	Grant
117	Shiv Surya Stone Crusher and Screening Plant, Village Shergarh, Tehsil Bilaspur, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129217YAMCTE4764510 Dated:09/12/2017	Granted for 01/04/2022 - 31/03/2027 dt. 20.01.2022	HSPCB/Consent/ : 313129222YAMCTO18851412 Dated:20/01/2022	Grant
118	Yamuna Stone Crusher, Village Majri Tapu, Jagadhri, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129217YAMCTE4701812 Dated:09/12/2017	Granted for 01/04/2022 - 31/03/2027 dt. 24.03.2022	HSPCB/Consent/ : 313129222YAMCTOA21409131 Dated:24/03/2022	Grant
119	Haryana Stone Crusher, Village Majri Tapu, Jagadhri, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129218YAMCTE4805814 Dated:20/03/2018	Granted for 01/04/2022 - 31/03/2027 dt. 01.01.2022	HSPCB/Consent/ : 313129222YAMCTOA18416434 Dated:01/01/2022	Grant

120	Hazara Builder Group Stone Crusher, Village Belgarh, Khizrabad, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129218YAMCTE5010559 Dated:02/02/2018	Granted for 01/04/2022 - 31/03/2027 dt. 20.01.2022	HSPCB/Consent/ : 313129222YAMCTOA19100970 Dated:20/01/2022	Grant
121	Rajiv Gupta and Company Stone Crusher, Village Kanalsi Tehsil Jagadhri Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129218YAMCTE4992564 Dated:30/01/2018	Granted for 01/04/2022 - 31/03/2025 dt. 13.04.2022	HSPCB/2022/21681316G RTCTO00 Dated:13/04/2022	Grant
122	Jai Shree Ram Stone Crusher, Village Kanalsi, Tehsil Jagadhri, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129218YAMCTE5144895 Dated:09/03/2018	Granted for 06/04/2023 - 31/03/2025 dt. 06.04.2023	HSPCB/Consent/ : 313129223YAMCTO19793907 Dated:06/04/2023	Grant
123	Him Putri Stone Crusher, Village Majri Tappu, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 318505018YAMCTE4940142 Dated:12/02/2018	Granted for 01/04/2022 - 31/03/2027 dt. 10.02.2022	HSPCB/Consent/ : 313129222YAMCTOA19515285 Dated:10/02/2022,	Grant
124	Neelkanthstonecrusher and Screening Plant, Village Majri Tapu, Tehsil Jagadhri, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129218YAMCTE5059921 Dated:22/02/2018	Granted for 01/04/2023 - 31/03/2028 dt. 18.02.2023	HSPCB/Consent/ : 313129223YAMCTO33437190 Dated:18/02/2023,	Grant

125	Shiva Stone Crusher and Screening Plant (Stone Crusher), Village Kanalsi, Tehsil Jagadhri, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 318505018YAMCTE510793 4 Dated:22/02/2018	Granted for 01/04/2022 - 31/03/2027 dt. 28.01.2022	HSPCB/Consent/ : 313129222YAMCTOA193 42059 Dated:28/01/2022	Grant
126	Bharat Mata Stone and Screening Plant, Village Ranipur, Tehsil Bilaspur, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129218YAMCTE521861 3 Dated:30/03/2018	Granted for 01/04/2020- 31/03/2024 dt. 13.02.2020	HSPCB/2020/7201329GR TCTO02 Dated:13/02/2020	Grant
127	Ambey Enterprises, Village Majri Tapu, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129218YAMCTE514409 1 Dated:21/05/2018	Granted for 01/04/2023 - 31/03/2028 dt. 15.03.2023	HSPCB/Consent/ : 313129223YAMCTOA334 37525 Dated:15/03/2023	Grant
128	Himgiri Enterprises, Village Kanalsi, Jagadhri, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129218YAMCTE521701 3 Dated:10/04/2018	Granted for 01/04/2023 - 31/03/2028 dt. 25.01.2023	HSPCB/Consent/ : 313129223YAMCTOA313 28875 Dated:25/01/2023	Grant
129	Hindustan Stone Aura, Ranipur, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129218YAMCTE519422 7 Dated:30/03/2018	Granted for 1/04/2021 - 31/03/2024 dt. 11.02.2021	HSPCB/2021/8477361GR TCTO00 Dated:11/02/2021	Grant

130	Jai Maa Vaishno Enterprises(Stone Crusher), Village Belgarh, Tehsil Khizrabad, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129218YAMCTE533880 9 Dated:31/05/2018	Granted for 01/04/2023 - 31/03/2028 dt. 18.01.2023	HSPCB/Consent/ : 313129223YAMCTOA317 90805 Dated:18/01/2023	Grant
131	SARWARA STONE CRUSHER VILLAGE BELHARH, TEHSIL KHIZRABAD, YAMUNA NAGAR	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129219YAMCTE621993 2 Dated:18/01/2019	Granted for 01/04/2023 - 31/03/2024 dt. 02.03.2023	HSPCB/Consent/ : 313129223YAMCTOA334 73672 Dated:02/03/2023	Grant
132	Bala Ji Gurbani Stone Crusher, Village Belgarh, Tehsil Khizrabad, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129218YAMCTE512541 8 Dated:20/03/2018	Granted for 10/04/2019 - 31/03/2024 dt. 13.04.19	HSPCB/Consent/ : 313129219YAMCTOA649 0083 Dated:13/04/2019	Grant
133	SAT GURUDEV STONE CRUSHER, Village- Majri Tapu, Tehsil- Jagadhri, Distt - Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129219YAMCTE624600 7 Dated:22/02/2019	Granted for 01/04/2023 - 31/03/2026 dt. 07.02.2023	HSPCB/Consent/ : 313129223YAMCTO3205 2069 Dated:07/02/2023	Grant
134	Ashirwad Stone Crusher, Village Rulaheri, Tehsil Bilaspur, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129219YAMCTE613435 3 Dated:06/02/2019	Granted for 09/05/2019 - 31/03/2024 dt. 09.05.19	HSPCB/Consent/ : 313129219YAMCTOA654 5138 Dated:09/05/2019	Grant

135	VISHAVKARMA JI STONE CRUSHER VILLAGE BELGARH, TEHSIL KHIZRABAD, YAMUNA NAGAR	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129219YAMCTE6518040 Dated:25/04/2019	Granted for 17/10/2019 - 31/03/2024 dt. 17.10.19	HSPCB/Consent/ : 313129219YAMCTO6975784 Dated:17/10/2019	Grant
136	Shri Balaji Hanuman Traders, Village Kanalsi, Tehsil Jagadhri YAMUNANAGAR	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129219YAMCTE6892141 Dated:03/09/2019	Granted for 01/04/2023 - 31/03/2028 dt. 22.03.2023	HSPCB/Consent/ : 313129223YAMCTOA33782774 Dated:22/03/2023	Grant
137	Jagdamba Stone Aggregates Village Swabri, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129219YAMCTE6963449 Dated:07/10/2019	Granted for 06/11/2019 - 31/03/2024 dt. 19.11.2019	HSPCB/Consent/ : 313129219YAMCTOA6999434 Dated:19/11/2019	Grant
138	S S Stone Crusher, Village Majri Tapu Tehsil Jagadhri Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129218YAMCTE4953454 Dated:19/01/2018	Granted for 01/04/2023 - 31/03/2025 dt. 01.02.2023	HSPCB/Consent/ : 313129223YAMCTOA32231878 Dated:01/02/2023	Grant
139	KRISHNA STONE CRUSHER VILL.BANABAHADARPUR, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129219YAMCTE6800413 Dated:22/08/2019	Granted for 01/04/2023 - 31/03/2028 dt. 24.01.2023	HSPCB/Consent/ : 313129223YAMCTOA31760069 Dated:24/01/2023	Grant

140	B.R. Stone Crusher Village Rampur Gainda, Tehsil Bilaspur, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129219YAMCTE664708 4 Dated:10/07/2019	Granted for 01/04/2022 - 31/03/2027 dt. 28.01.2022	HSPCB/Consent/ : 313129222YAMCTOA191 04180 Dated:28/01/2022	Grant
141	Shri Ganesh Stone Crusher, Village Ranipur, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129218YAMCTE531396 1 Dated:01/06/2018	Granted for 14/09/2020 - 31/03/2025 dt. 14.09.2020	HSPCB/Consent/ : 313129220YAMCTO7975 670 Dated:14/09/2020	Grant
142	KAMLESH STONE CRUSHER VILLAGE BELGARH, TEHSIL KHIZRABAD, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129218YAMCTE497247 6 Dated:30/01/2018	Granted for 13/03/2020 - 31/03/2024 dt. 13.03.2020	HSPCB/Consent/ : 313129220YAMCTOA741 9104 Dated:13/03/2020	Grant
143	NEELKANTH STONE CRUSHER VILLAGE BELGARH, TEHSIL KHIZRABAD YAMUNANAGAR	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129220YAMCTE742796 5 Dated:28/02/2020	Granted for 30/04/2020 - 31/03/2025 dt. 01.05.2020	HSPCB/Consent/ : 313129220YAMCTOA750 0767 Dated:01/05/2020	Grant
144	DEVDHAR ENTERPRISES, VILLAGE DEVDHAR, TEHSIL KHIZRABAD, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129218YAMCTE576783 5 Dated:02/12/2018	Granted for 03/06/2020 - 31/03/2025 dt. 04.06.2020	HSPCB/Consent/ : 313129220YAMCTO7635 648 Dated:04/06/2020	Grant

145	SHREE SHIV SAI STONE CRUSHER VILLAGE GOHRABANI, TEHSIL BILASPUR, YAMUNA NAGAR	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129219YAMCTE558168 1 Dated:27/03/2019	Granted for 01/04/2023 - 31/03/2025 dt. 07.02.2023	HSPCB/Consent/ : 313129223YAMCTO3226 5880 Dated:07/02/2023	Grant
146	Kamal Road Lines Stones and Screening (Stone), Village Nagli 32, Tehsil Bilaspur, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129220YAMCTE525211 5 Dated:05/08/2020	Granted for 19/08/2020 - 31/03/2025 dt. 20.08.2020	HSPCB/Consent/ : 313129220YAMCTOA799 4658 Dated:20/08/2020	Grant
147	Ganga Industries (Stone Crusher) Village Belgarh, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129220YAMCTE778592 4 Dated:04/08/2020	Granted for 28/08/2020 - 31/03/2030 dt. 28.08.2020	HSPCB/Consent/ : 313129220YAMCTOA801 6905 Dated:28/08/2020	Grant
148	Rudraya Stone Crusher Village Belgarh, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129220YAMCTE757943 7 Dated:18/05/2020	Granted for 28/08/2020 - 31/03/2025 dt. 28.08.2020	HSPCB/Consent/ : 313129220YAMCTOA796 2921 Dated:28/08/2020	Grant
149	KHUSHI STONE CRUSHER VILLAGE RAMPUR GAINDA, BILASPUR YAMUNANAGAR	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129220YAMCTE793659 3 Dated:11/08/2020	Granted for 04/09/2020 - 31/03/2025 dt. 04.09.2020	HSPCB/Consent/ : 313129220YAMCTOA806 7307 Dated:04/09/2020	Grant

150	SHRI SHASHANK SEKHAR STONE CRUSHER VILLAGE MAJRI TAPU, YAMUNA NAGAR	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129220YAMCTE803233 2 Dated:02/09/2020	Granted for 29/09/2020 - 31/03/2025 dt. 29.09.2020	HSPCB/Consent/ : 313129220YAMCTO8131 743 Dated:29/09/2020	Grant
151	Surya Stone Crusher Village Belgarh YAMUNANAGAR	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129220YAMCTE806388 5 Dated:21/09/2020	Granted for 09/10/2020 - 31/03/2025 dt. 09.10.2020	HSPCB/Consent/ : 313129220YAMCTOA818 0616 Dated:09/10/2020	Grant
152	GUJJAR STONE CRUSHER VILLAGE BELGARH, TEHSIL KHIZRABAD YAMUNANAGAR	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129220YAMCTE742819 7 Dated:05/03/2020	Granted for 16/10/2020 - 31/03/2025 dt. 16.10.2020	HSPCB/Consent/ : 313129220YAMCTOA819 8694 Dated:16/10/2020	Grant
153	Rebuttal Stone Crusher Village Belgarh Tehsil Pratap Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129219YAMCTE659689 4 Dated:29/06/2019	Grante for 27/11/2020 - 31/03/2025 dt. 27.11.2020	HSPCB/Consent/ : 313129220YAMCTOA828 7204 Dated:27/11/2020	Grant
154	Shree Harmilap Minerals, Village Ranipur, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 318505020YAMCTE843603 9 Dated:18/12/2020	Granted for 19/02/2021 - 31/03/2025 dt. 19.02.2021	HSPCB/Consent/ : 313129221YAMCTOA900 4524 Dated:19/02/2021	Grant

155	SHREE ENTERPRISES STONE CRUSHER AND SCREENING PLANT Village-Swabdi, Tehsil-Bilaspur, District-Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129221YAMCTE8930319 Dated:05/02/2021	Granted for 19/02/2021 - 31/03/2025 dt. 19.02.2021	HSPCB/Consent/ : 313129221YAMCTOA9713894 Dated:19/02/2021	Grant
156	Shri Vinayak Minerals (Stone Crusher) Village Ranipur, Tehsil- Bilaspur, Dist. Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129221YAMCTE8587334 Dated:13/01/2021	Granted for 22/03/2021 - 31/03/2025 dt. 22.03.2021	HSPCB/Consent/ : 313129221YAMCTOA10026139 Dated:22/03/2021	Grant
157	Jai Bajrang Bali Stone Crusher Village Belgarh, YAMUNANAGAR	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129220YAMCTE8031490 Dated:02/09/2020	Granted for 09/04/2021 - 31/03/2026 dt. 09.04.2021	HSPCB/Consent/ : 313129221YAMCTOA10173640 Dated:09/04/2021	Grant
158	Enginics Infra Private Limited (Stone Crusher) Village Rulaheeri Tehsil Bilaspur Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129221YAMCTE8705815 Dated:02/02/2021	Granted for 15/04/2021 - 31/03/2026 dt. 15.04.2021	HSPCB/Consent/ : 313129221YAMCTOA11208668 Dated:15/04/2021	Grant
159	Hindustan Stone Crusher Village Belgarh Tehsil Pratap Nagar YAMUNANAGAR	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129221YAMCTE11019221 Dated:01/04/2021	Granted for 16/04/2021 - 31/03/2024 dt. 16.04.2021	HSPCB/Consent/ : 313129221YAMCTOA11466331 Dated:16/04/2021	Grant

160	SHIV SHAKTI, village ghoru pipli tehsil jagadhri distt yamuna nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129221YAMCTE9441583 Dated:19/02/2021	Granted for 10/05/2021 - 31/03/2024 dt. 10.05.2021	HSPCB/Consent/ : 313129221YAMCTOA11391007 Dated:10/05/2021	Grant
161	GOBIND STONE CRUSHER, Village Belgarh, YAMUNANAGAR	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129221YAMCTE9362768 Dated:25/02/2021	Granated for 14/07/2021 - 31/03/2029 dt. 14.07.2021	HSPCB/Consent/ : 313129221YAMCTOA13057322 Dated:14/07/2021	Grant
162	Jai Luxmi Minerals (Stone Crusher) Village Mahiyudeenpur Tehsil Bilaspur Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129221YAMCTE11920653 Dated:10/05/2021	Granted for 16/07/2021 - 31/03/2026 dt. 16.07.2021	HSPCB/Consent/ : 313129221YAMCTOA12708619 Dated:16/07/2021	Grant
163	Har Gobind Industries (Stone Crusher) Village Nagli 32 Tehsil Bilaspur Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129221YAMCTE9124689 Dated:10/02/2021	Granted for 12/08/2021 - 31/03/2026 dt. 12.08.2021	HSPCB/Consent/ : 313129221YAMCTOA14529145 Dated:12/08/2021	Grant
164	SURA BHACHARA SCREENING PLANT AND STONE CRUSHER(STONE CRUSHER), Village-Ranipur YAMUNANAGAR	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129221YAMCTE11018439 Dated:16/04/2021	Granted for 12/08/2021 - 31/03/2026 dt. 12.08.2021	HSPCB/Consent/ : 313129221YAMCTOA13589154 Dated:12/08/2021	Grant

165	ARYAVAARTA DEVELOPERS PRIVATE LIMITED(STONE CRUSHER) Village-Ranipur YAMUNANAGAR	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129221YAMCTE103041 20 Dated:05/03/2021	Granted for 17/08/2021 - 31/03/2026 dt. 17.08.2021	HSPCB/Consent/ : 313129221YAMCTOA138 54493 Dated:17/08/2021	Grant
166	DM Stone Crusher, Village Belgarh Tehsil Pratap Nagar Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 318505021YAMCTE143613 06 Dated:02/08/2021	Granted for 17/02/2022 - 31/03/2026 dt. 18.02.2022	HSPCB/Consent/ : 313129222YAMCTOA201 79364 Dated:17/02/2022	Grant
167	MAHADEV STONE CRUSHER., VILLAGE BELGARH, TEHSIL KHIZRABAD, YAMUNA NAGAR	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129221YAMCTE130799 72 Dated:03/07/2021	Granted for 19/04/2022 - 31/03/2027 dt. 19.04.2022	HSPCB/Consent/ : 313129222YAMCTO2190 9588 Dated:19/04/2022	Grant
168	Sandhu Stone Crusher, Village Bellgarh, Tehsil Khizrabad, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129218YAMCTE540534 2 Dated:11/07/2018	Granted for 13/05/2022 - 31/03/2027 dt. 13.05.2022	HSPCB/Consent/ : 313129222YAMCTOA235 71987 Dated:13/05/2022	Grant
169	Bala Ji Minerals (Stone Crusher), Village Belgarh Tehsil Pratap Nagar Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129221YAMCTE137776 75 Dated:16/07/2021	Granted for 18/02/2023 - 31/03/2027 dt. 18.02.2023	HSPCB/Consent/ : 313129223YAMCTOA330 47525 Dated:18/02/2023	Grant

170	Bhagat Singh Stone Crusher, Village Belgarh, Tehsil Pratap Nagar, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129221YAMCTE137777 Dated:16/07/2021	Granted for 18/02/2023 - 31/03/2027 dt. 18.02.2023	HSPCB/Consent/ : 313129223YAMCTOA336 93348 Dated:18/02/2023	Grant
171	Satluj Stone Crusher, Village Mahiyudinpur, Tehsil Bilaspur, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129218YAMCTE514788 9 Dated:09/03/2018	Granted for 16/05/2018 - 31/03/2028 dt. 30.05.2018	HSPCB/Consent/ : 313129218YAMCTOA531 4511 dt. 30.05.18	Grant
172	Dahiya and Company Screening Plant (Stone Crusher), Village Mahiyudeenpur Tehsil Bilaspur Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129220YAMCTE833965 8 Dated:20/11/2020	Granted for 25/02/2021 - 31/03/2025 dt. 25.02.2021	HSPCB/Consent/ : 313129221YAMCTOA882 9144 Dated:25/02/2021	Grant
173	Deep Screening Plant and Stone Crusher Village Mahiyudeenpur Tehsil Bilaspur Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129221YAMCTE845130 5 Dated:13/01/2021	Granted for 05/03/2021 - 31/03/2025 dt. 05.03.2021	HSPCB/Consent/ : 313129221YAMCTOA925 4923 Dated:05/03/2021	Grant
174	CHAUDHARY INDUSTRIES Village Mahiyudinpur, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129220YAMCTE795983 7 Dated:14/08/2020	Granted for 21/08/2020 - 31/03/2025 dt. 21.08.2020	HSPCB/Consent/ : 313129220YAMCTO8036 013 Dated:21/08/2020	Grant

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175	Jai bhole stone crusher Village Mahiyudeenpur YAMUNANAGAR	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129220YAMCTE816978 1Dated:30/09/2020	Granted for 22/10/2020 - 31/03/2023 dt. 22.10.2020	HSPCB/Consent/ : 313129220YAMCTOA819 2096 Dated:22/10/2020	Closed by its own
176	Khan Screening and Stone Crusher Co, Village Taharpur Kalan, Tehsil Chhachraul, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129216YAMCTE327571 1 Dated:09/08/2016	Granted for 30/06/2021 - 31/03/2022 dt. 30.06.2021	HSPCB/Consent/ : 313129221YAMCTOA125 99755 Dated:30/06/2021	Closed by its own
177	Chaudhary Brother Stone Crusher (old name New India construction) , Vill Ballewala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	Norecord is avialable in the official record.	Granted for 11/05/2022 - 31/03/2023 dt. 15.04.2022	HSPCB/Consent/ : 313129222YAMCTOA224 50917 Dated:15/04/2022	Closed by its own
178	Sohi Stone Crushing Industry, Village Ballewala, Chhachharauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/3185 dated 11.10.1996	Granted for 11/05/2022 - 31/03/2023 dt. 21.03.2022,	HSPCB/Consent/ : 313129222YAMCTOA210 64377 Dated:21/03/2022	Closed by its own
179	Salasar Enterprises, Village Nathanpur, Tehsil Chhachhrauli, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129216YAMCTE335756 3 Dated:10/10/2016	Granted for 01/04/2019 - 31/03/2024 dt. 12.06.19	HSPCB/Consent/ : 313129219YAMCTOA656 4510 Dated:12/06/2019	Closed by its own

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180	Shree Enterprises, Village Majri Tapu, Tehsil Jagadhri , Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129218YAMCTE502263 1 Dated:30/01/2018	Granted for 11/05/2018 - 31/03/2023 dt. 30.05.2018	HSPCB/Consent/313129218YAMCTOA5213080 dt. 30.05.18	Closed by its own
181	Pankaj Trading Company (old name Beniwal Construction Works, Village Ranipur, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129218YAMCTE519377 6 Dated:30/03/2018	Granted for 01/04/2020 - 31/03/2023 dt. 11.02.2020	HSPCB/Consent/ : 313129220YAMCTOA7279663 Dated:11/02/2020	Closed by its own
182	Aggarwal Stone Crusher, Village Ranipur, Khasra No. 44//24,25,47//4,5, Tehsil Bilaspur, Distt. - Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129218YAMCTE484085 0 Dated:09/01/2018	Granted for 05/07/2018 - 31/03/2023 dt. 06.07.18	HSPCB/Consent/ : 313129218YAMCTOA5392090 dt. 06.07.18	Closed by its own
183	Hind Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/96/1900 dated 16.07.1996	Granted for 11/05/2021 - 10/05/2022 dt. 04.06.2021	HSPCB/Consent/ : 313129221YAMCTOA11720210 Dated:04/06/2021,	Closed by its own
184	Garg Stone Crusher, V.P.O Gulabgarh, Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/TAC/88/1348 dated 24.06.1991	Granted for 11/05/2020 - 10/05/2021 dt. 26.05.2020	HSPCB/Consent/ : 313129220YAMCTOA7634282 Dated:26/05/2020	Closed by its own

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185	Keshav Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, Yamuna Nagar, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2004/1571 dated 22.03.2004	Granted for 11/05/2020 - 10/05/2021 dt. 25.05.2020	HSPCB/Consent/ : 313129220YAMCTOA7620976 Dated:25/05/2020,	Closed by its own
186	Yamuna Stonecrusher, Village Chuharpurkalan, Tehsil Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	Norecord is avialable in the official record.	Granted for 11/05/2020 - 10/05/2021 dt. 26.05.2020	HSPCB/Consent/ : 313129220YAMCTOA7634214 Dated:26/05/2020,	Closed by its own
187	Durga StoneCrusher, Village Chuharpur Kalan, Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	Norecord is avialable in the official record.	Granted for 11/05/2020 - 10/05/2021 dt. 26.05.2020	HSPCB/Consent/ : 313129220YAMCTOA7621656 Dated:26/05/2020	Closed by its own
188	Jagdamba Stone Crusher, Village Doiwala, Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/2004/1484 dated 17.03.2004	Granted for 11/05/2020 - 10/05/2021 dt. 26.05.2020	HSPCB/Consent/ : 313129220YAMCTO7634179 Dated:26/05/2020	Closed by its own
189	Shiv Shankar Stone Industries, Vill Kohliwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/94/173-74 dated 10.10.1994	Granted for 20/10/2020 - 10/05/2021 dt. 22.10.2020	HSPCB/Consent/ : 313129220YAMCTOA8120395 Dated:22/10/2020	Closed by its own

190	Anant Stone Crusher, Vill Aryanwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/676 dated 20.03.1996	Granted for 11/05/2020 To 10/05/2021 dt. 03.06.2020	HSPCB/2020/7633159GR TCTO00 Dated:03/06/2020	Closed by Board
191	Mohit Stone Crusher, Village Kohliwala, P.O., Devdhar, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/2004/1305 dated 19.11.2004	Granted for 11/05/2020 - 10/05/2021 dt. 06.07.2020	HSPCB/Consent/ : 313129220YAMCTO7728 737 Dated:06/07/2020	Closed By Board
192	Kamboj Gram Udyog Mandal, Village Ballewala, Tehsil Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/92/6886 dated 01.02.1994	Granted for 11/05/2019 - 10/05/2020 dt. 02.07.19	HSPCB/Consent/ : 313129219YAMCTOA668 7279 Dated:02/07/2019	Closed By Board
193	Jamna Gram Udyog Mandal, Ballewala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/93/NOC/6811 dated 27.12.1993	Granted for 11/05/2019 - 10/05/2020 dt. 14.08.19	HSPCB/Consent/ : 313129219YAMCTOA673 5031 Dated:14/08/2019	Closed By Board
194	Maa Bhanbhor Devi Stone Crusher (Old name Malik Stone and Screening Plant), Village Gorabani, Tehsil Bilaspur, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129218YAMCTE539445 5 Dated:27/06/2018	Granted for 04/02/2019 - 31/03/2022 dt. 22.03.19	HSPCB/Consent/ : 313129219YAMCTOA633 0800 Dated:22/03/2019	Closed by Board

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195	Sai Stone Crusher, Village Nagli-32, PO DAYALGARH, Tehsil Bilaspur, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129218YAMCTE5393230 Dated:08/06/2018	Granted for 19/12/2018 - 31/03/2027 dt. 18.01.19	HSPCB/Consent/ : 313129219YAMCTOA6124484 Dated:18/01/2019	Closed by Board
196	Bhagwati Stone and Screening (Stone Crusher), Village Nagli 32, Tehsil Bilaspur, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129219YAMCTE6521324 Dated:29/04/2019	Granted for 03/06/2019 - 31/03/2024 dt. 04.06.19	HSPCB/Consent/ : 313129219YAMCTOA6609881 Dated:04/06/2019	Closed by Board
197	Hans Stone and Screening (Stone Crusher), Village Nagli 32, Tehsil Bilaspur, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	Not applicable. Prosecution action has already been taken by this office for past violation.	Granted for 01/04/2022 - 31/03/2024 dt. 14.02.2022	HSPCB/Consent/ : 313129222YAMCTO7397205 Dated:14/02/2022	Closed by Board
198	R.R. Stone Crusher, Village- Nagli-32, Tehsil- Bilaspur, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129017YAMCTE4674722 Dated:17/11/2017	Closed by Board, Granted for 01/04/2022 - 31/03/2027 dt. 20.01.2022	HSPCB/Consent/ : 313129022YAMCTOA18956358 Dated:20/01/2022	Closed by Board
199	Bajrangi Stone Crusher, Village Mhiudeenpur, Tehsil Bilaspur, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129218YAMCTE5126522 Dated:28/03/2018	Closed by Board, Granted for 13/02/2021 - 31/03/2023 dt. 13.02.2021	HSPCB/Consent/ : 313129221YAMCTOA9711824 Dated:13/02/2021	Closed by Board

200	JRV Stone Crusher, Village Majri Tapu, Jagadhri, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	Norecord is avialable in the official record.	Closed by Board	Closed by Board	Closed by Board
201	New Shree Guru Nanak Stone Crusher, Village Rampur Khadar, Tehsil Khizrabad, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129217YAMCTE457152 5 Dated:02/12/2017	Granted for 08/02/2018 - 31/03/2027 dt. 10.02.18	HSPCB/Consent/ 332928YAMCTOA821042 dt. 10.02.18	Closed by Board
202	Guru Kirpa Enterprises (Stone Crusher), Village Rampur Khadar, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129218YAMCTE479093 9 Dated:09/01/2018	Granted for 03/05/2018- 31/03/2022 dt. 10.05.2018	HSPCB/Consent/3131292 18YAMCTO5280664 dt. 10.05.18	Closed by Board
203	Om Sai Stone Crusher, Village Rampur Khadar, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129217YAMCTE480984 7 Dated:19/12/2017	Granted for 24/01/2018 - 31/03/2022 dt. 06.02.18)	HSPCB/Consent/ 313129218YAMCTO 4951679 dt. 06.02.18	Closed by Board
204	Yamuna Industry (Stone Crusher) Village Ibrahimpur, Tehsil Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129218YAMCTE520212 6 Dated:22/03/2018	Granted for 05/04/2018- 31/03/2028 dt. 19.04.18	HSPCB/Consent/: 313129218YAMCTOA 5256688 dt. 19.04.18	Closed by Board

Question	Reply
Para No. 7 (g) Status of Compliance with Sustainable Sand Mining, Guidelines, 2016 and Enforcement and Monitoring Guidelines for Sand Mining, 2020:-	The said matter relates to the Mines & Geology Department, Yamua Nagar

Question	Reply
Para No. 7 (h) Particulars regarding show cause notices and closure notices issued and action taken on the same	There is no action is pending against the mining project as on date.

Question	Reply
Para No. 7 (i) Particulars of criminal case registered with details regarding name of the complainant, name of the accused and offence committed: and	No criminal case is registered by HSPCB. Moreover, no such information is available with this office.

**Para No. 7 (j) Details of amount of environment compensation imposed, recovered and utilized for restoration of environment:-
Details is as under:-**

Sr. No.	Name of Unit	Imposed by NGT	Imposed by HSPCB	Pending	Deposited	Remarks
1	Development Strategies India Pvt. Ltd., Village Pobari, Tehsil Radaur, Pobari Block/ YNR B-11 District Yamuna Nagar	2.5 Crore	---	1 Crore	1.5 Crore	EC imposed by Hon'ble NGT in OA No. 150/2021 titled as Anish Versus Union of India & Ors. However, the mining activities are stopped/non operational.
2	Delhi Royalty Company, Village Kohliwala, Block YNR B-21&22, Tehsil Chhachrauli, District Yamuna Nagar	4.2 Crore	---	4.2 Cores	---	EC imposed by Hon'ble NGT in OA No. 150/2021 titled as Anish Versus Union of India & Ors. However, the mining activities are stopped/non operational.
3	Mubarikpur Royalty Company, Bailgarh South Block YNR B2, Tehsil Chhachhrauli, District Yamuna Nagar	12 Crore	---	12 Crore	---	EC imposed by Hon'ble NGT in OA No. 150/2021 titled as Anish Versus Union of India & Ors. However, the mining activities are stopped/non operational.
4	Kawaljeet Singh Batra, Village Galauri, Sadhaura, Block 39, District Yamuna Nagar	---	1.4247739 Crore	---	---	The said unit has obtained Stay Order from Appelate Authority of Mining Department as well as HSPCB.

Format for submission of details

Sr. No.	Name of the Mines	Mine Lease	Location of Mine Lease	Area	Environmental Clearance (EC)	Quantity as per EC	Volume as per EC	CTE/CTO	
		Date with validity	River or Flood Plain	In Sqm	Date with validity	Tonnes/annum	m3/annum	Status of CTE issued vide no. and dated	CTO Date with validity
1	P S BUILDTECH, Village Kanalsi, Block YNR B 5, Tehsil Jagadhri, District Yamuna Nagar	29.11.2024	River Bed	44.14 Hectare	1. EC Obtained vide No. SEIAA/HR/2016/746 dt. 15.09.2016. 2. EC Extension obtained vide no. SEIAA/HR/2022/1597 dt. 07.10.2022	1950000 TPA @ 260 Trips/day (25 Ton/Trip)	1950000 TPA @ 260 Trips/day (25 Ton/Trip)	CTE Obtained vide no. HSPCB/Consent/ : 313100416YAMCTE3386 421 Dated:14/12/2016	1. CTO Obtained for the period from 25/11/2022 to 30/09/2023 dt. 28.11.2022 vide no. HSPCB/Consent/ : 313100422YAMCTO2558726 1 Dated:28/11/2022. 2. Renewal of CTO has already been Obtained from 06/07/2023 to 30/09/2024 dt. 06.07.2023 vide no. HSPCB/Consent/ : 313100423YAMCTO3857274 2 Dated:06/07/2023.
2	P S Buildtech, Village Jathlana, Block YNR B 12, Jathlana and Dhakwala Radaur, Yamuna Nagar	29.11.2025	River Bed	101.27 Hectare	EC Obtained vide No. J-11015/05/2016-IA-II(M) dt. 17.03.2017	36 Lakh TPA	36 Lakh TPA	CTE obtained vide no. HSPCB/Consent/ : 313100417YAMCTE4011 198 Dated:03/04/2017	CTO obtained for the period from 04/05/2023 to 30/09/2024 dt. 04.05.2023 vide no. HSPCB/Consent/ : 313100423YAMCTO3601050 1 Dated:04/05/2023
3	JSM Foods Pvt Ltd, Village Mandoli Ghaggar, East Block-3, Yamuna Nagar	18.06.2025	River Bed	20.18 Hectare	1. EC Obtained vide No. SEIAA/HR/2016/989 dt. 21.12.2016. 2. EC Expansion obtained vide no. SEIAA/HR/2022/1581 dt. 07.10.2022	850000 TPA @ 113 Trips/day (25 Ton/Trip)	850000 TPA @ 113 Trips/day (25 Ton/Trip)	CTE obtained vide no. HSPCB/Consent/ : 313100417YAMCTE3814 231 Dated:30/03/2017	CTO obtained for the period from 21/12/2022 to 20/12/2026 dt. 29.11.2022 vide no. HSPCB/Consent/ : 313100422YAMCTO2700780 1 Dated:29/11/2022
4	Kawaljeet Singh Batra Village M.T. Karhera, Tehsil-Radaur, District-Yamuna Nagar	19.10.2023	River Bed	67.79 Hectare	EC Obtained vide No. J-11015/215/2016-IA-II(M) dt. 09.04.2018	20.0 Lakh TPA (ROM)	20.0 Lakh TPA (ROM)	CTE obtained vide no. HSPCB/Consent/ : 313100418YAMCTE5269 368 Dated:16/04/2018	CTO obtained for the period from 01/10/2022 to 30/09/2024 dated 03.08.2022 vide no. HSPCB/Consent/ : 313100422YAMCTO2533959 7 Dated:03/08/2022
5	M P Traders, Village Nagli B-15, Tehsil-Radaur, District-Yamuna Nagar	19.10.2026	River Bed	77.25 Hectare	EC Obtained vide No. J-11015/214/2016-IA-II(M) dt. 09.04.2018	22.4 Lakh TPA (ROM)	22.4 Lakh TPA (ROM)	CTE obtained vide no. HSPCB/Consent/ : 313100418YAMCTE5272 829 Dated:19/04/2018	CTO obtained for the period from 01/10/2022 to 30/09/2024 dated 25.07.2022 vide no. HSPCB/Consent/ : 313100422YAMCTO7901663 Dated:25/07/2022

6	JPY Consortium Pvt. Ltd., Village Dhanaura Block YNR B-18, District Yamunanagar	27.12.2027	River Bed	18.18 Hectare	EC Obtained vide No. SEIAA/HR/2018/655 dt. 19.06.2018	950000 TPA @ 3545 MT/Day, Truck/ Dumper (142 Nos.)	950000 TPA @ 3545 MT/Day, Truck/ Dumper (142 Nos.)	CTE obtained vide no. HSPCB/Consent/ : 313100418YAMCTE5439 426 Dated:25/06/2018	CTO obtained for the period from 01/10/2022 to 30/09/2023 dated 03.08.2022 vide no. HSPCB/Consent/ : 313100422YAMCTO2558641 6 Dated:03/08/2022
7	Tirupati Earth and Project Works Pvt Ltd, Village Nagla Rangran, Block YNR B-14, Tehsil Radaur YAMUNANAGAR	15.06.2026	River Bed	89.48 Hectare	EC Obtained vide No. J- 11015/76/2017-IA-II(M) dt. 22.03.2019	1900000 TPA	1900000 TPA	CTE obtained vide no. HSPCB/Consent/ : 313100419YAMCTE6465 686 Dated:08/04/2019	CTO Obtained for the period from 01/10/2023 - 30/09/2026 dt. 01.09.2023 vide no. HSPCB/Consent/ : 313100423YAMCTO4308911 6 Dated:01/09/2023
8	Elite Mining Corporation, Village Gumthala, Jagadhri, Yamuna Nagar	29.11.2024	River Bed	49.67 Hectare	EC Obtained vide No. SEIAA/HR/2017/108 dt. 09.03.2017	2188008 TPA @ 30 Trips/day (912 MT/Trip)	2188008 TPA @ 30 Trips/day (912 MT/Trip)	CTE obtained vide no. HSPCB/Consent/ : 313100417YAMCTE3968 960 Dated:03/04/2017	CTO obtained for the period from 19/04/2022 to 30/09/2024 dated 14.02.2022 vide no. HSPCB/Consent/ : 313100422YAMCTO1946294 2 Dated:14/02/2022
9	Routes And Journeys, Bir Tapu, Block B 7, District Yamuna Nagar	18.06.2022	River Bed	14.45 Hectare	1. EC Obtained vide No. SEIAA/HR/2016/460 dt. 27.06.2016. 2. EC Extension obtained vide no. SEIAA/HR/2022/1652 dt. 09.11.2022	615000 TPA @ 82 Trips/day (25 Ton/Trip)	615000 TPA @ 82 Trips/day (25 Ton/Trip)	CTE Obtained vide no. HSPCB/Consent/ : 313100416YAMCTE3512 555 Dated:27/12/2016	CTO Obtained for the period from 25/11/2022 30/09/2023 dt. 28.11.2022 vide no. HSPCB/Consent/ : 313100422YAMCTO3036432 1 Dated:28/11/2022
10	JSM Foods Private Limited, Village Mandoli Ghaggar, West Block 4, Yamuna Nagar	18.06.2022	River Bed	25.56 Hectare	1. EC Obtained vide No. SEIAA/HR/2016/985 dt. 21.12.2016. 2. EC Expansion obtained vide no. SEIAA/HR/2022/1589 dt. 07.10.2022	1191000 TPA @ 159 Trips/day (25 Ton/Trip)	1191000 TPA @ 159 Trips/day (25 Ton/Trip)	CTE Obtained vide no. HSPCB/Consent/ : 313100417YAMCTE3814 605 Dated:30/03/2017	CTO Obtained for the period from 21/12/2022 to 30/09/2023 dt. 28.11.2022 vide no. HSPCB/Consent/ : 313100422YAMCTO2535522 7 Dated:28/11/2022
11	Bala Ji Infra, Village Jairampur Jagir, Block YNR/B-6, Tehsil Jagadhri, District Yamuna Nagar	29.11.2025	River Bed	33.58 Hectare	EC Obtained vide EC Identification No. - EC22B000HR164436 File No. - SEIAA/HR/MIN/19/09 Date of Issue 29/01/2022	1520000 TPA	1520000 TPA	CTE Obtained vide no. HSPCB/Consent/ : 313100422YAMCTE2059 4750 Dated:07/02/2022	CTO Obtained for the period from 21/02/2022 to 30/09/2022 dated 21/02/2022 vide no. HSPCB/Consent/ : 313100422YAMCTO2088055 0 Dated:21/02/2022
12	P.S. Buildtech, Village Jaidhari, Block YNR B 33, Tehsil Chhachhrauli, District Yamuna Nagar	29.11.2023	Agriculture Land	48.60 Hectare	1. EC Obtained vide No. SEIAA/HR/2016/741 dt. 15.09.2016. 2. EC Extension obtained vide no. SEIAA/HR/2022/1667- dt. 09.11.2022	910000 TPA @ 121 Trips/day (25 Ton/Trip)	910000 TPA @ 121 Trips/day (25 Ton/Trip)	CTE Obtained vide no. HSPCB/Consent/ : 313100416YAMCTE3386 051 Dated:14/12/2016	CTO Obtained for the period from 25/11/2022 to 30/09/2023 dt. 28.11.2022 vide no. HSPCB/Consent/ : 313100422YAMCTO2997176 1 Dated:28/11/2022

13	Karaj Singh Son of Major Singh, Village Malikpur Khadar, Block YNR B 28, Tehsil Chhachhrauli District Yamuna Nagar	13.09.2023	Agriculture Land	23.20 Hectare	EC Obtained vide No. SEIAA/HR/2016/888 dt. 13.10.2016	400000 TPA @ 53 Trips/day (25 Ton/Trip)	400000 TPA @ 53 Trips/day (25 Ton/Trip)	CTE obtained vide no. HSPCB/Consent/ : 313100417YAMCTE3763 430 Dated:30/03/2017	CTO obtained for the period from 15/05/2023 to 30/09/2024 dt. 15.05.2023 vide no. HSPCB/Consent/ : 313100423YAMCTO3687200 2 Dated:15/05/2023
14	Paramjeet Singh Son of Hardeep Singh, Village Pipli Majra, Block YNR B 29 30 and 31, Tehsil Chhachhrauli District Yamuna Nagar	13.09.2022	Agriculture Land	18.20 Hectare	1. EC Obtained vide No. SEIAA/HR/2016/883 dt. 13.10.2016. 2. EC Extension obtained vide No. SEIAA/HR/2022/2019 dt. 17.11.2022	370000 TPA @ 50 Trips/day (25 Ton/Trip)	370000 TPA @ 50 Trips/day (25 Ton/Trip)	CTE obtained vide no. HSPCB/Consent/ : 313100417YAMCTE3763 379 Dated:30/03/2017	CTO obtained for the period from 13/10/2022 to 30/09/2023 dt. 28.11.2022 vide no. HSPCB/Consent/ : 313100422YAMCTO2700756 1 Dated:28/11/2022
16	Northern Royalty Company, Village Devdhar, Block B 24 YNR, Tehsil Chhachhrauli, Yamuna Nagar	18.06.2023	Agriculture Land	31.87 Hectare	1. EC Obtained vide No. SEIAA/HR/2016/490 dt. 27.06.2016. 2. EC re-newed vide no. SEIAA/(141)/HR/2022/1079 dt. 21.06.2022	510000 TPA @ 77 Trips/day (25 MT)	510000 TPA @ 77 Trips/day (25 MT)	CTE obtained vide no. HSPCB/Consent/ : 313100416YAMCTE3196 245 Dated:06/07/2016	1. CTO Obtained for the period from 01/10/2022 to 30/09/2023 dt. 09.08.2022 vide no. HSPCB/Consent/ : 313100422YAMCTO2472165 3 Dated:09/08/2022. 2. Renewal of CTO has already been Obtained from 01/10/2023 to 30/09/2024 dt. 16.08.2023 vide no. HSPCB/Consent/ : 313100423YAMCTO3777805 9 Dated:16/08/2023
15	Kawaljeet Singh Batra, Village Galauri, Sadhaura, Block 39, District Yamuna Nagar	19.10.2024	Agriculture Land	24.0 Hectare	EC Obtained vide No. SEIAA/HR/2016/378 dt. 25.05.2017	440000 TPA @ 60 Trips/day (25 Ton/Trip)	440000 TPA @ 60 Trips/day (25 Ton/Trip)	CTE obtained vide no. HEPC/2017/303 dated 12.02.2017	CTO obtained for the period from 08/09/2023 to 30/09/2024 dated 08.09.2023 vide no. HSPCB/Consent/ : 313100423YAMCTO4323547 3 Dated:08/09/2023
17	Delhi Royalty Company, Village Kohliwala, Block YNR B-21&22, Tehsil Chhachhrauli, District Yamuna Nagar	18.06.2023	Agriculture Land	13.59 Hectare	EC Obtained vide No. SEIAA/HR/2016/480 dt. 27.06.2016	250000 TPA @ 33 Trips/day (25 MT)	250000 TPA @ 33 Trips/day (25 MT)	CTE Obtained vide no. HSPCB/Consent/ : 313100416YAMCTE3196 623 Dated:06/07/2016	CTO Obtained for the period from 01/10/2021 to 30/09/2022 dt. 26.07.2021 vide no. HSPCB/Consent/ : 313100421YAMCTO1303126 4 Dated:26/07/2021

18	Ganga Yamuna Mining Co, Village Bhood Kalan, Block YNR B 19, District Yamuna Nagar	18.06.2022	Agriculture Land	12.62 Hectare	EC Obtained vide No. SEIAA/HR/2016/271 dt. 12.04.2016	259000 TPA @ 35 Trips/day (25 MT/Trip)	259000 TPA @ 35 Trips/day (25 MT/Trip)	CTE Obtained vide no. HSPCB/Consent/ : 2811916YAMCTE308110 3 Dated:09/06/2016	CTO Obtained for the period from 01/10/2021 to 30/09/2022 Dated:26/07/2021 vide no. HSPCB/Consent/ : 313100421YAMCTO1246140 1 Dated:26/07/2021
19	Ganga Yamuna Mining Company, Village Bhood Majra, YNR/B-20, Tehsil Chhachrauli, District Yamuna Nagar	18.06.2022	Agriculture Land	9.95 Hectare	EC Obtained vide No. SEIAA/HR/2016/485 dt. 27.06.2016	200000 TPA @ 27 Trips/day (25 MT)	200000 TPA @ 27 Trips/day (25 MT)	CTE Obtained vide no. HSPCB/Consent/ : 313100416YAMCTE3196 627 Dated:01/08/2016	CTO Obtained for the period from 01/10/2021 to 30/09/2022 Dated:26/07/2021 vide no. HSPCB/Consent/ : 313100421YAMCTO1246140 3 Dated:26/07/2021
20	M/s Saharanpur Mines Management Services Pvt. Ltd., Village Mandewala, Tehsil Chhachrauli, Mandewala Block/ YNR B-38 District Yamuna Nagar, Haryana.	18.06.2023	Agriculture Land	15.0 Hectare	EC Obtained vide No. SEIAA/HR/2016/500 dt. 27.06.2016	240000 TPA @ 40 Trips/day (25 MT)	240000 TPA @ 40 Trips/day (25 MT)	CTE Obtained vide no. HSPCB/2017/5466 dt. 11.08.2017	CTO Obtained for the period from 23/10/2021 -to 30/09/2022 vide no. HSPCB/Consent/ : 313100421YAMCTO1659640 4 Dated:23/10/2021
21	Saharanpur Mines Management Services Private Limited, Jaidhar Block YNR B34 Village Jaidhar, Tehsil Chhachrauli, District Yamunanagar	19.07.2023	Agriculture Land	25.60 Hectare	EC Obtained vide No. SEIAA/HR/2018/1068 dt. 20.08.2018	460000 TPA @ 61 Trips/day (25 Ton/Trip)	460000 TPA @ 61 Trips/day (25 Ton/Trip)	CTE Obtained vide no. HSPCB/Consent/ : 313100421YAMCTE1611 3178 Dated:25/10/2021	CTO Obtained for the period from 30/10/2021 - 30/09/2022 dated 30/10/2021 vide no. HSPCB/Consent/ : 313100421YAMCTO1734961 2 Dated:30/10/2021
22	Astin Excavation and Mining Pvt Ltd, Village Gorabani, Distt Yamuna Nagar	02.01.2022	River Bed	495.50 Hectare	EC Obtained vide No. J-11015/55/2014-IA-II(M) dt. 21.12.2015	12 Million TPA (ROM)	12 Million TPA (ROM)	CTE Obtained vide no. HSPCB/Consent/ : 2811916YAMCTE272994 3 Dated:09/02/2016	CTO Obtained for the period from 01/10/2022 to 30/09/2023 dated 03.08.2022 vide no. HSPCB/Consent/ : 313100422YAMCTO2558620 7 Dated:03/08/2022
23	Jogender Singh, Village Gumthala, North Block, District Yamuna Nagar	18.06.2022	River Bed	44.62 Hectare	EC Obtained vide No. SEIAA/HR/2016/505 dt. 27.06.2016	2100000 TPA @ 280 Trips/day (25 MT)	2100000 TPA @ 280 Trips/day (25 MT)	CTE Obtained vide no. HSPCB/Consent/ : 320218616YAMCTE3286 619 Dated:15/09/2016	CTO Obtained for the period from 01/10/2018 to 30/09/2023 dt. 14.09.2018 vide no. HSPCB/Consent/3208618YAMCTO5297147 dt. 14.09.2018
24	Development Strategies India Pvt. Ltd., Village Pobari, Tehsil Radaur, Pobari Block/ YNR B-11 District Yamuna Nagar	18.06.2024	River Bed	23.05 Hectare	EC Obtained vide No. SEIAA/HR/2016/495 dt. 27.06.2016	1100000 TPA @ 147 Trips/day (25 MT)	1100000 TPA @ 147 Trips/day (25 MT)	CTE Obtained vide no. HSPCB/Consent/ : 313100416YAMCTE3197 100 Dated:06/07/2016	CTO Obtained for the period from 01/10/2021 to 30/09/2022 Dated:29/07/2021 vide no. HSPCB/Consent/ : 313100421YAMCTO1246140 7 Dated:29/07/2021

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25	Mubarikpur Company, Bailgarh South Block YNR B2, Tehsil Chhachhrauli, Yamuna Nagar	Royalty	18.06.2024	River Bed	28.0 Hectare	EC Obtained vide No. SEIAA/HR/2016/475 dt. 27.06.2016	1300000 TPA @ 173 Trips/day (25 MT)	1300000 TPA @ 173 Trips/day (25 MT)	CTE Obtained vide no. HSPCB/Consent/ : 313100416YAMCTE3197 212 Dated:06/07/2016	CTO Obtained for the period from 01/10/2021 to 30/09/2022 Dated:26/07/2021 vide no. HSPCB/Consent/ : 313100421YAMCTOW12438 358 Dated:26/07/2021
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From

Mining Officer,
Mines & Geology Deptt.,
Yamunanagar.

To

The Chairman,
Central Pollution Control Board,
Parivesh Bhawan, Delhi.

Memo No. Mining/YNR/121

Dated: 19/01/2024

Subject: Regarding compliance of the Hon'ble NGT, New Delhi orders dated 09.11.2023 in OA No. 481 of 2023 titled as "Balbir Sandhu & Ors. Versus State of U.P. & Ors.".

On the subject noted above.

In this regard, it is submitted that the Hon'ble NGT, New Delhi vide orders dated 04.08.2023 and 09.11.2023 in OA No. 481/2023 titled as Balbir Sandhu & Ors. Vs. State of U.P. & Ors. constituted a joint committee under the Chairmanship of Chairman, Central Pollution Control Board (CPCB) which shall in addition comprise of Member Secretaries, Uttar Pradesh & Haryana and District Magistrates, Yamunanagar & Saharanpur to look into some aspects of the district regarding illegal mining (copy attached).

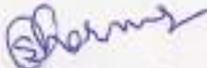
The point-wise brief information about the aspects is as follows:

- a. 1. For replenishment study, it is submitted that as per "Clause 19 of Environmental Clearance" the project proponent shall submit annual replenishment report certified by an authorized agency. Further, it is submitted that 06 monthly compliance report of EC conditions is being submitted by the mineral concession holders directly to the SEIAA/MoEF&CC as the case may be & HSPCB. For ready reference of "Clause 19 of EC", the clause of one of the mining block namely M/s Karaj Singh S/o Major Singh Block YNR B-28 is reproduced as under: "The Project Proponent shall submit annual replenishment report certified by an authorized agency. In case replenishment is lower than the approved rate of production then the mining activity/production level shall be stopped/ decreased accordingly till the replenishment is completed" (copy attached).
2. For District Survey Report, it is submitted that the DSR for District Yamunanagar was first notified on 12.01.2018 (copy attached) after which the mining operations

were commenced in the district. It is further submitted that the time period of the previous DSR has expired and the district administration has prepared the new DSR on dated 16.10.2023 and the same was placed on the district website for inviting comments/objections of the general public, wherein various objections have been raised by the general public and soon the new DSR will be finalized after rectifying/addressing the raised objections and the operation of freshly granted mining blocks would be commenced after the new DSR is finalized (copy attached).

- b. The requisite information regarding the number of active mining leases/blocks sanctioned in the District Yamunanagar with details of EC/CTE/CTO is attached as **Annexure-A**.
- c. It is submitted that the total three mining blocks are operational in the agricultural land in the District Yamunanagar whose details with EC/CTE/CTO are attached in above Annexure-A.
- d. It is submitted that there are total 178 stone crusher units are registered till date on the HMGIS (Haryana Mines & Geology Information System) portal of the department whose information is attached here as **Annexure-B** and the information regarding CTE/CTO as provided by the HSPCB are attached here in the Excel sheet.
- e. It is submitted that the mining blocks are doing the mining operations in compliance with the Sustainable Sand Mining Guidelines, 2016 and Enforcement & Monitoring Guidelines for Sand Mining, 2020.
- f. The show cause notices issued to the mining blocks/firms are attached here as **Annexure-C**.
- g. The requisite information is attached here as **Annexure-D**.
- h. The requisite information about the environment compensation imposed on the mining blocks is attached here in the Excel sheet whereas the total amount of **Rs. 20,28,57,342** has been imposed and recovered as environment compensation from Aug, 2019 to till date from the machinery/vehicles caught involved in illegal mining/transportation of minerals from the District Yamunanagar.

Enclosed: **As above**.


Mining Officer,
Mines & Geology Deptt.,
Yamunanagar.

Endst. No. Mining/YNR/

Dated:

A copy of the above is forwarded to the following for kind information and further necessary action, please:

1. Director General, Mines & Geology Deptt. Haryana, Panchkula.
2. Member Secretary, Haryana Pollution Control Board, Panchkula.
3. Deputy Commissioner, Yamunanagar in reference to your office endst. no. 263/540/MA dated 18.01.2024.
4. Regional Officer, Haryana Pollution Control Board, Yamunanagar.

-sd-
Mining Officer,
Mines & Geology Deptt.,
Yamunanagar.

Operational mining blocks, District Yamunanagar

Sr. No.	Name of Mining Block	Minor Mineral	Date of LoI Issued (Years)	Date of EC/new EC	Date of CTE	Date of CTO	Date of Expiry	Remarks
1.	Devdhar Block YNR B24	Boulder-Gravel-Sand	19.06.2015 (08 Years)	21.06.2022	06.07.2016	09.08.2022	18.06.2024	Outside River Bed
2.	Malikpur Khadar Block YNR B28	Boulder-Gravel-Sand	14.09.2015 (08 Years)	21.06.2022	30.03.2017	15.05.2023	13.09.2024	Outside River Bed
3.	Jaidhari Block YNR B33	Boulder-Gravel-Sand	30.11.2015 (08 Years)	09.11.2022	14.12.2016	30.09.2023	14.09.2024	Outside River Bed
4.	Mandoli Ghaggar East Block YNR B3	Boulder-Gravel-Sand <i>(Permission granted only for sand by NGT)</i>	19.06.2015 (10 Years)	07.10.2022	30.03.2017	29.11.2022	18.06.2026	River Bed
5.	Kanalsi Block YNR B5	Boulder-Gravel-Sand <i>(Permission granted only for sand by NGT)</i>	30.11.2015 (09 Years)	17.01.2023	09.05.2023	06.07.2023	14.09.2025	River Bed
6.	Jathlana Block YNR B12	Sand	30.11.2015 (10 Years)	17.03.2017	03.04.2017	04.05.2023	29.11.2026	River Bed
7.	M T Karhera Block YNR B13	Sand	20.10.2016 (07 Years)	09.06.2023	16.04.2018	03.08.2022	19.10.2024	River Bed
8.	Nagla Rangran Block YNR B14	Sand	16.06.2017 (09 Years)	22.03.2019	08.04.2019	01.09.2023	15.06.2027	River Bed
9.	Nagli Block YNR B15	Sand	20.10.2016 (10 Years)	09.04.2018	19.04.2018	25.07.2022	19.10.2027	River Bed
10.	Gumthala South Block YNR B17	Sand	30.11.2015 (09 Years)	29.11.2023	03.04.2017	14.02.2022	29.11.2025	River Bed

Mines & Geology Department Haryana

Project	Project Current Status	District	Type	Category	Name	Address	Validi
230704000406	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S SHYAM STONE CRUSHING CO. L-14	M/S SHYAM STONE CRUSHING CO. L-14 VILLAGE DIOWALA TEHSIL PARTAP NAGAR	2024-03-31
230704000407	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S UNIVERSAL STONE CRUSHER L-9	M/S UNIVERSAL STONE CRUSHER VILLAGE DOIWALA TEHSIL CHHACHHRUALI	2026-02-04
230704000409	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	ROOP RAM AND SONS, L-6	ROOP RAM AND SONS, L-6 ROOP RAM AND SONS, L-6 VILLAGE BALLEWALA, TEHSIL PARTAP NAGAR, DISTT YAMUNA NAGAR	NA
230704000410	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S WALIA STONE CRUSHING CO L-8	M/S WALIA STONE CRUSHING CO VILLAGE DEVDHAR TEHSIL PARTAPNAGAR	2024-03-31
230704000411	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S NIRMAL HONEY STONE CRUSHER ENTERPRISES L-3	NIRMAL HONEY STONE CRUSHER ENTERPRISES VILLAGE DOIWALA TEHSIL CHHACHHRAULI	NA
230704000412	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	GOEL STONE CRUSHER, L-5	anupam walia anupam walia village doiwala, tehsil partap nagar, distt yamunanagar	NA
230705000415	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	JAI GANPATI STONE CRUSHER, L-2	JAI GANPATI STONE CRUSHER, L-2 JAI GANPATI STONE CRUSHER, L-2 VILLAGE DOIWALA, TEHSIL CHHACHHRAULI	2025-04-02
230705000419	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	MEHAL STONE CRUSHER, L-53	MEHAL STONE CRUSHER, L-53 MEHAL STONE CRUSHER, L-53 VILLAGE BALLEWALA, YAMUNANAGAR	NA
230705000422	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	POOJA STONE CRUSHER, L-44	POOJA STONE CRUSHER, L-44 POOJA STONE CRUSHER, L-44 VILLAGE DOILWALA, TEHSIL	2021-05-10

Project	Project Current Status	District	Type	Category	Name	Address	Validi
						CHHACHHRAULI	
230706000425	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	LUXMI STONE CRUSHER, L-31	LUXMI STONE CRUSHER, L-31 LUXMI STONE CRUSHER, L-31 DOIWALA, TEHSIL PARTAP NAGAR, DISTT. YAMUNANAGAR	2025-11-19
230706000426	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	VAISHNO STONE CRUSHER, L-22	VAISHNO STONE CRUSHER, L-22 VAISHNO STONE CRUSHER, L-22 VILLAGE DOIWALA, ynr	NA
230706000428	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	BHAWANI ENTERPRISES, L-58	BHAWANI ENTERPRISES, L-58 BHAWANI ENTERPRISES, L-58 VILLAGE DOIWALA, TEHSIL KHIZRABAD	2024-03-31
230706000429	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S DIAMOND STONE CRUSHER L-29	DIAMOND STONE CRUSHER VILLAGE DOIWALA TEHSIL CHHACHHRAULI	2020-05-10
230706000430	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S KAVERI STONE CRUSHER L-23	KAVERI STONE CRUSHER VILLAGE DEVDHAR TEHSIL CHHACHHRAULI	NA
230707000433	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S SHIV STONE CRUSHER L-24	SHIV STONE CRUSHER VILLAGE DOIWALA TEHSIL CHHACHHRAULI	2025-11-23
230707000434	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S GANGA GRAM UDYOG SANSTHAN L-12	GANGA GRAM UDYOG SANSTHAN VILLAGE DOIWALA TEHSIL PARTAP NAGAR	2026-02-22
230707000441	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S PARAS STONE CRUSHER L-20	M/S PARAS STONE CRUSHER L-20 VILLAGE BALLEWALA TEHSIL PARTAPNAGAR	2024-08-29
230710000442	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S CHAUDHARY BROTHER STONE CRUSHER L-15	M/S CHAUDHARY BROTHER STONE CRUSHER L-15 VILLAGE BALLEWALA TEHSIL CHHACHHRAULI	NA
230710000447	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S ROOP KAMAL STONE INDUSTRIES L-13	M/S ROOP KAMAL STONE INDUSTRIES L-13 VILLAGE DOIWALA TEHSIL CHHACHHRAULI	NA
230712000457	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S SHIV SHAKTI STONE CRUSHER L-35	SHIV SHAKTI STONE CRUSHER VILLAGE DOIWALA TEHSIL	2024-03-31

Project	Project Current Status	District	Type	Category	Name	Address	Valid
230712000458	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S SHALIMAR STONE IND. L-36	CHHACHHRUALI M/S SHALIMAR STONE IND. VILLAGE DOIWALA TEHSIL CHHACHHRUALI	2024-03-31
230712000460	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S VASUNDHRASTONE CRUSHER L-40	M/S VASUNDHRASTONE CRUSHER VILLAGE DOIWALA TEHSIL CHHACHHRUALI	2024-03-31
230712000464	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	KRISHNA STONE CRUSHING CO, L-69	KRISHNA STONE CRUSHING CO, L-69 KRISHNA STONE CRUSHING CO, L-69	NA
230713000466	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S JAI KRISHNA STONE CRUSHER L-19	JAI KRISHNA STONE CRUSHER VILLAGE DEVDHAR TEHSIL PARTAP NAGAR	2024-03-31
230713000467	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S S.S STONE CRUSHER L-67	M/S S.S STONE CRUSHER VILLAGE DOIWALA TEHSIL PARTAP NAGAR	2024-03-31
230713000468	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S GARG STONE CRUSHER L-60	GARG STONE CRUSHER VILLAGE DOIWALA TEHSIL CHHACHHRAULI	2021-05-10
230713000469	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S DURGA STONE CRUSHER L-63	DURGA STONE CRUSHER VILLAGE CHUHARPUR KALAN TEHSIL CHHACHHRAULI	2021-05-10
230713000470	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	MAA DURGA STONE CRUSHER, L-65	MAA DURGA STONE CRUSHER, L-65 MAA DURGA STONE CRUSHER, L-65 VILLAGE BALLEWALA, TEHSIL PARTAP NAGAR, DISTT YAMUNA NAGAR	NA
230713000472	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	MOHIT STONE CRUSHER, L-77	MOHIT STONE CRUSHER, L-77 MOHIT STONE CRUSHER, L-77 VILLAGE DOIWALA, YAMUNANAGAR	NA
230713000474	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	KUNTI STONE CRUSHER, L-100	KUNTI STONE CRUSHER, L-100 KUNTI STONE CRUSHER, L-100 VILLAGE DOILWALA, TEHSIL CHHACHHARAULI	2021-10-05
230713000475	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	GAYATRI STONE CRUSHER, L-49	GAYATRI STONE CRUSHER, L-49 GAYATRI STONE	NA

Project	Project Current Status	District	Type	Category	Name	Address	Valid
						CRUSHER, L-49 VILLAGE BALLEWALA, TEHSIL PARTAP NAGAR, DISTT YAMUNA NAGAR	
230714000479	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S GARG STONE CRUSHER L-50	GARG STONE CRUSHER VILLAGE DOIWALA TEHSIL CHHACHHRUALI	2025- 07-26
230714000481	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S JAI GANESH STONE CRUSHER L- 57	JAI GANESH STONE CRUSHER VILLAGE BALLEWALA TEHSIL PARTAP NAGAR	2024- 03-31
230714000483	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	MAHADEV STONE CRUSHER, L-99	MAHADEV STONE CRUSHER, L-99 MAHADEV STONE CRUSHER, L-99 VILLAGE DOIWALA, PARTAP NAGAR, YNR	2024- 03-31
230714000488	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	SHREE RADHEY KRISHNA STONE CRUSHER, L-89	SHREE RADHEY KRISHNA STONE CRUSHER, L-89 SHREE RADHEY KRISHNA STONE CRUSHER, L-89 VILLAGE DOILWALA, ynr	2024- 03-31
230714000489	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	MAHALUXMI STONE CRUSHER, L-81	MAHALUXMI STONE CRUSHER, L-81 MAHALUXMI STONE CRUSHER, L-81 VILLAGE DOILWALA, YNR	2025- 05-05
230714000493	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	MOHIT STONE CRUSHER, L-105	MOHIT STONE CRUSHER, L-105 MOHIT STONE CRUSHER, L-105 village kohliwala, ynr	2024- 07-20
230714000496	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S BATRA STONE INDUSTRIES	M/S BATRA STONE INDUSTRIES VILLAGE DOIWALA TEHSIL PARTAP NAGAR	2024- 03-31
230714000497	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S KAMBOJ STONE CRUSHER	VILLAGE DOIWALA PARTAP NAGAR YAMUNANAGAR VILLAGE DOIWALA PARTAP NAGAR YAMUNANAGAR VILLAGE DOIWALA PARTAP NAGAR YAMUNANAGAR	NA
230714000498	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	KASHMIR STONE CRUSHER	KASHMIR STONE CRUSHER VILLAGE DOIWALA, TEH. PARTAP NAGAR	NA

Project	Project Current Status	District	Type	Category	Name	Address	Valid
						DISTT. YAMUNANAGAR VILLAGE DOIWALA, TEH. PARTAP NAGAR DISTT. YAMUNANAGAR	
230714000499	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S SHIV GANGA STONE CRUSHER L- 88	SHIV GANGA STONE CRUSHER VILLAGE DOIWALA TEHSIL CHHACHHRUALI	2025- 08-02
230714000501	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S TIRUPATI STONE CRUSHER L- 91	TIRUPATI STONE CRUSHER VILLAGE DOIWALA TEHSIL PARTAP NAGAR	NA
230714000502	ACTIVE	YAMUNANAGAR	Crusher	Private Limited Company	M/S GOEL SPINTEX PVT. LTD. UNIT-I L- 96	GOEL SPINTEX PVT. LTD. UNIT-I VILLAGE DOIWALA TEHSIL CHHACHHRUALI	2022- 01-18
230714000503	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S SHREE GANESH STONE CRUSHER L-97	SHREE GANESH STONE CRUSHER VILLAGE BALLEWALA TEHSIL CHHACHHRUAL	2024- 03-31
230714000505	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S YAMUNA STONE CRUSHER L- 92	YAMUNA STONE CRUSHER VILLAGE CHUHARPUR TEHSIL CHHACHHRUALI	2022- 07-20
230714000506	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S HARYANA STONE CRUSHER VILL. BALLEWALA (L-47)	VILLAGE BALLEWALA TEHSIL KHIZRABAD VILLAGE BALLEWALA TEHSIL KHIZRABAD VILLAGE BALLEWALA TEHSIL KHIZRABAD	NA
230715000510	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S VIKAS PRUTHI & CO., L-137	M/S VIKAS PRUTHI & CO., L-137 M/S VIKAS PRUTHI & CO., L-137 h.n. 1228, sector 14, sonipat, village sonipal, tehsil sonipat, distt. sonipat	NA
230715000511	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S SHAKUMBHRI STONE INDUSTRIES L-124	VILLAGE DOIWAL THESHIL KHIZRABAD P.O DEVDHAR DISTRICT YAMUNA NAGAR VILLAGE DOIWAL THESHIL KHIZRABAD P.O DEVDHAR DISTRICT YAMUNA NAGAR VILLAGE DOIWAL THESHIL KHIZRABAD P.O	2026- 10-26

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						DEVDHAR DISTRICT YAMUNA NAGAR	
230715000513	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	MANTRA DVEI STONE CRUSHER AND SCREENING PLANT, L-143	MANTRA DVEI STONE CRUSHER AND SCREENING PLANT, L-143 MANTRA DVEI STONE CRUSHER AND SCREENING PLANT, L-143 VILLAGE RULAHERI, TEHSIL BILASPUR, DISTT. YNR	NA
230715000515	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S KURUKSHETRA STONE CRUSHER L- 76	KURUKSHETRA STONE CRUSHER VILLAGE DOIWALA TEHSIL PARTAP NAGAR	2024- 03-31
230715000516	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S PUNJAB STONE CRUSHER L- 34	VILLAGE DOIWALA KHIZRABAD VILLAGE DOIWALA KHIZRABAD VILLAGE DOIWALA KHIZRABAD	2024- 03-31
230715000517	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S FRIENDS STONE CRUSHING CO. L-78	FRIENDS STONE CRUSHING CO. VILLAGE DOIWALA TEHSIL PARTAP NAGAR	2026- 07-07
230715000520	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S SHIVALIK STONE CRUSHER L- 10	M/S SHIVALIK STONE CRUSHER L- 10 VILLAGE CHUHARPUR KALAN TEHSIL PARTAP NAGAR	2024- 03-31
230715000522	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S ANANT STONE CRUSHER L-79	ANANT STONE CRUSHER VILLAGE ARRYANWALA ARRAYANWALA	2020- 05-10
230715000523	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S GODAVERISTONE CRUSHER L-84	GODAVERISTONE CRUSHER VILLAGE DOIWALA TEHSIL PARTAP NAGAR	2024- 03-31
230715000526	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	HIND STONE CRUSHER	VILLAGE DOIWALA TEHSIL CHHACHHRAULI VILLAGE DOIWALA TEHSIL CHHACHHRAULI VILLAGE DOIWALA TEHSIL CHHACHHRAULI	NA
230715000527	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S DIAMOND CRUSHING PLANT L-87	DIAMOND CRUSHING PLANT VILLAGE DOIWALA TEHSIL PARTAP NAGAR	NA

Project	Project Current Status	District	Type	Category	Name	Address	Valid
230715000529	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S VISHKARMA STONE CRUSHER L-52A	BALLEWALA CHHACHHROULI CHHACHHROULI	2026-11-21
230715000531	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	VAISHNAVI STONE CRUSHER AND SCREENING PLANT, L-158	VAISHNAVI STONE CRUSHER AND SCREENING PLANT, L-158 VAISHNAVI STONE CRUSHER AND SCREENING PLANT, L-158 VILLAGE NAGLI, TEH- BILASPUR, YNR	2026-11-19
230715000533	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S JAI AMBAY STONE CRUSHER	VILLAGE DOIWAL THESHIL CHHACHHRAULI VILLAGE DOIWAL THESHIL CHHACHHRAULI VILLAGE DOIWAL THESHIL CHHACHHRAULI	2024-03-31
230715000536	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S JAI MATA STONE CRUSHER L-39	VILLAGE DOIWALA TEHSIL KHIZRABAD VILLAGE DOIWALA TEHSIL KHIZRABAD VILLAGE DOIWALA TEHSIL KHIZRABAD	2024-03-31
230715000540	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S AMBAY STONE CRUSHER L-38	VILLAGE DOIWALA Village Doiwala partap nagar Yamunanagar TEHSIL PARTAP NAGAR	2024-03-31
230715000543	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	DHILLO STONE INDUSTRIES L-28	DHILLO STONE INDUSTRIES L-28 VILLAGE MANDEWALA TEHSIL KHIZRABAD	2024-03-31
230715000544	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S KAMAL STONE CRUSHER L-106	VILLAGE DOIWALA CHHACHHROULI CHHACHHROULI	2024-03-31
230715000545	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	NEELKANTH STONE CRUSHER, L-159	NEELKANTH STONE CRUSHER, L-159 NEELKANTH STONE CRUSHER, L-159 VILLAGE MAJRI TAPRI, YNR	2023-04-19
230715000549	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S SALASAR ENTERPRISES L-132	VILLAGE NATHARPUR, TEHSIL PARTAP NAGAR VILLAGE NATHARPUR, TEHSIL PARTAP NAGAR VILLAGE NATHARPUR, TEHSIL PARTAP NAGAR	2025-10-09

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230715000553	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	NEW SURYA STONE INDUSTRIES, L-113	NEW SURYA STONE INDUSTRIES, L-113 NEW SURYA STONE INDUSTRIES, L-113	2024-11-20
230715000554	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S SARASWATI STONE CRUSHER L-160	SARASWATI STONE CRUSHER VILLAGE RANIPUR TEHSIL BILASPUR	NA
230715000556	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S BHARAT CONSTRUCTION CO. VILLAGE NATHANPUR YNR L-133	VILLAGE NATHANPUR VILLAGE NATHANPUR VILLAGE NATHANPUR	2023-05-25
230715000558	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S JAI SHREE RAM STONE CRUSHER L-151	JAI SHREE RAM STONE CRUSHER VILLAGE KANALSI TEHSIL JAGADHARI	2024-03-08
230715000559	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S HIMGIRI ENTERPRISES		2024-04-09
230715000560	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	RAVI STONE CRUSHER, L-52	RAVI STONE CRUSHER, L-52 VILLAGE DOIWALA, PARTAP NAGAR, YNR VILLAGE DOIWALA, PARTAP NAGAR, YNR	NA
230715000561	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S BALA SUNDRI STONE CRUSHER L-95	BALA SUNDRI STONE CRUSHER VILLAGE BALLEWALA TEHSIL PARTAP NAGAR	2024-03-31
230715000562	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S SHREE GURU NANAK STONR CRUSHER VILLAGE RMAPUR KHARDAR YNR L-138	VILLAGE RMAPUR KHARDAR VILLAGE RMAPUR KHARDAR	2023-12-01
230715000566	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	PATIALA STONE CRUSHER, L-108	PATIALA STONE CRUSHER, L-108 PATIALA STONE CRUSHER, L-108 VILLAGE BALLE MAJRA, TEHSIL PARTAP NAGAR, DISTT YNR	2024-03-31
230715000567	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S HEMKUNT STONE CRUSHER L-86	HEMKUNT STONE CRUSHER VILLAGE DOIWALA TEHSIL PARTAP NAGAR	NA
230715000570	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	DK STONE CRUSHER	DK STONE CRUSHER VILLAGE DOIWALA TEHSIL CHHACHHRUALI	NA
230715000571	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S HUM STONE CRUSHER VILLAGE DOIWALA	VILLAGE DOIWALA VILLAGE DOIWALA VILLAGE DOIWALA	NA
230715000572	ACTIVE	YAMUNANAGAR	Crusher	Partnership	M/S SHRI RAM	M/S SHRI RAM	2024-

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				Firm	STONE CRUSHER L-27	STONE CRUSHER L-27 VILLAGE DOIWALA TEHSIL PARTAP NAGAR	03-31
230715000577	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S SNEH STONES L-75	SNEH STONES crusher VILLAGE DOIWALA TEHSIL PARTAP NAGAR	2024-03-31
230715000581	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	KHAN SCREENING AND STONE CRUSHER CO., L-131	KHAN SCREENING AND STONE CRUSHER CO., L-131 KHAN SCREENING AND STONE CRUSHER CO., L-131	2023-04-19
230715000584	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S GEETA SAMITI STONE CRUSHER L-74	GEETA SAMITI STONE CRUSER VILLAGE DOIWALA TEHSIL PARTAP NAGAR	2026-08-05
230715000586	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S JAI MAA VAISHNO ENTERPRISES L-168	VILLAGE BELGARH TEHSIL KHIZRABAD YAMUNANAGAR	NA
230715000589	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S SOFAT STONE CRUSHER L-70	SOFAT STONE CRUSHER VILLAGE DOIWALA TEHSIL PARTAP NAGAR	NA
230715000591	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S HIM STONE CRUSHER	VILLAGE DOIWALA TEHSIP PARTAP NAGAR VILLAGE DOIWALA TEHSIP PARTAP NAGAR VILLAGE DOIWALA TEHSIP PARTAP NAGAR	NA
230715000592	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S ANANT STONE CRUSHER (UNIT-III)	VILLAGE BELGARH TEH. KHIZABAD VILLAGE BELGARH TEH. KHIZABAD VILLAGE BELGARH TEH. KHIZABAD	2026-09-19
230715000593	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S AGGARWAL STONE CRUSHER L-62	AGGARWAL STONE CRUSHER VILLAGE DOIWALA TEHSIL PARTAP NAGAR	2024-03-31
230715000596	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S GAURAV STONE CRUSHER	VILLAGE BALL MAJRA TEHSIL CHHACHHRAULI VILLAGE BALL MAJRA TEHSIL CHHACHHRAULI VILLAGE BALL MAJRA TEHSIL CHHACHHRAULI	NA
230715000604	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S NEEL KANTH WASHING AND SCREENING PLANT	M/S NEEL KANTH WASHING AND SCREENING PLANT	NA

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					MDL- 318	MDL- 318 VILLAGE KOHLIWALA TEHSIL KHIZRABAD VILLAGE KOHLIWALA TEHSIL KHIZRABAD	
230715000605	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S AMBEY ENTERPRISES L-172	VILLAGE MAJRI TAPU TEHSIL JAGADHARI YAMUNANAGAR	2024-05-20
230715000606	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S SARASWATI STONE CRUSHER	VILLAGE DOIWALA TEHSIL CHHACHROULI VILLAGE DOIWALA TEHSIL CHHACHROULI VILLAGE DOIWALA TEHSIL CHHACHROULI	NA
230716000610	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S HARYANA STONE MILLS (P) LTD.	Village doiwala tehsil pratap nagar, yamunanagar VILLAGE DOIWALA TEHSIL PRATAP NAGAR, YAMUNANAGAR VILLAGE DOIWALA TEHSIL PRATAP NAGAR, YAMUNANAGAR	2024-03-31
230716000611	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S SHIV SHANKAR STONE INDUSTRIES L-127	VILLAGE KOHLIWALA TEHSIL KHIZRABAD VILLAGE KOHLIWALA TEHSIL KHIZRABAD VILLAGE KOHLIWALA TEHSIL KHIZRABAD	NA
230716000613	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S AGGRWAL STONE CRUSHER VILLAGE RANIPUR TEHSIL BILASPUR YNR L-142	VILLAGE RANIPUR TEHSIL BILASPUR VILLAGE RANIPUR TEHSIL BILASPUR VILLAGE RANIPUR TEHSIL BILASPUR	2024-01-08
230716000616	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S RAJIVE GUPTA AND COMPANY VILLAGE KANALSI TEHSIL JAGDHRI DISTRICT YNR L-145	VILLAGE KANALSI TEHSIL JAGDHRI VILLAGE KANALSI TEHSIL JAGDHRI VILLAGE KANALSI TEHSIL JAGDHRI	2024-01-29
230716000619	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	YAMUNA STONE CRUSHER	VILLAGE MAJRI TAPU TEHSIL JAGADHRI DISTT YAMUNA NAGAR VILLAGE MAJRI TAPU TEHSIL JAGADHRI DISTT	NA

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						YAMUNA NAGAR VILLAGE MAJRI TAPU TEHSIL JAGADHRI DISTT YAMUNA NAGAR	
230716000626	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S SALASAR STONER CRUSHER L-154	VILLAGE RULAHERI TEHSIL BILASPUR VILLAGE RULAHERI TEHSIL BILASPUR VILLAGE RULAHERI TEHSIL BILASPUR	2025-12-29
230717000638	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	OM SAI STONE CRUSHER L-150	OM SAI STONE CRUSHER VILLAGE RAMPUR KHADAR YAMUNANAGAR	2023-12-18
230717000644	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S SARWARA STONE CRUSHER L-175	SARWARA STONE CRUSHER VILLAGE BAILGARH TEHSIL KHIZRABAD	NA
230717000647	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S BALA JI STONE CRUSHER L-25	M/S BALA JI STONE CRUSHER L-25 VILLAGE DOIWALA TEHSIL PARTAP NAGAR	2024-03-31
230717000648	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S HIM PUTRI STONE CRUSHER L-174	M/S HIM PUTRI STONE CRUSHER VILLAGE MAJRI TAPU TEHSIL JAGADHRI	2021-03-21
230717000649	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	RAMA STONE CRUSHER, L-116	RAMA STONE CRUSHER, L-116 RAMA STONE CRUSHER, L-116 VILLAGE DOILWALA, YNR	2026-06-29
230717000654	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S GANGA INDUSRIES L 1125	VILLAGE BELGARH TEHSIL PRATAP NAGAR DISTRICT YAMUNA NAGAR VILLAGE BELGARH TEHSIL PRATAP NAGAR DISTRICT YAMUNA NAGAR VILLAGE BELGARH TEHSIL PRATAP NAGAR DISTRICT YAMUNA NAGAR	2026-08-03
230717000661	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	SHRI SHASHANK SHEKHAR L 1137	VILLAGE TAPU MAJRI PO AMADALPUR TEHSIL JAGADHARI YAMUNANAGAR VILLAGE TAPU MAJRI PO AMADALPUR TEHSIL JAGADHARI YAMUNANAGAR VILLAGE TAPU	NA

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						MAJRI PO AMADALPUR TEHSIL JAGADHARI YAMUNANAGAR	
230717000663	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S D M STONE CRUSHER L-1190	VILLAGE BELGARH, TEHSIL-PARTAP NAGAR VILLAGE BELGARH, TEHSIL-PARTAP NAGAR VILLAGE BELGARH, TEHSIL-PARTAP NAGAR	2024-08-01
230717000667	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S MOHINDRA STONE CRUSHER L-30	M/S MOHINDRA STONE CRUSHER L-30 VILLAGE DOIWALA TEHSIL KHIZRABAD	2024-03-31
230717000672	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S VISHAVKARMA JI STONE CRUSHER L-180	VISHAVKARMA JI STONE CRUSHER VILLAGE BELGARH TEHSIL KHIZRABAD	2024-03-24
230717000673	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S SHIV SHAKTI STONE CRUSHER (L-1197)	VILLAGE GHORO PIPLI TEHSIL JAGADHRI VILLAGE GHORO PIPLI TEHSIL JAGADHRI VILLAGE GHORO PIPLI TEHSIL JAGADHRI	NA
230717000677	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S SHIVA STONE CRUSHER AND SCREENING PLANT L-180	SHIVA STONE CRUSHER AND SCREENING PLANT VILLAGE KANALSI TEHSIL JAGADHRI	NA
230717000678	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S SHIVA STONE CRUSHER AND SCREENING PLANT L-169	SHIVA STONE CRUSHER AND SCREENING PLANT VILLAGE KANALSI TEHSIL JAGADHRI	2024-02-21
230717000679	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S GUJJAR STONE CRUSHER L 1140	VILLAGE BELGARH TEHSIL KHIZRABAD DISTRICT YAMUNA NAGAR VILLAGE BELGARH TEHSIL KHIZRABAD DISTRICT YAMUNA NAGAR VILLAGE BELGARH TEHSIL KHIZRABAD DISTRICT YAMUNA NAGAR	NA
230717000688	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S GOBIND STONE CRUSHER (L-1200)	VILLAGE BELGARH, TEHSIL PARTAPNAGAR VILLAGE BELGARH, TEHSIL PARTAPNAGAR VILLAGE BELGARH,	2024-02-24

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230717000693	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S JAGDAMBA STONE CRUSHER L 1097	TEHSIL PARTAPNAGAR VILLAGE DOIWALA PO DEVDHAR VILLAGE DOIWALA PO DEVDHAR VILLAGE DOIWALA PO DEVDHAR	NA
230717000695	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S ARYAVAARTA DEVELOPERS PRIVATE LIMITED	VILLAGE-RANIPUR TEHSIL BILASPUR YAMUNANAGAR VILLAGE-RANIPUR TEHSIL BILASPUR YAMUNANAGAR VILLAGE-RANIPUR TEHSIL BILASPUR YAMUNANAGAR	NA
230717000705	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S BALA JI MINERALS L-1219	VILLAGE-BELGARH, TEHSIL-PARTAP NAGAR VILLAGE-BELGARH, TEHSIL-PARTAP NAGAR VILLAGE-BELGARH, TEHSIL-PARTAP NAGAR	2024-07-15
230718000709	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	B R STONE CRUSHER L-1098	VILLAGE RAMPUR GAINDA, TEHSIL BILASPUR YAMUNANAGAR VILLAGE RAMPUR GAINDA, TEHSIL BILASPUR YAMUNANAGAR YAMUNANAGAR	2025-07-09
230718000711	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	DEVDHAR ENTERPRISES	VILLAGE DEVDHAR, TEHSIL PARTAP NAGAR (KHIZRABAD) YAMUNANAGAR	NA
230718000713	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S JAI BAJRANAG BALI STONE CRUSHER (L-1160)	VPO BELGARH TESHIL KHIZRABAD VPO BELGARH TESHIL KHIZRABAD VPO BELGARH TESHIL KHIZRABAD	2026-09-01
230718000715	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S SHREE HARMILAP MINERALS STONE CRUSHER (L-1158)	VILLAGE RANIPUR TEHSIL BILASPUR VILLAGE RANIPUR TEHSIL BILASPUR VILLAGE RANIPUR TEHSIL BILASPUR	2024-01-12
230718000716	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	NEELKANTH STONE CRUSHER L-1104	VILLAGE BELGARH TEHSIL KHIZRABAD VILLAGE BELGARH TEHSIL KHIZRABAD VILLAGE BELGARH TEHSIL KHIZRABAD	NA
230718000717	ACTIVE	YAMUNANAGAR	Crusher	Proprietor	M/S HINDUSTAN	M/S HINDUSTAN	2024-

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				Firm	STONE CRUSHER L-1168	STONE CRUSHER L-1168 VILLAGE BELGARH TEHSIL PRATAP NAGAR	03-31
230718000718	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S SHRI VINAYAK MINERALS (STONE CRUSHER) L-1163	M/S SHRI VINAYAK MINERALS (SCREENING PLANT) M/S SHRI VINAYAK MINERALS (SCREENING PLANT)	2024-01-12
230718000719	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S SHREE BABA BALAK NATH STONE CRUSHER L-163	M/S SHREE BABA BALAK NATH STONE CRUSHER VILLAGE NATHANPUR YAMUNANAGAR	2024-01-16
230718000720	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S BALA JI GURBANI STONE CRUSHER L-176	BALA JI GURBANI STONE CRUSHER VILLAGE BELGARH TEHSIL CHHACHHRAULI	2024-03-31
230718000721	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S ENGINICS INFRA PVT. LTD.	VILLAGE RULAHERI TESHIL BILASPUR VILLAGE RULAHERI TESHIL BILASPUR VILLAGE RULAHERI TESHIL BILASPUR	NA
230718000722	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S S S STONE CRUSHER L-177	S S STONE CRUSHER VILLAGE MAJRI TAPU TEHSIL JAGADHRI	NA
230718000723	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S POLLA SCREENING AND STONE CRUSHER PLANT L-178	POLLA SCREENING AND STONE CRUSHER PLANT VILLAGE NAGLI-32 TEHSIL BILASPUR	2023-12-12
230718000727	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	KAMLESH STONE CRUSHER L-1107	VILLAGE BELGARH TEHSIL KHIZRABAD VILLAGE BELGARH TEHSIL KHIZRABAD VILLAGE BELGARH TEHSIL KHIZRABAD	NA
230718000737	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	SHRI BALA JI HANUMAN TRADERS L-1093	VILLAGE KANALSI, TEHSIL JAGADHRI, DISTRICT YAMUNA NAGAR VILLAGE KANALSI, TEHSIL JAGADHRI, DISTRICT YAMUNA NAGAR VILLAGE KANALSI, TEHSIL JAGADHRI, DISTRICT YAMUNA NAGAR	NA
230720000800	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S GURU KIRPA ENTERPRISES L-170	M/S GURU KIRPA ENTERPRISES L-170 VILLAGE RAMPUR KHADDAR TEHSIL	2024-01-08

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230720000802	ACTIVE	YAMUNANAGAR	Crusher	Private Limited Company	M/S KDS EXCAVATION AND MINING PRIVATE LIMITED L-1053	KHIZRABAD M/S KDS EXCAVATION AND MINING PRIVATE LIMITED L-1053 VILLAGE MILAKRA YAMUNANAGAR	NA
230722000830	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	NEW MARKANDA STONE CRUSHER L-26	VILLAGE BALLEMAJRA/ BALLWEWALA, TEHSIL PARTAP NAGAR KHIZRABAD	2024-03-31
230725000901	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S BRAHAMNAND STONE CRUSHER	VILL-DOIWALA TEHSIL-PARTAP NAGAR YAMUNANAGAR	2024-03-31
230725000915	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S SAGAR STON CRUSHER (L-93)	VILLAGE DOIWALA TEHSIL PARTAP NAGAR VILLAGE DOIWALA TEHSIL PARTAP NAGAR VILLAGE DOIWALA TEHSIL PARTAP NAGAR	2024-03-31
230725000930	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S MEHAL STONE CRUSHER	VILLAGE-BALLEWALA TEHSIL-CHHACHRAULI YAMUNANAGAR	NA
230728001000	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	NEW RENUKA STONE CRUSHER, L-120	NEW RENUKA STONE CRUSHER, L-120 NEW RENUKA STONE CRUSHER, L-120 VILLAGE DOIWALA, DISTT YAMUNANAGAR	2021-05-10
230728001009	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	ADHISTHA STONE CRUSHER, L-149	ADHISTHA STONE CRUSHER, L-149 ADHISTHA STONE CRUSHER, L-149 HN 340 A, SECTOR 15, JAGADHRI, DIST YAMUNANAGAR	2024-02-09
230728001016	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	HARYANA STONE CRUSHER, L-162	HARYANA STONE CRUSHER, L-162 HARYANA STONE CRUSHER, L-162 VILLAGE MAJRI TAPRI, YNR	2024-03-19
230802001033	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	KRISHNA STONE CRUSHER, L-1079	KRISHNA STONE CRUSHER, L-1079 KRISHNA STONE CRUSHER, L-1079 VILLAGE BANABAHADURPUR, TEHSIL SADHAURA DISTT YAMUNANAGAR	2025-10-06

Project	Project Current Status	District	Type	Category	Name	Address	Valid
230805001079	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S PANCHKULA STONE CRUSHER	VILLAGE-DOIWALA TEHSIL-PARTAP NAGAR	NA
230805001098	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S BHOOMI STONE CRUSHER	VILLAGE-DOIWALA TEHSIL-PARTAP NAGAR	NA
230805001122	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S JAGDAMBA STONE AGGREGATES	VILLAGE-SWABRI TEHSIL-BILASPUR	2025-10-06
230805001129	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S RADHEY KRISHNA STONE CRUSHER	VILLAGE-DOIWALA TEHSIL-PARTAP NAGAR	NA
230807001161	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	MEHTA STONE CRUSHER, L-119	MEHTA STONE CRUSHER, L-119 MEHTA STONE CRUSHER, L-119 VILLAGE DOIWALA, TEHSIL PARTAP NAGAR	2024-03-19
230807001167	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	MAHABALI STONE CRUSHER, L-71	MAHABALI STONE CRUSHER, L-71 MAHABALI STONE CRUSHER, L-71 VILLAGE DOILWALA, YNR	NA
230811001322	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S RUDRAYA STONE CRUSHER	village belgarh tehsil-partap nagar yamunanagar	2026-05-17
230812001341	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S GREEN INDIA MINERALS SCREENING PLANT (MDL 337)	VILLAGE NATHANPUR TEHSIL KHIZRABAD VILLAGE NATHANPUR TEHSIL KHIZRABAD VILLAGE NATHANPUR TEHSIL KHIZRABAD	2026-08-02
230812001482	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S NANAK STONE CRUSHING CO.	VILLAGE DOIWALA TEHSIL PARTAP NAGAR YAMUNANAGAR	NA
230812001508	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S GANPATI STONE CRUSHER L-148	GANPATI STONE CRUSHER VILLAGE RANIPUR YAMUNANAGAR	NA
230812001516	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S PUNJAB STONE CRUSHER L-102	M/S PUNJAB STONE CRUSHER L-102 VILLAGE BELLWALA TEHSIL CHHACHHRAULI VILLAGE BELLWALA TEHSIL CHHACHHRAULI	2024-02-24
230813001621	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	HIRA STONE CRUSHER (L-1)	VILLAGE DOIWALA TEHSIL CHHACHHRAULI	NA
230817001742	ACTIVE	YAMUNANAGAR	Crusher	Partnership	JAI BHOLE STONE	VILLAGE DOIWALA	2026-

Project	Project Current Status	District	Type	Category	Name	Address	Validi
				Firm	CRUSHER (L-118)	TEHSIL SUB TEHSIL PRATAP NAGAR	06-29
230919002090	ACTIVE	YAMUNANAGAR	Crusher	Individual	KHUSHI STONE CRUSHER (L-1128)	Village Rampur Ganda Tehsil Bilaspur	NA
230925002251	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	MAHADEV STONE CRUSHER	Village Belgarh Tesil Partap Nagar	NA
230925002252	DE-ACTIVATED	YAMUNANAGAR	Crusher	Partnership Firm	MAHADEV STONE CRUSHER (L-1207)	Village Belgarh TEHSIL PARTAP nAGAR	NA
231226003275	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	KAMAL ROAD LINES STONE AND SCREENING STONE CRUSHER L-1145	VILLAGE NAGLI-32, TEHSIL BILASPUR VILLAGE NAGLI-32, TEHSIL BILASPUR VILLAGE NAGLI-32, TEHSIL BILASPUR	2026-08-04
231227003400	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S MALLHI STONE CRUSHER (L-112)	Village Doiwala Village DOIWALA tEHSIL cHHACHHROULI	2026-05-07
231229003506	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S DEEP SCREENING PLANT AND STONE CRUSHER (STONE CRUSHER) (L-1159)	VILLAGE MAHIYUDEENPUR TEHSIL BILASPUR TEHSIL BILASPUR	2024-01-12
231229003509	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S DEEP SCREENING PLANT AND STONE CRUSHER (STONE CRUSHER) (L-1159)	VILLAGE MAHIYUDEENPUR VILLAGE MAHIYUDEENPUR Thehsil Bilaspur	NA
231229003514	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	DUPLICATE M/S JAI MATA DI STONE CRUSHER (L-68)	VILLAGE DOIWALA DOIWALA TEHSIL PARTAP NAGAR	NA
231229003515	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	DUPLICATE M/S JAI MATA DI STONE CRUSHER (L-68)	VILLAGE DOIWALA VILLAGE DOIWALA TEHSIL PARTAP NAGAR	NA
231229003516	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S JAI MATA DI STONE CRUSHER (L-68)	VILLAGE DOIWALA DOIWALA TEHSIL PARTAP NAGAR	2026-07-21
240102003580	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S HAR GOBIND INDUSTRIES STONE CRUSHER L-1183	VILLAGE NAGLI 32 TEHSIL BIALSPUR DISTRICT YAMUNA NAGAR	2024-02-09
240102003619	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S HAZARA BUILDERS GROUP STONE CRUSHER L-144	VILLAGE BELGARH TEHSIL PARTAP NAGAR DISTRICT YAMUN NAGAR	2024-03-20
240102003640	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	DUPLICTAE J.B. STONE CRUSHER L-72	VILLAGE DOIWALA TEH PRATAP NAGAR DISTRICT YAMUNANAGAR	NA
240102003644	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	DUPLICATE J.B. STONE CRUSHER L-72	VILLAGE DOIWALA TEH PRATAP NAGAR district yamunanagar	NA

Project	Project Current Status	District	Type	Category	Name	Address	Valid
240103003647	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	DUPLICATE J.B. STONE CRUSHER L-72	VILLAGE DOIWALA TEH PRATAP NAGAR DISTRICT YAMUNANAGAR	NA
240103003648	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	J.B. STONE CRUSHER L-72	village doiwala teh pratap nagar district yamunanagar	2026-10-15
240103003649	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	DUPLICATE M/S HARYANA GRIT UDYOG L-4	VILLAGE BALLEWALA TEHSIL PARTAP NAGAR DISTRICT YAMUNA NAGAR	2025-11-29
240104003733	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S SHREE KRISHNA STONE CRUSHER L-48	VILLAGE DOIWALA P.O DEVDHAR, DISTRICT YAMUNA NAGAR	2024-02-04
240104003741	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S SATLUJ STONE CRUSHER L-164	VILLAGE MAHIYUDINPUR TEHSIL BILASPUR DISTRICT YAMUNA NAGAR	2024-03-08
240105003866	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S CHAUDHARY INDUSTRIES L-1123	M/S CHAUDHARY INDUSTRIES L-1123 VILLAGE MAHIYUDINPUR, TEHSIL BILASPUR,	2023-08-13
240105003877	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S HINDUSTAN STONE AURA L-173	VILLAGE RANIPUR TEHSIL BILASPUR DISTRICT YAMUNA NAGAR	2024-03-29
240109004102	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S BHAGAT SINGH STONE CRUSHER L-1218	VILLAGE BELGARH SUB TEHSIL PRATAP NAGAR 1 YAMUNANAGAR	2024-07-15
240111004225	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	BATAR STONE INDUSTRY L-110	VILLAGE DOIWALA 1 TESHIL PARTAP NAGAR	2024-03-31
240115004355	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S NEELKANTH STONE CRUSHING L-123	VILLAGE DOIWALA TEHSIL CHHACHHRAULI 1 DISTRICT YAMUNA NAGAR	2024-03-31
240118004437	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S SHIVALIK STONE CRUSHER L-11	VILLAGE DOIWALA TEHSIL KHIZRABAD 1 DISTRICT YAMUNA NAGAR	2024-03-31
240119004460	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	SHREE MAHALUXMI STONE CRUSHER L-37	SHREE MAHALUXMI STONE CRUSHER L-37 DOIWALA TEHSIL PARTAP NAGAR	2025-01-01

To

1. M/s Development Strategies India Pvt. Ltd,
Village Pobri, Block YNR-B-11.(Resp. No. 11)
2. M/s Delhi Royalty Company
Village Kohliwala, Block YNR-B-21.(Resp. No. 12)
3. M/s Mubarikpur Royalty Company
Village Bailgarh, South Block, Block YNR-B-2.(Resp. No. 13)

Memo No/Mining/YNR 20,

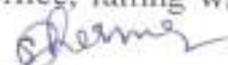
Dated:- 3/1/24

Subject:- Show casue notice of Recovery in compliance of Hon'ble NGT New Delhi Order passed on Dated 18.11.2022 in Case Titled as Anish Vs Union of India & Ors. OA No.150/2021.

On the subject noted above it is intimated that an OA No. 150/2021 Titled as Anish Vs Union of India & Ors has been filed by the applicant namely Anish in Hon'ble NGT New Delhi.

During the hearing of the case the Hon'ble NGT New Delhi passed ordered on dated 18.11.2022 regarding recovery of compensation for violation of environmental norms, "which should be the @10% of the the lease money i.e Rs. 2.5 Crore, Rs. 4.2 Crore and Rs. 12 Crore in respect of Respondents No. 11 to 13 respectively".

So in compliance of above Hon'ble NGT New Delhi orders dated 18.11.2022 (copy enclosed) you are requested/directed to deposit the said amount in the state PCB within 15 days by intimating this office, failing which action as per rule may be taken against you.



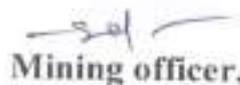
**Mining officer,
Mines and Geology Deptt.,
Yamuna Nagar**

Endst No-Mining/YNR

Dated:-

A copy is forwarded to the following for information and further necessary action please.

1. Director General, Deptt of Mines and Geology, Haryana, Panchkula.
2. Deputy Commissioner, Yamuna Nagar.
3. RO HSPBC, Yamuna Nagar.



**Mining officer,
Mines and Geology Deptt.,
Yamuna Nagar**

Illegal Mining/Trading complaints/FIR's on the various firms of the District Yamunanagar

Sr. No.	Police Station	Concerned Area	Memo No./Date	Matter of the Complaint	FIR No. & Date
1	Sadhaura	Asgarpur	478/24.02.21	M/s Deep Associates Screening Plant	45/25.02.2021
2	Sadhaura	Galauri	490/24.02.21	M/s Shree Ram Screening Plant	41/25.02.2021
3	Chhachhrauli	Maddipur	497/24.02.21	M/s Shiva Screening Plant	-
4	Bilaspur	Bhattuwala	1025/12.04.21	M/s Shiv Stone Crusher	169/14.06.21
5	Bilaspur	Bhattuwala	1029/12.04.21	M/s Shivalik Screening Plant	170/14.06.21
6	Bilaspur	Bhattuwala	1033/12.04.21	M/s Balaji Screening Plant	167/14.06.21
7	Bilaspur	Bhattuwala	1037/12.04.21	M/s Balaji Screening Plant	166/14.06.21
8	Chhachhrauli	Maddipur	3641/30.08.21	M/s Choudhary Screening Plant	-
9	Sadhaura	Galauri	3838/15.09.21	M/s Ekta Screening Plant	249/12.10.21
10	Chhachhrauli	Maddipur	3926/22.09.21	M/s Radhey-Radhey Screening Plant	-
11	Chhachhrauli	Maddipur	3937/24.09.21	M/s Bajrangi Screening Plant	-
12	Partapnagar	Belgarh	5086/08.10.21	M/s Panwar Screening Plant	267/19.11.21
13	Partapnagar	Doiwala	9054/18.11.21	M/s Goel Unit-I Screening Plant	272/20.11.21
14	Partapnagar	Ballewala	9058/18.11.21	M/s Unitech Minerals	270/19.11.21
15	Partapnagar	Belgarh	9232/07.12.21	Backside of M/s Bhaichara Screening Plant	289/12.10.2021
16	Partapnagar	Belgarh	9228/07.12.21	Backside of M/s Goodwill Screening Plant, M/s Hindustan Screening Plant & M/s Har-Har Mahadev Screening Plant	287/11.12.2021
17	Partapnagar	Belgarh	732/09.03.22	M/s Guru Nanak Minerals	-
18	Partapnagar	Belgarh	2088/11.05.2022	Backside of M/s Goodwill Screening Plant, M/s Hindustan Screening Plant & M/s Har-Har Mahadev Screening Plant (Krishan Kumar Gupta Case)	97/02.06.2022
19	Bilaspur	Dhanaura	2239/04.07.2022	Illegal Trading by M/s Kaluwas Construction Co.	265/14.07.2022
20	Partapnagar	Nainawali	3085/09.09.2022	Panchayati Land + M/s Falak Screening Plant (MDL-1427)	200/12.09.2022
21	Bilaspur	Bhagwanpur	3096/12.09.2022	Panchayati Land+ M/s Shree Gorakh Screening Plant (MDL-1421)	350/16.09.2022
22	Partapnagar	Ballewala	3108/13.09.2022	M/s Vardhman Screening Plant (MDL-355)	203/14.09.2022
23	Partapnagar	Ballewala	3112/13.09.2022	M/s Khalsa Screening Plant (MDL-383)	204/14.09.2022
24	Sadar Yamunanagar	Kamalpur	3131/14.09.2022	M/s Sai Traders (MDL-447)	417/18.09.2022
25	Partapnagar	Ballewala	3155/19.09.2022	M/s Vikas Pruthi Co. (MDL-340)	206/19.09.2022

26	Bilaspur	Ranipur	3191/22.09.2022	M/s Hissar Screening Plant (MDL-1026)	357/24.09.2022
27	Bilaspur	Ranipur	3196/22.09.2022	M/s Hindustan Stone Aura (L-173)	359/24.09.2022
28	Bilaspur	Ranipur	3201/22.09.2022	M/s Aggarwal Stone Crusher (L-142, MDL-450)	358/24.09.2022
29	Partapnagar	Belgarh	3226/29.09.2022	M/s Avrest Screening Plant (MDL-1168)	216/30.09.2022
30	Partapnagar	Belgarh	3301/18.10.2022	M/s Om Guru Screening Plant (MDL-1154)	226/14.10.2022
31	Partapnagar	Devdhar, Ballemajra & Belgarh	3346/18.10.2022	Injection of negative entry by the Khalsa, Vardhman & Vandematram Screening Plants	232/19.10.2022
32	Buria	Majri Tapu	3349/19.10.2022	M/s Shree Luxmi Screening Plant (MDL-1151)	246/20.10.2022
33	Bilaspur	Nagli-32	3430/10.11.2022	M/s RR Stone Crusher (MDL-1227)	431/24.11.2022
34	Bilaspur	Bhagwanpur	3475/15.11.2022	M/s Shree Gorakh Screening Plant (MDL-1421)	421/16.11.2022
35	Chhachhrauli	Malikpur Khadar	3576/26.11.2022	M/s SJ Screening Plant (MDL-484) and land owner	285/27.11.2022
36	Buria	Mukarampur	CMFS/09.12.2022	M/s Rajiv Trading Co. (MDL-1111)	269/09.12.2022
37	Bilaspur	Bhagwanpur	3717/10.12.2022	M/s SSK Screening Plant (MDL-1451)	450/10.12.2022
38	Partapnagar	Tajewala	348/09.02.2023	M/s Falak Screening Plant (MDL-1427)	33/10.02.2023
39	Bilaspur	Ranipur	264/31.01.2023	M/s Shiv Kripa Screening Plant (MDL-1053)	54/16.02.2023
40	Bilaspur	Nagli-32	366/10.02.2023	Near M/s Anshika Screening Plant	55/17.02.2023
41	Sadhaura	Nizampur	393/15.02.2023	M/s Shree Ram Screening Plant (MDL-1118)	40/15.02.2023
42	Bilaspur	Nagli-32	644/16.03.2023	M/s BBG Screening Plant (MDL-1329), Sh. Sataar and Sh. Dinu S/o Laaldean	104/16.03.2023
43	Partapnagar	Belgarh	3173/20.09.2022 695/20.03.2023	M/s Navdurga Screening Plant (MDL-1255)	66/21.03.2023
44	Partapnagar	Ballewala	714/22.03.2023	Pit at the site of M/s Chaudhary Brother Stone Crusher (L-15), Ballemajra	69/23.03.2023
45	Bilaspur	Ranipur	851/06.04.2023	Regarding Cancellation of e-Rawaana by M/s Shiv Kripa Screening Plant (MDL-1053)	131/06.04.2023
46	Bilaspur	Nagli-32	1202/16.05.2023	Illegal Mining by M/s RR Stone Crusher (L-137, MDL-1227)	176/16.05.2023
47	Partapnagar	Ballewala	1232/18.05.2023	Illegal issuance of e-Rawaana by M/s Paras Washing Plant (MDL-317)	104/18.05.2023
48	Chhachhrauli	Maddipur	1237/18.05.2023	Illegal Mining by Loader/Machine & M/s Bajrangi Stone Crusher (L-167)	140/19.05.2023

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49	Buria	Lakkar	1291/29.05.2023	580 M/s Jai Shree Ram Screening Plant (MDL-428)	109/05.06.2023
50	Bilaspur	Sawabri	1446/07.06.2023	M/s Dhanda Washing and Screening Plant (MDL-1055)	206/07.06.2023
51	Partapnagar	Begampur	1441/07.06.2023	Near Hydetchannel and M/s Krishna Screening Plant (MDL-391)	116/11.06.2023
52	Buria	Kanalsi	1464/08.06.2023	Illegal Mining/Stocking by M/s Neelkanth Eneterpsies (MDL-1276)	116/12.06.2023
53	Buria	Kanalsi	1471/08.06.2023	Illegal Mining/Stocking by M/s Satguru Screening Plant (MDL-1337)	115/12.06.2023
54	Buria	Mandoli Ghaggar	1477/08.06.2023	Illegal Mining/Stocking by M/s Jai Badri Vishal Srenining Palnt (MDL-1149)	113/12.06.2023
55	Partapnagar	Belgarh	1747/02.08.2023	Illegal issunace of e-Rawaana by M/s Jai Hanuman Traders (MDL-1414)	-
56	Chhachhrauli	Mohiyudeenpur	SPL-1/02.09.2023	Illegal Mining at M/s Satluj Screening Plant (MDL-1369)	269/02.09.2023
57	Partapnagar	Devdhar, Doiwala & Belgarh	1919/06.09.2023_1953/14.09.2023	Illegal purchase by 08 stone crushers from Pichopa Kalan	201/07.10.2023
58	Partapnagar	Doiwala & Belgarh	2042/25.09.2023	Illegal purchase by 04 stone crushers from Pichopa Kalan	200/05.10.2023
59	Bilaspur	Gohrabani	2090/29.09.2023	Illegal mining & M/s RR Stone Crusher (MDL-1227), Vaishnavi (MDL-1006)	376/01.10.2023
60	HSEB Ambala/Buria	Majri Tapu & Ranipur	2100/03.10.2023	Illegal Trading by M/s Golden S. Plant (MDL-1276) & M/s Shakumbhari Screening Plant (1159)	242/06.12.2023
61	HSEB Ambala	Devdhar	2113/04.10.2023	Illegal mining near Devdhar P. F. (by M/s Chhachhrauli Stone Crusher & Sushil Chaudhary Screening Plant)	17/08.11.2023
62	Bilaspur	Ranipur	CMFS/10.10.2023	Illegal trading by M/s Shakumbhari Screening Plant (MDL-1159)	389/12.10.2023
63	HSEB Ambala	Galauri	2496/15.11.2023	Illegal mining /operation of screening units such as M/s Shree Ram-MDL 1118, M/s Yuvraj Construction Co.-MDL 1034	-
64	HSEB Ambala	Belgarh	2593/30.11.2023	Illegal mining near M/s Radhey Radhey Screening Plant	61/30.11.2023

SUB-DIVISIONAL COMMITTEE - SAHARANPUR
SUMMARY OF PRE-MONSOON REPLENISHMENT STUDY REPORT
- YEAR - 2022 -

Sl / Smparvika	Field	Minor Measurd	Foot	Village	Canal/Abutment	Area (in Ha)	PRE-MONSOON 2022 DATA IN SAHARANPUR				PRE-MONSOON 2022 DATA IN SAHARANPUR			Inflow / Outflow Variation
							PROJ. DATA RECORD	WORKING	PRE-MONSOON 2022 DATA IN SAHARANPUR	PRE-MONSOON 2022 DATA IN SAHARANPUR	PROJ. DATA RECORD	WORKING		
							PROJ. DATA RECORD	WORKING	PRE-MONSOON 2022 DATA IN SAHARANPUR	PRE-MONSOON 2022 DATA IN SAHARANPUR	PROJ. DATA RECORD	WORKING		
1	Operative	Beal	R.R.VI	Madhupur/Bh. Madhupur/Bh.	Madhupur/Bh. Madhupur/Bh.	1300	10000	10000	10000	10000	10000	10000	10000	0.00
2	Operative	Beal	R.R.VI	Yamuna	Yamuna	5000	10000	10000	10000	10000	10000	10000	10000	0.00
3	Operative	Beal	R.R.VI	Madhupur/Bh.	Madhupur/Bh.	1500	10000	10000	10000	10000	10000	10000	10000	0.00
4	Operative	Beal	R.R.VI	Kanwar/Bh.	Kanwar/Bh.	7000	10000	10000	10000	10000	10000	10000	10000	0.00
5	Operative	Beal	R.R.VI	Yamuna	Yamuna	21200	10000	10000	10000	10000	10000	10000	10000	0.00
6	Operative	Beal	R.R.VI	Yamuna	Yamuna	8050	10000	10000	10000	10000	10000	10000	10000	0.00
7	Operative	Beal	R.R.VI	Yamuna	Yamuna	1700	10000	10000	10000	10000	10000	10000	10000	0.00
8	Operative	Beal	R.R.VI	Yamuna	Yamuna	25000	10000	10000	10000	10000	10000	10000	10000	0.00
9	Operative	Beal	R.R.VI	Yamuna	Yamuna	25000	10000	10000	10000	10000	10000	10000	10000	0.00
10	Operative	Beal	R.R.VI	Yamuna	Yamuna	25000	10000	10000	10000	10000	10000	10000	10000	0.00
11	Operative	Beal	R.R.VI	Yamuna	Yamuna	25000	10000	10000	10000	10000	10000	10000	10000	0.00
12	Operative	Beal	R.R.VI	Yamuna	Yamuna	25000	10000	10000	10000	10000	10000	10000	10000	0.00
13	Operative	Beal	R.R.VI	Yamuna	Yamuna	25000	10000	10000	10000	10000	10000	10000	10000	0.00
14	Operative	Beal	R.R.VI	Yamuna	Yamuna	25000	10000	10000	10000	10000	10000	10000	10000	0.00
Total Study Area (in ha)						427.835								

* All measurements contained other than 1 meter above the MSL recorded elevation to record No. 10000










UPDATED
DISTRICT SURVEY REPORT (D.S.R.) – SAHARANPUR
(River Bed Mining) – YEAR-2022

As per MoEF&CC Notification No. S.O. 141(E) Dated 15-Jan-2016, S.O. 3611 (E) dated 25-July-2018, Sustainable Sand Mining Management Guidelines 2016 and Enforcement & Monitoring Guidelines for Sand Mining -2020.

प्रभागीय निदेशक,
सामाजिक वानिकी प्रभाग, सहारनपुर

अधिशायी अभियंता,
सिंचाई निर्माण खण्ड, सहारनपुर

अधिशायी अभियंता,
लोक निर्माण विभाग, सहारनपुर

क्षेत्रीय अधिकारी,
उ० प्र० प्रदूषण नियंत्रण बोर्ड,
सहारनपुर

खान अधिकारी / संयुक्त
निदेशक खनन,
सहारनपुर

उपजिलाधिकारी
बेहट/ नुकड़
सहारनपुर

अपर जिलाधिकारी
(वि०/स०), सहारनपुर

जिलाधिकारी, सहारनपुर

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1. Introduction

On January 15th 2016, Ministry of Environment, Forest and Climate Change, Government of India issued a notification and in which Para 7(iii) (a) and Annexure X purpose and structure of District Survey Report has been discussed. District Survey report (DSR) will be prepared in every district for each minor mineral. The District Survey Report will guide systematic and scientific utilization of natural resources, so that present and future generation may be benefitted at large. The purpose of District Survey report (DSR) "Identification of areas of aggradations or deposition where mining can be allowed; and identification of areas of erosion and proximity to infrastructural structures and installations where mining should be prohibited and calculation of annual rate of replenishment and allowing time for replenishment after mining in that area". The District Survey report (DSR) will contain mainly data published

and endorsed by various departments and websites about Geology of the area, Mineral wealth details of rivers, Details of Lease and Mining activity in the District along with Sand mining and revenue of minerals. This report also contains details of Forest, Rivers, Soil, Agriculture, Road, Transportation and climate etc.

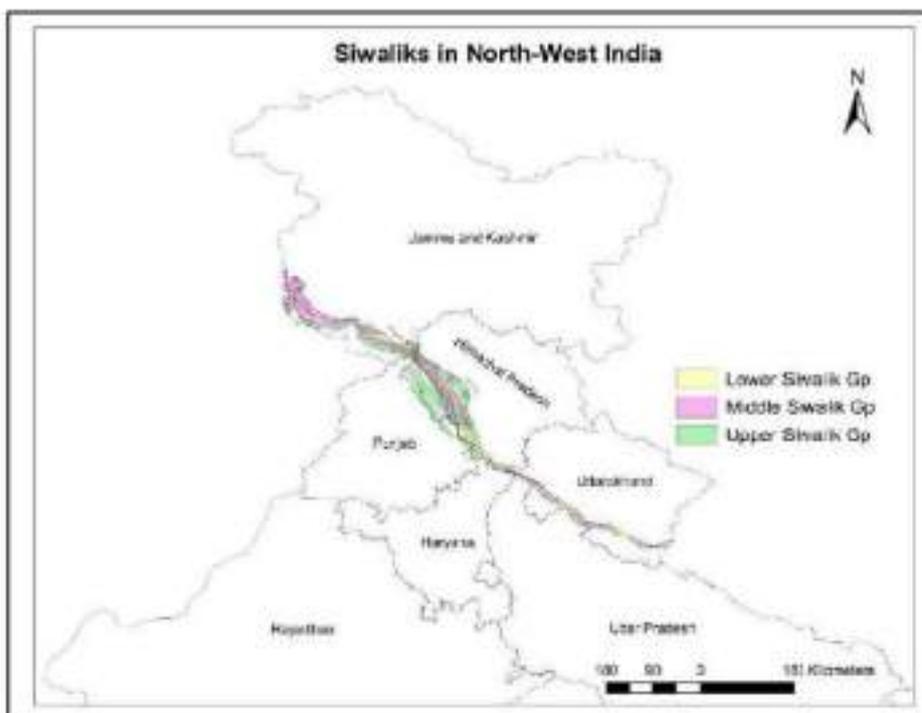
Further MoEF&CC has issued two Guidelines Sustainable Sand Mining Management Guidelines 2016 and Enforcement & Monitoring Guidelines for Sand Mining - 2020 and guided that "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM-2020) and SSMG-2016 shall be read and implemented in sync with each other. In case, any ambiguity or variation between the provision of both these document arises, the provision made in "Enforcement & Monitoring Guidelines for Sand Mining-2020 "shall prevail.

Further the Hon'ble National Green Tribunal Principal Bench vide its order dated 30.05.2022 in O.A. No. 403/2022 (I.A. No. 133/2022) has directed District

Administration to complete replenishment study and update D.S.R.

2. Overview of Mining Activity in the District

The Himalayas is the younger most mountain system of the world which can be divided into the greater Himalayas, the lesser Himalayas and the outer Himalayas depending



on the average elevations (*Burrard & Hayden, 1907; Wadia, 1944*).

The outer Himalayas or the southernmost foothills of the Himalayas, ranging from elevations of 600-1200 m are also referred as the 'Siwaliks' (*Bose, 1972; Burrard & Hayden, 1907; Wadia, 1944*).

These hills are distributed parallel to the Himalayan hills from the Brahmaputra valley to the Potwar Plateau of Pakistan (*Krishnan, 1943*) and cover the Indian states

of Jammu and Kashmir, Punjab, Himachal Pradesh, Haryana, Uttarakhand, Uttar Pradesh and Assam (*Yadav, Panwar, Arya, & Mishra, 2015*).

Total of 22 leases have been identified in the District out of which 16 are located on the bank of Yamuna River which is a perennial river and has source of origin from catchment area of Shivaliks. The region has limited potential except river bed materials as Sand / Bajri / Boulders are only main exposed minerals.

Mineral potential has been observed in six rivers namely Yamuna , Badkala Ra, Badshahibagh Rao, Gaisara Rao, Kaluwala and Khairawali Ra .

Depending on the market availability the minor mineral mainly R.B.M. is sourced by local crushers and screening plants and supplied to local and nearby markets.

3. List of Mining Leases in the District with location, area and period of validity

Sl. No	Tehsil	River	Village	Gata No. / Khand No. / Zone No.	Area (ha.)	Pillar	Latitude	Longitude	Annual Production (cum)	Period of Validity (lease deed period)
1	Behar	Babubhaingh Rao	Majapur Roopur	Gata No. - 14/1	3.100	A	30° 19' 21.41" N	77° 38' 26.35" E	69750.00	15/06/2020 to 14/06/2025
						B	30° 19' 11.62" N	77° 38' 30.56" E		
						C	30° 19' 11.68" N	77° 38' 25.07" E		
						D	30° 19' 17.44" N	77° 38' 20.78" E		
2	Behar	Yamuna	Bartha Korsi	Gata No. - 1	36.000	A	30° 14' 06.94" N	77° 31' 13.01" E	75600.00	08/01/2021 to 31/03/2026
						B	30° 14' 16.50" N	77° 31' 24.43" E		
						C	30° 14' 11.69" N	77° 31' 31.19" E		
						D	30° 14' 15.59" N	77° 31' 37.85" E		
						E	30° 14' 31.10" N	77° 31' 40.80" E		
						F	30° 14' 35.19" N	77° 31' 36.23" E		
						G	30° 14' 26.08" N	77° 31' 29.05" E		
						H	30° 14' 05.19" N	77° 31' 02.18" E		
3	Behar	Balkala Ra	Haidarpur Hindwala	Khand No. / Gata No. - 4/1 19 & 22	4.200	A	30° 15' 26.64" N	77° 40' 42.16" E	94500.00	06/10/2020 to 05/10/2025
						B	30° 15' 26.54" N	77° 41' 00.42" E		
						C	30° 15' 17.98" N	77° 41' 01.84" E		
						D	30° 15' 17.71" N	77° 40' 42.89" E		
4	Behar	Kharwari Ra	Sherpur Pelon	Gata No. - 378/2 & 379/2	7.000	A	30° 15' 51.04" N	77° 39' 22.56" E	197560.00	09/02/2021 to 08/02/2026
						B	30° 15' 51.84" N	77° 39' 27.43" E		
						C	30° 16' 06.24" N	77° 39' 31.26" E		
						D	30° 16' 01.18" N	77° 39' 25.07" E		
5	Behar	Yamuna	Numiyari Acharmat	Gata No. - 1/1/1 Lot 38	24.290	A	30° 11' 00.90" N	77° 29' 25.83" E	437247.00	08/01/2022 to 02/01/2027
						B	30° 11' 12.98" N	77° 29' 12.21" E		
						C	30° 11' 24.95" N	77° 29' 26.28" E		
						D	30° 11' 21.79" N	77° 29' 29.68" E		
						E	30° 11' 20.39" N	77° 29' 33.03" E		
						F	30° 11' 18.64" N	77° 29' 33.83" E		
						G	30° 11' 17.01" N	77° 29' 34.70" E		
						H	30° 11' 14.93" N	77° 29' 32.91" E		
						I	30° 11' 09.54" N	77° 29' 31.35" E		
						J	30° 11' 03.46" N	77° 29' 29.55" E		
6	Behar	Yamuna	Rahon	Khand No. / Gata no. - 03, Lot No - 03	8.090	A	30° 21' 36.45" N	77° 36' 05.61" E	138462.00	23/06/2020 to 19/06/2025
						B	30° 21' 25.62" N	77° 36' 00.26" E		
						C	30° 21' 31.95" N	77° 35' 50.38" E		
						D	30° 21' 41.71" N	77° 36' 02.50" E		
7	Behar	Gaisara Rao	Rahona	Gata No. 179/2	3.780	A	30° 19' 56.17" N	77° 36' 33.21" E	67500.00	06/06/2020 to 05/06/2025
						B	30° 19' 51.90" N	77° 36' 33.93" E		
						C	30° 19' 56.54" N	77° 36' 20.87" E		
						D	30° 19' 51.90" N	77° 36' 20.01" E		
8	Nekar	Yamuna	Dhikkan Kalam	Gata No. - 839, 841 to 856, 858, 859, 860, 861, 863, 864, 865, 8 66, 867, 871, 872, 888, 889, 406 - 407	52.63	A	30° 170.61" N	77° 1723.68" E	947368.00	15/11/2019 to 15/11/2024
						B	30° 174.58" N	77° 1715.45" E		
						C	30° 172.77" N	77° 1719.87" E		
						D	30° 174.22" N	77° 1724.49" E		
						E	30° 174.34" N	77° 1731.04" E		
						F	30° 175.02" N	77° 1739.09" E		
						G	30° 175.80" N	77° 1751.61" E		
						H	30° 176.88" N	77° 1752.96" E		
						I	30° 172.71" N	77° 175.82" E		
						J	30° 175.86" N	77° 178.25" E		
						K	30° 175.85" N	77° 177.25" E		
						L	30° 175.76" N	77° 175.82" E		
						M	30° 175.46" N	77° 174.89" E		
						N	30° 175.00" N	77° 171.96" E		
						O	30° 175.50" N	77° 170.53" E		
						P	30° 174.64" N	77° 1752.52" E		

						Q	30°1'42.10"N	77°17'46.53"E			
						R	30°1'32.38"N	77°17'39.44"E			
						S	30°1'23.11"N	77°17'31.85"E			
9	Behar	Khairwari Ra	Sherpur Pelsa	403, 404/1, 408, 409/1, 416/2, 421/1, 422/2, 423/7, 424/2, 429 and 431	6.475	A	30°16'35.16"N	77°39'44.44"E	77700.00	Vacant	
						B	30°16'32.34"N	77°39'51.41"E			
						C	30°16'21.11"N	77°39'36.26"E			
						D	30°16'22.11"N	77°39'34.41"E			
10	Behar	Katwah	Katwala Pahadipur	119/1, 120/1, 102/1, 193/1, 125/4	14.900	A	30°12'08.76"N	77°45'37.77"E	178800.00	Vacant	
						B	30°12'00.03"N	77°45'42.25"E			
						C	30°12'00.52"N	77°45'38.93"E			
						D	30°11'40.91"N	77°45'32.39"E			
						E	30°11'41.72"N	77°45'25.51"E			
						F	30°12'02.80"N	77°45'33.06"E			
11	Behar	Yamuna	Akbarpur Bans Achatmal	1	17.900	A	30°16'21.80"N	77°32'46.96"E	322200.00	Vacant	
						B	30°16'34.01"N	77°32'47.53"E			
						C	30°16'42.58"N	77°32'53.94"E			
						D	30°16'41.84"N	77°32'58.19"E			
						E	30°16'56.96"N	77°32'47.76"E			
						F	30°16'46.69"N	77°32'43.28"E			
						G	30°16'35.98"N	77°32'41.04"E			
						H	30°16'36.08"N	77°32'55.91"E			
12	Behar	Yamuna	Arazi Jovadi Achatmal and Masoodpur Garh Achatmal	1 and 1	13.800	A	30°15'51.33"N	77°32'21.84"E	248400.00	Vacant	
						B	30°15'58.45"N	77°32'08.63"E			
						C	30°15'45.65"N	77°32'03.15"E			
						D	30°15'41.84"N	77°32'13.01"E			
13	Behar	Yamuna	Shehjadpur Bans Achatmal	1	13.000	A	30°15'24.84"N	77°31'57.01"E	234000.00	Vacant	
						B	30°15'12.32"N	77°31'47.88"E			
						C	30°15'16.91"N	77°31'36.94"E			
						D	30°15'28.43"N	77°31'48.83"E			
14	Behar	Yamuna	Almoudipur Bans Achatmal	1/1	9.580	A	30°16'14.92"N	77°32'39.76"E	172440.00	Vacant	
						B	30°16'17.99"N	77°32'42.74"E			
						C	30°16'08.09"N	77°32'23.84"E			
						D	30°16'02.92"N	77°32'31.72"E			
15	Behar	Yamuna	Mehmoodpur Nangli Achatmal	1	15.700	A	30°16'02.98"N	77°32'30.74"E	282600.00	Vacant	
						B	30°16'16.84"N	77°32'18.84"E			
						C	30°16'06.40"N	77°32'11.56"E			
						D	30°15'51.70"N	77°32'23.64"E			
16	Behar	Yamuna	Shehjadpur Bans Achatmal	1/1	15.600	A	30°16'21.75"N	77°32'46.14"E	280800.00	Vacant	
						B	30°16'16.01"N	77°32'38.50"E			
						C	30°16'21.43"N	77°32'28.70"E			
						D	30°16'31.53"N	77°32'33.20"E			
17	Behar	Yamuna	Nityamoudpur Achatmal and Said-mohamadpur Achatmal	1 and 1/4	17.700	A	30°15'25.77"N	77°31'57.79"E	318600.00	Vacant	
						B	30°15'41.32"N	77°32'12.89"E			
						C	30°15'46.16"N	77°32'00.64"E			
						D	30°15'28.87"N	77°31'50.13"E			
18	Behar	Yamuna	Abutalipur Garh Achatmal	1	37.000	A	30°14'41.78"N	77°31'38.30"E	660000.00	Vacant	
						B	30°14'48.46"N	77°31'21.34"E			
						C	30°15'16.20"N	77°31'36.25"E			
						D	30°15'11.96"N	77°31'46.05"E			
19	Behar	Yamuna	Naniyuri Athoud - Khond Second	1/1/1	19.000	A	30°11'6.47"N	77°29'18.52"E	342000.00	Vacant	
						B	30°11'4.27"N	77°29'16.54"E			
						C	30°10'59.70"N	77°29'14.05"E			
						D	30°10'55.77"N	77°29'10.53"E			
						E	30°10'46.29"N	77°29'4.02"E			
						F	30°10'39.87"N	77°29'0.42"E			
						G	30°10'46.96"N	77°28'51.89"E			
						H	30°10'51.56"N	77°28'56.26"E			
						I	30°10'49.46"N	77°28'58.83"E			
						J	30°11'3.30"N	77°29'11.12"E			
						K	30°11'7.26"N	77°29'5.46"E			
						L	30°11'12.52"N	77°29'11.64"E			
20	Behar	Yamuna	Aslampur Bartha - First	1/1M	36.680	A	30°13'45.87"N	77°31'09.07"E	658800.00	Vacant	
						B	30°13'23.03"N	77°30'33.83"E			
						C	30°13'13.45"N	77°30'42.33"E			
						D	30°13'16.67"N	77°30'36.60"E			
						E	30°13'20.98"N	77°30'57.80"E			

21	Behat	Yamuna	Rasoolpur Urf Rasooli	1/1	34.000	A	30°12'17.09"N	77°30'18.81"E	612000.00	Vacant
						B	30°12'16.42"N	77°30'17.32"E		
						C	30°12'05.34"N	77°30'13.17"E		
						D	30°11'59.82"N	77°30'01.24"E		
						E	30°11'46.33"N	77°29'58.50"E		
						F	30°11'58.32"N	77°29'43.47"E		
						G	30°12'21.10"N	77°30'16.04"E		
22	Behat	Yamuna	Adampur Baraha - Secord	1/1 M	28.160	A	30°13'04.93"N	77°30'44.59"E	506880.00	Vacant
						B	30°12'35.50"N	77°30'28.50"E		
						C	30°12'38.19"N	77°30'18.84"E		
						D	30°13'06.39"N	77°30'35.57"E		

4. Details of Royalty or Revenue received in last three years.

R.B.M. is a naturally occurring minor mineral in the district and has potential for serving the requirement of raw material for Government development projects, commercial and real estate as well as for individual needs and provides large scape direct and indirect employments.

Time to time identification of mineral exposure areas is required to control illegal mining and its safe extraction / removal is required to maintain the natural channel of rivers. Further the activity provides Royalty / Revenue to State Government.

Minerals- Minor mineral Sand, Bajri & Boulder in mixed state (also known is River Bed Material - R.B.M.) and some sand deposit areas are available in various river beds in district Saharanpur. The details of such areas has been provided in Chapter-2.

Mineral Based industries.

- (i) Stone Crushers**
- (ij) Screening Plants**

Details of Royalty or Revenue received in last three years.

Financial Year	Revenue (In Laks)
2019-2020	3611.00
2020-2021	7488.00
2021-2022	6322.00

5. Detail of Production of Sand or Bajri or minor mineral in last three years

- SAND**

Financial Year	Production (in Cubic Meters)
2019-2020	1,99,136
2020-2021	5,17,270
2021-2022	7,17,625

- Sand, Bajri & Boulder in mixed state (also known as River Bed Material – R.B.M.)**

Financial Year	Production (in Cubic Meters)
2019-2020	2,46,950
2020-2021	4,94,796
2021-2022	9,07,789

6. Process of Deposition of Sediments in the rivers of the District

The sediment of a river is commonly considered to be aesthetically displeasing and environmentally degrading. Conversely, part of the sediment (sand and gravel) may represent a natural resource for use by society. The potential usefulness of the sediment is enhanced when it is composed of particle sizes found in deposits on the river-bed that would be replenished by newly transported sediment after mining. As such, river deposits become renewable resources, periodically replaced by sediment transport in the river.



- **Bed-load Material:** The mixture of sediment that composes a streambed. Bed material is stationary, but particle size is important to sediment transport because as energy level of a stream increases, some bed-material particles are mobilized and become part of the bed-load or

suspended load.

- **Bed-load discharge:** A measure of the quantity (weight) of bed-load per unit time also referred to as bed-load-transport rate.
- **Bed Material:** The mixture of sediment that composes a streambed. Bed material is stationary, but particle size is important to sediment transport because as energy level of a stream increases, some bed-material particles are mobilized and become part of the bed-load or suspended load. In this report, composition of bed material is defined by particle-size distribution.
- **Suspended Sediment Material:** Usually small particles, suspended by turbulence of the flow or existing as colloids, and transported at about the same downstream velocity as the flowing water. Suspended sediment is distributed at all depths in flowing water.
- **Suspended-sediment load:** A general term referring to the quantity (weight) of suspended sediment in transport.
- **Suspended-sediment discharge:** A computed value of the quantity (weight) of suspended sediment per unit time, also referred to as suspended-

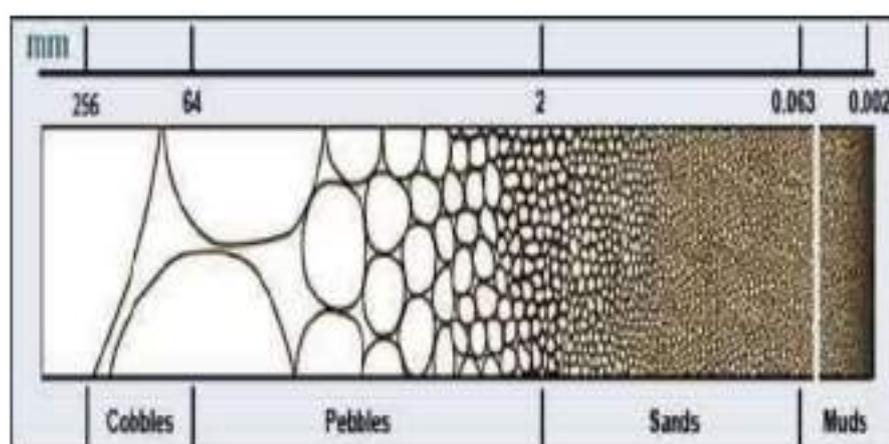
sediment transport rate.

- **Total sediment load:** The sum of bed load and suspended sediment load.
- **Total sediment discharge:** The sum of bed load discharge and suspended-sediment discharge.

District Saharanpur can be divided into three physiographic divisions, the structural hills, the upper piedmont plains or the Bhabar, and the Terai or the lower piedmont plains.

Structural Hills:

The entire northern part of the district is formed structural



hills named Siwaliks. In this area the relief is high with steep and sharp hill slopes. The rugged topography of the area affords well for high run off. In the area the

upper and middle Siwaliks are encountered but the lower Siwaliks are missing. Lithologically the Siwaliks here are composed of sand stones, conglomerates, sand, clays and silts. There are several major and minor faults.

The Bhabar:

The second units lying just below the foothills of Siwalik locally called as Bhabhar, is characterized by boulders, pebbles, cobbles etc. with relatively dry terrains fringing. The Siwalik foot hills with gradient around 5 m/km. which is much higher than the southern plains.

Geologically the term Bhabhar is used to deposits formed along the foothill zone by coalescence of series of alluvial and talus cones, composed of heterogeneous materials ranging in texture from boulder, gravel to sand and silt. These Bhabhars in Saharanpur district are known as 'Dhar' covering mostly the 'Muzaffarabad' and 'SadauliQuadim' blocks.

The Tarai:

Just south of Bhabar zone lies the 'Tarai' or the plains of piedmont plain. The plains sloping gradually by southward have around 1.5m/km. gradient. Lithologically, the area is characterized by coarse sand & gravel.

These plains are further divided into lower piedmont plains the older alluvial plains and the younger alluvial plains. The lower piedmont plains show flat to undulating plains with gradient towards southwest.

The older alluvial plains also show flat to undulating topography characterized by sediments brought by rivers Yamuna and Ganga.

The younger alluvial plains lie along river Yamuna exhibiting gently sloping and slightly undulating terrains. It comprises younger unconsolidated alluvial material of varying lithology consisting of fluvial land formed as paleo-channels, meanness scar and point bars. The younger alluvial plains also consist of sand

bars flood plains and ravines along river Yamuna.

(source - CGWB NR, Lucknow Report on Aquifer Mapping & Management of Ground Water Resources, Saharanpur , Uttar Pradesh; J.P Gautam Scientist 'D')

7. General Profile of the District

District Saharanpur is north-western part of Uttar Pradesh, lying between 29°34' and 30°24' N latitude and 77°07' and 77°58' E longitude falling within the survey of India toposheet nos. 53F and 53G. River Yamuna marks the western boundary of the district separating U.P. from adjoining state of Haryana. The extreme north-western part like beak structure touches with Sirmaur district of Himanchal Pradesh. In north lies Dehradun (Uttarakhand) and in the east it faces Haridwar district also being the part of Uttarakhand State. Muzaffar Nagar and Shamli districts marks southern boundary.

Salient Features of the District -

Geographical Area	3689 Sq/Km
Total Population (2011)	34,64,228
Tehsils	5 Tehsils (Behat, Saharanpur, Nakud, Rampur Maniharan & Deo Band.)

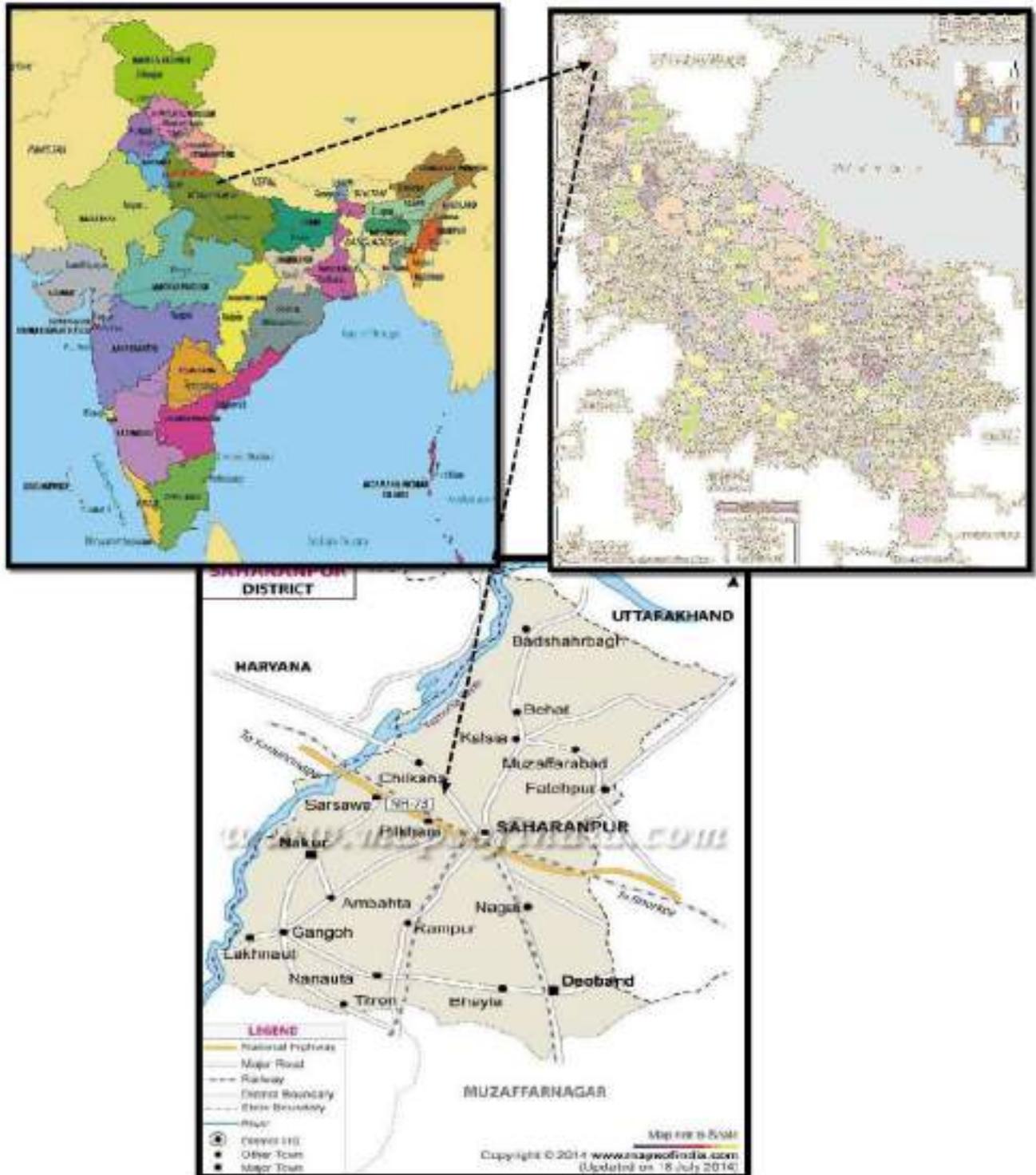
Blocks	11 Blocks (Sadauli qadeem, Muzaffarabad, Puwarika, Ballia Kheri, Deoband, Sarsawan, Nagal, Nanuta, Nakud, Gangoh & Rampur Maniharan.
Panchayat	113
Revenue Villages (201-2011)	1235

Saharanpur is primarily an agricultural district. Roughly 70% of the land is under agricultural use still the region is of little importance from the point of view of pastures. Agriculture plays an important role in the economy of the district. One significant feature is that even though the agricultural land for food crops has reduced in recent years the food production has increased considerably. The significance of commercial

crops have increased manifold as a consequence of sugarcane production.

The important food crops of the region are Wheat, Rice, Maize, Jawar, Bajara, sugarcane; oilseeds, cotton and jute are the main commercial crops

Location Map of District Saharanpur, Uttar Pradesh



9. Physiography of the District

Saharanpur forms the most northerly position of the Doab land which stretches between the holy rivers of the Ganges and the Yamuna, The Shivalik hills rise above it on the northern frontier.

The portion of Doab in which Saharanpur is situated was probably one of the first region of upper India occupied by the Aryans colonisers as they spread eastward from the Punjab.

Saharanpur district attained the status as Saharanpur division in 1997 of Uttar Pradesh. As regards its physical features the north and the north east of the district is surrounded by Shivalik hills and separates it from the Dehradun district in the recently created state of Uttranchal.

The river Yamuna forms its boundary in the west which separates it from Karnal and Yamunanagar districts of Haryana. In the East lies the district of Haridwar which was the part of district Saharanpur before 1989 and in the south lies the district Muzafarnagar.

At the time of the British Rule District Muzafarnagar was also a part of district Saharanpur. The district is in a rectangular shape and it lies between 29 degrees 34 minutes 45 seconds and 30 degrees 21 minutes 30 seconds north latitude and 77 degrees 9 minutes and 78 degrees 14 minutes 45 seconds east longitude. Its total area is 3860 square Kilometers.

The district presents many varieties of features and differs in general appearance than any other portion of the Doab and Gangetic plain as a whole. It is true that most of the area belongs to the upland Bangar which stretches in a continuous line up to Allahabad i.e. Junction of the two great rivers and on the either side is the broad and low lying valley full of swamps and back waters with wide open grass plains and Tamarisk jungle but in the north, There are the steep hills of Shivalik chain which appear in a far more marked form in Saharanpur than any other district of Uttar Pradesh while below the hills are to be seen in a modified form the prevailing characteristics of the Bhabar and Tarai region.

The main characteristics of the district can be divided into four parts.

1. Shivalik Hill Tract
2. The Bhabar Land
3. Bangar Land
4. Khadar Land (Yamuna, Hindon)

Yamuna is the important river of the district. Apart from this Solani, Hindon, Ratmau, Nagdev have also played an important role in the physical reconstruction of the district. All the rivers of the district submerge either in Yamuna or in the Ganges.

10. Rainfall: Month Wise

The average annual rainfall (Year 1951-2000) in the district is 963.9 mm. About 80% of rainfall takes places from June to September. During monsoon surplus water is available for deep percolation to ground water. The climate is sub humid and it is characterized by general



dryness except in the brief period during the monsoon season. Summer is hot and winter is pleasant cold season. There is a meteorological observatory at Meerut, which may be taken as representative of meteorological condition. May is the hottest month. The mean daily maximum temperature is about 40°C, mean daily minimum temperature is about 24°C and maximum temperature some time rises to 44°C. With the onset of southern monsoon by the end of June, there is appreciable drop in temperature. January is the coldest month with mean daily temperature at

about 200C and mean daily minimum at 70C. The air is dry during the major parts of the year. In south-west monsoon season, the air is very humid and April and May are usually driest months. The mean monthly relative humidity is 67%. The mean wind velocity is 6.70 Km/h. The potential evapo- transpiration is 1545.90 mm.

Rainfall Data (mm) of Saharanpur District, U.P. (2009-2018)

YEAR	JAN	FEB	MAR	APR	MAY	JUN	JUL	AUG	SEP	OCT	NOV	DEC	TOTAL
2009	0.0	30.6	0.0	0.0	0.0	0.0	128.0	243.0	254.5	0.0	0.0	4.9	661.0
2010	8.3	20.0	0.0	0.0	19.3	28.3	462.0	285.3	399.7	0.0	0.0	1.0	1223.9
2011	0.0	32.7	13.3	9.0	64.0	295.7	191.7	154.9	126.3	0.0	0.0	0.0	887.6
2012	10.3	1.7	3.3	18.3	2.0	4.0	153.0	349.6	162.3	0.0	0.0	8.8	713.3
2013	93.4	163.1	0.0	0.0	0.0	311.0	376.0	434.7	67.0	72.0	0.0	24.7	1541.9
2014	65.0	52.2	32.3	9.4	12.7	20.0	147.0	67.3	107.0	32.7	0.0	22.0	567.6
2015	17	18	108	18.6	8.7	51.7	233.9	189.7	75.3	7.3	9.3	0	737.5
2016	0	5	18.3	5	58.7	46.9	275.7	204.3	8.3	4	0	0	626.2
2017	48.3	3.3	6.7	9.0	1.0	184.1	132.3	182.0	192.0	0.0	0.0	2.7	761.4
2018	2.0	10.3	3.7	15.3	11.3	113.9	449.7	262.5	151.1	34.3	0.7	1.0	1055.8
AVERAGE	24.4	33.7	18.6	8.5	17.8	105.6	254.9	237.3	154.4	15.0	1.0	6.5	877.6

Summary of Rainfall Data:-

Year / Duration	Average Annual Rainfall (mm)
(Year 1951-2000) – 50 years	963.90
(Year 2009-2018) – 10 years	877.62
(Year (2020)	973.10

(Source CGWB – Ground Water Year Book, Uttar Pradesh 2020-2021 released on December - 2021 and its past editions)

11. Geology and Mineral Wealth

Geologically, the area consists of sandstone, claystone and conglomerate of Siwalik Group of Pliocene to Early Pleistocene in age and unconsolidated sand, silt and clay represented by Older and Newer Alluvium of Middle Pleistocene to Holocene in age. Siwalik Group in this area is divisible into two formations i.e. Middle Siwalik consisting mainly of sandstone and Upper Siwalik consisting of conglomerate. The rocks of the Siwalik Group are folded and faulted and override the Alluvium along the Foot Hill Thrust (concealed). The Siwalik rocks have been recorded up to a depth 4170m. The Alluvium may be differentiated into Older Alluvium, consisting of oxidized (brown, yellow and khaki color) sediments, and Newer Alluvium comprising unoxidised (grey and khaki color) sediments. In Saharanpur district Varanasi Alluvium of Pleistocene age represents Older Alluvium. The Varanasi

Alluvium contains polycyclic sequence of micaceous sand, silt, and clay with occasional kankar layers. The Newer Alluvium of Holocene age is divisible into Fan Alluvium, Terrace Alluvium and Channel Alluvium. Fan Alluvium overlies the Varanasi Alluvium and comprises gravel beds and coarse sand with minor silt and clay. Sequence of gravel, sand and silt occupying Terrace along Ganga and Yamuna rivers, comprises constitute Channel Alluvium. Loose gravel, sand of point- and-channel-bars and sand-silt offlood plain, of rivers, constitute Channel Alluvium.

Geomorphologically, the terrain of Saharanpur lying between Ganga and Yamuna rivers is differentiated into Low Structural Hills, to the north, and Ganga plain, to the south. Low Structural Hills (sub-Himalaya), constituting a narrow zone with elevations of 500m to 1000m above mean sea level trend NW -SE, has high drainage density and ruggedness index. The Ganga plain lying to the south contains Upland and Lowland. The Upland with elevations of 200m to 500m above

mean sea level slopes southward, occupies interfluves and is divisible into Varanasi Plain and Alluvial Fan. Alluvial Fan can be distinguished into a northern rugged, gravelly ground with straight incised streams, commonly known as Bhabhar, and a southern undulating, silty ground with shallow sluggish streams, generally known as Tarai. The Tarai merges with Varanasi Plain.

The ground of Varanasi Plain is silty to sandy with relict fluvial features. The Lowland, separated from Upland by 5 to 25 m bluffs, contains one to two levels of Terrace Plain and Channel Plain. Riverbed and its flood plain make Channel Plain.

In Saharanpur resources of land and water are in Ganga and Yamuna drainage basins. Ganga and Yamuna originate from Himalaya and are gravelly to sandy, braided, snow fed and perennial rivers. Spring and groundwater fed streams/rivers originating from foothills are Solani, Hindon, Sahansra Rao, Ratmau Rao, Budhi, Yamuna, Kali and Krishnai.

Surface water -streams, Tals and canals (Ganga and Yamuna channel systems)- and groundwater found in sand layers (aquifers) sustain domestic and irrigation needs. Groundwater occurs in a four-tier aquifer system under water table and confined conditions.

Aggregate/construction material is excavated from Channel Alluvium, Fan Alluvium deposit and upper Siwaliks. River water of major rivers is tamed and utilized for human sustenance.

Alluvium, Alluvial Fan and sub-Himalaya belt of soft to moderately hard sedimentaries constitute geotechnical provinces of Saharanpur. Bhabhar part of the Fan is not suitable for settlement. Landslides in hills, gully erosion in Bhabhar, bank erosion by Ganga and Yamuna in Floods affecting terraces are hazards of Saharanpur district.

DISTRICT RESOURCE MAP - GEOLOGY AND MINERALS

12.	(a) District wise detail of river or stream and other sand source; (b) District wise availability of sand or gravel or aggregate resources; (c) District wise detail of existing mining leases of sand and aggregates.
13.	Drainage system with description of main rivers
	Salient Features of Important Rivers and Streams
14.	Mineral Potential
15.	Annual Deposition

In compliance to Serial Number 12, 13, 14 & 15 the pre-monsoon and Post-Monsoon-2022 replenishment study report of District Saharanpur has been prepared in con conformity to Enforcement & Monitoring Guidelines for Sand Mining -2020.

The summarized results of replenishment study for the period of Pre and Post- Monsoon, 2022 is as under:-

प्रभागीय निदेशक,
सामाजिक बानिकी प्रभाग, सहारनपुर

अधिशायी अभियंता,
सिंचाई निर्माण खण्ड, सहारनपुर

अधिशायी अभियंता,
लोक निर्माण विभाग, सहारनपुर

क्षेत्रीय अधिकारी,
उ० प्र० प्रदूषण नियंत्रण बोर्ड,
सहारनपुर

खान अधिकारी / संयुक्त
निदेशक खनन
सहारनपुर

उपजिलाधिकारी
बेहट/ नुकड़
सहारनपुर

अपर जिलाधिकारी
(वि०/स०), सहारनपुर

जिलाधिकारी, सहारनपुर

Details of Sand/M-Sand Sources

a) Rivers:

River Name/M-Sand Plant	Total Stretch of River(in KM)	Type of River (Perennial or Non- Perennial)
Yamuna	70	Perennial
Kaluwala		Non-Perennial
Badshahi Bagh Rao		Non-Perennial
Badkala Rao		Non-Perennial
Khurwali Rao		Non-Perennial
Gaisara Rao		Non-Perennial

b) De-Siltation Location: (Lakes/Ponds/Dams etc.)

Name of Reservoir/Dams	Maintain/Controlled by Govt./PSU etc.	State	Location	Location	District	Tehsil	Village	Size(ha)
-	-	-	-	-	-	-	-	-

c) Patta Lands/Khatedari Land:

Owner	Sl. No.	Area (ha)	District	Tehsil	Village	Agricultural Land (Yes/No)
-	-	-	-	-	-	-

d) M-Sand Plants::

SL.No.	Plant Name	Owner	District	Tehsil	Village	Geo-Location	Quantity Tonnes/Annum
-	-	-	-	-	-	-	-

List of Potential Mining Lease (existing & proposed) Rivers .

Lease No.	River Details	Lease Detail	Area (in ha)	Distance (in KM) from PA/BR/WC/	Distance from Forest Area (in KM)	Mining leases within 500 meters (if yes cluster area)	Total excavation in (MT/Yr.) (Mine depth max as 3 m)	Mineral to be mined (Sand/Bajri/RBM etc.)	Exiting/ Proposed
1	Badshahi Bagh Rao	Tehsil – Behat Village - Mayapur Rooppur Gata No. 14/1	3.100	-	> 0.10 KM	No Cluster Mine	167400	(R.B.M.)	Existing
2	Yamuna	Tehsil – Behat Village – Bartha Korsi Gata No. - 1	36.000	-	> 0.10 KM	Yes Cluster Mine (Sl. No 2+11+12+13+14+15+16+17+18+20+22) Total Cluster Area = 241.040 ha.	1944000	(R.B.M.)	Exiting
3	Badkala Ra	Tehsil – Behat Village - Haidarpur Hindwala Khand No / Gata No. - 8/1 , 19 & 22	4.200	-	> 0.10 KM	No Cluster Mine	226800	(R.B.M.)	Exiting
4	Khurwali Ra	Tehsil – Behat Village - Sherpur Pelon Gata No. - 378/2 & 379/2	7.000	-	> 0.10 KM	Yes Cluster Mine (Sl. No 4 + 9) Total Cluster Area = 13.475 ha.	378000	(R.B.M.)	Exiting
5	Yamuna	Tehsil – Behat Village - Nuniyari Achatmal Gata No. - 1/1/1 Laat 38	24.290	-	> 0.10 KM	Yes Cluster Mine (Sl. No 5 + 19) Total Cluster Area = 43.290 ha.	1311660	(R.B.M.)	Exiting
6	Yamuna	Tehsil – Behat, Village – Rahena Khand No. / Gata no. - 03, Lot No - 03	8.050	-	> 0.10 KM	No Cluster Mine	434700	(R.B.M.)	Exiting

7	Gaisara Rao	Tehsil – Behat Village – Rahena Gata No. 179/2	3.750	-	> 0.10 KM	No Cluster Mine	202500	(R.B.M.)	Exiting
8	Yamuna	Tehsil – Nukur Village - Dhikkan Kalan Gata No. - 839, 841 to 856, 858, 859, 860, 861, 863,864,865,866,867, 871, 872, 888, 889, 406 , 407	52.63	-	> 0.10 KM	No Cluster Mine	2842020	(R.B.M.)	Exiting
9	Khairawali Ra	Tehsil – Behat Village – Sherpur Pelon Gata No. - 403 , 404/1 , 405 , 406/1 , 416/2 , 421/1 , 422/2 , 423/2 , 424/2 , 429 and 431	6.475	-	> 0.10 KM	Yes Cluster Mine (Sl. No 4 + 9) Total Cluster Area = 13.475 ha.	349650	(R.B.M.)	Proposed
10	Kaluwala	Tehsil – Behat Village – Kaluwala Pahadipur Gata No. - 119/1 , 120/1 , 192/1 , 193/1 , 125/4	14.900	-	> 0.10 KM	No Cluster Mine	804600	(R.B.M.)	Proposed
11	Yamuna	Tehsil – Behat Village – Akbarpur Bans Achatmal Gata No. - 1	17.900	-	> 0.10 KM	Yes Cluster Mine (Sl. No 2+11+12+13+14+15+16+17+18+ 20+22) Total Cluster Area = 241.040 ha.	966600	(R.B.M.)	Proposed
12	Yamuna	Tehsil – Behat Village – Arazi Jevadi Achatmal and Masoodpur Garh Achatmal Gata No. -1 and 1	13.800	-	> 0.10 KM	Yes Cluster Mine (Sl. No 2+11+12+13+14+15+16+17+18+ 20+22) Total Cluster Area = 241.040 ha.	745200	(R.B.M.)	Proposed
13	Yamuna	Tehsil – Behat Village – Shehjadpur Bans Achatmal Gata No. - 1	13.000	-	> 0.10 KM	Yes Cluster Mine (Sl. No 2+11+12+13+14+15+16+17+18+ 20+22) Total Cluster Area = 241.040 ha.	702000	(R.B.M.)	Proposed

14	Yamuna	Tehsil – Behat Village – Alauddinpur Bans Achatmal Gata No. - 1/1	9.580	-	> 0.10 KM	Yes Cluster Mine (Sl. No 2+11+12+13+14+15+16+17+18+ 20+22) Total Cluster Area = 241.040 ha.	517320	(R.B.M.)	Proposed
15	Yamuna	Tehsil – Behat Village – Mehmoodpur Nangli Achatmal Gata No. - 1	15.700	-	> 0.10 KM	Yes Cluster Mine (Sl. No 2+11+12+13+14+15+16+17+18+ 20+22) Total Cluster Area = 241.040 ha.	847800	(R.B.M.)	Proposed
16	Yamuna	Tehsil – Behat Village – Shahpur Bans Achatmal Gata No. - 1/1	15.600	-	> 0.10 KM	Yes Cluster Mine (Sl. No 2+11+12+13+14+15+16+17+18+ 20+22) Total Cluster Area = 241.040 ha.	842400	(R.B.M.)	Proposed
17	Yamuna	Tehsil – Behat Village – Nityanandpur Achatmal and Said- mohamadpur Achatmal Gata No. – 1 and 1ma	17.700	-	> 0.10 KM	Yes Cluster Mine (Sl. No 2+11+12+13+14+15+16+17+18+ 20+22) Total Cluster Area = 241.040 ha.	955800	(R.B.M.)	Proposed
18	Yamuna	Tehsil – Behat Village – Abutalibpur Garh Achatmal Gata No. - 1	37.000	-	> 0.10 KM	Yes Cluster Mine (Sl. No 2+11+12+13+14+15+16+17+18+ 20+22) Total Cluster Area = 241.040 ha.	1998000	(R.B.M.)	Proposed
19	Yamuna	Tehsil – Behat Village – Nuniyari Athmal – Khand Second Gata No. - 1/1/1	19.000	-	> 0.10 KM	Yes Cluster Mine (Sl. No 5 + 19) Total Cluster Area = 43.290 ha.	1026000	(R.B.M.)	Proposed
20	Yamuna	Tehsil – Behat Village – Aslampur Bartha – First Gata No. - 1	36.600	-	> 0.10 KM	Yes Cluster Mine (Sl. No 2+11+12+13+14+15+16+17+18+ 20+22) Total Cluster Area = 241.040 ha.	1976400	(R.B.M.)	Proposed
21	Yamuna	Tehsil – Behat Village – Rasoolpur Urf Rasooli Gata No. - 1	34.000	-	> 0.10 KM	No Cluster Mine	1836000	(R.B.M.)	Proposed

22	Yamuna	Tehsil – Behat Village – Aslampur Bartha – Second Gata No. - 1	28.160	-	> 0.10 KM	Yes Cluster Mine (Sl. No 2+11+12+13+14+15+16+17+18+ 20+22) Total Cluster Area = 241.040 ha.	1520640	(R.B.M.)	Proposed
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MT density factor – 1.8

* Total excavation in (MT/Yr.) (Mine depth considered max as 3 m)

Patta Lands/Khatedari Land: (Exiting & Proposed)

Owner	Sy. No	Area	District	Tehsil	Village	Total Reserve (MT) *	Total Mineral to be mined (MT)	Exiting/ Proposed
-	-	-	-	-	-	-	-	-

De-Siltation Location: (Lakes/ponds/Dams etc.) (Exiting & Proposed)

Name of Reservoir/Dams	Maintain/Controlled by State Govt./PSU etc.	Location	District	Tehsil	Village	Size (ha)	Quantity MT/Year	Exiting/ Proposed
-	-	-	-	-	-	-	-	-

M-Sand Plants: (Exiting & proposed)

SL.No.	Plant Name	Owner	District	Tehsil	Village	Geo-Location	Quantity Tonnes/Annum	Exiting/ Proposed
-	-	-	-	-	-	-	-	-

Cluster & Contiguous Cluster details Clusters:

Clusters:-

River Details	Cluster No.	Lease No.	Location (Riverbed / Patta Land)	Village	Area (in ha.)	Total Excavation (Ton)	Total Mineral Excavation (Ton)
Khurwali Ra	1	4 & 9	Riverbed	Sherpur Pelon	13.475	727650	495360
Yamuna	2	5 & 19	Riverbed	Nuniyari Aehatmal	43.290	2337660	1402644
Yamuna	3	2, 11, 12, 13, 14, 15, 16, 17, 18, 20, 22	Riverbed	1. Bartha Korsi 2. Akbarpur Bans Aehatmal 3. Arazi Jevadi Ahatmal and Masoodpur Garh Aehatmal 4. Shehjadrpur Bans Aehatmal 5. Alauddinpur Bans Aehatmal 6. Mehmoodpur Nangli Aehatmal 7. Shahpur Bans Aehatmal 8. Nityanandpur Aehatmal and Said-mohamadpur Aehatmal 9. Abutalipur Garh Aehatmal 10. Aslampur Bartha – First 11. Aslampur Bartha – Second	241.040	13016160	8004096

Contiguous Clusters:

River Name	Contiguous Cluster No.	Cluster No.	No. of Leases in the Cluster	Location (Riverbed/Patta Land)	Distance between clusters	Village	Area of Cluster (ha.)	Total Mineral Excavation (ton)
-	-	-	-	-	-	-	-	-

- There is no other contiguous cluster within the periphery of 2.50 Kms of Cluster-1.
- There is no other contiguous cluster within the periphery of 2.50 Kms of Cluster Number 2 and 3. However there is existence of one Non Cluster individual lease No. 21 which is more than 500 meters away from both the Cluster Number 2 and 3.

Transportation Routes for individual leases and leases in cluster

Lease No. and Details	Transportation Route No.	Number of Trippers / day of lease (Average)	Number of Trippers / day of all the leases on route (Average)	Length of route in KM (#)	Type of Road (Black Topped / unpaved)	Recommendation for road (Black Topped / unpaved)	The Road will be Constructed by Govt. / Lease Owner	Route Map & Location
1 Tehsil – Behat Village - Mayapur Rooppur Gata No. 14/1	IL-TR-1	10	10	-	unpaved	unpaved	Lease Owner	Stone Crushers located nearby lease and nearby villages
3 Tehsil – Behat Village - Haidarpur Hindwala Khand No / Gata No. - 8/1 , 19 & 22	IL-TR-2	13	13	-	unpaved	unpaved	Lease Owner	Stone Crushers located nearby lease and nearby villages
6 Tehsil – Behat, Village – Rahena Khand No. / Gata no. - 03, Lot No - 03	IL-TR-3	37	37	-	unpaved	unpaved	Lease Owner	Stone Crushers located nearby lease and nearby villages
7 Tehsil – Behat Village – Rahena Gata No. 179/2	IL-TR-4	12	12	-	unpaved	unpaved	Lease Owner	Stone Crushers located nearby lease and nearby villages
8 Tehsil – Nukur Village - Dhikkan Kalan Gata No. - 839, 841 to 856, 858, 859, 860, 861, 863,864,865,866,867, 871, 872, 888, 889, 406 , 407	IL-TR-5	237	237	-	unpaved	unpaved	Lease Owner	Stone Crushers located nearby lease and nearby villages
10 Tehsil – Behat Village – Kaluwala Pahadipur Gata No. - 119/1 , 120/1 , 192/1 , 193/1 , 125/4	IL-TR-6	45	45	-	unpaved	unpaved	Lease Owner	Stone Crushers located nearby lease and nearby villages

21	Tehsil – Behat Village – Rasoolpur Urf Rasooli Gata No. - 1	IL-TR-7	153	153	-	unpaved	unpaved	Lease Owner	Stone Crushers located nearby lease and nearby villages

Cluster No.	Transportation Route No.	Number of tippers /day of cluster	Number of tippers /day of all the clusters on route	Length of route in KM (#)	Type of road (Black Topped/unpaved)	Recommendation for road (Black Topped/unpaved)	The road will be constructed by Govt/Lease Owner	Route Map & Location
1	CL-TR-1	41	41	-	unpaved	unpaved	Lease Owners	Stone Crushers located nearby lease and nearby villages
2	CL-TR-2	214	214	-	unpaved	unpaved	Lease Owners	Stone Crushers located nearby lease and nearby villages
3	CL-TR-3	1085	1085	-	unpaved	unpaved	Lease Owners	Stone Crushers located nearby lease and nearby villages

* assuming avg. 12 tyre truck with avg. carrying capacity of 16 cubic meter per truck for avg. 250 working days in a year.

(#) - The transportation route / dispatch routes shall be defined at the time of conducting EIA by Lease Holder. For this the lease holders shall be required to report the list of local crushers who shall source the RBM from lease in their Impact Assessment Report for obtaining E.C. On the basis of such inventory specific transportation route shall be designed in EIA under cluster situation and cluster impact assessment along with and transport analysis be required to be done.

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**NOTIFICATION**

New Delhi, the 25th July, 2018

S.O. 3611(E).—Whereas by notification of the Government of India in the erstwhile Ministry of Environment and Forest issued *vide* number S.O. 1533(E), dated the 14th September, 2006 published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii) (hereinafter referred to as the said notification) directions have been given regarding the prior environmental clearance;

And whereas, the Ministry of Environment, Forest and Climate Change has amended the said Notification *vide* S.O. 141 (E) dated 15th January, 2016 wherein the procedure for preparation of District Survey Report for minor mineral has been prescribed;

And whereas, the Hon'ble High Court of Jharkhand at Ranchi in its orders dated the 11th April, 2018 and 19th June, 2018 in W.P. (PIL) No. 1806 of 2015, in the matter of Court on its Own Motion Versus the State of Jharkhand & Others with W.P. (PIL) No. 290 of 2013, in the matter of Hemant Kumar Shilkarwar Versus the State of Jharkhand & Others, has *inter-alia* directed the preparation of District Survey Report for minor minerals other than Sand and Bajri or delegation of the powers for preparation of format of District Survey Report of minor minerals other than sand and bajri to the State Government and/or District Environment Impact Assessment Authority and District Expert Appraisal Committee;

And whereas, the Central Government hereby in the public interest dispense with the requirement of notice under clause (a) of sub-rule (3) of rule 5 of the Environment Protection Rules, 1986,

Now, therefore in exercise of the powers conferred by sub-section (1) and clause (v) of sub-section (2) of section 3 of the Environment (Protection) Act, 1986 (29 of 1986) read with sub-rule (4) of rule 5 of the Environment (Protection) Rules, 1986, the Central Government hereby makes the following further amendments to the notification of the Government of India, in the erstwhile Ministry of Environment and Forests *vide* number S.O. 1533(E), dated the 14th September, 2006, namely: -

In the said notification, for Appendix X, the following shall be substituted, namely: -

“APPENDIX - X**[See paragraph 7 (iii) (a)]****I. PROCEDURE FOR PREPARATION OF DISTRICT SURVEY REPORT FOR SAND MINING OR RIVER BED MINING**

The main objective of the preparation of District Survey Report (as per the Sustainable Sand Mining Guideline) is to ensure the following: -

Identification of areas of aggradations or deposition where mining can be allowed; and identification of areas of erosion and proximity to infrastructural structures and installations where mining should be prohibited and calculation of annual rate of replenishment and allowing time for replenishment after mining in that area.

The report shall have the following structure:

- (1) Introduction;
- (2) overview of Mining Activity in the District;
- (3) the List of Mining Leases in the District with location, area and period of validity;
- (4) details of Royalty or Revenue received in last three years;
- (5) detail of Production of Sand or Bajri or minor mineral in last three years;
- (6) process of Deposition of Sediments in the rivers of the District;
- (7) general Profile of the District;
- (8) land Utilization Pattern in the district: Forest, Agriculture, Horticulture, Mining etc.;
- (9) physiography of the District;

- (10) rainfall: month-wise;
 (11) geology and Mineral Wealth.

In addition to the above, the report shall contain the following:

- (a) District wise detail of river or stream and other sand source;
 (b) District wise availability of sand or gravel or aggregate resources;
 (c) District wise detail of existing mining leases of sand and aggregates.

A survey shall be carried out by the District Environment Impact Assessment Authority with the assistance of Geology Department or Irrigation Department or Forest Department or Public Works Department or Ground Water Boards or Remote Sensing Department or Mining Department etc. in the district.

Drainage system with description of main rivers

S. No.	Name of the River	Area drained (Sq. Km)	% Area drained in the District
(1)			
(2)			

Salient Features of Important Rivers and Streams:

S. No.	Name of the River or Stream	Total Length in the District (in Km)	Place of origin	Altitude at Origin
(1)				
(2)				

Portion of the River or Stream Recommended for Mineral Concession	Length of area recommended for mineral concession (in kilometer)	Average width of area recommended for mineral concession (in meters)	Area recommended for mineral concession (in square meter)	Mineable mineral potential (in metric tonne) (60% of total mineral potential)

Mineral Potential

Boulder (MT)	Bajari (MT)	Sand (MT)	Total Mineable Mineral Potential (MT)

Annual Deposition

S. No.	River or Stream	Portion of the river or stream recommended for mineral concession	Length of area recommended for mineral concession (in kilometer)	Average width of area recommended for mineral concession (in meters)	Area recommended for mineral concession (in square meter)	Mineable mineral potential (in metric tonne) (60% of total mineral potential)
(1)						
(2)						
Total for the District						

A Sub-Divisional Committee comprising of (i) Sub-Divisional Magistrate, (ii) Officers from (a) Irrigation department, (b) State Pollution Control Board or Committee, (c) Forest department, (d) Geology or mining officer shall visit each site for which environmental clearance has been applied for and make recommendation on suitability of site for mining or prohibition thereof.

Methodology adopted for calculation of Mineral Potential:

The mineral potential is calculated based on field investigation and geology of the catchment area of the river or streams. As per the site conditions and location, depth of mineable mineral is defined. The area for removal of the mineral in a river or stream can be decided depending on geo-morphology and other factors, it can be 50 % to 60 % of the area of a particular river or stream. For Example, in some hill States mineral constituents like boulders, river born Bajri, sand up to a depth of one meter are considered as resource mineral. Other constituents like clay and silt are excluded as waste while calculating the mineral potential of particular river or stream.

The District Survey Report shall be prepared in the district and its draft shall be placed in the public domain by keeping its copy in Collectorate and posting it on the district's website for twenty-one days. The comments received shall be considered and if found correct, shall be incorporated in the final Report to be finalised within six months by the District Environment Impact Assessment Authority.

The District Survey Report shall form the basis for application for environmental clearance, preparation of reports and appraisal of projects. The Report shall be updated once every five years.

II. PROCEDURE FOR PREPARATION OF DISTRICT SURVEY REPORT OF MINOR MINERALS OTHER THAN SAND MINING OR RIVER BED MINING

The District Survey Report shall be prepared for each minor mineral in the district separately and its draft shall be placed in the public domain by keeping its copy in Collectorate and posting it on district's website for twenty-one days. The comments received shall be considered and if found fit, shall be incorporated in the final Report to be finalised within six months by the DEIAA.

The District Survey Report for minor minerals other than sand mining or River bed mining shall be as per structure mentioned below: -

FORMAT FOR PREPARATION OF DISTRICT SURVEY REPORT FOR MINOR MINERALS OTHER THAN SAND MINING OR RIVER BED MINING

- (1) Introduction;
- (2) overview of Mining Activity in the District;
- (3) general Profile of the District;
- (4) geology of the District;
- (5) drainage of Irrigation pattern;
- (6) land Utilisation Pattern in the District: Forest, Agricultural, Horticultural, Mining etc.;
- (7) surface Water and Ground Water scenario of the district;

(8) rainfall of the district and climatic condition;

(9) details of the mining leases in the District as per the following format :-

Sl. No.	Name of the Mineral	Name of the Lessee	Address & Contact No. of Lessee	Mining lease Grant Order No. & date	Area of Mining lease (ha)	Period of Mining lease (Initial)		Period of Mining lease (1 st /2 nd ...renewal)	
						From	To	Form	To
1	2	3	4	5	6	7	8	9	10

Date of commencement of Mining Operation	Status (Working/Non-Working/Temp. Working for dispatch etc.)	Captive/ Non-Captive	Obtained Environmental Clearance (Yes/No), If Yes Letter No with date of grant of EC.	Location of the Mining lease (Latitude & Longitude)	Method of Mining (Opencast/Underground)
11	12	13	14	15	16

(10) details of Royalty or Revenue received in last three years;

(11) details of Production of Minor Mineral in last three years;

(12) mineral Map of the District;

(13) list of Letter of Intent (LOI) Holders in the District along with its validity as per the following format :-

(14) total Mineral Reserve available in the District;

Sl. No.	Name of the Mineral	Name of the Lessee	Address & Contact No. of Letter of Intent Holder	Letter of Intent Grant Order No. & date	Area of Mining lease to be allotted	Validity of Lol	Use (Captive/ Non-Captive)	Location of the Mining lease (Latitude & Longitude)
1	2	3	4	5	6	7	8	9

(15) quality /Grade of Mineral available in the District;

(16) use of Mineral;

(17) demand and Supply of the Mineral in the last three years;

(18) mining leases marked on the map of the district;

(19) details of the area of where there is a cluster of mining leases viz. number of mining leases, location (latitude and longitude);

(20) details of Eco-Sensitive Area, if any, in the District;

- (21) impact on the Environment (Air, Water, Noise, Soil, Flora & Fauna, land use, agriculture, forest etc.) due to mining activity;
- (22) remedial Measures to mitigate the impact of mining on the Environment;
- (23) reclamation of Mined out area (best practice already implemented in the district, requirement as per rules and regulation, proposed reclamation plan);
- (24) risk Assessment & Disaster Management Plan;
- (25) details of the Occupational Health issues in the District. (Last five-year data of number of patients of Silicosis & Tuberculosis is also needs to be submitted);
- (26) plantation and Green Belt development in respect of leases already granted in the District;
- (27) any other information.

The District Environment Impact Assessment Authority (DEIAA) based on the nature and type of minor mineral in the District may include the additional parameters in the District Survey Report in consultation with the Department of Mines and Geology of the concerned State Government.

The District Survey Report shall form the basis for application for environmental clearance, preparation of reports and appraisal of projects. The Report shall be updated once every five years”;

[F.No. L-11011/26/2018-IA-II (M)]

GYANESH BHARTI, Jt. Secy.

Note : The principal notification was published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii) *vide* number S.O. 1533 (E), dated the 14th September, 2006 and subsequently amended by :-

1. S.O. 1949 (E), dated the 13th November, 2006;
2. S.O. 1737 (E), dated the 11th October, 2007;
3. S.O. 3067 (E), dated the 1st December, 2009;
4. S.O. 695 (E), dated the 4th April, 2011;
5. S.O. 156 (E), dated the 25th January, 2012;
6. S.O. 2896 (E), dated the 13th December, 2012;
7. S.O. 674 (E), dated the 13th March, 2013;
8. S.O. 2204 (E), dated the 19th July 2013;
9. S.O. 2555 (E), dated the 21st August, 2013;
10. S.O. 2559 (E), dated the 22nd August, 2013;
11. S.O. 2731 (E), dated the 9th September, 2013;
12. S.O. 562 (E), dated the 26th February, 2014;
13. S.O. 637 (E), dated the 28th February, 2014;
14. S.O. 1599 (E), dated the 25th June, 2014;
15. S.O. 2601 (E), dated the 7th October, 2014;
16. S.O. 2600 (E), dated the 9th October, 2014;
17. S.O. 3252 (E), dated the 22nd December, 2014;
18. S.O. 382 (E), dated the 3rd February, 2015;
19. S.O. 811 (E), dated the 23rd March, 2015;
20. S.O. 996 (E), dated the 10th April, 2015;

21. S.O. 1142 (E), dated the 17th April, 2015;
22. S.O. 1141 (E), dated the 29th April, 2015;
23. S.O. 1834 (E), dated the 6th July, 2015;
24. S.O. 2571 (E), dated the 31st August, 2015;
25. S.O. 2572 (E), dated the 14th September, 2015;
26. S.O.141 (E), dated the 15th January, 2016;
27. S.O.648 (E), dated the 3rd March, 2016;
28. S.O. 2269 (E) dated the 1st July, 2016;
29. S.O. 2944 (E) dated the 14th September, 2016;
30. S.O. 3518 (E) dated the 23rd November 2016;
31. S.O. 3999 (E) dated the 9th December, 2016; and
32. S.O. 4241 (E) dated the 30th December, 2016.

From

Mining Officer,
Mines & Geology Deptt.,
Yamunanagar.

To

The Director,
Mines & Geology Haryana,
Chandigarh.

Memo No. Mining/Ynr/2709

Dated: 11/08/2017

Subject- Submission of District Survey Report for Sustainable Sand mining-Regarding.

Kindly refer to your office Memo No. DMG/HY/DSR/2017/3010 dated 10.07.2017 on the subject cited above.

In this regards it is intimated that 'District Survey Report' for Sustainable Sand mining is sent to you for kind information & necessary action please.

Encls: As above


Mining Officer,
Mines & Geology Deptt.,
Yamunanagar.

Encls. No. Mining/YNR/

Dated

A copy is forwarded to the Deputy Commissioner, Yamunanagar regarding memo No. 15197-65/MA dated 27.06.2017 for information and necessary action -

Encls: As above.


Mining Officer,
Deptt. of Mines & Geology,
Yamuna Nagar

DISTRICT SURVEY REPORT FOR SUSTAINABLE SAND MINING DISTT. YAMUNA NAGAR

The main objective of the preparation of District Survey Report, as per the Sustainable Sand Mining Guideline is to identify the areas of aggradations or deposition where mining can be allowed; and identification of areas of erosion and proximity to infrastructural structural and installations where mining should be prohibited and calculation of annual rate of replenishment and allowing time for replenishment after mining in that area.

1. Introduction:-

Minor Mineral Deposits:

- 1.1 Yamunanagar district of Haryana is located in north-eastern part of Haryana State and lies between 29° 55' to 30° 31' North latitudes and 77° 00' to 77° 35' East longitudes. The total area is 1756 square kilometers, in which there are 655 villages, 10 towns, 4 tehsils and 2 sub-tehsils. Large part of the district of Yamunanagar is situated in the Shiwalik foothills. The area of Yamuna Nagar district is bounded by the state of Haryana Pradesh in the north, by the state of Uttar Pradesh in the east, in west by Ambala district and south by Karnal and Kurukshetra Districts.
- 1.2 The district has a sub-tropical continental monsoon climate where we find seasonal rhythm, hot summer, cool winter, unreliable rainfall and immense variation in temperature. In winters, frost sometimes occurs during December and January. The district also gets occasional winter rains from cyclones. The rain fall is mostly restricted to rainy season. The district has Shiwalik hills and low hill rolling plain in the north and north-east, and flood plain along the Yamuna River in the east and south-east. The important rivers/streams of the district are Yamuna, Saraswati, Chautang, Rakshi, Som, Ball, Panj Ra, etc.
- 1.3 Boulder, Gravel and Sand (Minor Minerals) finding use as construction material are found in the river bed areas and flood plain areas. The size and

the concentration of material gradually reduce towards down stream as the heavy material of larger size settles with reduction in flow of water stream. The material deposits are found in villages of the districts located along the river or their flood plains and abandoned water courses/drains as well as along with foothills of the hilly terrains.

- 1.4 All rivers/drainage systems in the district Yamunanagar other than river Yamuna are seasonal rivers. Even the water of river Yamuna at *Hathnankund* Barrage is diverted partly towards Uttar Pradesh and Haryana for *different* Canal Systems for Irrigation purposes. In the main river bed area the water is released from *Hathnankund* Barrage during rainy seasons. The water released in the river during rainy season brings huge quantity of Boulder, Gravel and Sand which gets deposits in the river bed area. The deposits in the other flood plains also have huge deposits of Boulder, Gravel and Sand up to a depth of 10-12 meter.
- 1.5 The river Yamuna acts as natural boundary between the State of Haryana and Uttar Pradesh. Part area of river Yamuna in the State of Uttar Pradesh and part area falls in the State of Haryana. Though, a general western part falls in Haryana and eastern part in Uttar Pradesh. But at certain places, the entire are of river (both side of river bank) falls in either of state. In other words there are areas of river where entire riverbed area (both the sides of river bank) falls within the jurisdiction of Haryana or Uttar Pradesh.
- 1.6 The boulder gravel sands deposits are not only found in river Yamuna but also in the other rivers tributaries of river Yamuna or rivulet courses through other parts of district Yamunanagar, as well as in adjoining areas outside the river bed are found.

Minor Mineral Bearing Areas:-

- 1.7 The minor mineral deposits in the district Yamunanagar can be divided mainly in five categories
 - i. Areas in river Yamuna for excavation of Boulder Gravel and Sand
 - ii. Areas in outside river Yamuna for excavation of Boulder Gravel and Sand
 - iii. Areas in river Yamuna for excavation of Sand
 - iv. Areas in other rivers (than river Yamuna) for excavation of Boulder Gravel and Sand
 - v. Areas outside other rivers for excavation of Boulder Gravel and Sand

2. Overview of Mining Activity in the District

Mode of grant of mineral concession

- 2.1 Before giving details of actual sites / number of sites or mineral concessions it would be appropriate to explain that the Mineral Concession in respect of minor minerals are granted as per provisions of the State Rules, framed by the respective State Governments in exercise of power under section 15 of the Mines and Minerals (D&R) Act, 1957.
- 2.2 The State of Haryana at the time of bifurcation opted prevailing Rules namely "Haryana Minor Mineral Concession Rules 1964". These Rules were amended from time to time as per policy of the state government for Minor Minerals. The Hon'ble Supreme Court vide its order dated 27.03.2012 directed all State Governments to revise their State Rules making provisions in accordance with various recommendations contained in the report of the 'Group' of MoE&S, Govt. on mining of minor minerals and the Model draft guideline issued by the Ministry of Mines, Govt.
- 2.3 Accordingly the State of Haryana comprehensively revised its State Rules namely the

"Haryana Minor Mineral Concession, Stocking, Transportation of Minerals, and Prevention of Illegal Mining Rules, 2012", repealing the prevailing Rules namely "Punjab Minor Mineral Concession Rules 1964".

2.4 The mineral concessions in the Haryana are being granted in the form of "Mining Contract" or "Mining Lease" through competitive bidding process. The Mining Contracts are granted for a minimum period of 07 years and maximum period of 10 years. Whereas the Mining Leases are granted for a minimum period of 10 years and maximum period of 20 years. In district Yamuna Nagar mineral concessions are/are granted in the form of Mining contracts for the period varying between 7 to 10 years. The contracts are been granted through open auction/ e-auction mode. The Mineral concession are being granted subject to condition that actual mining operation shall be allowed only after environment Clearance is/are obtained from the competent authority as per requirement of EIA Notification dated 14.09 2006 of the MoEF, CC Cell.

2.5 The mineral concession holders are required to prepare detailed "Mining Plan" for their specific project through Registered Qualified Person and get it approved from authorized officer of the State Government. The exhaustive mining plan are prepared interalia giving details of mineral reserves, method of mining, extent of proposed mining and other related details. These are the projects specific details. Based on these details itself the project proponents/ mineral concession holders obtains environmental clearances.

3. Method of Mining and Conditions in which mining in river bed areas is to be allowed

3.1 The river bed areas apart from other related condition for mining are allowed to excavate mineral (Boulder, gravel or Sand) to ensure safety of river bed structures

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and the adjoining areas on the following specific conditions:

- (i) No mining would be permissible in a river-bed up to a distance of five times of the span of a bridge on up-stream side and ten times the span of such bridge on down-stream side, subject to a minimum of 250 meters on the up-stream side and 500 meters on the down-stream side.
- (ii) There shall be maintained an un-mined block of 50 meters width after every block of 1000 meters over which mining is undertaken or at such distance as may be directed by the Director or any officer authorized by him;
- (iii) The maximum depth of mining in the river-bed shall not exceed three meters measured from the un-mined bed level at any point in time with proper bench formation;
- (iv) Mining shall be restricted within the central 3/4th width of the river/ rivulet;

Note. The above said conditions have been decided after detailed discussions and recommendations of the PWD (S & R) department and Irrigation department, Maryland.

3.2 As the mining river bed remains restricted in the Central 3/4th part of the river bed, the area left on both side of the river bank not only ensures the safety of banks (bank cutting due to water streams) but also ensures that in the central part of river, water stream flows smoothly during rains and process of river meandering does not occur.

3.3 The light weight excavator/JCBs are being deployed to remove mineral from river bed up to maximum depth of 05 meter layer from general level of the bed. The mining in the river bed are undertaken in mechanized manner. At times the RQPs do refers the excavator in river bed mining through excavators as "Semi Mechanized Mining".

3.4 The mineral excavated is directly loaded in the vehicles/dumpers and the vehicles owners and drivers take away the mineral directly to the stone crushers or screening plants or consumers. In certain cases mineral concession holders stacks mineral on the river bank in case are not able to sell the material on actual mining itself.

4. Method of Mining in areas outside river bed areas:

- 4.1 The excavation of mineral (Boulder gravel Sand or Sand) found outside river bed areas are also being permitted. The opencast mining of Boulder gravel Sand or Sand from areas outside river bed is similar to that of any kind of open cast mining.
- 4.2 As the mineral (Boulder gravel Sand or Sand) are found in and around river bed, areas also to ensure that mining front outside do not effect rivers, no mining is being permitted in an area up to a width of 500 meters from the active edges of embankments in case of river Yamuna, 250 meters in case of Tangri, Mackanda and Gilaggar and 100 meters on either side of all other rivers/ rivulets.
- 4.3 The mineral from areas outside river bed is being permitted subject to condition a safety margin of two meters (2m) shall be maintained above the ground water table while undertaking mining and no mining operations shall be permissible below this level unless a specific permission is obtained from the competent authority in this behalf. Further the depth of excavation of mineral shall not exceed nine meters (9m) at any point of time.
- 4.4 The method of excavation is such that the mining contractors deploys earth moving machineries and after removing the top layer of original soil, varying between 1 to 1.5 meters, stacks the same separately. Thereafter removes the minor mineral deposits. After undertaking the mining i.e. removing of mineral layer up to a maximum depth of 09 meter, the top stacked soil is again spread back into the pit. The mineral and top soil is put to reuse for cultivation after spreading the top soil. The landowners farmers give their land to the contractors for mining after getting compensation, mutually settled between the landowners and the mining contractor.

5. Method of Mining in river bed areas (semi-mechanized/mechanized or manual)

- 5.1 The Hon'ble NCFI with regards to river bed mining has specifically desired to examine the mode of mining – shall the same be semi mechanized (mechanized or manual).
- 5.2 There is no specific definition of Semi - Mechanized Mining. The term Semi - mechanized mining in general is used where method of working in general are undertaken mechanically, however, some operations are also undertaken manually. Therefore the semi mechanized mining or mechanized mining, is the same method of working. Sometime mechanized mining with light machines are also referred as semi- mechanized mining. The term semi mechanized mining is being used in general parlance where in the very same mining area in part area as per requirement manual mining is also under taken along with mechanized mining of sand/river bed mining.
- 5.3 Whereas Manual mining operations are undertaken using conventional hand tools only like chisel, hammer and crowbar etc and operations are only labour intensive. As per requirement manual lifting of sand and directly loading the sand in tractor trolleys etc through labours itself.
- 5.4 The Mechanized mining operations in respect of sand mining are undertaken with the help of excavator-cum-loaders. In this process sand is lifted/excavated from the river bed through excavator-cum-loaders and directly loaded in dumpers or other mode of transport. The vehicles carrying the mineral from mines to site of use/ site of construction or sale stocks outside lease hold area (an independent business than that of mining)
- 5.5 In the current scenario it is impractical to undertake manual mining because:-
- (i) The labours are not easily available;
 - (ii) Manual mining cannot be undertaken in systematic and scientific manner as compared to mechanical mining which can be undertaken systematic, scientific and controlled mining
 - (iii) In case of manual mining to achieve desired level of production more number of manpower would be required meaning thereby human interface within river bed area would increase and more ecological damage would be caused

- 5.6 The method of mining even otherwise can not be uniform even for same area and all the methods have their own pros and cons, however, considering the current scenario wherever feasible mechanized (semi-mechanized or mechanized is same thing) mining should be preferred over manual method.

6. General Regulation relating to Mining

- 6.1 As per prevailing State Rules the Mineral Concession holders are required to get a Mining Plan for the area prepared from a "Registered Qualified Persons". The mining plan includes the area specific details along with the Mine Closure Plan (Progressive & Final) taking into consideration the details of the geology and litho logy of the area including the estimated mineral reserves of the area. Proposed method of mining/ development of mines, use of explosives and blasting operations, if any, stacking and disposal of minerals, mine-drainage pattern, handling of the overburden, location of weigh bridges, and mineral processing, if any. The extent of manual mining or mining with the use of machinery and mechanical devices along Level of Production (production from year-to-year for a period of five years), Mechanization, Type of Machinery to be used, nature and extent of the mineral body/ spot or spots where the mining operations are proposed to be undertaken; natural water courses, limits of mineral reserves and other forest areas and density of trees, if any, assessment of impact of mining activity on land surface and environment including air and water pollution i.e. the environment management plan. In addition to this Mining plan also suggests the details of scheme of restoration/ rehabilitation of the area through afforestation, land reclamation, use of pollution control devices and such other measures as may be directed by the State Government from time to time.

- 6.2 The Mining Plan are to be got approved from the authorized officer of the State Government. Based on mining plan prior environmental clearance from the competent authority as per provisions of EIA Notification dated 14.09.2006 of MoEF, CC, Govt.
- 6.3 After obtaining the Environmental Clearances as Further, to comply with requirement of Air Act 1981 the consent to establish and "consent to operate" from State Pollution Control Board are also obtained before actual mining.
- 6.4 The above said provisions mainly relates to mineral conservation and environmental protection. With regards to provisions related to safety in mines and welfare of labours provisions under the Mines Act, 1952 are ensured by the Directorate General Mines Safety a department under the Ministry of Labour, Government of India.

7. Areas selected for Mining in District Yamuna Nagar

Background

- 7.1 As per rough estimate total area of rivers beds (all rivers and tributaries/tribulets) passing through district Yamuna Nagar is about 26 to 30 sq. km. Further approximately about 90 sq km. area outside river bed is also having mineral deposits. A larger part of which is otherwise under various uses including agriculture. As regards selection of area for mining it may be pointed out that-
- (i) Earlier, (about 16-18 years back) mineral concession/mining contracts were being granted on revenue estate basis (without giving any specific details of areas), subject to various restrictions. The mineral concession holders used to undertake mining in areas after leaving restricted area.
 - (ii) Initially about 120 villages were being offered for mining, however, over a period of time the number of villages/quarries reduced to about 67, as area or some of the villages came under other restrictions either because of construction of some bridges on river bed or due to other development projects including habitation.
 - (iii) The mode of grant of mining contracts of individual quarries/revenue

estates in Yamuna Nagar district was changed in late nineties and instead of granting individual quarries on contract, number of adjoining quarries were clubbed for the purpose of granting mineral concessions. This mode was further changed and all minor mineral quarries of the district were given "as one unit". In this way they used to be a single contractor for all minor mineral quarries of a "district as one unit". In district Yamuna Nagar last such contract for "district as one unit" was granted on 11.04.2004 for a period up to 31.03.2009.

- (iv) Needless to state that such mineral concession areas used to have even the areas having no mineral deposits the areas otherwise not permissible for mining. The mineral concession holders were under obligation to undertake mining only in the areas free from all restriction and as per prevailing all Rules and Regulations. Mineral Concessions for minor Mineral prior to 14.09.2006 were not required to obtain environmental clearance.
- (v) The EIA notification dated 14.09.2006 became applicable for fresh contracts/ leases and in the year 2008 for grant of mineral concessions in respect of other areas in the State fresh auction was notified subject to condition that mining will be allowed to be undertaken only after prior environmental clearance is obtained as per requirement of EIA notification dated 14.09.2006 or MoEF,CC, Govt. However, such condition was challenged by some prospective bidders on the plea that the notification dated 14.09.2006 was not applicable for mining of minor minerals.
- (vi) The operation of notification dated 14.09.2006 for mining of minor minerals was stayed by the Hon'ble Punjab and Haryana High Court vide its interim order dated 07.04.2008 in CWP No. 4578 of 2008-1 titled "Mahan State Crusher Consumer Company Vs. Union of India and Others".
- (vii) The State could not have granted long term contracts during the pendency of said case because operation of the notification was under stay and in case long term contracts were granted the mineral concession holders would have claimed that at the time of grant the notification was not applicable for them or may have sought to cancel the contract.
- (viii) Subsequently, the Hon'ble High Court on 15.05.2009 while disposing of

the above said writ petition (along with CWP no 20134 of 2004 Vijay Bansal v/s State) upheld that notification dated 14.09.2006 was applicable for mining of minor mineral also.

- (ix) However, as regards the process of obtaining the prior environmental clearance, the Hon'ble High Court directed the process to be followed in two parts. In the first stage, it was directed that the state of Haryana would submit the ToRs to the EAC and the EIA report will be prepared by Expert Appraisal Committee (EAC) in the MoEF, Govt before conducting the auctions. Subsequent to the holding of the auctions, the successful bidder shall obtain the prior environmental clearance from the competent authority.
- (x) The Hon'ble High Court, considering that some time would be required for completing the process as per above, and general public would face problems due to sudden closure of mining, permitted mining without environmental clearance for the period up to 28.02.2010
- (xi) Accordingly, no long term contract in Yamuna Nagar area could be granted due to above litigation and after expiry of the last contract the mining operations was allowed in district Yamuna Nagar (as well as in other part of the state) for the period of up to 28.02.2010 without environmental clearance as per orders of Hon'ble High Court.
- (xii) However, the order dated 15.05.2009 of Hon'ble High Court relating to preparation of EIA report by the State Government was not acceptable to the MoEF, CC, Govt. The MoEF was of the view that state being regulating agency cannot prepare the said report at its own. Therefore, the applications submitted by State of Haryana for approval of ToR were not considered.
- (xiii) The MoEF initially filed a Review Application before the Hon'ble High Court and thereafter SLP before the Hon'ble Supreme Court. During the pendency of said matter the state of Haryana neither could take further action relating to preparation of EIA report nor could auctioned its minor mineral areas for grant of mineral concessions subject to condition that Environmental Clearance shall be obtained by the project proponent.
- (xiv) The mining in district Yamuna Nagar (other parts of the State came to

grinding halt on 01.03.2010. The mining in the district Yamuna Nagar is lying closed. The mining operations prior to 01.03.2010 were either undertaken by the contractors to whom contract was granted prior to 14.09.2006 or under special dispensation granted by the Hon'ble High Court to operate mines without Environment clearance till 01.03.2010.

- (xv) Subsequently, Hon'ble Supreme Court on 28.10.2013 while disposing of the SLP No. 729 of 2011 of the MoEF (CC), Gvt held that prior environmental clearance was to be obtaining by the concerned mining lease holders and not by the State Government. In other words the process for obtaining prior environmental clearance was to be followed as prescribed by MoEF, CC, Gvt under its notification dated 14.09.2006 as amended to time to time (uniformly applicable for country)
- (xvi) In view of above the State of Haryana in November, 2013 could issued notifications for grant of mineral concession in the various part of the State including for district Yamuna Nagar through open auctions which held in December, 2013

8. Areas Selected for mining in November/ December, 2013 and thereafter, the areas at present on contracts or to be granted on mining contracts

- 8.1 In November, 2013 it was decided that instead of the auctioning all of minor mineral quarries of a district as a single unit, the same should be granted in more number of units. The mineral concessions for district as unit were found to be resulting in monopoly of a few in the business of mining in a district.
- 8.2 At the cost of repetition it is state that mineral concession area of large size blocks/units used to have even such areas which otherwise were not permissible for mining. The restricted area were not meant to be used for actual mining operations but other permissible subsidiary activities like installation/establishment of check gates/weightbridge etc. could have been

undertaken

- 8.3 In December, 2013 a total of 16 Mining Blocks having contiguous area were carved out and were auctioned as 06 separate units(Number of blocks were auction as units) having total area of 3601.62 hectares. The said mineral concession was granted subject to condition that mining would be allowed to be commenced only after prior environmental clearance is obtained by the concerned mining contractors/holders.
- 8.4 The areas of each of these Mining Units except that of Unit No. 1, & Unit No. 2 were had very large size. However, subsequently 04 of the 16 holders got their bids cancelled through Hon'ble High Court. The area of such cancelled 04 large size contracts became available for fresh grant. It was decided to be auctioned afresh by carving our small size blocks as compared to large size areas auctioned in the December, 2013
- 8.5 The area available for actual mining out of area of above said 04 units and a lot of other areas which earlier could have been offered due to some issues relating to access road etc., were notified for fresh grant by carving out 33 Mining Blocks. Now, while auctioning comparatively smaller blocks the total area made available for grant of mineral concession got further reduced to 1221.91 hectare.
- 8.6 At present 02 Mining Units and 33 Mining Blocks, having total area 1825 hectare till now 02 Mining Units & 32 blocks have been already attracted bids in auctions

9. Annual Capacity of Areas selected for mining of minor mineral

- 9.1 In order to make estimates of mineral deposits and mineable reserves of any mineral through a detailed exploration is required to be undertaken. The economic life of a mine based on the mineral estimates including current mining production plans are made on the basis of study takes into consideration the quantity and quality of the minerals extracted during the reporting time, changes in Economic Viability categories due to changes in prices and costs, development of relevant technology, newly imposed environment or other regulations, and data on exploration conducted concurrently with the mining. It presents the current status of the deposits, providing a

Detailed and accurate, up-to-date statements on the reserves and the remaining resources.

- 9.2 However, in case of minor minerals like boulder gravel and sand are available in abundance and estimate can be made on the basis of mineral seen at surface or through the area operated in past and on the basis of permissible limits to excavate minerals.
- 9.3 The minerals are non-renewable resource, but in case of minor minerals found in the river bed of the areas in question has peculiar condition relating to mineral reserves. The minerals removed from the river bed areas get replenished after every rainy season brought along with water from hilly area. The mineral reserve for mining on replenishment remains almost same every year after rainy seasons.
- 9.4 On the other hand in case of areas outside river bed or any area used for mining, the mineral reserves reduce after every year after mining operations. Hence, total mineable reserves after mining gets depleted and the life of any mine also reduce. This is a normal practice for mineral reserve estimation for all types of mining activities other than river bed areas.
- 9.5 The mineral reserves for river bed areas are calculated on the basis of maximum depth of 3 meters. The area multiplied with depth gives volume and volume multiplied with bulk density gives the quantity in MT. In case of river bed area per hectare area available for actual mining a maximum quantity of 60,000 MT can be excavated. However, as explained above the mineral excavated from river gets replenished after every year, therefore the same quantity remains available for mining again and again.
- 9.6 In case of areas outside river bed the maximum depth of 9 meters from ground level is considered for calculation of capacity of a mine. The area multiplied with 09 gives the volume and volume multiplied with bulk density gives quantity of total mineral available in MT. However, on an average half meter to 1 meter layer is ordinary earth, so actual mineral can be excavation up to maximum depth of 08 or 08 meters per hectares area outside river bed in general provides 1,00,000 MT of mineral.

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10. Capacity of Minor Mineral Mines/ Areas selected for mining

10.1 The capacity of any mining area mainly depends upon of mineable reserves, economical viability and demand of minerals. In most of the cases particularly respect of minor minerals the mineral deposits are found in huge quantity. However, the demand of material depends upon other factors such as ongoing infrastructure projects and other related private construction. The operation of other minor mineral mines in an around any area/mine is one of the important factor affecting the production plan.

To illustrate for example if total demand of particular area for construction material is 100 M.T. per annum, all operating mines in an around any particular area depending upon market forces would be supplying the material. Accordingly if operation in any of the mine stops, the demand of the market would be met by the remaining operating mines. In other words the production level of operating mines may increase. The annual production plan is prepared by mining contractors/lease holders considering their maximum capacity. However, in all cases peak capacity in general may or may not be achieved at any point of time.

10.2 As per documents submitted by the Contractors, maximum annual capacity of each of the 35 Mining Units/Blocks of District Yamuna Nagar, are given as under :

S.No	Mining Unit/Block Location	Area (In Hect.)	Period (In yrs)	Name of Minor Minerals	Status of Granted of Mineral Concession	Annual Capacity as per EC/Mining Plant/TOH in lakh MT.	Present Status
Riverbed Mining Areas							
1.	Yamuna Nagar Dist. Block - 14	48.03	10	Gravel, Sand, Boulder	Yes	20.54	Not Working due to FCD Sensitive Zone
2.	Yamuna Nagar Dist. Block - 15	55.11	8	Gravel, Sand, Boulder	Yes	720.19	Working
3.	Hafgarh- South Block - 15N/14/17	29.74	9	Gravel, Sand, Boulder	Yes	15.00	Working

4	Dudhgaon North Block (YNR B11)	44.00	7	Gravel, Sand, Boulder	Yes	21.44	21/01/14	Awaiting
5	Mundoli Ghaggar East Block (YNR B12)	20.14	10	Gravel, Sand, Boulder	Yes	8.98		Working
6	Mundoli Ghaggar West Block (YNR B13)	25.55	7	Gravel, Sand, Boulder	Yes	11.91		Working
7	Kanalsi Block (YNR B14)	44.11	09	Gravel, Sand, Boulder	Yes	17.50		Working
8	Lingaripur Jagir Block (YNR B15)	31.58	10	Gravel, Sand, Boulder	Yes	13.20		Working
9	Beer tapu Block (YNR B16)	14.45	7	Gravel, Sand, Boulder	Yes	6.35		Working
10	Odhari North Block (YNR-B8)	10.00	9	Sand	No	4.50		Tuple Zone
11	Odhari South Block (YNR-B9)	36.98	10	Sand	No	25.18		Tuple Zone
12	Expa Block (YNR B19)	34.25	7	Sand	Yes	15.50		21/01/14
13	Kohari Block (YNR B11)	23.05	9	Sand	Yes	11.00		Working
14	Gurthala North Block (YNR B16)	44.62	7	Sand	Yes	21.01		Working
15	Gurthala South Block (YNR B-17)	49.67	09	Sand	Yes	21.35		Working
16	Asolara Block (YNR B12)	101.27	10	Sand	Yes	36.50		Working
17	M I Karhera Block (YNR B-13)	67.79	07	Sand	Yes	28.60		Working
18	Nagla Rangrao (YNR B-14)	89.18	9	Sand	Yes	35.60		21/01/14
19	Nagla Block (YNR B-15)	77.25	10	Sand	Yes	31.50		21/01/14
20	Darwadi Block (YNR B-18)	18.18	10	Sand	No	9.35		Awaiting
		Total=1385.58				Total=482.16		

Outside Riverbed Mining Areas							
21	Prasad Nagar (Y.N.R. B17)	62.83	7	Gravel, Sand, Boulder	Yes	2.50	Temp. Closed Due to NGT
22	Hansa Majra (Y.N.R. B20)	9.35	7	Gravel, Sand, Boulder	Yes	2.00	Temp. Closed Due to NGT
23	K. Jitendra (Y.N.P. B21 & 22)	11.55	8	Gravel, Sand, Boulder	Yes	2.50	Working
24	Deshwar (Y.N.R. B24)	5.87	8	Gravel, Sand, Boulder	Yes	5.10	Working
25	Mankher Block (Y.N.R. B 28)	25.27	8	Gravel, Sand, Boulder	Yes	4.00	Working
26	Pugh Nara Block, (Y.N.R. B29 & 33)	18.20	7	Gravel, Sand, Boulder	Yes	2.70	Working
27	Jaldara Block (Y.N.R. B-37)	48.50	08	Gravel, Sand, Boulder	Yes	9.10	Working
28	Mandewada (Y.N.R. B-39)	15.10	8	Gravel, Sand, Boulder	Yes	23.80	EO/CTO Awaited
29	Chakraborty Block (Y.N.R. B- 3&27)	58.40	08	Gravel, Sand, Boulder	Yes	74.50	TOR Reverted
30	Hegamur (Y.N.R. B-37)	39.20	8	Gravel, Sand, Boulder	Yes	56.89	EO/CTO Awaited
31	Barua Block (Y.N.R. B-37)	24.60	8	Gravel, Sand, Boulder	Yes	18.80	EO/CTO Awaited
32	Nandgarh Block (Y.N.R. B-37)	20.61	9	Gravel, Sand, Boulder	Yes	46.22	EO/CTO Awaited
33	Jena's Block (Y.N.R. B-37)	57.50	08	Gravel, Sand, Boulder	Yes	76.96	TOR Reverted
34	Haldai Ganga Block (Y.N.R. B- 37)	16.80	08	Gravel, Sand, Boulder	Yes	70.43	TOR Reverted

35.	Galam Block MNR B 39	24.00	08	Gravel, Sand, Boulder	Yes	Acti-	Working
		Total= 419.43				Total= 418.1	
G. Total area = 1825.01 hect.				G. Total= 990.76			

10.3 The annual capacities of above mines have been ascertained on the basis of area available for mining and production plans suggested by the mineral concession holders under their Mining Plan/ Application for seeking Environmental clearance. In case of the areas not granted till now the average reserves had been taken into account. Further, the annual capacity of river bed areas is calculated on the basis of assumption that the quantity lifted during any year would get replenished after every rainy season. Whereas the capacity of areas outside river bed on the basis of total mining reserves to be excavated during the period of mineral concession.

10.4 That as explained in for forging paras the demand of mineral is most crucial factor in deciding the actual production of any mine or area. In case of district Yamunanagar minor mineral mines the operation of major mineral mines towards Saharanpur side of U.P also has direct bearing. The total demand of mineral in these areas can be estimated on the basis of past production of minor minerals. During last 10 years of operation of minor mineral excavations are tabulated as below:-

Year	Boulder/Gravel/Bajri	Sand	Total
1999-2000	8,68,973	2,44,100	11,13,073
2000-2001	9,81,050	3,03,700	12,84,750
2001-2002	12,33,050	2,66,700	15,00,750
2002-2003	37,43,286	40,500	37,83,786
2003-2004	23,40,800	-----	23,40,800
2004-2005	13,52,008	5,58,800	19,10,808
2005-2006	23,13,476	14,67,252	37,80,728
2006-2007	11,81,600	14,46,000	26,27,600
2007-2008	14,23,000	4,02,000	18,25,000
2008-2009	2,15,000	2,58,000	4,73,000
Total	1,68,49,240	61,47,052	2,29,96,292
Average	16,84,924	6,36,705	23,21,629

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The perusal of above would show that on an average about 25 lakh MT minor mineral per annum was being excavated from minor mineral mines of district Yamunanagar. Most of the excavation is undertaken in the river bed areas where mineral excavated gets replenished after rainy season due to fluvial action. Even annual demand after 2008-09, is considered to have been accelerated with a rate of 10% every year, the demand for present shaft about 45-50 lakh M.T. per year. As the Approximately 75% of the mineral is likely to be excavated from river bed areas. Accordingly, it is estimated that about 25.35 lakh MT would be excavated from various parts of river bed areas, spread over an approximate area of 1385 hectare having estimated capacity of river bed areas alone is 482 lac MT per annum. The requirement would be less than 10% of the annual capacity of all river bed areas is to be used for actual mining.

The quantity of actual mineral to be excavated even remains on very high side than that of estimates shaft remains much below the sediments deposited in rainy season. Though there is no specific study available on the quantity of sedimentation/ replenishment but the same is directly proportionate on the area of catchments, Geological formation of the area of catchments, gradient and water flow of the river etc. The area in question is situated in the foothills of Shivalik hills, being very young in geological formation. The region is extremely important because of mainly two reasons: one is, it is the prime source of sediments, which a number of steep gradient torrents transport downstream to the plain. The huge quantity of boulder and gravel settles immediately after reaching plain area, and thereafter fine sand gets deposited.

11. DETAIL OF ROYALTY/REVENUE RECEIVED IN LAST THREE YEARS.

Sr.	Year	Revenue (In Rs)
1	2014-15	Nil (Mining Closed)
2	2015-16	Nil (Mining Closed)
3	2016-17	24,74,32,307/-

12. DETAIL OF PRODUCTION OF MINOR MINERAL OF LAST THREE YEARS.

Sr.	Year	Production (In MT)
1	2014-15	Nil (Mining Closed)
2	2015-16	Nil (Mining Closed)
3	2016-17	13,68,302.00

13 PROCESS OF DEPOSITION OF SEDIMENTS IN THE RIVER OF DISTRICT.

The deposition in a river bed is more pronounced during rains season although the quantity of deposition varies from stream to stream depending upon numbers of factors such as catchment, lithology, discharge, river profile and geomorphology of the river course. Where annual deposition is much more even two to three meters, but it is noticed that during flood season whole of the pit so excavated is completely filled up and as such the excavated area is replenished with new harvest of minerals.

In order to calculate the mineral deposits in the stream beds, the mineral constituents have been categorized as clay, silt, baji and boulder. However during present calculation, the waste material i.e silt which vary from 10 to 20% in different streams has been included in the total production. The mineral reserve have been included only upto 100 meter depth although there are some portions in the river beds such as channel bars, point bars and central islands where the annual deposition is raising the level of river bed thus causing shifting of the rivers towards banks resulting in to cutting of banks and at such locations, removal of this material upto the bed level is essential to control the river flow in its central part to check the bank cutting. While calculating the mineral potentials, the mineral deposits lying in the sub-tributaries of main particular stream/river has not been taken into consideration. Since these mineral deposits are adding annually to the main river, the mineral deposits will be much more.

The important rivers/stream of the district are Yamuna, Sothi, Boli, Saraswati, Chautang, Bekshi, etc. Yamuna River rises from the snow-clad peaks of the middle Himalayas in Yamunotri, enters the district from its northeastern corner through a narrow corridor in the in the Siwaliks. River Yamuna enters plain area for the first time from Yamuna Nagar and runs through the district which forms the eastern boundary with the neighboring District Saharanpur. The Yamuna is also a state boundary as Saharanpur is the state of Uttar Pradesh. The Sothi river originates in the Siwalik hills near Adli Bada in Yamuna Nagar district on the border of state of Uttar Pradesh State. Boli nadi joins the sothi nadi near the datapur and after combining both nadi's join the Yamuna river at Mehar wajra. The Historical river Saraswati also originates from the place named Adlihedra in the district. The Bekshi stream takes its birth in the district of Saharanpur while the Chautang and Saraswati rivers originate at the border with the neighboring district. The district is from north-east to south-west, in which direction of most of rivers in this district is west.

low level. The higher area that is not flooded in rainy season is called Bangar and the lower flood prone area is called Khadir.

14. GENERAL PROFILE OF THE DISTRICT.

Country	India
State	Haryana
Headquarters	Yamunanagar
Sub Divisions	Jagadhri, Bilaspur, Radaur
Tehsils	Jagadhri, Chhachhrauli, Bilaspur, Radaur
Sub Tehsils	Sadaura, Mustafabad, Khizrabad
Area	1750 sq. km (678 sq mi)
Population (2001)	
• Total	12,14,162
• Density	500/sq. km (1,300/sq mi)
Demographics	
• Sex ratio	862
Website	Official website (ynm.nic.in)

15. LAND UTILIZATION PATTERN IN THE DISTRICT.

In District Yamuna Nagar, some area belongs to Agriculture and Horticulture, some area is for Mining and rest of land is also forest.

16. PHYSIOGRAPHY OF DISTRICT.

The district is divided into four Physiographic units:-

- Scablands
- Dissected Rolling Plains
- Interfluvial Plains
- Active and Recent Flood Plains
- Relief Plains

6.

Siwaliks hills – Siwalik hill ranges occupy the northern fringe of Yamuna Nagar district and attain the height up to 950m AMSL. The hills are about 500m high with respect to the adjacent alluvial plains. These are characterized by the broad tabular topography that has been carved into quite sharp slopes by numerous ephemeral streams come down to the outer slopes of the Siwaliks and spread much of gravels boulders, pebbles in the beds of these streams.

Kandi Belt – A dissected rolling plain in the northern parts of district is a transitional tract between Siwaliks hills and alluvial plains. It is about 25 km wide and elevation varies between 250 and 375m AMSL.

Interfluvial plains – This tract is part of higher ground between Ghaggar and Chautary and includes high meadows and valleys. In general, the slope is from northeast to southwest.

Active and recent flood plains – This plain is narrow tract along river Yamuna in the district.

Relict wedge plain – This is almost in alignment to the surface water divide between the westward flowing Ghaggar and eastward flowing Yamuna River.

17. Rainfall data:- Months Wise

Monthly Normal Rainfall Averages of 5 year (2011-15) in Millimetre

Sr. no.	Month	2011-15
1	January	22.5
2	February	46.5
3	March	28.9
4	April	16.0
5	May	20.5
6	June	182.0
7	July	268.0
8	August	211.0
9	September	108.6
10	October	14.0

11	November	12.6
12	December	20.6
	Total	1075.2

18. GEOLOGY AND MINERAL WEALTH:-

The north-eastern and central part of Haryana is predominantly characterized by sedimentary lithology in the sub-Himalayan zone comprising Subathus, Dagshais, Kasaulis and Siwaliks. A general Regional Stratigraphic sequence in the area is given in the table.

Table: Regional Stratigraphic sequence

Age	Super Group	Group	Formation	Lithology
Recent			Newer alluvium and Newer Aeolian Deposits	Gravel, Sand, Silt, Clay, Limestone, gypsum
Upper Pleistocene			Older alluvium and older Aeolian deposits	Gravel, grey sand, silt clay brown sand, calcareo
Lower to Middle Pleistocene		Upper Siwalik	Boulder Conglomerates formation	Conglomerate, sand stone, silt-Clay
Upper Pleistocene			Hajore Formation	Coarse grit, red sand stone and clay, conglomerate
			Tatrol formation	Friable sand stone and variegated clay
		Middle Siwalik	Dhakpathar Formation	Brown Sandstone and variegated clay
			Nagri Formation	Hard grey sand stone and upper shale
		Lower Siwalik	Naran Formation	Coarse gritty, clay and red sandstone often calcareous, brownish shale with lignite lentils greenish white quartzite
Lower Miocene	Siwalik		Kasauli Formation	Grey and stone, green shale and grey clay
			Dagshai Formation	Purple sand green sand stone, deep red gritty, clay, white sand stone with ferruginous concretions
Upper Eocene			Subathu Formation	Sandstone with grit clay Impure fossiliferous limestone calcareous slate, greenish shale and dark

Pre-Proterozoic		Tunda pathar	brown quartzite Tightly bedded, stratulate arenaceous with carboniferous shale and quartzite
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19. District wise detail of river/stream and other sand sources:

S. No.	Name of River	Origin	End C.G.	Width	Length in Yr. Distt (km)	Remarks
1	Yamuna River	Origin in Haryana Kalesar	Gumthala	0.6KM	70KM	
2	Som Nadi	Ranjitpur	Dadupur	0.26 KM	10KM	Meets in Dadupur Head

20. List of villages where minor mineral (Gravel, Boulder and Sand) is available.

- As per above at the para no. 10.2

21. Drainage system with description of main rivers

S. No.	Name of the river	Area drained (Sq. Km)	% Area drained
1	Yamuna River (1376 km)	21265	6.5

21.1 Salient Feature of Important Rivers and Streams:

S. No.	Name of the River or Stream	Total Length in the District (in Km)	Place of origin	Altitude at Origin
1	River Yamuna	70 Km	Yamotri	3297 mas Or 10797 feet
2	Som Nadi	50 Km	Ranjitpur	

Position of the River or Stream Recommended for Mineral Concession	Length of area recommended for mineral concession (in kilometer)	Average width of recommended mineral concession (in meters)	Area recommended for mineral concession (in square meter)	Mineral resource potential for the district (in % of total mineral potential)
50 km	70	100 meters	70 40 99,000 Sqm	4.96% of total mineral potential

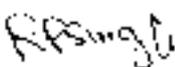
- 22.3 Further, the area outside river bed requires leveling, reclamation and restoration after mining. The land owners take compensation from the mining contractors in lieu of surface rights. The areas after mining are leveled by the contractors or land owners (depending upon mutual settlement between the contractor and land owners) to make the land reusable for cultivation. In order to ensure that areas after mining in case needs reclamation/restoration are properly dealt/restored.
- 22.4 The State Rules, 2012 have been appropriately provided provisions of R&S Fund namely "Mines and Mineral Development, Restoration and Rehabilitation Fund". The mineral concession holders are liable to deposit an amount equal to 10% of the dead rent or royalty or contract money paid to the state for restoration and rehabilitation works. Further, the state also contribute 5% of the amount received by it on account of the dead rent or royalty or contract money in a financial year to the Fund. The Fund has been created only for funding of the restoration or reclamation or rehabilitation works in the sites affected by mining operations. The Land can be used for creating common facilities for the benefit of community in and around areas where mining activities are undertaken, development of infrastructure facilities for orderly growth of the mining operations and allied activities and other related works/schemes.
- 22.5 The areas operated in past in the district Yamunanagar were restored (river bed filled up with sediments brought by fluvial action and areas outside river bed leveled by land owners for cultivation). However, some of the areas used for mining or mine falling outside river bed were not put in use by private land owners after mining for the reasons known to them. The private land owners could not have been insisted for undertaking cultivation, in case they do not choose for the same. A few of patches of such un-reclaimed areas is existing in and around cluster zone, near to village Bailewala, Diowala, Mandowala and Kethawala. In this area over a period of time some rain water get collected and remains out for quite long every year. But same had no ecological impact on the ecology of the area. As a matter of fact such areas are acting as water recharge zone as well as wet land.

Conclusion:

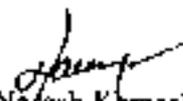
In district Yamunanagar a total area of 1825.01 hectare has been identify for mining of various mineral to be used for mining under 35 mineral concessions (at para 10.2), though number of

- Mineral concession may change depending upon policy of the state from time to time. Further, use of mineral deposits and exploration in respect of minerals is ongoing development activity, therefore, as per requirement the area for use for mining of minor minerals may have to revise
 L. At. Line 10.10.17

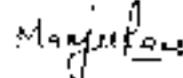
Discussed & Approved

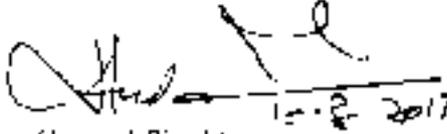

 R. Singh
 R.F. Jagadhri
 C. Forest Officer,
 Forest Dept. Yamunanagar

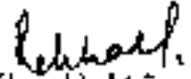

 (Vinod Kumar)
 Executive Engineer,
 Water Service Division,
 Daspur, (YNR)


 (Nafesh Kumar)
 SDO,
 HSPCB, Yamunanagar


 (Gurjit Singh)
 Mining Officer, YNR


 (Manju Kant)
 Mining Inspector, Ynr


 (Jagmal Singh)
 SDE
 PWD (B&R), Jagadhri
 12.8.2017


 (R.S. Kharab), IAS
 Deputy Commissioner,
 Yamuna Nagar

Item No. 03

Court No. 2

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 481/2023

Balbir Sandhu & Ors.

Applicant(s)

Versus

State of U.P. & Anr.

Respondent(s)

Date of hearing: 04.08.2023

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Application is registered based on a letter petition received by post

ORDER

1. Balbir Sandhu and others have sent the present letter petition by post, which has been treated and registered as Original Application, complaining about illegal mining in District Saharanpur, Uttar Pradesh, District Yamuna Nagar, Haryana.

2. In their application, the applicants have expressed their grievances regarding the following aspects:-

Grievances regarding illegal mining in District Saharanpur, Uttar Pradesh:

1. Causing of loss of revenue to the extent of Rs. 5000/- by the Administrative Officers in collusion with the mining mafia.
2. Commercial Mining by illegal stone crushers in the flood plain area of river Yamuna in the name of mining on agricultural land.

3. Mining of about 1 crore 80 lakhs cubic meters sand, murum, boulder in three years without grant of CTE/CTO by PCB.
4. Illegal mining in the area of Yamuna on the basis of MM-11 permits issued for mining in agricultural land.
5. Misappropriation of amount of Rs. 350 crores in the name of reclaiming agricultural land for cultivation.
6. Misappropriation of GST reverse charge on mining in agricultural land.
7. Allowing illegal mining in area prohibited under the River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016 and MoEF&CC circular dated 14.02.2022.
8. Violation of Sustainable Sand Mining Guidelines, 2016 and Enforcement and Monitoring Guidelines for Sand Mining, 2020.
9. Concealment of information regarding mining in agricultural land by non-inclusion thereof in DSR.

Grievances of illegal mining in District Yamuna Nagar, Haryana:

1. Illegal mining by showing sale of sand as sale of boulder by misuse of Mineral Dealer License.
2. Illegal mining in the area of river Yamuna under the garb of E-Ravana issued for other places.
3. Continuance of illegal mining despite prohibitive orders passed by this Tribunal and Hon'ble Punjab and Haryana High Court.
4. Illegal recovery of Gunda Tax by unsocial elements on Government check-posts.
5. Investment of black money by money laundering in mining leases carried out in District Yamuna Nagar and Saharanpur.
6. Illegal mining under forged E-Ravanas procured from other States.

7. Illegal mining by showing longer distances in E-Ravana to enable the vehicles to make more round trips within the time mentioned.
8. Overloading of illegally mined material for transportation.

The applicant has further submitted that use of satellite imagery and google maps will substantiate high incidence of illegal mining.

3. None has appeared for the applicants in the course of hearing on the present application today. The Registry is directed to ensure that VC link for hearing is sent to such applicants in advance to enable them to join the proceedings.

4. This Tribunal is empowered to *suo moto* take cognizance of the cases involving questions relating to environment arising out of the implementation of enactments specified in Schedule I of the National Green Tribunal Act, 2010 as held by Hon'ble Supreme Court in **Municipal Corporation of Greater Mumbai V/s. Ankita Sinha and others 2021 SSC Online SC 897**. Cognizance of such cases can also be taken by this Tribunal on the basis of letter petitions in accordance with settled principles of law governing Public Interest Litigation.

5. *Prima facie*, the averments made in the application regarding illegal mining in District Saharanpur, Uttar Pradesh and District Yamuna Nagar, Haryana raise questions relating to environment arising out of the implementation of the enactments specified in Schedule I to the National Green Tribunal Act, 2010.

6. Hon'ble Supreme Court and this Tribunal have passed orders in number of cases and given comprehensive directions to prevent illegal mining. Sustainable Sand Mining Guidelines, 2016 and Enforcement and Monitoring Guidelines for Sand Mining, 2020 have also been issued for

evolving appropriate mechanism to curb illegal mining. Yet cases making allegations of continuation of illegal mining continue to be filed.

7. In view of the averments made in the application, we consider it appropriate that a Joint Committee be constituted to verify the factual position and suggest appropriate remedial action. Accordingly, we constitute a Joint Committee under the Chairmanship of Chairman, Central Pollution Control Board (CPCB) which shall in addition comprise of Member Secretaries, Uttar Pradesh and Haryana and District Magistrates, Yamuna Nagar, Haryana and Saharanpur, Uttar Pradesh and direct the same to look into the following aspects: -

- a. Details of replenishment studies carried out in District Yamuna Nagar, Haryana and District Saharanpur, Uttar Pradesh respectively and DSRs prepared;
- b. Number of mining leases (area and quantity) and permits sanctioned in District Yamuna Nagar, Haryana and District Saharanpur, Uttar Pradesh respectively with details of EC/CTE/CTO;
- c. Number of mining permits for mining in agricultural land granted in District Yamuna Nagar, Haryana and District Saharanpur, Uttar Pradesh respectively with details of EC/CTE/CTO;
- d. Number of stone crushers established/operating in District Yamuna Nagar, Haryana and District Saharanpur, Uttar Pradesh respectively with details of EC/CTE/CTO;
- e. Status of compliance with Sustainable Sand Mining Guidelines, 2016 and Enforcement and Monitoring Guidelines for Sand Mining, 2020;
- f. Particulars regarding show cause notices and closure notices issued and action taken on the same;

- g. Particulars of criminal cases registered with details regarding name of the complainant, name of the accused and offence committed; and
 - h. Details of amount of environmental compensation imposed, recovered and utilized for restoration of environment.
8. The District Magistrates, Yamuna Nagar, Haryana and Saharanpur, Uttar Pradesh respectively are also directed to upload information regarding all mining leases, mining permits granted and stone crushers with details regarding EC/CTE/CTO in Districts Yamuna Nagar, Haryana and Saharanpur, Uttar Pradesh respectively within two weeks.
9. Sediment in the river and along the banks of the river are brought by the flow of the river stream which originates in the upstream which could be a mountain or a ground water source. These sediments flow along the river stream and deposit at various places depending upon the velocity of the river flow and topography of the river bed. These sediments consist of boulders, stones, pebbles, sand, gravel, clay, etc. The sediment plays an important role in maintaining the hydro-geology of river stream and also the aquatic ecosystem. The sediments along the river bank prevent flooding and erosion of the banks. In the river bed these sediments act as substrata for biological growth such as aquatic plants on which the fish and other animals depend upon. There has been rampant mining of these sediments mainly the sand, pebbles and stone for construction and other development activities. The mining has been going on indiscriminately along the river at various stretches right from the place of origin till it meets the final destination at sea. On account of such mining there has been reports of river bank erosions, flooding, destruction of aquatic habitat, depletion of ground water, etc. this adverse impact not only affects the river

system but also the farming and marginal communities who depend on the river for irrigation and other farm related activities. Given the above grave situation along Yamuna it will be appropriate that a holistic and comprehensive study be carried out. Accordingly, we constitute another Joint Committee under the Chairmanship of Chairman, Central Pollution Control Board (CPCB) which shall in addition comprise of (i) A Scientist not below the rank of Scientist G to be nominated by Secretary, Ministry of Environment, Forest & Climate Change (MoEF&CC); (ii) Senior Scientist to be nominated by Member Secretary, Central Pollution Control Board (CPCB); (iii) One Professor each from NIT, Kurukshetra and IIT, Roorkee to be nominated by the Directors thereof; and (iv) One Scientist from Space Application Centre, Ahmedabad to be nominated by Director thereof to carry out the study regarding the following aspects:-

- i. The source of sediment brought in by Yamuna from the upstream;
- ii. The amount/quantity of sediment brought by river Yamuna annually;
- iii. Deposition of the sediments at various locations and the quantity annually;
- iv. Mining activities being undertaken along the river Yamuna and the quantity (legally and illegally) along with geo-coordinates of the mining area on annual basis;
- v. Impact of such mining on the hydro-geology and environment of the river by undertaking holistic and cumulative impact of such mining on river ecosystem and river dynamics including the surrounding floodplain and the habitation.
- vi. To suggest remedial and methods to identify suitable locations to permit mining of the minerals with minimum adverse impact;
- vii. To suggest the mechanism to monitor the transportation of the minerals by utilizing information technology including drone to monitor the mining activities;
- viii. To suggest erosion control mechanisms and flood control mechanisms in the river to protect people and property; and

- ix. To suggest suitable methods to appropriately utilize the flood plain by undertaking agro based activities, fish culture activates etc. without harming the riverine eco-system.
- x. To suggest mechanisms or guidelines for utilization of environment compensation recovered from such violators for restoration of mining are.

10. Since above referred study will involve substantial additional work, it will be appropriate that the non-officials/experts are suitably remunerated for the same and the expenses incurred for compliance with orders passed by this Tribunal are also reimbursed to them. Accordingly, CPCB is directed to pay an amount of Rs. 1 lakh each towards such additional remuneration and travelling and boarding lodging expenses incurred by Members of the Joint Committee to them within 15 days from submission of the bills by them out of amount of environmental compensation lying deposited with CPCB. Chairman in consultation with the Members of the Committee may include any other Member/Expert/Institution for undertaking/assisting specific study.

11. The Director, Mining and Geology, Haryana and Director, Geology and Mining, Uttar Pradesh respectively, are directed to ensure that all requisite information regarding mining and stone crushing in District Yamuna Nagar and District Saharanpur respectively is provided to the Members of the Joint Committee as may be required by them

12. It may also be observed here that in the past there have been many incidences where the Member of the Joint Committee or team of officers visiting mining sites were assaulted/intimidated. Therefore, it will be of utmost importance that the Members of the joint Committee are provided requisite protection at the time of visit of the mining sites, stone crushers etc. Accordingly, Senior Superintendent of Police, District Yamuna Nagar

and District Saharanpur respectively are directed to ensure that sufficient police security is provided to the Members of the Joint Committee during their visit.

13. Factual and Action taken Reports may be submitted within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.

14. The District Magistrates and Senior Superintendent of Police, District Yamuna Nagar and District Saharanpur respectively are directed to ensure that no mining and crushing is carried out in District Yamuna Nagar and District Saharanpur respectively without grant of EC, CTE and CTO as may be under the relevant environmental laws.

15. List for further consideration on 09.11.2023.

16. A copy of this order, along with a copy of the application and documents attached with the same, be forwarded to the Member Secretary, HSPCB, Member Secretary, UPPCB, MoEF&CC, CPCB, NIT, Kurukshetra, IIT, Roorkee, Space Application Centre, Ahmedabad, Director, Mining and Geology, Haryana, Director, Geology and Mining, Uttar Pradesh, District Magistrates and Senior Superintendent of Police, District Yamuna Nagar and District Saharanpur respectively by e-mail for requisite compliance.

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

August 04, 2023
Original Application No. 481/2023
SN

Item No. 09

Court No. 2

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

(Through Physical Hearing with Hybrid VC Option)

Original Application No. 481/2023

Balbir Sandhu & Ors.

Applicant(s)

Versus

State of U.P. & Anr.

Respondent(s)

Date of hearing: 09.11.2023

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER.
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER.**

Applicant: None for the applicant.

Respondent: Mr. Pradeep Misra Advocate for UPPCB
Ms. Suhasini Sen and Ms. Surbhi Advocate for MoEF.
Mr. Atif Suhrawardy, Ms. Yogya Sharma and Mr.
Pankaj Kumar Advocates for CPCB.
Mr. Rahul Khurana Advocate for HSPCB.

Application is registered based on a letter petition received by post

ORDER

1. Vide order dated 04.08.2023 Joint Committees were constituted with direction to submit reports within two months but the reports have not been received so far.

2. Learned Counsel for the respondents present before this Tribunal have submitted that two months time may be granted for submissions of report by the Committee mentioned in para no. 7 of order dated 04.08.2023 and four months time may be granted for submission of report by Committee mentioned in para no. 9 of the order dated 04.08.2023.

3. Request is allowed and the report by the Committee mentioned in para no. 7 of order dated 04.08.2023 be filed within two months and report by Committee mentioned in para no. 9 of the order dated 04.08.2023 be filed within four months respectively.
4. The District Magistrates, Yamuna Nagar, Haryana and Saharanpur, Uttar Pradesh respectively are directed to upload information regarding all mining leases, mining permits granted and stone crushers with details regarding EC/CTE/CTO in Districts Yamuna Nagar, Haryana and Saharanpur, Uttar Pradesh respectively on the website of the District Administration within two weeks, if not already done.
5. List for further consideration on 23.01.2024 for consideration of the report of the Joint Committee mentioned in para no. 7 of order dated 04.08.2023 and on 20.03.2024 for consideration of the report of the Joint Committee mentioned in para no. 9 of order dated 04.08.2023.
6. Interim injunctive order dated 04.08.2023 shall continue till further orders to the contrary.
7. A copy of this order be forwarded to the Member Secretary, HSPCB, Member Secretary, UPPCB, MoEF&CC, CPCB, NIT, Kurukshetra, IIT, Roorkee, Space Application Centre, Ahmedabad, Director, Mining and Geology, Haryana, Director, Geology and Mining, Uttar Pradesh, District Magistrates and Senior Superintendents of Police, District Yamuna Nagar and District Saharanpur respectively by e-mail for requisite compliance.

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

November 09, 2023
AG